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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 735/2023

In re:


News item appearing in News Himachal dated 04.12.2023 titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh"

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Place: Shimla

Dated: 20-02-2025

  
Prabhjot Kaur  
Chief Secretary  
State of Himachal Pradesh  
Government of Himachal Pradesh

Through



(DIVYANSHU KUMAR SRIVASTAVA)

Advocate for State of H.P.

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 735/2023**

**In re:**

News item appearing in News Himachal dated 04.12.2023 titled “ *Ashwani Khad: The Most Polluted River in Himachal Pradesh*”

**REPLY AFFIDAVIT ON BEHALF OF CHIEF SECRETARY TO THE  
GOVERNMENT OF HIMACHAL PRADESH IN COMPLIANCE TO ORDER  
DATED 23. 08.2024 and 03-12-2024.**

**May it please your lordships:-**

1. The Hon’ble NGT vide order dated 26.02.2024 in OA No 735/ 2023 “In re: News item titles “AshwaniKhad: The Most Polluted River in Polluted River in Himachal Pradesh” directed CPCB to submit sample analysis reports. Accordingly an interim report dated 6.05.2024 was filed by CPCB. Further State of H.P. filed its affidavit in Hon’ble NGT on dated 12.08.2024.
2. Subsequently, CPCB filed report on dated 22.08.2024 wherein CPCB has recorded the findings in respect of the all the STPs which have been set up to prevent the discharge of Sewage in river Beas, Sirsa, Pabbar, AshwaniKhad&Rattaof Himachal Pradesh (enclosed as **Annexure-I**).
3. Thereafter, the Hon’ble NGT vide order dated 23.08.2024 directed: -

*am qsu* “State of Himachal Pradesh has filed the reply dated 12.08.2024 which is taken on record. Since the reply of CPCB is of subsequent date, therefore, the prayer for filing response to the reply of CPCB made by State of Himachal Pradesh is accepted”

4. In view of the CPCB report dated 22.08.2024 and Hon’ble NGT direction vide order dated 23.08.2024, the point wise reply of the findings of CPCB report is as under:

**ATTESTED**

**Executive Magistrate  
H.P. Sect., Shimla**

11.08.2024

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## 1. Ashwani Khad in Shimla Town

CPCB observations	Reply
<p>a. 03 STPs at Lalpani, Malyana, Dhalli were operating without valid Consent to Operate.</p>	<ul style="list-style-type: none"> <li>The Consent to Operate (CTO) for all STPs has now been obtained on 16.08.2024 and are valid till 31.03.2029 (Copy enclosed as <b>Annexure-II</b>).</li> <li>Previous CTOs were valid till 31.03.2024</li> <li>Issue date: STP Lalpani -20-09-2022 STP Malyana – 08-09-2022 STP Dhalli- 22-09-2022</li> </ul>
<p>b. All 03 STPs are found non complying as per the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.</p> <div data-bbox="181 1204 651 1378" style="border: 1px solid black; padding: 5px; margin-top: 20px;"> <p style="text-align: center;"><i>Prabodh Saxena</i> Prabodh Saxena Chief Secretary to the Government of Himachal Pradesh</p> </div>	<ul style="list-style-type: none"> <li>Now all the STPs are upgraded and operating on SBR (Sequencing Batch Reactors) Technology.</li> <li>The upgraded STP Malyana is commissioned in November, 2023, STP Dhalli in June, 2024, and STP Lalpani in August, 2024.</li> <li>The reports of effluent tested by HPSPCB are also within limits except few reports and are attached herewith as <b>Annexure-III</b>.</li> <li>Online Continuous Effluent Monitoring System (OCEMS) are installed at STP Malyana, STP Lalpani, and at STP Dhalli. The OCEMS is connected with CPCB and SPCB server for STP Malyana and STP Dhalli and process of connectivity for STP Lalpani is in progress. The effluent test report of both STPs connected through OCEMS for the last 06 months are well within limit and are attached as <b>Annexure-IV</b></li> <li>The STPs are meeting the MoEF, 1986 and CC 2017 norms. However the attempts are being consistently made to adhere to the latest norms as the plants have been upgraded from Extended Aeration technology with latest SBR technology. The plants are now fully automated with online Continuous Effluent Monitoring System (OCEMS) and</li> </ul>

ATTESTED

*[Signature]*  
Executive Magistrate  
H.P. Sectt., Shimla

	the EPC contractor has been asked to adhere to the latest norms.
c. Records for sludge disposal were only maintained by STP Malyana. And records of sludge disposal were not maintained at STP Lalpani and Dhalli.	<ul style="list-style-type: none"> <li>The Sludge is dried in beds and is provided to farmers/horticulturist for use as manure. The record of sludge generation and disposal of STP Dhalli and STP Lalpani is being maintained and is enclosed as <b>Annexure-Vand</b> already Complied for STP Malyana.</li> </ul>

## 2. Pabbar River STP Rohru

CPCB observations	Reply
a. STP at Rohru was operating without valid Consent to Operate.	<ul style="list-style-type: none"> <li>The STP at Rohru has obtained Consent to Operate from HPSPCB till 31.03.2025 (Copy enclosed as <b>Annexure-II</b>).</li> </ul>
b. STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.	<ul style="list-style-type: none"> <li>The STP was commissioned during the year 2000 and it was designed as per old norms of 1986. However, the STP is being upgraded to comply with the latest MoEF&amp; CC norms of 2017 in a phased a manner as per availability of funds.</li> <li>The reports of effluent tested by HPSPCB are attached herewith as <b>Annexure-III</b>.</li> <li><b>The upgradation work to improve the working of STP being undertaken is as under:-</b> <ul style="list-style-type: none"> <li>➤ <b>Aeration:</b> Non-functional diffusers have been replaced to ensure adequate aeration.</li> <li>➤ <b>Standby Equalization Tank:</b> Construction of an additional equalization tank is underway.</li> <li>➤ <b>Chlorination:</b> A chlorination contact tank has been installed at the effluent outlet to ensure proper mixing, with residual chlorine maintained at 0.2-0.5 mg/L to control fecal coliform levels.</li> <li>➤ <b>Tertiary Treatment:</b> Media in the tertiary units (ACF and PSF) has been replaced for better suspended solids removal, improving effluent quality.</li> </ul> </li> </ul>
c. Records of Sludge disposal were not maintained.	<ul style="list-style-type: none"> <li>Sludge disposal record has now been maintained since 01-04-2024. The record of sludge maintained is annexed at <b>Annexure V</b>.</li> <li>Sludge is dried in beds and provided to farmers for use as manure. The department is also coordinating</li> </ul>

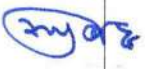
  
 Prabodh Saxena  
 Chief Secretary to the  
 Government of Himachal Pradesh

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 Executive Magistrate  
 H.P. Sect., Shimla

with local horticulture authorities to promote its use.

### 3A. Pabbar River STP Jubbal

CPCB observations	Reply
d. STP Jubbal was operating without valid Consent to Operate.	<ul style="list-style-type: none"> <li>The STP has obtained Consent to Operate from HPSPCB till 31.03.2027 (Copy enclosed as <b>Annexure-II</b>).</li> </ul>
e. STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.	<ul style="list-style-type: none"> <li>The STP was commissioned during the year 2010 and it was designed as per old norms of 1986. However the STP is being upgraded to comply with the latest MoEF&amp; CC norms of 2017 in a phased a manner as per availability of funds.</li> <li>The reports of effluent tested by HPSPCB are attached herewith as <b>Annexure-III</b>.</li> <li><b>The upgradation work to improve the working of STP being undertaken is as under:-</b> <ul style="list-style-type: none"> <li>➤ <b>Maintenance:</b> the damaged components of the STP including diffusers and blowers have been replaced and restored to ensure proper aeration.</li> <li>➤ <b>Sludge Drying Bed:</b> A new drying bed is now operational for proper sludge management.</li> <li>➤ <b>Seasonal Adjustments:</b> Lab-grown bacteria are now being added to aid MLSS formation in winter, addressing issues due to low temperatures.</li> <li>➤ <b>Chlorination:</b> Bleaching powder dosage is now being controlled to maintain residual chlorine levels between 0.2-0.5 mg/L to keep fecal coliform within limits.</li> </ul> </li> </ul>
f. Records of Sludge disposal were not maintained.	<ul style="list-style-type: none"> <li>Sludge disposal record has now been maintained since 10-04-2024. The record of sludge maintained is annexed at Annexure V.</li> <li>Sludge is dried and given to farmers for agricultural use.</li> </ul>

  
Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh



## 3. SukhanaKhad STP Parwanoo

CPCB observations	Reply
a. STP was operating with valid Consent to Operate.	<ul style="list-style-type: none"> <li>The STP has obtained Consent to Operate from HPSPCB till 31.03.2025 (Copy enclosed as <b>Annexure-II</b>).</li> </ul>
b. STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.	<ul style="list-style-type: none"> <li>The STP was commissioned during the year 2022 and was designed as per MoEF&amp; CC Notification 2017.</li> <li>The STP is complaint to most of the parameters except faecal coliform for which options are being worked out for shifting from bleaching powder based chlorination to automated gaseous chlorination to minimize human error and ensure proper dosage of chlorination.</li> <li>The reports of effluent tested by HPSPCB are attached herewith as <b>Annexure-III</b>.</li> </ul>
c. Records for sludge disposal was maintained by the STP, As reported, sludge was utilized for Soil application in gardening within the premises of STP.	<ul style="list-style-type: none"> <li>Complied.</li> </ul>

## 4. River Ratta STP Nalagarh

Prabodh Saxena

Chief Secretary to the

## CPCB observations

## Reply

a. STP was operating without valid Consent to Operate.	<ul style="list-style-type: none"> <li>The STP at Nalagarh holds valid consent to operate up to 31.03.2026 (Copy enclosed as <b>Annexure-II</b>).</li> </ul>
b. STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.	<ul style="list-style-type: none"> <li>The STP was commissioned during the year 2020 and was designed as per MoEF&amp; CC Notification 2017.</li> <li>The STP is complaint to most of the parameters except faecal coliform for which options are being worked out by continuously monitoring the STP and increasing the chlorination as per requirement.</li> <li>The reports of effluent tested by HPSPCB are</li> </ul>



	→ attached herewith as <b>Annexure-III</b> .
c. Records for sludge disposal were maintained by STP. As reported, sludge was given to parks of Irrigation and Public Health Department.	• Complied

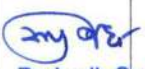
### 5. River Beas of Mandi

CPCB observations	Reply
<p>a. 02 STP at BBMB Sunder Nagar, Joginder were operating with valid Consent to Operate. Another 05 STPs at Sarkaghat, Raghunath ka Padhar, Khaliar, Sunder Nagar, BBMB Pandoh were not operating without valid Consent to Operate.</p> <p><i>my offer</i></p> <p>Prabodh Saxena Chief Secretary to the Government of Himachal Pradesh</p>	<ul style="list-style-type: none"> <li>• 2 STPs of BBMB, are located at Sundernagar and Pandoh. STP BBMB Pandoh is non-operational. CTO of BBMB Sundernagar is valid. There is no STP of BBMB at Jogindernagar.</li> <li>• Valid Consent to Operate for 04 STPs i.e. Sarkaghat, Raghunath ka Padhar, Khaliar, Sunder Nagar has now been obtained. (Copy enclosed as <b>Annexure-II</b>).</li> </ul>




b. All 06 STPs are found non-complying for the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

- 2 STPs of BBMB, are located at Sundernagar and Pandoh. STP BBMB Pandoh is non-operational. CTO of BBMB Sundernagar is valid. There is no STP of BBMB at Jogindernagar.
- **STP Jogindernagar:** The STP was commissioned during the year 2008-09 and was designed as per the old norms of 1986. However, STP is being upgraded to comply with MoEF& CC norms of 2017 in phased a manner as per availability of funds.
- **STP Sarkaghat:** The STP was commissioned during the year 2015 and was designed as per the old norms of 1986. However, STP is being upgraded to comply with MoEF& CC norms of 2017 in phased manner as per availability of funds.
- **STP Raghunath ka Padhar:** The STP was commissioned during the year 1998 and was designed as per the old norms of 1986. However, STP is being upgraded to comply with MoEF& CC norms of 2017 in phased manner as per availability of funds.
- **STP Khaliyar:** The STP was commissioned during the year 1998 and was designed as per the old norms of 1986. However, STP is being upgraded to comply with MoEF& CC norms of 2017 in a phased manner as per availability of funds.
- **STP Sundernagar:** The STP was commissioned during the year 2006 and was designed as per the old norms of 1986. However, STP is being upgraded to comply with MoEF& CC norms of 2017 in a phased manner as per availability of funds.
- The above STPs have generally been compliant as per the test conducted by HP State Pollution Control Board from time to time the results are annexed at **Annexure-III**. The work of upgradation as per MoEF& CC norms of 2017 of STP RagunathkaPathar, STP Khaliyar and STP Sundernagar is in progress which will further improve the performance of these STPs.

  
Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh



<p>c. Records for sludge disposal were only maintained by 01 STP namely STP Khaliar, and sludge was given to farmers. In remaining 05 STPs, records of Sludge disposal were not maintained."</p>	<ul style="list-style-type: none"> <li>• <b>STP Jogindernagar:</b> Sludge disposal record has now been maintained since 01-01-2024. The record of sludge maintained is annexed at Annexure V.</li> <li>• <b>STP Sarkaghat:</b> Sludge disposal record has now been maintained since 01-06-2023. The record of sludge maintained is annexed at Annexure V.</li> <li>• <b>STP RaghunathkaPadhar:</b> Sludge disposal record has now been maintained since 03-06-2024. The record of sludge maintained is annexed at Annexure V.</li> <li>• <b>STP Khaliyar:</b> Sludge disposal record has now been maintained since 01-04-2024. The record of sludge maintained is annexed at Annexure V.</li> <li>• <b>STP Sundernagar:</b> Sludge disposal record has now been maintained since 06-01-2022. The record of sludge maintained is annexed at Annexure V.</li> <li>• <b>BBMB Sundernagar:</b> It is certified that, the digester tank at STP Bhrajwanu BBMB Sundernagar having diameter 15.80 m and depth 6 m have sufficient capacity to accommodate sludge and the overflow of sludge from tank enter through pipes into the sludge drying beds. Thereafter the sludge in drying beds as manure is sold to local farmers as well as utilized in nursery BBMB Colony Sundernagar.</li> </ul>
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Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh

## 6. River Bald/SirsaBaddi CETP

CPCB observations	Reply
<p>a. STP cum CETP was operating without valid Consent to Operate.</p>	<ul style="list-style-type: none"> <li>• STP cum CETP at Baddi is a Single Integrated Unit, and Consent has now been obtained on 27.05.2024 valid upto 31.03.2025. (Copy enclosed as <b>Annexure-II</b>)</li> </ul>
<p>b. STP cum CETP is found non-complying as per the prescribed norms notified by MoEF&amp;CC Notification dt. 01/01/2016 for CETP.</p>	<ul style="list-style-type: none"> <li>• The compliance status of the CETP is enclosed herewith as <b>Annexure-III</b>.</li> <li>• The CETP is meeting all the norms notified by MoEF&amp;CC Notification dt. 01/01/2016 except Bio-assay test.</li> <li>• 3 MLD Effluent Refractory Management &amp; TDS</li> </ul>

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Executive Magistrate  
H.P. Sectt., Shimla

<p>The STP cum CETP has been granted CTO by HPSPCB for meeting the prescribed norms of CETP for discharge of treated effluent.</p>	<p>Reduction in in the CETP is proposed. The technology as per the Revised DPR for the Project "Phase-I –API Removal as part of Refractory Management" has been duly verified and validated, by the technical experts of IIT Ropar &amp; PU Chandigarh after conducting Final Pilot Plant trials at Ahmedabad and the same has been submitted to the Govt. of India and Govt. of HP for their information and records. Date of completion of the project is May/June 2025.</p>
<p>c. Records for sludge disposal was maintained by the STP cum CETP. As reported, sludge was disposed in TSDF.</p>	<ul style="list-style-type: none"> <li>Complied.</li> </ul>

### Remediation Measures

<u>Sr. No.</u>	<u>Recommendations by CPCP</u>	<u>Action by State of H.P.</u>
<p>20/05/24 Prabodh Saxena Chief Secretary to the Government of Himachal Pradesh</p>	<p>1. Concerned authority shall ensure that STPs shall be operated effectively so as to comply with the prescribed discharge standards.</p>	<ul style="list-style-type: none"> <li>7 STPs have been designed as per the old norms of 1986 and 2 STPs have been designed as per the norms of MoEF&amp; CC Notification, 2017. The STPs are being upgraded in view of the latest norms being notified from time to time as per the availability of funds in a phased manner.</li> <li>The 03 STPs (Dhalli, Malyana and Lalpani) of SJPNL are upgraded to SBR technology.</li> <li>The other remedial steps are being taken as elaborated in Para. Supra and requirement at site.</li> </ul>
<p>2.</p>	<p>The disinfection units shall be operated effectively so as to comply with the prescribed standards for Fecal coliform (FC) levels.</p>	<ul style="list-style-type: none"> <li>The disinfection system is being monitored by the officials of Jal Shakti Vibhag and proposal for shifting from bleaching powder-based chlorination to automated gaseous chlorination has been installed on trial basis at STP Sundernagar, since August 2024. The dosage of chlorination is also being increased as per requirement.</li> </ul>



		<ul style="list-style-type: none"> <li>The automated gaseous chlorination have been installed at all 03 STPs of SJPNL.</li> </ul>
3.	<p>The total installed and utilization capacity of STPs in the river stretches are 48.615 MLD and 27.8 MLD (excluding STPs at BBMB, Sunder Nagar and BBMB, Pandoh) respectively. The authorities shall take action to operate the STP at optimum capacity.</p>	<ul style="list-style-type: none"> <li>The STPs are designed for 15 or 30 years, keeping in view on the requirement for the population after 15 or 30 years by projecting the present population based on the decadal growth rate. The larger STPs generally have 2-3 working units which are made operational in a phased manner as per the increase in population and the consequent sewage generation. Hence for the first few years after commissioning of STPs only one of the units is operated to run the plant at optimum capacity and it is only near the completion of design period of the STPs that the full capacity of STPs is utilized.</li> <li>In respect of utilization of 27.80 MLD capacity out of 48.615 MLD capacity installed, it is submitted the total installed capacity of 48.615 MLD indicates the Ultimate sewerage generation in their ultimate design year after 15-30 years. This is not surplus capacity but it is designed capacity of newly constructed STPs designed to cater sewage needs for the next 15 years as prescribed in the CPHEEO (Central Public Health and Environmental Engineering Organization) Manual.</li> <li>The utilization is expected to reach its full capacity in the ultimate design year of respective STPs due to increase of sewage flow in view of the increase in population overtime.</li> </ul>
4.	<p>As per the analysis results of Bio Assay Test performed on outlet CETP cum STP at Baddi Infrastructure, the unit is not complying with the prescribed standards of MoEF&amp;CC Notification dated 01/01/2016 for CETP.</p>	<ul style="list-style-type: none"> <li>The individual units (456 nos.) connected to CETP Baddi. The inlet norms for the CETP has been notified by the State. HSP PCB is ensuring that all such units shall comply with the inlet norms and consent under Water Act are considered accordingly.</li> <li>Further a 3 MLD Effluent Refractory Management &amp; TDS Reduction in in the</li> </ul>

Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh

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H.P. Sectt., Shimla

The individual units discharging their effluent shall meet the inlet quality standards at inlet.


The 04 no. of listed rivers were identified as Polluted River Stretches (PRS) by CPCB during the year 2018. All 15 STPs identified in the catchment of rivers highlighted in directions of Hon'ble NGT on 06.05.2024 discharges their treated / partially treated wastewater in catchment of PRS.

Among 04 rivers, 03 belonged to Priority Class- V (AshwaniKhad. River Beas, River Pabbar) and 01 belonged to Priority Class-1 (Sukhana). The action plans were prepared by River Rejuvenation Committee (RRC) constituted by the Government of Himachal Pradesh in compliance to Hon'ble NGT order dated 20.09.2018 for bringing the polluted river stretches identified by CPCB fit for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/100 ml).

The prepared action plans cover aspects such as Source control. River catchment/Basin Management, Flood Plain Zone protection and its management, Ecological/Environmental Flow (E-Flow). Watershed management including

CETP is proposed. The technology as per the Revised DPR for the Project "Phase-I -API Removal as part of Refractory Management" has been duly verified and validated, by the technical experts of IIT Ropar & PU Chandigarh after conducting Final Pilot Plant trials at Ahmedabad and the same has been submitted to the Govt. of India and Govt. of HP for their information and records. Date of completion of the project is May/June 2025.

- In compliance of above order, The River Rejuvenation Committee (RRC) was notified on 17.11.2018 by Government of HP and District Level Special Environment Surveillance Task Forces were also notified on dated 04.12.2018.
- The RRC conducted 06 meetings under chairmanship of Additional Chief Secretary (EST) and based on recommendation of RRC, the Action Plans (PR-I to Pr-V) for 7 Polluted River Stretches of Himachal Pradesh were prepared by State Government and submitted to CPCB on dated 31.01.2019, which was approved by CPCB for River Sirsa on 22.05.2020.
- In the meeting of Central Monitoring Committee constituted by Hon'ble NGT vide order in OA No. 673 of 2018 held under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti on 12.05.2023, it was directed that "State should submit detailed action plan with timelines for the polluted river stretches, especially those under Priority I".

  
Prabodh Saxena  
Chief Secretary to Government of Himachal Pradesh

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H.P. Sect., Shimla

	<p>interception and diversion of drains.</p> <p>The progress of implementation of action plans is reviewed by the RRC at State Level and Central Monitoring Committee (CMC) constituted under the Chairmanship of Secretary, Ministry of Jal Shakti at Central Level. So far, CMC has conducted 18 meetings with States/UTs to review the progress on execution of action plans for rejuvenation of polluted river stretches and the last meeting was held on 11.01.2024. The Minutes of the meeting are attached as <b>Annexure- V</b></p>	
<p>5.</p> <p><i>2nd of Feb</i> Prabodh Saxena Chief Secretary to the Government of Himachal Pradesh</p>	<ul style="list-style-type: none"> <li>As on date, action plan for river Sarsa in Baddi and river Rana in Nalagarh are not formulated. State Government shall prepared action plan for river Sarsa and Ratta covering aspects such as Source control. River catchment/Basin Management, Flood Plain Zone protection and its management, Ecological/Environmental Flow (E-Flow), Watershed management including interception and diversion of drains.</li> </ul> <p>Further, concerned authorities may identify the storm water drains</p>	<ul style="list-style-type: none"> <li>In compliance of above order, The River Rejuvenation Committee (RRC) was notified on 17.11.2018 by Government of HP and District Level Special Environment Surveillance Task Forces were also notified on dated 04.12.2018.</li> <li>The RRC conducted 06 meetings under chairmanship of Additional Chief Secretary (EST) and based on recommendation of RRC, the Action Plans (PR-I to Pr-V) for 7 Polluted River Stretches of Himachal Pradesh were prepared by State Court and submitted to CPCB on dated 31.01.2019, which was approved by CPCB for River Sirsa on 22.05.2020.</li> <li>In the meeting of Central Monitoring Committee constituted by Hon'ble NGT vide order in OA No. 673 of 2018 held under the Chairmanship of Secretary, DoWR, RD&amp;GR, Ministry of Jal Shakti on 12.05.2023, it was directed that "State should submit detailed action plan with timelines for the polluted river stretches, especially those under Priority</li> </ul>


ATTESTED

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H.P. Sectt., Shimla

carrying untreated / partially treated wastewater and prepare action plan for laying of sewerage network and their connectivity to STPs so as to avoid discharge of untreated wastewater into storm water drains.

I”.

- In compliance of the said directions, a State level meeting under the Chairmanship of Chief Secretary to GoHP was conducted on 1st Nov. 2023 wherein the action plan for Priority-I stretches (i.e. Ashwani Khad, Bald, Sirsa and Sukhana) was finalised and the same has been submitted by the State Govt. to Department of Water Resources, RD & GR, Ministry of Jal Shakti and Central Pollution Control Board vide letter dated 7<sup>th</sup> December, 2023.
- It is pertinent to mention here that action plan for River Markanda Pabbar Giri are already under progress and the river Shikari Khad & River Ratta are the tributaries of River Pabbar and Sirsa respectively thus may not need a separate action plan.

  
Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh

5. The above response of the State has been filed with full *bonafides* and in good faith compliance of the Hon'ble tribunal's order dated 23.08.2024.

Place: Shimla

Dated: 20-02-2025



  
Chief Secretary  
State of Himachal Pradesh  
Chief Secretary to the  
Government of Himachal Pradesh

Through



**(DIVYANSHU KUMAR SRIVASTAVA)**  
Advocate for State of H.P.  
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**BEFORE THE NATIONAL GREEN TRIBUNAL  
(PRINCIPAL BENCH), NEW DELHI  
ORIGINAL APPLICATION NO.735/2023**

**IN THE MATTER OF:**

**In re: News item appearing in News Himachal dated 04.12.2023 titled  
“Ashwani Khad: The Most Polluted River in Himachal Pradesh”**

**AFFIDAVIT**

I, Prabodh Saxena, S/o Late Dr. J.B. Saxena aged about 60 years, presently posted as Chief Secretary Government of Himachal Pradesh, do hereby solemnly affirm and state as under: -

1. That I am the Chief Secretary, Government of Himachal Pradesh. I am fully conversant with the facts and circumstances of the case and I have been duly authorized and am, therefore, competent to affirm this affidavit.
2. I state that I have read the contents of the Reply from paras 1 to 5 and pages 1 to 13. I state that the facts contained therein are true to the best of my knowledge and belief as derived from the record.
3. I state that the legal argument in the Reply is based on the legal advice given to me by my Counsel and factual statements are based on documents/records relied upon.



  
**DEPONENT**  
Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh

VERIFICATION

I, Prabodh Saxena, the above named Deponent, do hereby verify that the contents of paragraph no. 1 to 3 of the above affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

Verified at Shimla on this 20 day of February 2025.

  
**DEPONENT**  
Prabodh Saxena  
Chief Secretary to the  
Government of Himachal Pradesh



18  
Declared before me on 20th day of Feb.  
2025 on oath (Solemnly Affixation)  
by Shri Prabodh Saxena Chief Secy.  
who is personally known to the or who  
has been identified by Sh Naresh  
who is personally known to me.

  
Executive Magistrate  
H.P. Sectt., Shimla

# ANNEXURE R-1

16

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 735 OF 2023

In the matter of: -

News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023

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1.	<b>Report</b> of CPCB in compliance to Hon'ble NGT order dated 26/02/2024 and 07/05/2024, in O.A. No. 735/2023; titled as "In re: News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023"	
2.	<b>Annexure I:</b> A copy of Hon'ble NGT order dated 26.02.2024 & 07.05.2024, in O.A. No. 735 of 2023.	
3.	<b>Annexure II:</b> A copy of Interim Report of CPCB in compliance to the orders of Hon'ble National Green Tribunal dated 26/02/2024, in the matter of Original Application No. 735/2023; "In re: News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023"	
4.	<b>Annexure III:</b> A copy of results of analysis of the samples collected from various STPs located in the catchment of River Beas of Mandi.	
5.	<b>Annexure IV:</b> A copy of the details of STPs as per format prescribed in the orders of Hon'ble National Green Tribunal.	
6.	<b>Annexure V:</b> A copy of the minutes of the 18 <sup>th</sup> meeting Central Monitoring Committee in the NGT, PB matter in OA No. 673 of 2018, held on 11.01.2024.	



**Adv. Saurabh Balwani**  
(On behalf of Central Pollution Control Board)

Dated: 22.08.2024

Place: Delhi

**Report of CPCB in compliance to the orders of Hon'ble National Green Tribunal dated 26/02/2024 and 07/05/2024, in the matter of Original Application No. 735/2023; "In re: News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023"**

**1. Background and the Orders of Hon'ble National Green Tribunal**

Hon'ble National Green Tribunal, while considering the report of Chief Secretary, Government of Himachal Pradesh on 26/02/2024, observed as follows:

**Para 3:** *"In the report, we also find following deficiencies:*

- i. For none of the river, information about sewage discharge, has been disclosed. For interception of sewage carrying drain; the proposals are at DPR stage only.*
- ii. Water quality criteria has been matched with respect to BOD only and no mention has been made about Fecal Coliform.*
- iii. Performance data of existing STPs has not been furnished particularly with reference to Fecal Coliform.*
- iv. For rivers like Sukhna, Markanda, Sirsa, Beas (at Mandi), channelization of river stretches has been indicated. This needs to be properly checked that they do not cause hydrological disturbances and in line with MoEF&CC approvals as required".*

The Hon'ble National Green Tribunal vide order dated 26/02/2024 directed CPCB as follows:

*Para 4: Having regard to above, we direct issuance of notice to the Member Secretary, CPCB who will ensure taking of samples from the STPs releasing their treated discharge in the rivers in question and get sample analysis done and submit the sample analysis reports along with the response at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The said report will specifically disclose the fecal coliform contents.*

*Para 5: The requisite information in respect of the performance of STPs be furnished by the CPCB in the following format:*

Sewage received from	Quantity MLD	Treatment facility available (type of STP) with installed and utilization capacity	Disinfection Method	Quantity of chlorine kg/MLD	Quality of discharge MLD	Electricity consumed by STP per month	Discharge quantity MLD	Water quality at discharge point	Receiving water body	Sludge disposed tons/ day	Final Disposal site of Sludge
Through sewerage								All parameter as per EP Rules including Fecal Coliform Total Coliform	Drain		
Drain/ Nalla							Nalla				
Through Septage Tankers							Land				
Other							River				
							Other				

Further, vide order dated 07/05/2024 (**Annexure-I**), Hon'ble National Green Tribunal directed as follows:

*Para 7: CPCB is also required to suggest remediation measures to restore water quality of receiving water body by tapping the drains carrying untreated/partially treated STP water etc.*

## 2. Report of CPCB in compliance to the Orders of Hon'ble National Green Tribunal

In compliance to the directions of Hon'ble NGT dated 26.02.2024, CPCB has submitted interim report on status of 15 STPs in the catchment of rivers highlighted in directions of Hon'ble NGT on 06.05.2024. It was also submitted that analysis of samples from 07 STPs namely STP Sarkaghat, STP Joginder Nagar, STP Pandoh, STP Raghunath ka Padhar, STP Khaliar, STP Sundernagar, STP Sunder Nagar in catchment of River Beas of Mandi were in progress for various parameters and final report shall be submitted after incorporating all analysis results. Copy of interim report is attached as **Annexure-II**.

### 2.1 Status of 07 STPs located in the catchment of River Beas of Mandi

There are 07 STPs installed in catchment of River Beas of Mandi. 04 STPs are designed on Extended Aeration based technology, 01 STP are designed on MBBR, 01 STP is designed on Sedimentation cum Settling Tank with Chlorination. As informed by representative of Bhakra

Beas Management Board(BBMB), the STP (1 MLD), Town ship Division District Mandi is non – operational for last one year due to non-availability of sewage on account of limited number of families residing in the BBMB colony.

The Analysis results of the said 07 STPs are presented in **Annexure-III**. The details of STPs as per the format provided by Hon'ble NGT is annexed in **Annexure-IV**. Disinfection facility is available in 06 STPs and chlorination is being carried out.

- i. Treated water from Sarkaghat STP is discharged into Paplog Nalla towards Sone Khad; STP Joginder Nagar discharging treated wastewater into Neri Khad tributary. Discharges of said STPs finally meets into river Beas;  
02 STPs (Ward No. 10 Ropa Tehsil Sundernagar and BBMB Township, Sundernagar) discharging treated wastewater into Ghangal Khad (tributary of Sukhedi Khad). Discharges of said STPs finally meets into river Beas;  
02 STPs (Raghunath Ka Padhar and Khaliar) is discharging treated wastewater directly into River Beas.
- ii. Records for sludge disposal were only maintained by 01 STP namely STP Khaliar, and sludge was given to farmers. In remaining 05 STPs, records of Sludge disposal were not maintained.
- iii. In terms of performance, all 06 STPs are found non-complying for COD and BOD parameters; 05 STPs (located at Sakaghat, Joginder Nagar, Raghunath ka Padhar, Khaliar and BBMB Township, Sundernagar) are found non complying for TSS parameter; 05 STPs (located at Joginder Nagar, Raghunath ka Padhar, Khaliar, Ropa and BBMB Township, Sundernagar) are found non-complying for T-N parameter and 01 STP at Joginder Nagar is found non-complying for Faecal Coliform parameter w.r.t. the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

### 3. Findings

Based on the monitoring of STPs carried out by CPCB during April 08-09, 2024. And results of 08 STPs submitted on 06.05.2024 and 06 STPs presented in this report, following findings are made:

- i. **Ashwani Khad in Shimla:**
  - a. 03 STPs at Lalpani, Malyana, Dhalli were operating without valid Consent to Operate.
  - b. All 03 STPs are found non complying as per the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

- c. Records for sludge disposal were only maintained by STP Malyana. And records of sludge disposal were not maintained at STP Lalpani and Dhalli.
- ii. **Pabbar River in Rohru**
- 02 STPs at Rohru, Jubbal were operating without valid Consent to Operate.
  - All 02 STPs are found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.
  - Records of Sludge disposal were not maintained
- iii. **Sukhana Khad in Parwanoo**
- STP was operating with valid Consent to Operate.
  - STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.
  - Records for sludge disposal was maintained by the STP. As reported, sludge was utilized for Soil application in gardening within the premises of STP.
- iv. **River Ratta in Nalagarh**
- STP was operating without valid Consent to Operate.
  - STP is found non-complying as per the prescribed norms of Hon'ble NGT vide order dated 30.04.2019.
  - Records for sludge disposal were maintained by STP. As reported, sludge was given to parks of Irrigation and Public Health Department.
- v. **River Bald / Sarsa in Baddi**
- STP cum CETP was operating without valid Consent to Operate.
  - STP cum CETP is found non-complying as per the prescribed norms notified by MoEF&CC Notification dt. 01/01/2016 for CETP. The STP cum CETP has been granted CTO by HPSPCB for meeting the prescribed norms of CETP for discharge of treated effluent.
  - Records for sludge disposal was maintained by the STP cum CETP. As reported, sludge was disposed in TSDF.
- vi. **River Beas of Mandi**
- 02 STP at BBMB Sunder Nagar, Joginder were operating with valid Consent to Operate. Another 05 STPs at Sarkaghat, Raghunath ka Padhar, Khaliar, Sunder Nagar, BBMB Pandoh were not operating without valid Consent to Operate.
  - All 06 STPs are found non-complying for the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

- c. Records for sludge disposal were only maintained by 01 STP namely STP Khaliar, and sludge was given to farmers. In remaining 05 STPs, records of Sludge disposal were not maintained.

#### 4. Remediation Measures

- i. Concerned authority shall ensure that STPs shall be operated effectively so as to comply with the prescribed discharge standards.
- ii. The disinfection units shall be operated effectively so as to comply with the prescribed standards for Fecal coliform (FC) levels.
- iii. The total installed and utilization capacity of STPs in the river stretches are 48.615 MLD and 27.8 MLD (excluding STPs at BBMB, Sunder Nagar and BBMB, Pandoh) respectively. The authorities shall take action to operate the STP at optimum capacity.
- iv. As per the analysis results of Bio Assay Test performed on outlet CETP cum STP at Baddi Infrastructure, the unit is not complying with the prescribed standards of MoEF&CC Notification dated 01/01/2016 for CETP. The individual units discharging their effluent shall meet the inlet quality standards at inlet.
- v. The 04 no. of listed rivers were identified as Polluted River Stretches (PRS) by CPCB during the year 2018. All 15 STPs identified in the catchment of rivers highlighted in directions of Hon'ble NGT on 06.05.2024 discharges their treated / partially treated wastewater in catchment of PRS.

Among 04 rivers, 03 belonged to Priority Class- V (Ashwani Khad, River Beas, river Pabbar) and 01 belonged to Priority Class-I (Sukhana). The action plans were prepared by River Rejuvenation Committee (RRC) constituted by the Himachal Pradesh State Government in compliance to Hon'ble NGT order dated 20.09.2018 for bringing the polluted river stretches identified by CPCB fit for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/100 mL).

The prepared action plans cover aspects such as Source control, River catchment/Basin Management, Flood Plain Zone protection and its management, Ecological/Environmental Flow (E-Flow), Watershed management including interception and diversion of drains.

The progress of implementation of action plans is reviewed by the RRC at State Level and Central Monitoring Committee (CMC) constituted under the Chairmanship of Secretary, Ministry of Jal Shakti at Central Level. So far, CMC

has conducted 18 meetings with States/UTs to review the progress on execution of action plans for rejuvenation of polluted river stretches and the last meeting was held on 11.01.2024. The Minutes of the meeting are attached as **Annexure-V**.

- vi. As on date, action plan for river Sarsa in Baddi and river Ratta in Nalagarh are not formulated. State Government shall prepared action plan for river Sarsa and Ratta covering aspects such as Source control, River catchment/Basin Management, Flood Plain Zone protection and its management, Ecological/Environmental Flow (E-Flow), Watershed management including interception and diversion of drains.

Further, concerned authorities may identify the storm water drains carrying untreated / partially treated wastewater and prepare action plan for laying of sewerage network and their connectivity to STPs so as to avoid discharge of untreated wastewater into storm water drains.



**(Vishal Gandhi)**  
**Scientist 'E',**  
**WQM-I Division**

Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 735/2023

In re: News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023

Date of hearing: 26.02.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Respondent: Mr. Divyanshu Srivastava, Adv. for the State of Himachal Pradesh  
(Through VC)  
Ms. Navya Nanda, Adv. for HP SPCB (Through VC)

**ORDER**

1. This Original Application is registered on the basis of the news item disclosing the state of pollution of rivers and streams in Himachal Pradesh. Ashwani Khad in Shimla was found to be most polluted river in the State. It was further noted that the water quality assessed by the CPCB at 136 locations across 37 rivers in the region had revealed disturbing trends and the samples from 9 rivers and streams had witnessed the failure of meeting the requisite parameters. The rivers namely Ashwani Khad, Bald of Baddi, Giri of Sirmaur, Markanda of Rampur, Pabbar of Rohru, Ratta of Nalagarh, Shikari Khad of Rohru, Sarsa of Nalagarh and Sukhna Khad of Parwanoo were found to be exceeding the prescribed polluting standards.

2. Accordingly, the Tribunal had sought for a response from Chief Secretary, Government of Himachal Pradesh which has been submitted on 22.02.2024. Along with the said response, the revised action plan for different rivers and the status of implementation of action plan has been

enclosed. A perusal thereof reveals that though in respect of domestic sewage management, certain timelines have been mentioned but in respect of industrial effluent management, ground water management and surface water quality management, no specific particulars have been disclosed. Along with the report, the discharge analysis report from the STPs have not been enclosed. The following are the observations emerging out of report:-

- ❖ Pollution in Ashwani Khad primarily stems from the discharge of effluents from sewage treatment plants.
- ❖ The BOD Level in Ashwani Khad escalated from 70 mg/l in 2022 to an alarming level of 80 mg/l in the current assessment making it a category of Priority V.
- ❖ There are seven river stretches of such rivers (including Ashwani Khad in State of Himachal Pradesh). Out of them, River Ashwani Khad, Beas, Giri and Pabbar fall in Priority V.
- ❖ BOD level of 6.8 mg/l has been observed in Ashwani Khad downstream after the confluence of Lift Nallah during year 2023 compared to 2.4 mg/l during year 2021.

3. In the report, we also find following deficiencies:-

- i. For none of the river, information about sewage discharge, has been disclosed. For interception of sewage carrying drain; the proposals are at DPR stage only.
- ii. Water quality criteria has been matched with respect to BOD only and no mention has been made about Fecal Coliform.
- iii. Performance data of existing STPs has not been furnished particularly with reference to Fecal Coliform.

iv. For rivers like Sukhna, Markarda, Sirsa, Beas (at Mandi), channelization of river stretches has been indicated. This needs to be properly checked that they do not cause hydrological disturbances and in line with MoEF&CC approvals as required.

4. Having regard to above, we direct issuance of notice to the Member Secretary, CPCB who will ensure taking of samples from the STPs releasing their treated discharge in the rivers in question and get sample analysis done and submit the sample analysis reports along with the response at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The said report will specifically disclose the fecal coliform contents.

5. The requisite information in respect of the performance of STPs be furnished by the CPCB in the following format:-

Sewage received from	Quantity MLD	Treatment facility available (type of STP) with installed and utilization capacity	Disinfection Method	Quantity of chlorine kg/MLD	Quality of discharge MLD	Electricity consumed by STP per month	Discharge quantity MLD	Water quality at discharge point	Receiving water body	Sludge disposed tons/day	Final Disposal site of Sludge
Through sewerage								All parameter as per EP Rules including Fecal Coliform Total Coliform	Drain		
Drain/Nalla							Nalla				
Through Septage Tankers							Land				
Other							River				
							Other				

6. In the meanwhile, let the fresh affidavit on behalf of the Chief Secretary, Himachal Pradesh be filed disclosing the work completed in

terms of the timeline mentioned in the report dated 22.02.2024 and also further proposed action in view of the observations made above.

7. List on 07.05.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

February 26, 2024  
Original Application No. 735/2023  
SN

Item No.10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 735/2023

News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023

Date of hearing: 07.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Saurabh Balwani, Adv. for CPCB (Through VC)  
Mr. Divyanshu Kumar Srivastava, Adv. with Mr. Sanjeev Kumar Soni,  
Superintending Engineer, Jal Shakti Vibhag, State of Himachal Pradesh  
(Through VC)  
Mr. Pursoth Kannan, Adv. for HP SPCB (Through VC)

**ORDER**

1. In this Original Application, registered *suo-moto*, the issue under consideration relates to pollution of rivers and streams in Himachal Pradesh. In the order dated 26.02.2024, Tribunal had taken note of fact that water quality assessed by CPCB at 136 locations across 37 rivers in the region had revealed disturbing trends and the samples from 9 rivers and streams had witnessed the failure to meet the prescribed parameters. The rivers namely Ashwani Khad, Bald of Baddi, Giri of Sirmaur, Markanda of Rampur, Pabbar of Rohru, Ratta of Nalagarh, Shikari Khad of Rohru, Sarsa of Nalagarh and Sukhna Khad of Parwanoo were found to be exceeding the prescribed polluting standards.

2. The Tribunal by order dated 26.02.2024 had sought the information in the chart form quoted therein from the CPCB and had also called for the fresh affidavit on behalf of the Chief Secretary, Himachal Pradesh disclosing the work completed in terms of the timeline mentioned

in the earlier report dated 22.02.2024 and further proposed action in view of the observation made in the order dated 26.02.2024.

3. The interim report dated 06.05.2024 has been filed by the CPCB reflecting the position as under:-

**“2. Interim Report of CPCB in compliance to the Orders of Hon’ble National Green Tribunal:**

*In compliance to the directions of Hon’ble NGT, following actions have been taken by CPCB:*

i) *Himachal Pradesh State Pollution Control Board (HPSPCB) was requested to provide the details of STPs located in the catchment of the following River Stretches and release of their treated discharge in the rivers vide email dated March 14, 2024 followed by reminders vide emails dated March 22, 2024, March 26, 2024 and March 28, 2024 (Annexure-2):*

1) *Ashwani Khad of Shimla, 2) Pabbar of Rohru, 3) Shikari Khad of Rohru, 4) Giri of Sirmour, 5) Markanda of Rampur, 6) Beas of Mandi, 7) Sukhna Khad of Parwanoo, 8) Ratta of Nalagarh, 9) Bald of Baddi*

ii) *HPPCB vide email dated March 28, 2024, provided details of STPs in the catchment of above river stretches and release of their treated discharge in the rivers, along with consent to operate (CTO) status, location, capacity and contact details (Annexure-3). As per details received from HPSPCB, total 15 STPs have been installed in the catchment of 06 out of 09 river stretches as mentioned in Hon’ble NGT Order. There are no STPs in the catchment of Shikari Khad in Rohru, River Giri in Sirmour and River Markanda in Rampur (Sirmour), as per information provided by HPSPCB. The River Stretch wise details of STPs as provided by HPPCB are reproduced, as follows:*

**1. Details of STPs in the catchment area of Ashwani Khad in Shimla**

<b>S. No.</b>	<b>Name of the STP</b>	<b>Capacity in MLD</b>	<b>Detail of contact person</b>	<b>Geo Co-ordinates</b>	<b>Consent status</b>
1.	STP Lalpani, Baragaon, (Ghilli), P.O. Beolia, Tehsil & District Shimla (H.P.) 171013	19.35 MLD	Er. Sanjay Thakur, JE, SJPNL 85808-74699, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.1582953 Latitude: - 31.0668925	CTO/BOTH/R ENEW/ RO/2022/681231 Valid till 31.03.2024. Presently opera without valid CTO.

2.	STP Malyana, Malyana, P.O. Sanjauli, Tehsil & District Shimla (H.P.) 171006.	4.44 MLD	Er. Sanjay Thakur, JESJPNL85808-74699, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.1910384 Latitude: - 31.0815890	CTO/BOTH/R ENEW/ RO/2022/68 14918 Valid till 31.03.2024. Presently opera without valid CTO.
3.	STP Dhalli, Bhattakuffer, P.O. Beolia, Tehsil & District Shimla (H.P.) 171013	0.76 MLD	Er. Navneet, JE, SJPNL 70183-17480, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.2149520 Latitude: - 31.1043595	CTO/BOTH/R ENEW/ RO/2022/68 13507 Valid till 31.03.2024. Presently opera without valid CTO.

## 2. Details of STPs in the catchment area of Pabbar River in Rohru

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Rohru, Village, P.O. & Tehsil Rohru, District Shimla (H.P.) 171207.	1.75 MLD	Er. Nitish Mahant, JE, JSV 70184-01687, Er. Meharban Bharti, JEE, HPSPCB,	Longitude: 77.7414391 Latitude: 31.1975153	HPPCB/ CD/ I& PH Rohru/07-20757-58 Valid till 31.03.2024. Presently operating without valid CTO.
2.	STP Jubbal. Village P.O. and Tehsil Jubbal and District Shimla (H.P.)	0.65 MLD	Er. Nitish Mahant, JE, JSV 70184-01687, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: 77.6723454 Latitude: 31.1120309	EPPCB/ CD/ 26 /STP/ Jubbal/2005/259/21-22 Valid till 31.03.2024. Presently operating without valid CTO.

## 3. Details of STPs in the catchment area of Shikari Khad in Rohru

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of Shikari River.				

## 4. Details of STPs in the catchment area of River Giri in Sirmour

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of Giri River in Sirmour.				

**5. Details of STPs in the catchment area of River Markanda in Rampur (Sirmour)**

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of River Markanda at Rampur				

**6. Details of STPs in the catchment area of River Beas of Mandi**

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Sarkaghat Zone-B, Tehsil. Sarkaghat, Distt. Mandi	0.7	Er. Vivek Hazri, JSVSarkaghat 9418454637	31°42'45.5904"N 76°43'44.1912" E	CTO has expired on 31.03.2024 and Not applied for its renewal till date.
2.	STP Joginder Nagar, Vill. Masaharu, P.O Jogindernagar	1.74	Er. Parkash Chand 8580628528	31° 58' 54.732" N 76° 47' 48.588" E	CTO No. HPPCB/stp JOGINDER Nagar/ 15-20164-65, valid till 31.03.2025.
3.	Bhakra Beas Management Board, Pandoh (STP at Pandoh), Township Division BBMB Pandoh, Mandi	1	Er. Vivek Chopra, Executive Engineer, BBMB Pandoh	Lat. 31.688777 Long. 77.042705	Not obtained
4.	STP at Raghunath ka Padhar, NH-20 Sain Mohalla, Mandi H.P	3.83	Jal Shakti Vibhaag, Mandi. Er. Rohit Gupta, AE JSV Mandi 9418466551	Lat. 31.72395 Long. 76.93306	CTO has expired on 31.03.2021 and applied for its renewal with application no. 4261198.
5.	STP at Khaliar	0.47	Er. Rohit Gupta, AE JSV Mandi 9418466551	Lat. 31.724663 o Long. 76.934813	CTO has expired on 31.03.2021 and applied for its renewal with application no. 4610777.
6.	STP Sundernagar, Ward No. 10, Ropa, Tehsil. Sundernagar Distt. Mandi.	3.55	Er. Rajat Garg, Executive Engineer, JSV Sundernagar 9418047872	31°32'42.3456"N 76°53'41.4924" E	CTO has expired on 31.03.2024 and not applied for its renewal till date.
7.	Bhakhra Beas Management Board, BSL (P) BBMB Sunder Nagar, Sundernagar, Mandi	1.0	Er. Ishan, JE, BBMB Sundernagar	Lat. 31.550359 Long: 76.894087	CTO No. 7176360 valid till 31.03.2026

**7. Details of STPs in the catchment area of Sukhna Khad in Parwanoo**

<b>S. No.</b>	<b>Name of the STP</b>	<b>Capacity in MLD</b>	<b>Detail of contact person</b>	<b>Geo Co-ordinates</b>	<b>Consent status</b>
1.	STP Zone-I (Jal Shakti Vibhag), Near HPMC Sector 02, Parwanoo (Solan)	01 MLD	Mr. Bhuvnesh, JE, Jal Shakti Vibhag 077279-90425 Er. Punesh, JEE, HPSPCB70183-50429	Longitude: - 76.9472951 Latitude: - 30.8428778	

### **8. Details of STPs in the catchment area of River Ratta in Nalagarh**

<b>S. No.</b>	<b>Name of the STP</b>	<b>Capacity in MLD</b>	<b>Detail of contact person</b>	<b>Geo Co-ordinates</b>	<b>Consent status</b>
1.	Executive Engineer IPH Nalagarh Distt. Solan HP. (Jal Shakti)	3.62 MLD	Er. Mewa Singh JE, 9816816360 IPH Nalagarh, Er. Roop Lal, JEE HPSPCB Baddi 9805395251	Latitude: - 31.024606, Longitude: - 76.682922	Valid upto 31/03/2021 and applied. Presently operating without valid CTO.

### **9. Details of STPs in the catchment area of River Bald/Sarsa in Baddi**

<b>S. No.</b>	<b>Name of the STP</b>	<b>Capacity in MLD</b>	<b>Detail of contact person</b>	<b>Geo Co-ordinates</b>	<b>Consent status</b>
1.	Baddi Infrastructure, (CETP), Village Kenduwal (Baddi) Tehsil Baddi Distt Solan H.P.	5.5 MLD (STP) And 25 MLD (CETP)	Sanjeev Kumar Executive Process, 9816130824, Baddi Infrastructure, Er. Abhishek Thakur, JEE HPSPCB Baddi 8278790215	Latitude:- 30.937629, Longitude:- 76.773242	Valid upto 31/03/2020 and applied. Presently operating without valid CTO.

iv) Samples were collected from from Inlet and Outlet of 14 of the above 15 STPs listed above during April 8-9, 2024 and with the objective of analysis for parameter such as pH, BOD, COD, TSS, Total Nitrogen, Total Coliform, Fecal Coliform. One STP namely Bhakra Beas Management Board, Pandoh (STP at Pandoh), Township Division, BBMB Pandoh, Mandi, was found non-operational for the last one year due to non-availability of sewage on account of limited number of families residing in the BBMB colony, as informed by the representative of the BBMB STP.

v) **Results of Analysis :**

Out of total 15 STPs, 14 Nos. STPs were monitored by CPCB Teams. Status of analysis of samples collected are summarised below –

- a) Analysis of **six STPs** located in the catchment of **River Beas in Mandi** are under process at CPCB laboratory.
- b) All the results of analysis including Faecal Coliform have been received for the three STPs located in the catchment of **Ashwani Khad** (STP Lalpani, District Shimla, STP Malyana, District Shimla, STP Dhalli, District Shimla) and two STPs located in the catchment of **Pabbar River in Rohru** (STP Rohru, Village, District Shimla, STP Jubbal, District Shimla)
- c) All the results **except Faecal Coliform** for the STPs located in the catchment of **Sukhana Khad in Parwanoo** (JSV, Zone-1 STP, Parwanoo), **River Ratta in Nalagarh** (STP Nalagarh) and **River Bald / River Sarsa in Baddi** (CETP cum STP Baddi) have been received.
- d) The analytical results are presented in **Table 1**.

vi) **Performance of STPs:**

CPCB was directed by Hon'ble NGT to furnish the requisite information in respect of the performance of STPs in the format prescribed in the NGT Order. As per directions of Hon'ble NGT, information on quantity of sewage treated, treatment facility available (type of STP) with installed capacity and utilization capacity, disinfection method, quantity of chlorine kg/MLD, quality of discharge MLD, electricity consumed by STP per month, discharge quantity MLD, water quality at discharge point, receiving water body, sludge disposed tons/day, final disposal site of sludge were collected from each STP. The details of STPs as per the format provided by Hon'ble NGT is tabulated in **Table 2**.

a) **Status of STPs located in the catchment of Ashwani Khad in Shimla**

- i. As mentioned above, 03 STPs are installed in the catchment of Ashwani Khad. 02 STPs are designed on SBR based technology, 01 STP is designed on ASP.
- ii. Disinfection facility is available in all three STPs and chlorination being carried out.
- iii. Treated water of all 03 STPs are discharged into Nalla leading to Ashwani Khad.
- iv. Records for sludge disposal were only maintained by 01 STP namely STP Malyana. In remaining 02 STPs, records of Sludge disposal were not maintained. As reported, sludge was given to farmers.
- v. Electricity consumption for March 2024 was reported in the range of 27531 KWh to 56413 KWh
- vi. In terms of performance, 02 STPs (Lalpani, Malyana) are found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) and 01 STP at Dhali is found non complying for concentration parameters (BOD, COD, T-N and Fecal Coliform) wrt to

the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

**b) Status of STPs located in the catchment of Pabbar River in Rohru**

- i. 02 STPs are installed in catchment of Pabbar River in Rohru. 01 STPs namely STP Rohru is designed on MBBR based technology and STP Jubbal is designed on EA.
- ii. Disinfection facility is available in all 02 STPs and chlorination being carried out.
- iii. Treated water of these 02 STPs are discharged into Nalla leading to Pabbar River.
- iv. Records of Sludge disposal were not maintained by concerned agency.
- v. Electricity consumption for March 2024 was reported in the range of 1639 KWh to 7830 KWh
- vi. In terms of performance, both STPs are found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms of Hon'ble NGT vide order dated 30.04.2019

**c) Status of STPs located in the catchment of Sukhana Khad in Parwanoo**

- i. 01 STP is installed in catchment of Sukhana Khad which is designed on MBBR technology.
- ii. Disinfection facility is available in the STP and chlorination being carried out.
- iii. Treated water of STP is discharged into drain leading to Sukhana Khad.
- iv. Records for sludge disposal was maintained by the STP. As reported, sludge was utilized for Soil application in gardening within the premises of STP.
- v. Electricity consumption for March 2024 was reported 21109 KWh
- vi. In terms of performance, STP is found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

**d) Status of STPs located in the catchment of River Ratta in Nalagarh**

- i. As mentioned above, there is 01 STP installed in catchment of River Ratta in Nalagarh designed on SBR based technology.
- ii. Disinfection facility is available in the STP and chlorination is being carried out.
- iii. Treated water is discharged into Nalla leading to River Ratta.
- iv. Records for sludge disposal were maintained by STP. As reported, sludge was given to parks of Irrigation and Public Health Department.

- v. *In terms of performance, STP is found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms by Hon'ble NGT vide order dated 30.04.2019 except pH.*
  
- e) **Status of STPs located in the catchment of River Bald / Sarsa in Baddi**
  - i. *There is 01 CETP cum STP installed in catchment of Bald / Sarsa, which is designed on EAT (Extended Aeration Tank) based technology.*
  - ii. *Disinfection facility is not available in the STP.*
  - iii. *Treated water of the STP is discharged into Drain leading to Sarsa River.*
  - iv. *Records for sludge disposal was maintained by the STP. As reported, sludge was disposed in TSDF.*
  - v. *Electricity consumption for March 2024 was reported 722610 KWh*
  - vi. *In terms of performance, this CETP cum STP found non-complying for concentration parameters (BOD, COD and TSS) as specified in MoEF&CC Notification dt. 01/01/2016 for CETP. As per CTO, HPSPCB has prescribed norms of CETP for discharge of treated effluent.*
  
- f) **Status of STPs located in the catchment of River Beas of Mandi,**
  - i. *There are 07 STPs installed in catchment of River Beas of Mandi. 04 STPs are designed on Extended Aeration based technology, 01 STP are designed on MBBR, 01 STP is designed on Sedimentation cum Settling Tank with Chlorination. And 01 STP is non-operational for last 1 year.*
  - ii. *Disinfection facility is available in the 06 STPs and chlorination is being carried out.*
  - iii. *Treated water from Sarkaghat STP is discharged into Paplog Nalla towards Sone Khad; STP Joginder Nagar discharging treated wastewater into Neri Khad tributary. Discharges of said STPs finally meets into river Beas; 02 STPs (Ward No. 10 Ropa Tehsil Sundernagar and BBMB Township, Sundernagar) discharging treated wastewater into Ghangal Khad (tributary of Sukhedi Khad). Discharges of said STPs finally meets into river Beas; 02 STPs (Raghunath Ka Padhar and Khaliar) is discharging treated wastewater directly into River Beas.*
  - iv. *Electricity consumption for March 2024 was reported in the range of 1157 KWh to 19672 KWh*
  - v. *Records for sludge disposal were only maintained by 01 STP namely STP Khaliar, and sludge was given to farmers. In remaining 05 STPs, records of Sludge disposal were not maintained.*

*It is humbly submitted that analysis of samples from 06 STPs are in progress for various parameters and expected to be completed by 10.05.2024. Accordingly, Hon'ble NGT may kindly consider granting time for 02 weeks to submit final report along with all analysis results."*

4. The above report clearly reveals that most of the STPs are operating without CTO and are found to be non-conferment with the norms. Along with the report, the results of analysis of samples collected from various STPs located in the catchment river stretch in the tabulated form has been filed as under:-

***"Table 1: Results of analysis of the samples collected from various STPs located in the catchment of River Stretched under reference in the NGT Order.***

Name of the River Stretch	Name of the STP	pH		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		Total Nitrogen (mg/L) (TKN +nitrate+nitrite)		TC (MPN/100ml)		FC (MPN/100ml)	
		I	O	I	O	I	O	I	O	I	O	I	O	I	O
	<b>*Prescribed Standard (NGT)</b>	5.5-9.0		50 mg/L		10 mg/L		20 mg/L		10mg/L				<230	
Ashwani Khad in Shimla	STP Lalpani, District Shimla (H.P.)	6.7	7.2	1261	582	521	249	515	118	68.5	74.9	16x10 <sup>14</sup>	92x10 <sup>13</sup>	16x10 <sup>14</sup>	54 x 10 <sup>13</sup>
	STP Malyana, District Shimla (H.P.)	6.8	7.3	650	118	263	37	231	27	51.5	19.51	54x10 <sup>12</sup>	92x10 <sup>8</sup>	35x10 <sup>12</sup>	61x10 <sup>6</sup>
	STP Dhalli, District Shimla (H.P.)	6.9	7.3	806	105	370	33	302	BDL	87.8	26.94	35x10 <sup>12</sup>	24x10 <sup>7</sup>	35x10 <sup>12</sup>	13x10 <sup>7</sup>
Pabbar River in Rohru	STP Rohru, Village, District Shimla (H.P.)	6.7	7.8	1119	431	462	177	358	222	75.2	35.9	16x10 <sup>14</sup>	47x10 <sup>10</sup>	16x10 <sup>14</sup>	14x10 <sup>10</sup>
	STP Jubbal, District Shimla (H.P.)	6.5	7.4	590	275	237	90	210	94	39.7	37	16x10 <sup>14</sup>	16x10 <sup>12</sup>	28x10 <sup>13</sup>	92x10 <sup>11</sup>
Sukhana Khad in Parwanoo	JSV, Zone-1 STP, Near HPMC, Sector-2 Parwanoo, Himachal Pradesh.	7.4	7.9	494	135	168	47	349	37	83.5	33.74	22x10 <sup>10</sup>	54x10 <sup>5</sup>	33x10 <sup>9</sup>	68x10 <sup>3</sup>
River Ratta in Nalagarh	Executive Engineer, IPH Nalagarh, Distt. Solan, Himachal Pradesh (Jal Shakti)	7.7	7.9	642	90	271	22	334	21	87.62	23.94	43x10 <sup>11</sup>	43x10 <sup>3</sup>	35x10 <sup>11</sup>	12x10 <sup>3</sup>
	<b># Prescribed</b>	6.0-9.0		250 mg/l		30 mg/l		100 mg/l		Not specified		Not Specified		Not specified	

	Standards (MoEF&CC)	I	O	I	O	I	O	I	O	I	O	I	O	I	O
River /River Sarsa in Baddi	Baddi Infrastructur e (CETP Cum STP), Village kenduwal, Baddi, Distt. Solan, Himachal Pradesh	7.6	7.9	357	356	121	119	241	52	54.4	58.43	48x10 <sup>10</sup>	17x10 <sup>11</sup>	55x10 <sup>9</sup>	14x10 <sup>11</sup>

**I: Inlet, O: Outlet**

**\*NGT Standards:** Norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD < 20mg/l, COD< 50mg/l; Faecal Coliform – desirable < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l

**# MoEF&CC Notification dt. 01/01/2016 for CETP (pH 6.0-9.0, BOD< 30mg/l, COD< 50 mg/l, TSS <100 mg/L)”**

5. The above table reveals that the quality of discharge from the STP is much beyond the prescribed standards. Submission of the Learned Counsel for CPCB is that the results in respect of six STPs of river Bias are still pending and the said water discharge analysis report will be received within one week. Thereafter, the final report will be filed.

6. We also find that an affidavit by the Superintending Engineer, Jal Shakti Vibhag, Circuit Solan, Government of HP dated 03.05.2024 has been filed which is stated to be an affidavit on behalf of the Chief Secretary but no details relating to the authorization by the Chief Secretary have been disclosed. In that affidavit, the relevant information has not been disclosed. There is no disclosure that the STPs in question, (the details of which are given in para 4) are having the valid CTO. The report also does not contain the status of compliance, capacity utilization and functionalities of these STPs.

7. CPCB is also required to suggest remediation measures to restore water quality of receiving water body by tapping the drains carrying untreated/partially treated STP water etc.

8. Hence, in the above circumstances, we grant three week's time to the CPCB to file the final report by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and also direct the Chief Secretary, Himachal Pradesh to file a further affidavit within the same period disclosing full particulars relating to the operational status of the STPs and also the analysis report of discharge from these STPs. In case the Chief Secretary fails to file such an affidavit, he will appear through virtual mode to apprise the Tribunal about the status.

9. List on 23<sup>rd</sup> August, 2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 07, 2024  
Original Application No. 735/2023  
SN

**Interim Report of CPCB in compliance to the orders of Hon'ble National Green Tribunal dated 26/02/2024, in the matter of Original Application No. 735/2023; "In re: News Item titled "Ashwani Khad: The Most Polluted River in Himachal Pradesh" appearing in News Himachal dated 04.12.2023"**

**1. Background and the Orders of Hon'ble National Green Tribunal:**

Hon'ble National Green Tribunal, while considering the report of Chief Secretary, Government of Himachal Pradesh on 26/02/2024, observed as follows:

**Para 3:** *"In the report, we also find following deficiencies:*

- i. For none of the river, information about sewage discharge, has been disclosed. For interception of sewage carrying drain; the proposals are at DPR stage only.*
- ii. Water quality criteria has been matched with respect to BOD only and no mention has been made about Fecal Coliform.*
- iii. Performance data of existing STPs has not been furnished particularly with reference to Fecal Coliform.*
- iv. For rivers like Sukhna, Markanda, Sirsa, Beas (at Mandi), channelization of river stretches has been indicated. This needs to be properly checked that they do not cause hydrological disturbances and in line with MoEF&CC approvals as required".*

Further, vide order dated 26/02/2024 (**Annexure-1**), Hon'ble National Green Tribunal directed as follows:

***Para 4: Having regard to above, we direct issuance of notice to the Member Secretary, CPCB who will ensure taking of samples from the STPs releasing their treated discharge in the rivers in question and get sample analysis done and submit the sample analysis reports along with the response at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The said report will specifically disclose the fecal coliform contents.***

**Para 5: The requisite information in respect of the performance of STPs be furnished by the CPCB in the following format:**

Sewage received from	Quantity MLD	Treatment facility available (type of STP) with installed and utilization capacity	Disinfection Method	Quantity of chlorine kg/MLD	Quality of discharge MLD	Electricity consumed by STP per month	Discharge quantity MLD	Water quality at discharge point	Receiving water body	Sludge disposed tons/day	Final Disposal site of Sludge
Through sewerage								All parameter as per EP Rules including Fecal Coliform Total Coliform	Drain		
Drain/ Nalla							Nalla				
Through Septage Tankers							Land				
Other							River				
							Other				

## **2. Interim Report of CPCB in compliance to the Orders of Hon'ble National Green Tribunal:**

In compliance to the directions of Hon'ble NGT, following actions have been taken by CPCB:

- i) Himachal Pradesh State Pollution Control Board (HPSPCB) was requested to provide the details of STPs located in the catchment of the following River Stretches and release of their treated discharge in the rivers vide email dated March 14, 2024 followed by reminders vide emails dated March 22, 2024, March 26, 2024 and March 28, 2024 (**Annexure-2**):

*1) Ashwani Khad of Shimla; 2) Pabbar of Rohru; 3) Shikari Khad of Rohru; 4) Giri of Sirmour; 5) Markanda of Rampur; 6) Beas of Mandi; 7) Sukhna Khad of Parwanoo; 8) Ratta of Nalagarh; 9) Bald of Baddi*

- ii) HPPCB vide email dated March 28, 2024, provided details of STPs in the catchment of above river stretches and release of their treated discharge in the rivers, along with consent to operate (CTO) status, location, capacity and contact details (**Annexure-3**). As per details received from HPSPCB, total 15 STPs have been installed in the catchment of 06 out of 09 river stretches as mentioned in Hon'ble NGT Order. *There are no STPs in the catchment of Shikari Khad in Rohru, River Giri in Sirmour and River Markanda in Rampur (Sirmour), as*

per information provided by HPSPCB. The River Stretch wise details of STPs as provided by HPPCB are reproduced, as follows:

### 1. Details of STPs in the catchment area of Ashwani Khad in Shimla

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Lalpani, Baragaon, (Ghilli), P.O. Beolia, Tehsil & District Shimla (H.P.) 171013	19.35 MLD	Er. Sanjay Thakur, JE, SJPNL 85808-74699, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.1582953 Latitude: - 31.0668925	CTO/BOTH/RENEW/RO/2022/681231 Valid till 31.03.2024. Presently operating without valid CTO.
2.	STP Malyana, Malyana, P.O. Sanjauli, Tehsil & District Shimla (H.P.) 171006.	4.44 MLD	Er. Sanjay Thakur, JESJPNL 85808-74699, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.1910384 Latitude: - 31.0815890	CTO/BOTH/RENEW/RO/2022/6814918 Valid till 31.03.2024. Presently operating without valid CTO.
3.	STP Dhalli, Bhattakuffer, P.O. Beolia, Tehsil & District Shimla (H.P.) 171013	0.76 MLD	Er. Navneet, JE, SJPNL 70183-17480, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.2149520 Latitude: - 31.1043595	CTO/BOTH/RENEW/RO/2022/6813507 Valid till 31.03.2024. Presently operating without valid CTO.

### 2. Details of STPs in the catchment area of Pabbar River in Rohru

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Rohru, Village, P.O. & Tehsil Rohru, District Shimla (H.P.)171207.	1.75 MLD	Er. Nitish Mahant, JE, JSV 70184-01687, Er. Meharban Bharti, JEE, HPSPCB,	Longitude: - 77.7414391 Latitude: - 31.1975153	HPPCB/CD/I&PH Rohru/07-20757-58 Valid till 31.03.2024. Presently operating without valid CTO.
2.	STP Jubbal. Village P.O. and Tehsil Jubbal and District Shimla (H.P.)	0.65 MLD	Er. Nitish Mahant, JE, JSV 70184-01687, Er. Meharban Bharti, JEE, HPSPCB, 70187-46007	Longitude: - 77.6723454 Latitude: - 31.1120309	EPPCB/CD/26/STP/Jubbal/2005/259/21-22 Valid till 31.03.2024. Presently operating without valid CTO.

### 3. Details of STPs in the catchment area of Shikari Khad in Rohru

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of Shikari River.				

### 4. Details of STPs in the catchment area of River Giri in Sirmour

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of Giri River in Sirmour.				

### 5. Details of STPs in the catchment area of River Markanda in Rampur (Sirmour)

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	There is no STP in the catchment area of River Markanda at Rampur				

### 6. Details of STPs in the catchment area of River Beas of Mandi

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Sarkaghat Zone-B, Tehsil. Sarkaghat, Distt. Mandi	0.7	Er. Vivek Hazri, JSV Sarkaghat 9418454637	31°42' 45.5904"N 76°43'44.1912" E	CTO has expired on 31.03.2024 and Not applied for its renewal till date.
2.	STP Joginder Nagar, Vill. Masaharu, P.O Jogindernagar	1.74	Er. Parkash Chand 8580628528	31° 58' 54.732" N 76° 47' 48.588" E	CTO No. HPPCB/stp JOGINDER Nagar/15-20164-65, valid till 31.03.2025.
3.	Bhakra Beas Management Board, Pandoh (STP at Pandoh), Township Division, BBMB Pandoh, Mandi	1	Er. Vivek Chopra, Executive Engineer, BBMB Pandoh	Lat. 31.688777 Long. 77.042705	Not obtained
4.	STP at Raghunath ka Padhar, NH-20 Sain Mohalla, Mandi H.P	3.83	Jal Shakti Vibhaag, Mandi. Er. Rohit Gupta, AE JSV Mandi 9418466551	Lat. 31.72395 Long. 76.93306	CTO has expired on 31.03.2021 and applied for its renewal with application no. 4261198.
5.	STP at Khaliar	0.47	Er. Rohit Gupta, AE JSV Mandi 9418466551	Lat. 31.724663 o Long. 76.934813	CTO has expired on 31.03.2021 and applied for its renewal with application no. 4610777.
6.	STP Sundernagar, Ward No. 10, Ropa, Tehsil. Sundernagar Distt. Mandi.	3.55	Er. Rajat Garg, Executive Engineer, JSV Sundernagar 9418047872	31°32'42.3456" N 76°53'41.4924" E	CTO has expired on 31.03.2024 and not applied for its renewal till date.
7.	Bhakhra Beas Management Board, BSL (P) BBMB Sunder Nagar, Sundernagar, Mandi	1.0	Er. Ishan, JE, BBMB Sundernagar	Lat. 31.550359 Long: 76.894087	CTO No. 7176360 valid till 31.03.2026

### 7. Details of STPs in the catchment area of Sukhna Khad in Parwanoo

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	STP Zone-I (Jal Shakti Vibhag), Near HPMC Sector 02, Parwanoo (Solan)	01 MLD	Mr. Bhuvnesh, JE, Jal Shakti Vibhag 077279-90425 Er. Punesh, JEE, HPSPCB 70183-50429	Longitude: - 76.9472951 Latitude: - 30.8428778	

### 8. Details of STPs in the catchment area of River Ratta in Nalagarh

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	Executive Engineer IPH Nalagarh Distt. Solan HP. (Jal Shakti)	3.62 MLD	Er. Mewa Singh JE, 9816816360 IPH Nalagarh, Er. Roop Lal, JEE HPSPCB Baddi 9805395251	Latitude: - 31.024606, Longitude: - 76.682922	Valid upto 31/03/2021 and applied. Presently operating without valid CTO.

### 9. Details of STPs in the catchment area of River Bald/Sarsa in Baddi

S. No.	Name of the STP	Capacity in MLD	Detail of contact person	Geo Co-ordinates	Consent status
1.	Baddi Infrastructure, (CETP), Village Kenduwal (Baddi) Tehsil Baddi Distt Solan H.P.	5.5 MLD (STP) And 25 MLD (CETP)	Sanjeev Kumar Executive Process, 9816130824, Baddi Infrastructure, Er. Abhishek Thakur, JEE HPSPCB Baddi 8278790215	Latitude:- 30.937629, Longitude:- 76.773242	Valid upto 31/03/2020 and applied. Presently operating without valid CTO.

iv) Samples were collected from from Inlet and Outlet of 14 of the above 15 STPs listed above during April 8-9, 2024 and with the objective of analysis for parameter such as pH, BOD, COD, TSS, Total Nitrogen, Total Coliform, Fecal Coliform. One STP namely Bhakra Beas Management Board, Pandoh (STP at Pandoh), Township Division, BBMB Pandoh, Mandi, was found non-operational for the last one year due to non-availability of sewage on account of limited number of families residing in the BBMB colony, as informed by the representative of the BBMB STP.

v) **Results of Analysis :**

Out of total 15 STPs, 14 Nos. STPs were monitored by CPCB Teams. Status of analysis of samples collected are summarised below –

- a) Analysis of **six STPs** located in the catchment of **River Beas in Mandi** are under process at CPCB laboratory.
- b) All the results of analysis including Faecal Coliform have been received for the three STPs located in the catchment of **Ashwani Khad** (*STP Lalpani, District Shimla, STP Malyana, District Shimla, STP Dhalli, District Shimla*) and two STPs located in the catchment of **Pabbar River in Rohru** (*STP Rohru, Village, District Shimla, STP Jubbal, District Shimla*)
- c) All the results **except Faecal Coliform** for the STPs located in the catchment of **Sukhana Khad in Parwanoo** (*JSV, Zone-1 STP, Parwanoo*), **River Ratta in Nalagarh** (*STP Nalagarh*) and **River Bald / River Sarsa in Baddi** (*CETP cum STP Baddi*) have been received.
- d) The analytical results are presented in **Table 1**.

**vi) Performance of STPs:**

CPCB was directed by Hon'ble NGT to furnish the requisite information in respect of the performance of STPs in the format prescribed in the NGT Order. As per directions of Hon'ble NGT, information on quantity of sewage treated, treatment facility available (type of STP) with installed capacity and utilization capacity, disinfection method, quantity of chlorine kg/MLD, quality of discharge MLD, electricity consumed by STP per month, discharge quantity MLD, water quality at discharge point, receiving water body, sludge disposed tons/day, final disposal site of sludge were collected from each STP. The details of STPs as per the format provided by Hon'ble NGT is tabulated in **Table 2**.

**a) Status of STPs located in the catchment of Ashwani Khad in Shimla**

- i. As mentioned above, 03 STPs are installed in the catchment of Ashwani Khad. 02 STPs are designed on SBR based technology, 01 STP is designed on ASP.
- ii. Disinfection facility is available in all three STPs and chlorination being carried out.
- iii. Treated water of all 03 STPs are discharged into Nalla leading to Ashwani Khad.
- iv. Records for sludge disposal were only maintained by 01 STP namely STP Malyana. In remaining 02 STPs, records of Sludge disposal were not maintained. As reported, sludge was given to farmers.
- v. Electricity consumption for March 2024 was reported in the range of 27531 KWh to 56413 KWh
- vi. In terms of performance, 02 STPs (Lalpani, Malyana) are found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) and 01 STP at Dhali is found non complying for concentration parameters (BOD, COD, T-N and Fecal Coliform) wrt to the prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

**b) Status of STPs located in the catchment of Pabbar River in Rohru**

- i. 02 STPs are installed in catchment of Pabbar River in Rohru. 01 STPs namely STP Rohru is designed on MBBR based technology and STP Jubbal is designed on EA.
- ii. Disinfection facility is available in all 02 STPs and chlorination being carried out.

- iii. Treated water of these 02 STPs are discharged into Nalla leading to Pabbar River.
- iv. Records of Sludge disposal were not maintained by concerned agency.
- v. Electricity consumption for March 2024 was reported in the range of 1639 KWh to 7830 KWh
- vi. In terms of performance, both STPs are found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms of Hon'ble NGT vide order dated 30.04.2019

**c) Status of STPs located in the catchment of Sukhana Khad in Parwanoo**

- i. 01 STP is installed in catchment of Sukhana Khad which is designed on MBBR technology.
- ii. Disinfection facility is available in the STP and chlorination being carried out.
- iii. Treated water of STP is discharged into drain leading to Sukhana Khad.
- iv. Records for sludge disposal was maintained by the STP. As reported, sludge was utilized for Soil application in gardening within the premises of STP.
- v. Electricity consumption for March 2024 was reported 21109 KWh
- vi. In terms of performance, STP is found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms by Hon'ble NGT vide order dated 30.04.2019.

**d) Status of STPs located in the catchment of River Ratta in Nalagarh**

- i. As mentioned above, there is 01 STP installed in catchment of River Ratta in Nalagarh designed on SBR based technology.
- ii. Disinfection facility is available in the STP and chlorination is being carried out.
- iii. Treated water is discharged into Nalla leading to River Ratta.
- iv. Records for sludge disposal were maintained by STP. As reported, sludge was given to parks of Irrigation and Public Health Department.
- v. In terms of performance, STP is found non-complying for concentration parameters (BOD, COD, T-N, TSS and Fecal Coliform) wrt to prescribed norms by Hon'ble NGT vide order dated 30.04.2019 except pH.

**e) Status of STPs located in the catchment of River Bald / Sarsa in Baddi**

- i. There is 01 CETP cum STP installed in catchment of Bald / Sarsa, which is designed on EAT (Extended Aeration Tank) based technology.
- ii. Disinfection facility is not available in the STP.
- iii. Treated water of the STP is discharged into Drain leading to Sarsa River.
- iv. Records for sludge disposal was maintained by the STP. As reported, sludge was disposed in TSDF.
- v. Electricity consumption for March 2024 was reported 722610 KWh
- vi. In terms of performance, this CETP cum STP found non-complying for concentration parameters (BOD, COD and TSS) as specified in MoEF&CC Notification dt. 01/01/2016 for CETP. As per CTO, HPSPCB has prescribed norms of CETP for discharge of treated effluent.

**f) Status of STPs located in the catchment of River Beas of Mandi,**

- i. There are 07 STPs installed in catchment of River Beas of Mandi. 04 STPs are designed on Extended Aeration based technology, 01 STP are designed on MBBR, 01 STP is designed on Sedimentation cum Settling Tank with Chlorination. And 01 STP is non-operational for last 1 year.
- ii. Disinfection facility is available in the 06 STPs and chlorination is being carried out.
- iii. Treated water from Sarkaghat STP is discharged into Paplog Nalla towards Sone Khad; STP Joginder Nagar discharging treated wastewater into Neri Khad tributary. Discharges of said STPs finally meets into river Beas;  
02 STPs (Ward No. 10 Ropa Tehsil Sundernagar and BBMB Township, Sundernagar) discharging treated wastewater into Ghangal Khad (tributary of Sukhedi Khad). Discharges of said STPs finally meets into river Beas;  
02 STPs (Raghunath Ka Padhar and Khaliar) is discharging treated wastewater directly into River Beas.
- iv. Electricity consumption for March 2024 was reported in the range of 1157 KWh to 19672 KWh
- v. Records for sludge disposal were only maintained by 01 STP namely STP Khaliar, and sludge was given to farmers. In remaining 05 STPs, records of Sludge disposal were not maintained.

It is humbly submitted that analysis of samples from 06 STPs are in progress for various parameters and expected to be completed by 10.05.2024. Accordingly, Hon'ble NGT may kindly consider granting time for 02 weeks to submit final report along with all analysis results.

**Table 1: Results of analysis of the samples collected from various STPs located in the catchment of River Stretched under reference in the NGT Order.**

Name of the River Stretch	Name of the STP	pH		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		Total Nitrogen (mg/L) (TKN +nitrate+nitrite)		TC (MPN/100ml)		FC (MPN/100ml)	
		I	O	I	O	I	O	I	O	I	O	I	O	I	O
	<b>* Prescribed Standard (NGT)</b>	5.5-9.0		50 mg/L		10 mg/L		20 mg/L		10mg/L				<230	
		I	O	I	O	I	O	I	O	I	O	I	O	I	O
Ashwani Khad in Shimla	STP Lalpani, District Shimla (H.P.)	6.7	7.2	1261	582	521	249	515	118	68.5	74.9	16x10 <sup>14</sup>	92x10 <sup>13</sup>	16x10 <sup>14</sup>	54 x 10 <sup>13</sup>
	STP Malyana, District Shimla (H.P.)	6.8	7.3	650	118	263	37	231	27	51.5	19.51	54x10 <sup>12</sup>	92x10 <sup>8</sup>	35x10 <sup>12</sup>	61x10 <sup>6</sup>
	STP Dhalli, District Shimla (H.P.)	6.9	7.3	806	105	370	33	302	BDL	87.8	26.94	35x10 <sup>12</sup>	24x10 <sup>7</sup>	35x10 <sup>12</sup>	13x10 <sup>7</sup>
Pabbar River in Rohru	STP Rohru, Village, District Shimla (H.P.)	6.7	7.8	1119	431	462	177	358	222	75.2	35.9	16x10 <sup>14</sup>	47x10 <sup>10</sup>	16x10 <sup>14</sup>	14x10 <sup>10</sup>
	STP Jubbal, District Shimla (H.P.)	6.5	7.4	590	275	237	90	210	94	39.7	37	16x10 <sup>14</sup>	16x10 <sup>12</sup>	28x10 <sup>13</sup>	92x10 <sup>11</sup>
Sukhana Khad in Parwanoo	JSV, Zone-1 STP, Near HPMC, Sector-2 Parwanoo, Himachal Pradesh.	7.4	7.9	494	135	168	47	349	37	83.5	33.74	22x10 <sup>10</sup>	54x10 <sup>5</sup>	33x10 <sup>9</sup>	68x10 <sup>3</sup>
River Ratta in Nalagarh	Executive Engineer, IPH Nalagarh, Distt. Solan, Himachal Pradesh (Jal Shakti)	7.7	7.9	642	90	271	22	334	21	87.62	23.94	43x10 <sup>11</sup>	43x10 <sup>3</sup>	35x10 <sup>11</sup>	12x10 <sup>3</sup>
	<b># Prescribed Standards (MoEF&amp;CC)</b>	6.0-9.0		250 mg/l		30 mg/l		100 mg/l		Not specified		Not Specified		Not specified	
		I	O	I	O	I	O	I	O	I	O	I	O	I	O
River Bald /River Sarsa in Baddi	Baddi Infrastructure (CETP Cum STP), Village kenduwal, Baddi, Distt. Solan, Himachal Pradesh	7.6	7.9	357	356	121	119	241	52	54.4	58.43	48x10 <sup>10</sup>	17x10 <sup>11</sup>	55x10 <sup>9</sup>	14x10 <sup>11</sup>

**I: Inlet; O: Outlet**

*\*NGT Standards: Norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD < 20mg/l, COD< 50mg/l; Faecal Coliform – desirable < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l)*

*# MoEF&CC notification dt. 13.10.2017 : Standard for treated sewage from STPs for cities other than metro cities, state capitals and union territories were notified as pH 6.5- 9.0, BOD as 30mg/L, Total suspended solids (TSS) as less than 100mg/L and Faecal coliform as less than 1000MPN per 100ml*

# *MoEF&CC Notification dt. 01/01/2016 for CETP (pH 6.0-9.0, BOD< 30mg/l, COD< 50 mg/l, TSS <100 mg/L)*

Table 2: The Performance of STPs as per format prescribed in the orders of Hon'ble National Green Tribunal

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Dis-infection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
					Type	Installed Capacity, MLD, as per CTO	Utilization Capacity, MLD, Avg of Mar, 24								
1.	Ashwani Khad in Shimla	STP Lalpani, Distt. Shimla	08-04-2024	Sewerage	ASP; (Comprising of Primary, Secondary and Tertiary Treatment)	19.35	13.52	Chlorination (as Bleaching Powder dosing)	3.698 Kg/MLD (as bleaching powder) 1.20 Kg/MLD (as Chlorine)	13.52 (No Flow meter installed)	40169	Given in Table:1	Nalla leading to Ashwani Khad	No proper record maintained	Sludge beds provided, however no records of final disposal maintained.
		STP Malyana, Malyana, Distt. Shimla	08-04-2024	Sewerage	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	4.44	3.2	Chlorination (dosing through Chlorine Tonners)	11.47 Kg/MLD	3.2	56143	Given in Table:1	Nalla leading to Ashwani Khad	0.835	Given to farmers after drying on sludge drying beds.
		STP Dhalli, Distt Shimla	08-04-2024	Sewerage	SBR; (Comprising of Primary, Secondary and Tertiary Treatment)	0.76	1	Chlorination (dosing through Chlorine Tonners)	6.44 Kg/MLD	1.0 (No Flow meter installed)	27531	Given in Table:1	Nalla leading to Ashwani Khad	No proper record maintained	Given to farmers after drying on sludge drying bed

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
2.	Pabbar River in Rohru	STP Rohru, District Shimla	09-04-2024	Sewerage	MBBR; (Comprising of Primary, Secondary and Tertiary Treatment)	1.015	0.622	Chlorination (as Bleaching Powder dosing)	16.07 Kg/MLD (as bleaching powder) 4.87 Kg/MLD (as Chlorine)	0.622 (No Flow meter installed)	7830	Given in Table:1	Nalla leading to Pabbar River	No proper record maintained	Sludge beds provided, however no records of final disposal maintained.
		STP Jubbal, District Shimla	09-04-2024	Sewerage	EA; (Comprising of Primary, Secondary and Tertiary Treatment)	0.65	0.104	Chlorination (as Bleaching Powder dosing)	11.54 Kg/MLD (as bleaching powder) 3.48 Kg/MLD (as Chlorine)	0.161	1639	Given in Table:1	Nalla named Bishkulti Khad leading to Pabbar River	0.135	Sludge beds provided, however no records of final disposal maintained.
		STP Sarkaghat Zone-B, Tehsil. Sarkaghat, Distt. Mandi	08-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary	0.7	0.27	Chlorination (as Bleaching Powder dosing)	17.92 Kg/MLD (as bleaching powder) 5.376 Kg/MLD (as Chlorine)	0.27 (No Flow meter installed)	5270	Given in Table:1	Discharge into Paplog Nalla toward Sone Khad finally submerged into Beas River	0.027	No record maintained

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
6.	Beas of Mandi				Treatment)										
		STP (1.73 MLD), Joginder Nagar, Distt Mandi	08-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatme	1.73	1.21	Chlorination (as Bleaching Powder dosing)	14.8 Kg/MLD (as bleaching powder 4.44 Kg/MLD (as Chlorine)	1.21 (No Flow meter installed)	6678	Given in Table:1	Discharge into Neri Khad tributary Beas River finally submerged into Beas River	0.028	No record maintained
		STP (1 MLD), Township Divison Distt Mandi	09-04-2024	<ol style="list-style-type: none"> <li>STP found non-operational and was informed that the STP was non-operational for 1 year.</li> <li>Undertaking for non-operational STP was submitted by the representative</li> </ol>											

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
		STP (3.83, Raghunath Ka Padhar NH-20, San Mohalla, District Mandi	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	3.83	1.83	Chlorination (as Bleaching Powder dosing)	7.08 Kg/MLD (as bleaching powder 2.124 Kg/MLD (as Chlorine)	1.83 (No Flow meter installed)	9380	Given in Table:1	Discharge into Beas River	0.017	Storage in Pits and recycled to maintained MLSS in Aeration Tank. No records of disposal maintained
		STP 0.47 MLD), at Khaliar, Distt. Mandi	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	0.47	0.34	Chlorination (as Bleaching Powder dosing)	11.8 Kg/MLD (as bleaching powder 3.54 Kg/MLD (as Chlorine)	0.34 (No Flow meter installed)	1157	Given in Table:1	Discharge into Beas River	0.012	Storage in Pits and recycled to maintained MLSS in Aeration Tank. . No records of disposal maintained
		STP (3.55 MLD), Ward No. 10, Ropa Tehsil, Sundernagar	09-04-2024	Sewerage	MBBR: Comprising of Primary, Secondary and Tertiary Treatment)	3.55	4.4	Chlorination (as Bleaching Powder dosing)	1.74 Kg/MLD (as bleaching powder 0.522 Kg/MLD (as Chlorine)	4.4 (No Flow meter installed)	19672	Given in Table:1	Discharge into Ghangal Khad (tributry of Sukhedi Khad finally submerged into Beas River	1.318	Storage in drying bed sand given to farmers.

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
		STP(1 MLD), BBMB Township, Sundernagar	09-04-2024	Sewerage	Sedimentation cum settling tank with chlorine dosing tank	1	No Flow meter installed	Chlorination (as Bleaching Powder dosing)	2.5 Kg/MLD  (as bleaching powder  0.75 Kg/MLD (as Chlorine)	No Flow meter installed	Details not provided (No separate electricity meter found at STP site)	Given in Table:1	Discharge into Ghangal Khad (tributry of Sukhedi Khad)finally submerged into Beas River	No proper record maintained	No records maintained.
4	Sukhana Khad in Parwanoo	STP Zone-I, Parwanoo (Solan)	09-04-2024	Sewerage	MBBR: Comprising of Primary, Secondary and Tertiary Treatment)	01	0.207	Chlorination (as hypochlorite dosing)	1.30 as sodium hypochlorite ;  0.659 kg/MLD as chlorine	0.113	21109	Given in Table:1	Drain leading Sukhana Khad	0.004	Soil application in gardening within the premises of STP
5	River Sarsa & River Ratta in Nalagarh	Executive Engineer IPH Nalagarh Distt. Solan HP. (Jal Shakti)	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary	3.62	0.324	Chlorination (as Bleaching Powder dosing)	4kg as bleaching powder; 1.212 kg/MLD as chlorine	0.322		Given in Table:1	Drain leading Ratta River	0.12	Used in I&PH Parks

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
					Treatment)										
6	River Bald / Sarsa in Baddi	Baddi Infrastructure, (CETP), Village Kenduwal (Baddi) Tehsil Baddi Distt Solan H.P.	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	5.5	1.143	No disinfectant Used	No disinfectant Used	1.143 (discharged along with CETP effluent)	722610 (Consumption of entire CETP cum STP)	Given in Table:1	Drain leading Sarsa River	49.51	Disposed off in TSDF

## Annexure-III: Results of analysis of the samples collected from various STPs located in the catchment of River Beas of Mandi.

Name of the River Stretch	Name of the STP	pH		COD (mg/L)		BOD (mg/L)		TSS (mg/L)		Total Nitrogen (mg/L) (TKN +nitrate+nitrite)		TC (MPN/100ml)		FC (MPN/100ml)	
		I	O	I	O	I	O	I	O	I	O	I	O	I	O
	* Prescribed Standard (NGT)	5.5-9.0		50 mg/L		10 mg/L		20 mg/L		10mg/L				<230	
Beas of Mandi	STP Sarkaghat Zone-B, Tehsil. Sarkaghat, Distt. Mandi	7.1	7.9	413	101	180	32	289	22	53.9	8.5	43x10 <sup>7</sup>	230	43x10 <sup>7</sup>	45
	STP (1.73 MLD), Joginder Nagar, Distt Mandi	7	8.2	458	200	176	65	113	83	35.6	37.2	15x10 <sup>7</sup>	79x10 <sup>5</sup>	38x10 <sup>6</sup>	23x10 <sup>5</sup>
	STP (1 MLD), Town ship Divison Distt Mandi	STP was found non-operational and sample not taken.													
	STP (3.83 MLD, Raghunath Ka Padhar NH-20, San Mohalla, District Mandi	8	8.2	284	100	112	32	111	43	39.1	10.43	17x10 <sup>8</sup>	BDL	17x10 <sup>7</sup>	BDL
	STP (0.47 MLD), at Khaliar, Distt. Mandi	7.9	8	216	178	70	61	76	69	42	40.5	35x10 <sup>11</sup>	BDL	21x10 <sup>11</sup>	BDL
	STP (3.55 MLD), Ward No. 10, Ropa Tehsil, Sundernagar	7.3	7.6	350	130	134	36	195	BDL	39.7	35.24	17x10 <sup>7</sup>	23	14x10 <sup>7</sup>	7.8
	STP (1 MLD), BBMB Township, Sundernagar	7.5	7.9	155	121	55	38	76	53	24.05	23.4	11x10 <sup>5</sup>	BDL	7x10 <sup>5</sup>	BDL

I: Inlet; O: Outlet

\*NGT Standards: Norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD < 20mg/l, COD < 50mg/l; Faecal Coliform – desirable < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l)

## Annexure-IV: The details of STPs as per format prescribed in the orders of Hon'ble National Green Tribunal

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Dis-infection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
					Type	Installed Capacity, MLD, as per CTO	Utilization Capacity, MLD, Avg of Mar, 24								
1.	Beas of Mandi	STP Sarkaghat Zone-B, Tehsil. Sarkaghat, Distt. Mandi	08-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	0.7	0.27	Chlorination (as Bleaching Powder dosing)	17.92 Kg/MLD  (as bleaching powder  5.376 Kg/MLD (as Chlorine)	0.27  (No Flow meter installed)	5270	Given in Table:1	Discharge into Paplog Nalla toward Sone Khad finally submerged into Beas River	0.027	No record maintained
		STP (1.73 MLD), Joginder Nagar, Distt Mandi	08-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatme	1.73	1.21	Chlorination (as Bleaching Powder dosing)	14.8 Kg/MLD  (as bleaching powder  4.44 Kg/MLD (as Chlorine)	1.21  (No Flow meter installed)	6678	Given in Table:1	Discharge into Neri Khad tributary Beas River finally submerged into Beas River	0.028	No record maintained

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
		STP (1 MLD), Township Divison Distt Mandi	09-04-2024	1. STP found non-operational and was informed that the STP was non-operational for 1 year. 2. Undertaking for non-operational STP was submitted by the representative											
		STP (3.83, Raghunath Ka Padhar NH-20, San Mohalla, District Mandi	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	3.83	1.83	Chlorination (as Bleaching Powder dosing)	7.08 Kg/MLD (as bleaching powder 2.124 Kg/MLD (as Chlorine)	1.83 (No Flow meter installed)	9380	Given in Table:1	Discharge into Beas River	0.017	Storage in Pits and recycled to maintained MLSS in Aeration Tank. No records of disposal maintained
		STP 0.47 MLD), at Khaliar, Distt. Mandi	09-04-2024	Sewerage	Extended Aeration Tank; Comprising of Primary, Secondary and Tertiary Treatment)	0.47	0.34	Chlorination (as Bleaching Powder dosing)	11.8 Kg/MLD (as bleaching powder 3.54 Kg/MLD (as Chlorine)	0.34 (No Flow meter installed)	1157	Given in Table:1	Discharge into Beas River	0.012	Storage in Pits and recycled to maintained MLSS in Aeration Tank. . No records of disposal maintained
		STP (3.55 MLD),	09-04-2024	Sewerage	MBBR: Comprising of	3.55	4.4	Chlorination (as Bleaching	1.74 Kg/MLD	4.4	19672	Given in Table:1	Discharge into Ghangal Khad	1.318	Storage in drying bed

S. No	River Stretch, as mentioned in NGT Order	Name & Address of STP	Date of Monitoring	Sewage received from (Through Sewerage/Drain/Nalla/Sepatage Tankers/Others)	Treatment facility available (Type of STP) with installed and utilization capacity			Disinfection Method	Quantity of chlorine Kg/MLD	Quantity of Discharge MLD (Average of March, 2024), Approx	Electricity consumed by STP per month, KWh	Water quality and discharge point (All parameter as per EP Rules including FC)	Receiving water body (Drain/Nalla/L and/River)	Sludge disposed tons/day	Final disposal site of sludge
		Ward No. 10, Ropa Tehsil, Sundernagar			Primary, Secondary and Tertiary Treatment)			Powder dosing)	(as bleaching powder 0.522 Kg/MLD (as Chlorine)	(No Flow meter installed)			(tributry of Sukhedi Khad finally submerged into Beas River		sand given to farmers.
		STP(1 MLD), BBMB Township, Sundernagar	09-04-2024	Sewerage	Sedimentation cum settling tank with chlorine dosing tank	1	No Flow meter installed	Chlorination (as Bleaching Powder dosing)	2.5 Kg/MLD (as bleaching powder 0.75 Kg/MLD (as Chlorine)	No Flow meter installed	Details not provided (No separate electricity meter found at STP site)	Given in Table:1	Discharge into Ghangal Khad (tributry of Sukhedi Khad)finally submerged into Beas River	No proper record maintained	No records maintained.

Legal/OA673/2018/NMCG/2019  
National Mission for Clean Ganga  
Department of Water Resources, River Development  
& Ganga Rejuvenation, Ministry of Jal Shakti

1<sup>st</sup> Floor,  
Major Dhyan Chand National Stadium  
India Gate, New Delhi-110002  
Dated: 30<sup>th</sup> January, 2024

**OFFICE MEMORANDUM**

**Subject: Minutes of the 18<sup>th</sup> meeting of Central Monitoring Committee in the NGT Matter OA No.673 of 2018 held on 11.01.2024 from 10.00 AM on-wards**

A copy of Minutes of the 18<sup>th</sup> Meeting of Central Monitoring Committee in the NGT matter O.A. No. 673 of 2018 held through Video Conferencing on 11.01.2024 from 10.00 AM on-wards, under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti is forwarded herewith for information/ necessary action.

  
30.01.2024

(Anup Kumar Srivastava)

Executive Director-Technical, NMCG

[ed-technical@nmcg.nic.in](mailto:ed-technical@nmcg.nic.in)

Encl: As above.

To,

1. Chief Secretary, Government of Andhra Pradesh, 1<sup>st</sup> Block, A.P Secretariat Office, Velagapudi - 522503
2. Chief Secretary, Government of Assam, Block- C, 3rd Floor, Assam Sachivalaya, Dispur 781006, Guwahati
3. Chief Secretary, Government of Bihar, Main Secretariat, Patna - 800015
4. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya, Raipur - 492002
5. Chief Secretary, Government of Goa, Secretariat, Porvoini, Bardez, Goa - 403521
6. Chief Secretary, Government of Gujarat, 1<sup>st</sup> Block, 5<sup>th</sup> Floor, Sachivalaya, Gandhinagar - 382010
7. Chief Secretary, Government of Haryana, 4<sup>th</sup> Floor, Haryana Civil Secretariat, Sector-1, Chandigarh 160019
8. Chief Secretary, Government of Himachal Pradesh, H P Secretariat, Shimla - 171002
9. Chief Secretary, Government of Jammu & Kashmir, R. No. 2/7, 2<sup>nd</sup> Floor, Main Building, Civil Secretariat, Jammu -180001

10. Chief Secretary, Government of Jharkhand, 1<sup>st</sup> Floor, Project Building, Dhurwa, Ranchi-834004
11. Chief Secretary, Government of Karnataka, Room No. 320, 3<sup>rd</sup> Floor, Vidhana Soudha, Bengaluru-560001
12. Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram -695001
13. Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhavan, Bhopal 462004
14. Chief Secretary, Government of Maharashtra, CS office main Building, Mantralaya, 6<sup>th</sup> floor, Madame Cama Road, Mumbai - 400032
15. Chief Secretary, Government of Manipur, South Block, Old Secretariat, Imphal - 795001
16. Chief Secretary, Government of Meghalaya, Main Secretariat Building, Room no 316, Shillong - 793001
17. Chief Secretary, Government of Mizoram, New Secretariat Complex, Aizwal - 796011
18. Chief Secretary, Government of Nagaland, Civil Secretariat, Kohima - 797004
19. Chief Secretary, Government of Odisha, General Administration Department, Odisha Secretariat, Bhubaneswar - 751001
20. Chief Secretary, Government of Punjab, Chandigarh - 160001
21. Chief Secretary, Government of Rajasthan, Secretariat, Jaipur - 302005
22. Chief Secretary, Government of Sikkim, New Secretariat, Gangtok - 737101
23. Chief Secretary, Government of Tamil Nadu, Secretariat, Chennai-600009
24. Chief Secretary, Government of Telangana, Block C, 3<sup>rd</sup> floor, Telangana Secretariat Khairatabad, Hyderabad, Telangana
25. Chief Secretary, Government of Tripura, New Secretariat Complex Secretariat - 799010, Agartala, West Tripura
26. Chief Secretary, Government of Uttar Pradesh, 1<sup>st</sup> floor, Room No. 110, Lal Bahadur Shastri Bhawan, Uttar Pradesh Secretariat, Lucknow - 226001
27. Chief Secretary, Government of Uttarakhand, 4 Subhash Road, Uttarakhand, Secretariat Dehradun - 248001
28. Chief Secretary, Government of West Bengal, Nabanna, 13<sup>th</sup> Floor, 325, Saral Chatterjee Road, Mandirala, Shibpur, Howrah - 711102
29. Administrator, Daman & Diu and Dadru and Nagar Haveli, Secretariat, Moti, Daman -396220
30. Chief Secretary, Govt. of NCT of Delhi, Delhi Secretariat, IP Estate, New Delhi - 110002
31. Chief Secretary, Govt. of Puducherry, Main Building, Chief Secretariat, Puducherry-605001
32. Chief Secretary, Andaman & Nicobar, Secretariat, Port Blair
33. Administrator, Lakshadweep

#### Copy To:

1. Secretary, Department of Forest, Ecology & Environment, J&K, Room no. 2/33-34, Main Building, Civil Secretariat, J&K, Jammu.
2. Secretary, Department of Environment, Science and Technology Parvavaran Bhawan, Near US Club, Shimla, Himachal Pradesh-171001
3. Principal Secretary, MGSIPA Complex, Sector-26, adjacent Sacred Heart School, Chandigarh, 160019

4. Additional Chief Secretary to Govt. of Haryana, Environment Department of Environment & Climate Change, R.No. 108, 7th Floor, Main Secretariat Sec16, Chandigarh 160017
5. Principal Secretary, Department of Environment, U.P., Room No: 601, Bapu Bhawan Secretariat, Vidhan Sabha Marg, Lucknow – 226001.
6. Special Chief Secretary, Department of Environment, Forest, Science & technology, 4th Block, Ground Floor, Room No:268, A.P Secretariat Office, Velagapudi
7. Secretary, Department of Environment and Forest, H-Block, 2nd Floor Janata Bhawan, Dispur, Guwahati 781006, Assam
8. Principal Secretary, Department of Environment, Forest and Climate Change, Van Vibhag Rd, Nehru Nagar, Patliputra Colony, Patna, Bihar 800013
9. Additional Chief Secretary (Forests & Environment), Forests & Environment Department, Block 14, 8th floor, Sachivalaya, Gandhinagar - 382 010 Gujarat
10. Principal Secretary, Department of Environment, Room No. S-2/23, Mahanadi bhawan, Mantralaya, Nava Raipur, Atal Nagar, Raipur - 492001
11. Additional Chief Secretary to Government, Forest, Environment and Ecology, Department, Karnataka Government Secretariat, Room No. 447, 4th Floor, Gate no. 2, Multi-story Building, Bangalore-560011.
12. Principal Secretary, Department of Environment, Room No. 406 4th Floor Annex II, Secretariat, Kerala Thiruvananthapuram, Kerala, PIN- 695001
13. Principal Secretary, Department of Housing and Environment, Government of Madhya Pradesh, Paryavaran Parisar, E- 5, Arera Colony, Bhopal, Madhya Pradesh, 462016
14. Principal Secretary, Environment Department, Maharashtra 15th Floor, New Administrative Building, Madam Cama Road, Mantralaya, Mumbai – 400032
15. Additional Secretary, Forests & Environment Deptt, Secretariat Building, North Range, Forest Colony, Khasi Hills, Shillong, Meghalaya 793001
16. Deputy Conservator of Forest (Headquarters) Environment, Forests & Climate Change Department Tuikhuahtlang, Aizawl Mizoram.
17. Principal Secretary, Department of Environment, Forest & Climate Change, New Secretariat, Kohima, Nagaland Tel. - 0370-2243025
18. Additional Chief Secretary, State Silvicultural garden, Khandagiri, Bhubaneswar, Odisha 751003
19. Principal Secretary, Forest and Environment Department, Rajasthan 4, Jhalana Institutional Area, Jhalana Dongri, Jaipur, Rajasthan 302004
20. Principal Secretary, Chief Project Director (SBEP-JICA), Forests, Environment & Wildlife Management Department, Government of Sikkim
21. Principal Secretary, Namakkal Kavignar Maligai, Fort St. George, Chennai 600 009
22. Secretary, Department of Science, Technology & Environment, Vigyan Prajukti O Paribesh Bhawan, P.N. Complex, Gorkhabasti, Agartala, West Tripura, PIN-799006
23. Special Chief Secretary, TSCOST, 4th Floor, Aranya Bhawan, Saifabad, Hyderabad, Telangana State, Pin – 500004
24. Deputy Conservator of Forests, (Territorial Division), Department of Environment & Forest Office of the Deputy Conservator of Forest, Daman, Fort Area, Post Office Moti Daman Daman

25. Deputy Conservator of Forests, (Territorial Division), Van Bhavan, Dadra and Nagar Haveli
26. Secretary, Department of Environment, Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, 1P Estate, New Delhi 110002
27. Secretary, Environment & Forest, Govt. of Uttarakhand, 4 Subhashi Road, Secretariat, 4th Floor, New Building Dehradun, Pin code-248001
28. Joint Secretary, Department of Science, Technology & Environment, 1st Floor, Pandit Deendayal Upadhyay Bhavan, Behind Pundalik Devasthan, Near Sanjay School, Porvorim, Bardez - Goa
29. Secretary, Environment, Office of Environment, Chief Secretariat, Goubert Avenue, Puducherry 605001
30. Principal Secretary, Department of Environment, 5th Floor, Pranisampad Bhawan, Block LB-II, Salt Lake, Sector III, Bidhannagar, Kolkata - 700 106
31. Additional Chief Secretary Forest, Environment & Climate Change Dept., Nepal House, Doranda, Ranchi-834002, Jharkhand
32. Additional Chief Secretary, Forest and Environment Department, Government of Manipur, Secretariat, Imphal- 795001
33. The Member Secretary, Assam Pollution Control Board, Bumummaidam, Guwahati - 781021
34. The Member Secretary, Andhra Pradesh Pollution Control Board D.No. 33-26-14 1D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
35. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
36. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhawan, North Block Sector-19, Atal Nagar Dist- Raipur (C.G.) 492002
37. The Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISHT Building, Kashmere Gate, Delhi-110006
38. The Member Secretary, Daman, Diu & Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Fort Area, Court Compound, Moti Daman, Daman - 396220
39. The Member Secretary, Goa State Pollution Control Board, 1st Floor, Dempo Tower, EDC Patio Plaza, Panaji, Goa-403 001
40. The Member Secretary, Gujarat Pollution Control Board Paryavan Bhawan, Sector 10- A, Gandhinagar - 382 045
41. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula-134109, Haryana
42. The Member Secretary, Himachal Pradesh Pollution Control Board, Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
43. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar, Jammu, Jammu and Kashmir 180004
44. The Member Secretary, Jammu & Kashmir State Pollution Control Board, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)

45. The Member Secretary, Jharkhand Pollution Control Board, T.A Building, HEC, P.O. Dhurwa, Ranchi - 834004
46. The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th & 5th Floor, # 49, Church St., Bengaluru-560 001
47. The Member Secretary, Kerala State Pollution Control Board, P.ennuodu Jn., Pattom Palace P.O. Thiruvananthapuram - 695 004
48. The Member Secretary, Manipur Pollution Control Board, Lamphelpat, Imphal West D.C. Office Complex Imphal - 795004
49. The Member Secretary, Meghalaya Pollution Control Board Arden- Lumpyngngad Shillong: 793014
50. The Member Secretary, Nagaland Pollution Control Board, Signal Point, Dimapur Nagaland - 797112
51. The Member Secretary, Madhya Pradesh Pollution Control Board, E-5, Arera Colony, Paryavaran Parisar, Bhopal - 462 016, Madhya Pradesh
52. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 2nd - 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai - 400 022
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54. The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Puducherry - 605 005
55. The Member Secretary, Punjab Pollution Control Board, Vasvaran Bhawan, Nabha Road, Patiala, Punjab 147001
56. The Member Secretary, Odisha Pollution Control Board, A-118, Nilakantha Nagar, Unit - VIII, Bhubaneswar - 751012
57. The Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur (Rajasthan) - 302 004
58. The Member Secretary, Sikkim State Pollution Control Board, Department of Forest, Environment & Wildlife Management Government of Sikkim, Deurali, Gangtok, - 737102
59. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sonab Nagar, Hyderabad-500 018
60. The Member Secretary, Tripura Pollution Control Board, Vigyan Bhawan, Pandit Nehru Complex, Gorshabasti, PO Kanchanan Agartala - 799006
61. The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-600 012
62. The Member Secretary, Uttarakhand Environmental Protection & Pollution Control Board, 29/20, Nemi Road, Dehradun, Uttarakhand - 248001
63. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 014
64. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhawan, 10A, Block-LA., Sector III, Salt Lake City, Kolkata - 700 106
65. The Member Secretary, Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair - 744102

66. The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavaratti-682555

**Copy for kind information:**

1. PPS to Secretary, Department of Water Resources, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi- 110001
2. PS to Director General, NMCG cum Project Director NRCD
3. Joint Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, New Delhi - 110011.
4. Special Secretary (SBM & CVO), Department of Drinking Water and Sanitation, Government of India, 4th Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi - 110003.
5. Joint Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi - 110003
6. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
7. PS to DDG, NMCG
8. PS to ED (Projects), NMCG
9. Joint Secretary, NRCD

**Minutes of the 18<sup>th</sup> meeting of the Central Monitoring Committee held on 11.01.2024 through Video Conferencing regarding 351 polluted river stretches based on the directions of Hon'ble NGT in the matter OA No. 673 of 2018**

The 18<sup>th</sup> meeting of the Central Monitoring Committee (CMC) constituted by Hon'ble NGT in the matter OA No. 673 of 2018 was held in hybrid mode with States on 11.01.2024 in Conference Room, NMCG under the Chairmanship of Secretary, DoWR, RD & GR, Ministry of Jal Shakti (MoJS). The list of participants is at **Annexure-I**.

Director General, NMCG welcomed all the participants and compared past two CPCB reports about polluted stretches across the country and told that reduction in such stretches in latest report. The Chair, in her opening remarks, highlighted that river health is a major area of emphasis particularly in managing climate change and ensuring water security. States/ UTs needs to ensure that the existing treatment infrastructures are being optimally utilized.

Executive Director (T), NMCG presented a brief background of the periodical review meeting at central level on action plans developed by various State Govts following Hon'ble NGT Order in 2018. It was informed that the number of polluted river stretches identified by CPCB has come down from 351 in 2018 to 311 in 2022 with noticeable improvement in polluted river stretches in Priority-V and slight improvement in river stretches across Priority I-IV.

Subsequently, State-wise discussions were held one after another after state-specific presentation made reflecting progress by individual States on host of issues, such as sewage, industrial and solid waste management, etc. submitted by them in Monthly Progress Reports,

**1. Tamil Nadu**

Joint Director, NRCD informed that 4 new polluted river stretches have been added to the existing river stretches increasing the number to 10. State in the MPR has reported estimated sewage generation as 3938.29 MLD while in the CPCB 2021 report it is indicated as 6421 MLD. Capacity utilization of the existing STPs is only 34%. The gap in sewage treatment capacity is 365.071 MLD. State needs to indicate incremental progress with regard to 6 under construction STPs in MPR. 10 CETPs of 41 MLD is reported to be at proposal stage since past 2 years. State may address the gap of 5.667 TPD in solid waste management. Action plan for restoration of newly identified polluted river stretches - Palar, Amravathu, Cooum, and Adyar needs to be prepared by the State.

The Chair stressed over the gap in installed sewage treatment capacity and its low utilization capacity. State was directed to provide timeline by which the utilization capacity shall improve.

MS, TNPCB responded that underground drainage system works are still under progress and several projects are in pipeline due to which the capacity utilization of the existing STPs is low. Further, it was assured to expedite the completion of UGD works and furnish timeline for completion of the same.

On enquiry by DG, NMCG with regard to low utilization capacity of STPs and State's plan for faecal sludge management, Executive Engineer, Chennai Metropolitan Water Supply and Sewerage informed that out of 1082 MLD of STP capacity in Chennai,

200 MLD is for rehab and average sewage collected is 600 MLD. Action plan for gap in sewage management is being carried out by addressing non-point source of pollution by providing decanting facility for septage generated in added areas. There are 20 ongoing projects at an estimated cost of Rs 3000 crores for expanding UGD in newly added areas. I&D works are being implemented for Cooum and Adyar. Tender for works in respect to improvement of Adyar river restoration has been floated with due date as 19.01.2024. The project envisages objective towards propagation of wildlife and fisheries. Detailed study for Cooum is being undertaken.

DG, NMCG highlighted that in respect of Nadanthai Vaazhi Cauvery project, NRCDC had sent communication to the State three months back for submission of commitment towards bearing the 40% project cost by State funds. Response of which is still awaited.

The Chair expressed displeasure over the non-comprehensive response being received from the State officers. The officers present could not respond to the queries being raised in the meeting and update the status to the Committee. It was directed that the State may be represented by higher officials well versed with the subject in the CMC meetings. Further, NRCDC to issue a DO letter addressed Chief Secretary of the State addressing the issue of absence of well-versed officer in the meeting and to expedite the issues pending at State level.

## **2. Gujarat**

State vide email dated 09.01.2024 had expressed its inability to participate in the meeting on account of Vibrant Gujarat Global Summit being held from 10<sup>th</sup>-12<sup>th</sup> January, 2024, and had requested to take up the State at a later date.

## **3. Karnataka**

Joint Director, NRCDC informed that the number of polluted river stretches in the State remains the same. However, previously there were no river stretches in Priority I&II, now there are 3 river stretches in Priority-I. The estimated sewage generation as reported by the State in MPR is 3356.5 MLD while as per CPCB's 2021 report it is 4458 MLD. Utilization capacity of existing STPs is 76.48%. There is gap in sewage treatment capacity of 690 MLD. 15 STPs are reported to be non-operational. The gap in solid waste management is 5501 TPD. Action Plan for Coastal Pollution Prevention is submitted to CPCB for approval.

Principal Secretary (Env), Karnataka informed that a World Bank assisted project is being taken up involving the rural and urban development bodies for three coastal districts. Regular meeting are being held for solid waste management. Recently, Action Plan for setting up material recovery facilities in all ULBs has been approved. A separate company has been set up for solid waste management for Bangalore city and has taken up work from BBMP. Further, as per the State, only 10 river stretches are polluted, therefore a joint inspection is proposed to be held in January to ascertain the number of polluted river stretches. Arkavathi and Dakshina Penakini are high priority polluted river stretches, for which STPs are being constructed under BBMP to cater to the sewage generated from Bangalore city.

DG, NMCG indicated that the STP works have been going on from a long time and State may ensure timely completion.

The Chair directed State to submit the timelines with regard to restoration of Priority I polluted river stretches.

PS (Env), Karnataka assured improvement within 6 to 7 months in the two Priority-I polluted river stretches of Arkavathi and Dakshina Penakini and informed that the STP works in the catchment area of these rivers would be completed by December 2024. Further, it was informed that capacity utilization of the existing STPs has increased from 71% to 76%. The treated water is being supplied to Kolar and Chikbalapura districts.

The Chair directed that the quality of treated water must be maintained to prevent contamination of aquifers. Action Plan for bridging the gap in solid waste management was sought.

PS (Env), Karnataka informed that Karnataka State PCB is regularly testing the water quality before discharging the treated water and also in the bore-wells. Further it was informed that entire operation of SWM is being handed over to the Company for addressing the gap of 5501 TPD in solid waste treatment. A Waste to Energy plant in Bidadi (25 kms away from Bangalore city) is under completion and shall be made operational soon.

#### **4. *Andaman & Nicobar***

JS, NRCDC highlighted that there is a gap of 16.183 MLD in sewage treatment capacity. There are 9 non-complying STPs. 10 MLD capacity STPs are under construction whose progress is only 5% since many months. 18 STPs are in DPR stage for a long time and no progress indicated. Quantification of effluent generated from industries is not done yet. As reported in the MPR, coastal plan has been submitted to CPCB and CPCB is yet to approve the plan.

Secretary (Env, Science & Technology), Andaman informed that the island receives rainfall for 8-9 months due to which construction works are possible only during the remaining 3-4 months. The quarry that provides stones was closed due to permit issue. The issue with the quarry has been resolved recently. Thus, the deadline for completion of STP works is now extended from March 2024 to September 2024. The proposal in DPR stages would attain work orders soon. It was assured to pursue the works which are under the Port Blair Municipal Corporation and PWD implementing the Smart city projects. Regular meetings in Urban Development are being conducted to ensure progress. Chief Secretary is also conducting fortnightly meetings. It was assured to submit the Industrial effluent generation estimation within two months. 7 units were issued closure notice. There are 33 operational ETPs. The industrial activity in the Island is meagre. Also, many industries have been registering but are not functional yet.

The Chair emphasized the State to expedite completion of the 10 MLD plant, industrial effluent generation estimation and to get Coastal Plan approved.

Secretary (EST), Andaman informed that the work order has been issued and as quarry problem has been resolved, all works would be expedited.

#### **5. *Punjab***

Director, NRCDC informed that there are now 5 polluted river stretches in the State against 4 identified earlier. The stretches on river Sirsa along Baddi Industrial area and river Swan along Santoshgarh, have been identified as new ones under Priority-I & V

respectively, whereas those on rivers Ghaggar and Satluj remain under Priority-I. The stretch on river Kali Bein has been placed under Priority-V (earlier Priority-IV), whereas that on river Beas stands delisted. There is a gap of 327 MLD in sewage treatment capacity in the State. 45 STPs of 218 MLD are under construction and 60 STPs are proposed including 58 under tendering projects. Land issues are involved in case of 13 STPs. Out of 113 STPs monitored, 86 are reported to be complying, while 27 are non-compliant. With regard to industrial effluent management, it was informed that out of 7 CETPs in the State, 3 major CETPs of capacity 40, 50 & 15 MLD at Ludhiana were non-compliant in respect of TDS. Works on one of the proposed CETP of 0.15 MLD at Jalandhar is held up due to litigation. Another CETP of 5 MLD for leather complex at Jalandhar is under up-gradation.

About Buddha Nallah project, it was informed that the new STPs of 225 MLD at Jamalpur and 60 MLD at Balloke in Ludhiana have now been commissioned. Rehabilitation works on STPs of 50 MLD & 111 MLD at Bhattian and 105 MLD at Balloke have been completed which are now under trial run. Work of 152 MLD STP at Balloke is delayed and now scheduled for completion by March, 2024.

Director (Env), Punjab informed that a joint meeting with the State of Himachal Pradesh is proposed to be convened to sort out the issue of Sirsa river pollution and accordingly CPCB shall be communicated. In the Satluj river catchment, 4 new STPs have been completed, 8 STPs are under construction and 13 STPs are under tendering. In the Ghaggar river catchment, 28 STPs are operational and 15 STPs are under-construction. Further, it was informed that the 36 under construction STPs shall be completed by March 2024. The non-complying 27 STPs are based on WSP and are having issue with FC compliance. 50 MLD CETP is now compliant and Env Compensation have been imposed on non-complying 40 and 15 MLD CETP. With regard to Buddha Nallah Project, it was informed that 5 STPs have been made operational and the 6<sup>th</sup> STP shall be commissioned shortly. For treatment of waste water from two dairy complexes (Tajpur Road & Haibowal), works on two ETPs of capacity 2.25 & 3.75 MLD are in progress (incremental progress from 35% to 75%) with the completion timelines revised to March, 2024. To tackle solid waste from these dairy complexes, one Biogas plant of 300 TPD at Tajpur Dairy Complex, in addition to the existing one of 200 TPD at Haibowal Dairy Complex, is under construction through PEDDA and likely to be completed by November, 2024.

The Chair directed that water quality testing of Buddha Nallah may be taken up by CPCB and State PCB in order to ascertain the improvement in water quality in the drain and ensuring the effectiveness of the completed STP projects. NRCD is to review the Buddha Nallah Rejuvenation Project separately before the next CMC meeting.

## ***6. UT of Jammu & Kashmir***

Director, NRCD informed that as per CPCB Report of November 2022, polluted river stretches in the UT of J&K are reduced from 9 (identified earlier) to 8 with two of Priority-V stretches (on rivers Chenab and Sindh) deleted and addition of one Priority-IV (river Lidder). Against the total estimated sewage generation of 523 MLD, existing sewage treatment capacity is 139.40 MLD (6 STPs of 74.60 MLD in Jammu Region and 9 STPs of 64.78 MLD in Kashmir Region) with the capacity utilization of 88.18 MLD. Substantial quantum of sewage of 242.40 MLD is reported to have been treated through septic tanks/soak pits/FSTPs. However, there being no details mentioned in the MPR in this regard, the said reporting may not be acceptable for the present and to be

treated as a gap in sewage treatment. Accordingly, there is a huge gap of 384 MLD between sewage generation and the treatment capacity available. Capacity utilization of the existing STPs mainly those of 30, 27 & 10 MLD in Jammu, has been low due to required house service connections and/or the sewer networking not in place.

Regarding Devika river conservation project at Udhampur under NRCP, it was informed that all the 3 STPs of 8, 4 & 1.6 MLD have been commissioned. Overall physical progress achieved so far was reported to be 98% with some left out laterals, house connections and minor non-core items yet under progress.

JS, NRCD raised the issue of non-utilization of Rs.10 crore released in first week of December, 2023 due to the said funds yet to be transferred to SNA account. It was clarified that next tranche of Rs.10 crore could be released only after 75% utilization of the earlier release.

Chief Engineer, UEED, Govt of J&K acknowledged series of discussions held on Devika river conservation project to adhere to the respective timelines for different components under the project by mobilizing all possible efforts and resources. Regarding utilization of funds, it was informed that the issue has already been taken up by the H&UDD with the Finance Department, Govt of J&K for the needful on priority. With regard to the project for pollution abatement and conservation of river Jhelum, approved under NRCP in December, 2023, it was informed that the process for engagement of Project Management Consultants (PMC) has been started. For remaining polluted river stretches, efforts are being made to pose the proposals under SBM 2.0. Further, as suggested earlier, Govt of J&K is also trying to explore funding from PMGATI SHAKTI for early approval of the projects.

The Chair asked for time bound implementation of action plans for identified polluted river stretches in the UT of J&K giving due priority to the most polluted ones, but at the same time, maintaining cleanliness of other rivers not identified polluted for the present. She insisted for commissioning of newly completed STPs (5 nos in Jammu region) by providing branch sewers and/or house connections, and also, expediting STPs presently under construction to minimize the huge sewage treatment gap to some extent. NRCD was directed to have a separate meeting with the Govt of J&K especially to examine the reported treatment of 242 MLD of sewage through soak pits/FSTPs or other non-conventional means.

## **7. Maharashtra**

Director, NRCD informed that polluted river stretches in the State has increased from 53 in 2018 to 55 in 2022. It was highlighted that sewage generation in the State was earlier estimated at 9758 MLD which was revised to 8193 MLD in the MPRs of 2023, and now it has been reported to be 10547 MLD. Sewage treatment capacity in the State is 6700 MLD with 148 nos of STPs and their utilization as 4266 MLD, and thus leaving a treatment gap of 3847 MLD. In view of CPCB's estimation of sewage generation for the State as 9107 MLD, the State Govt is required to reconcile the figures.

Out of 148 STPs, 6 STPs of total capacity 181.2 MLD were reported to be non-operational. 60 STPs are reported to be non-compliant, including major STP of 757 MLD at Worli in Mumbai. In case of polluted river stretches, to address the gap of 1023.26 MLD between sewage generation and treatment, 64 STPs of total capacity 1279.70 MLD are proposed in the identified towns. Out of it, 27 STPs of total capacity

336.6 MLD are reported to be under construction, and were scheduled for completion by December, 2023. However, there being minimal progress during last 2-3 years on these STPs, completion target needs to be reworked out vis-à-vis the actual progress on site. As many as 60 STPs of total capacity 4220 MLD are proposed in the State including 7 major STPs of 2464 MLD in Mumbai undertaken by Municipal Corporation of Greater Mumbai. In view of many discrepancies, the State Govt is required to look into the details in terms of STPs under tendering process, awaiting administrative/technical sanction and/or proposal yet under formulation.

MS, MPCB informed that the actual sewage generation in the State at present is 10547 MLD. 148 STPs of 7003 MLD are existing leaving the gap of sewage treatment of 3544 MLD. Out of these, 143 STPs are operational with capacity utilization of 4266 MLD. Urban Development Department is making all efforts towards enhancement in capacity utilization by providing sewer networking and house service connections. Six STPs are non-operational and all efforts are being put in to make these operational. Non-complying STPs (60 nos) are discharging treated effluent of more than 30 mg/l. ULBs have been directed to improve the treatment quality of the plants to achieve the prescribed standards.

27 STPs of 337 MLD are under construction and 90 STPs of total capacity 4220 MLD are proposed to bridge the gap of sewage treatment. Present implementation status of these STPs would be sought from Urban Development Department and MPRs shall be updated accordingly. In Mumbai, Municipal Corporation of Greater Mumbai (MCGM) has undertaken up-gradation of 7 STPs of total capacity 2464 MLD with their likely completion varying from March, 2025-2028. In case of ETPs and CETPs, preventive measures are being taken through Department of Industries, respective CETP societies and the MPCB to ensure their compliance with respect to the prescribed discharge norms.

The Chair noted that the State has maximum polluted river stretches and no perceptible improvement has been observed since long. She insisted for time bound implementation of action plans for identified polluted river stretches in the State giving due priority to the most polluted ones, and to expedite networking and/or house service connections to ensure adequate inflow to these STPs for their optimal utilization. State to provide action proposed for enhancing the utilization capacity of the existing STPs along with timelines. The action plans for coastal areas/towns needs to be submitted.

## **8. Odisha**

Director, NRCD informed that as per the earlier Report of CPCB, there were 19 polluted river stretches identified under different priorities. As per the last Report of November, 2022, stretches have now been reduced to 7, with 12 of the earlier ones removed on account of improved water quality. Out of these, river Gangua along Bhubaneswar remains under Priority-I, Daya, Kuakhai & Mangala in Priority-IV, and Brahmani, Kathajodi & Serua are in Priority-V. Total sewage generation in the State is estimated at 880 MLD, including 302 MLD from six major towns in the State (Bhubaneswar, Cuttack, Puri, Sambalpur, Rourkela and Talcher) covering 41% of the State population. It was informed that sewage treatment capacity created so far is 375.50 MLD with 13 STPs installed in these 6 towns. Two of the STPs, 40 MLD at Dhanupalli, Sambalpur and 48 MLD at Rokati in Bhubaneswar have been commissioned recently. As such, there would be no gap between sewage generation and treatment for these towns. However, due to

sewer network and/or house service connections not in place for newly commissioned STPs, capacity utilization of the STPs is nearly 159 MLD.

For black water treatment, it was informed that FSTPs are proposed to cover all 115 ULBs in the State. Out of these, 113 FSTPs are operational in major ULBs/towns with the installed capacity of 1947 KLD. In the remaining ULBs, 7 FSTPs of total capacity 140 KLD are under construction with the likely completion of December, 2023. In case of industrial effluent management, it was informed that the no CETP exists in the State. There are 1373 water polluting industries in the State generating 818 MLD of effluent, and all are equipped with ETPs. Out of total municipal waste generation of 2227 TPD in the State, adequate processing facilities in the form of open dumping, micro-composting, etc are available and operational. For Bhubaneswar and Cuttack, agreement has been signed for setting up 550 TPD centralized Waste to Energy Plant.

Engineer-in-Chief, OWS&SB informed that gap of 502 MLD in sewage treatment capacity is proposed to be addressed through de-centralized non-sewered approach for black and grey water separately in two phases. In first phase, black water is proposed to be treated through FSTPs. In 2<sup>nd</sup> phase, grey water management has been taken up in 11 ULBs after pilot projects at Jatani and Dhenkanal. These include interventions at household level, lane level, community and outfall level.

Chief Env Officer, Odisha PCB informed that CPCB communicated few observations on the draft Action Plan for Coastal Pollution Management submitted by the State. Response against the observations is being collected from the different line departments.

The Chair directed State to ensure better utilization of the existing STPs in the State and to work on the Priority-I polluted river stretches.

## **9. Tripura**

Director, NRCD informed that number of polluted river stretches in the State have been reduced from 6 (all in Priority-V) to only one along Agartala city on river Haora under Priority-V. Out of total sewage generation of 82.4 MLD in the State, sewage treatment capacity exists only for 8.72 MLD (8 MLD STP & 720 KLD FSTP at Agartala), thus leaving a gap of 73.68 MLD in sewage treatment which needs to be addressed urgently. Low capacity utilization of existing STP of 8 MLD at Barjala, Lankamura in Agartala due to incomplete laterals/house service connections and slow progress on STP of 8 MLD under construction at Akhaura ICP, Agartala was highlighted.

Secretary (Science & Technology), Tripura informed that present sewage generation is 82.4 MLD for urban areas. One STP of 8 MLD is operational under Agartala Municipal Corporation and its capacity utilization has been increased to 5 MLD now. To address the gap in sewage treatment of 73.68 MLD, another STP of 8 MLD is under construction under Smart Cities Mission with 90% progress and shall be completed by March, 2024. New proposals submitted for 66.7 MLD. These include 31.5 MLD STPs at Kantakhal and Kalapaniakhal under Agartala Municipal Corporation, 9.7 MLD through bioremediation of drains in 8 ULBs & 17.5 MLD STPs in 11 ULBs. The State has ring fenced the required funds to execute these projects to bridge the gap of sewage treatment with utmost priority. Bio-remediation on 5 drains discharging to Haorah river in Agartala has been taken up under Smart Cities Mission and shows improvement in water quality.

The Chair suggested State to explore low cost sewage treatment technologies and verify its feasibility.

## **10. Goa**

Director, NRCD informed that number of polluted river stretches in the State have been reduced from 11 to 6 (1 in Priority-IV & 5 in Priority-V). Sewage generation in the State is indicated as 52.09 MLD (which is reported to be based on actual assessment of wastewater generation mainly from urban areas). However, as per CPCB's 2021 Report, sewage generation is estimated to be 176 MLD. State Government may look into the matter and reconcile the figures to arrive at the restoration measures required.

The Chair suggested that CPCB may have a meeting with the States and reconcile the data with regard to sewage generation as there seems to be vast difference in the data reported by the States in their MPRs and CPCB's 2021 Report.

Scientist F, CPCB informed that the sewage generation data in CPCB's 2021 Report is based on the survey conducted by CPCB in 2020 with the State Urban Local Bodies along with State Urban Development Department and State PCBs.

Official from Goa State informed that the sewage generation of 52.09 MLD is for urban areas and sewage generation for the whole State is 176 MLD, which includes both urban and rural areas. The sewage generation figure is estimated considering the rate of water supply at 150 LPCD plus for urban areas and 135 LPCD plus for rural areas. Floating population is also considered while estimating the sewage generation. Rural areas are scarcely placed in the State and the sewage treatment is through soak pits and septic tanks. Further, majority of the hotels are having individual STPs and are treating & reutilizing the treated water in their premises. The existing STPs are having 66% utilization capacity as they have a design period of 30 years. Now the adjoining areas are also being connected to the STPs. 2 under constructed STPs have been completed and are under trial run.

JS, NRCD highlighted that the a project for River Zuari has been sanctioned by NRCD for which details of SNA account is yet to be submitted by the State. State agreed to provide the details at the earliest.

## **11. Andhra Pradesh**

JS, NRCD highlighted the major issues in the State - 6 STPs are non-operational/ non-complying, capacity utilization of the existing CETPs is 48%, gap of 35% remains in solid waste management and State to inform the updated status of Action Plan for Coastal Pollution.

Commissioner (Municipal Administration), AP informed that there are three rivulets arising from Godavari river that passes through major urban area called Narsapuram and due to flooding, the BOD level in the River Vashishta (Priority-I) increases and was recorded as 58 mg/l in August however during non-monsoon season the BOD levels are usually lower and is below 2 mg/l.

The Chair remarked that usually during monsoons there is improvement in river water quality due to dilution and directed CPCB to verify the same with the State.

Chief Env Engineer, APPCB informed that the BOD value of 58 mg/l in River Vashishta was reported once in 2019 and at present it is reported to be in the range of 1.2-2 mg/l.

Senior Consultant, NMCG informed that CPCB while identifying and classifying the polluted river stretches considers the maximum BOD value observed in the river stretches for 2 years. This issue has already been highlighted to CPCB and it has been suggested to provide a range of BOD values for identifying/classifying the river stretches.

Scientist F, CPCB informed that BOD levels have been reported by the State Pollution Control Boards to CPCB through their own monitoring stations, based on which the river stretches are identified. The criteria adopted for identification of polluted river stretches in the CPCB's 2018 & 2022 Report is by observing the maximum BOD value reported. However based on the suggestion made by MoJS, a Committee has been constituted for revision of the criteria for assessment of Polluted River Stretches.

Commissioner (Municipal Administration), AP informed that last 2 years river water quality monitoring data shall be submitted by the State. The existing gap in sewage treatment is 890 MLD. Capacity utilization of the existing STP is 499 MLD. At present, the sewage treatment capacity increased to 640.35 MLD. 209 STPs of 706 MLD are under construction. These STPs would be operationalized from March 2024 to December 2024.

JS, NRCD highlighted that NRCD sanctioned a project of 50.6 MLD STP at Rajahmundry and funds were released in 2022-2023, however, the works have not started yet. This questions the authenticity of the commitment made with regard to the timelines submitted for completion of 209 STPs by December 2024.

The Chair highlighted the slow-progress observed in on-going STPs since 2023. Further, NRCD was directed to issue a DO letter addressed to Chief Secretary, AP.

Commissioner (Municipal Administration), AP informed that 209 STPs are on-going since 2023, majority of the projects are under final stages and shall be completed by the end of this year. Works at Srikakulam, Machlipatnam and Vizianagaram the contractors left the works in midway and tendering was done again. Further, it was informed that under SBM 2, tender for 146 STPs are under process. 82 STP works out of 146 have already been awarded while the tendering of remaining works would be complete by March 2024. 37 STPs under AMRUT are in tendering process and works will be awarded by March, 2024. Cumulative 869.26 MLD STPs capacity works would be under construction from March, 2024. These works will be completed by December 2025. 712 MLD capacity is being constructed for future purpose.

Chief Env Engineer, APPCB informed that the coastal action plan was submitted to CPCB in 2020. Recommendations of CPCB were received in 2021, which is being worked upon by the State Government. The action plan requires approval of RRC which is in process. Regarding CETP capacity utilization, maximum capacity of CETP is 9.53 MLD in Vishaka Pharma city and 6 MLD at Brandix in Vizag. At present, only few industries are operational at Brandix and it was created to accommodate the upcoming industries. At Pharma city, 90% units have been commissioned and 10 to 15% units are under commissioning which will enhance the utilization capacity of the CETPs.

## **12. *Telangana***

Scientist E, NRCD informed that there were 8 polluted river stretches in 2018 and as of 2022, there are 9 polluted river stretches.

JS, NRC highlighted that sewage treatment gap in the State is 1532.7 MLD. The cumulative capacity of under construction STPs is 1100 MLD. However, a gap of around 400 MLD would still remain. The capacity utilization of existing STPs is 80%. As reported in MPR, work order for 1 STP of 100 MLD at Reddypuram has been cancelled due to land acquisition issue. 655 MLD STPs are reported to be under Administrative Approval stage since long. Huge gap of 2356 TPD exists for municipal solid waste management.

The Chair raised concern over river stretches of Musi and Maner remaining same in Priority I & III respectively and showing no improvement. There is deterioration in water quality of Godavari stretch from Priority IV to II.

MS, TSPCB informed that by June 2024 around 25 STPs of 950 MLD capacity would be completed and by December, 2024 the remaining would be completed.

Executive Director, HMWSSB informed that total sewage generated from Hyderabad is 1950 MLD and 878 MLD of sewage is being treated (in 25 STPs of 772 MLD). 3 new STPs of 63.5 MLD have been commissioned recently. Thus total sewage treatment capacity for Hyderabad is 835 MLD. Further, 6 under trial STPs are now under commissioning. This would add around 264 MLD capacity. 19 STPs are under construction. By April 2024, 627 MLD STP capacity would be completed and by June 2024, 110 MLD STP would be under commissioning. By October 2024, another 40 MLD would be under commissioning. Chief Secretary is closely reviewing the progress of works for these 3 packages of STPs under HAM Model. By December 2024, STPs of 1259 MLD capacity would be completed to bridge the gap of sewage treatment in Hyderabad.

Further, it was submitted that the two STPs of 320 MLD at Nagore and 212.5 MLD at Ambarpet located on the banks of river Musi would help in improving the water quality of river Musi. To address the capacity utilization, OCEMS have been installed at all STPs. All STPs are running at 93% efficiency and are complying with the standards. There is also one Chief Engineer, 2 Superintendent Engineers and 4 Executive Engineers have been assigned exclusively for STP management and construction.

Engineer in Chief Public Health submitted that there are 141 ULBs other than Hyderabad. The sewage generation from 141 ULBs are about 800 MLD. The gap in sewage treatment identified was 734.5 MLD. For this, 5 STPs of 32.75 MLD have been completed, 2 STPs of 5.5 MLD will be completed by January 2024. 8 STPs are under construction, of which 4 will be completed by March, 2024. The 100 MLD STP which has been cancelled is due to land issue and was under Smarty City mission. Now State is proposing it through AMRUT 2 tranche 3 under HAM Model. 72 STPs of 315 MLD capacity are proposed for Polluted river stretches. Almost 789 MLD is proposed under SBM 2, DPRs have been prepared and permission have been sought to call for RFPs under HAM Model. These works are under active consideration. To bridge the gap, planning has been done for 1174 MLD with prospective year of 2038.

The Chair directed the State to review the Action Plans for priority I, II and III polluted river stretches. Significant improvement in water quality of Musi river is expected by next meeting of CMC.

### **13. Lakshadweep**

Official from Lakshadweep informed that for bridging the gap in sewage treatment, mobile treatment unit is being procured by the UT as conventional treatment unit

deployment requires large land areas, which is a constraint in the UT. Non-biodegradable solid waste of the UT is treated at Kochi.

The Chair directed the UT to expedite the gap in sewage treatment of 2.6 MLD.

#### **14. Kerala**

Scientist E, NRCD informed that there were 21 polluted river stretches in the State as per 2018 report and now it is reduced to 18. Out of the 22 STPs installed in the State, 7 are non-operational. The gap in sewage treatment capacity is 967.545 MLD. State needs to reconcile the data of water polluting industries and CETP capacity. The reason for non-operational status of 0.25 MLD CETP and compliance status of individual STPs needs to be incorporated in the MPR. CETPs at Kinfra Apparel Park, Thiruvananthapuram (4.5 MLD), Kinfra Small Industry Park, Nallad Ernakulam (0.4 MLD) & Rubber Park, Ernakulam (0.25 MLD) are not complying with the standards. Works for 2 CETPs of 3 & 0.1 MLD needs to be started. There exists a gap of 241 TPD in Municipal Solid Waste management.

JS, NRCD highlighted that around 20% of sewage is being treated. The under construction STP capacity will cover 20% more. Around 60% sewage will still remain untreated.

Secretary (Env), Kerala informed that State has under taken short term and long term measures based on directions of Chief Secretary who convenes meeting on regular basis. In Periyar river stretch, the BOD was 3.71 mg/l in 2017 and now BOD has come down to 1.7 mg/l. Heavy metals that used to be detected earlier are not found presently. In respect of sewage management, monitoring is being done to ensure completion. For the sewage management in residential area, it is being done as per CPHEEO manual. Asset mapping and Sanitation survey is under way by the Water Resource Department, this would help to provide insights of actions to be taken. Based on direction of High Court for solid waste management, there is a good action plan prepared by Local Self Government Department. The Hon'ble CM has taken a meeting in this regard. 39,000 authorized collectors have been deputed in the State. With regard to the non-functional CETP in Rubber park, a new treatment plant has been established and for the CETP in Rice Mill there were deviations in standards found. KSPCB has done sampling to look into the details and will take appropriate actions.

The Chair highlighted the improvement seen in water quality of the river stretches, with Priority I river stretch coming down to Priority III. Overall Kerala seems to be taking comprehensive action in addressing the pollution. However, State was directed to take appropriate measures to bridge the gap in treatment of sewage & solid waste.

Secretary (Env), Kerala informed that ground truthing for Ernakulam was pending, which has been given to NSS. NSS was supposed to give the report on January 10, 2024. As soon it is received, it will be sent to National Centre for Sustainable Coastal Management (NCSCM) Chennai and finally to the Ministry.

Scientist B, NRCD informed that DPR for 'Pollution abatement of River Karmana' was submitted by the State to NRCD. Observations of NRCD were communicated to State Government and the response of State is awaited. Further, it was highlighted that the existing sewerage lines in Thiruvananthapuram city was commissioned in 1955 to

1960. The State is yet to develop a rehabilitation plan for this sewage line. Secretary (Env), Kerala assured to respond to the observations.

### **15. Puducherry**

Scientist E, NRCD informed that earlier there were 2 polluted river stretches, now there are 3 polluted river stretches in the UT with deletion of one river stretch and addition of three river stretches. 2 STPs are non-operational and 1 ETP is non-compliant. No significant progress reported in the 4 proposed STPs of 20.5 MLD. The capacity utilization of existing Municipal Solid Waste facility is only 17 %.

Secretary (Env), Puducherry along with senior officials of the UT attended the meeting. It was informed that the 4 STPs of 20.5 MLD are to be constructed. Work has already commenced for 15 MLD STP at Puducherry and the progress is 10%. 11 MLD STP at Karaikal has gained pace and 10 to 15% progress achieved. With regard to proposed STPs at Mahe and Yanam regions, tenders were floated earlier. Technical evaluation is under process for Mahe STP and bids were opened on 4<sup>th</sup> January, 2024. Work order is expected to be issued within a month time. For STP at Yanam, even after third call, the cost discovered was 40% more than the estimated cost. The decision to retender the works for Yanam STP works were taken at the level of Chief Secretary today. A 3 MLD STP in the catchment of Shankarabarni river is to be established along with FSTP. The DPR was revised again and tenders will be floated by the end of January, 2024. These projects shall address the gap in sewage treatment. One of the non-operational STP has been renovated and made operational and the other STP will be renovated within three to four months. There are 97 water polluting industries existing and only 1 ETP was found to be non-compliant. Directions have been issued to the same and time has been given for compliance. Earlier there were no Solid Waste Management treatment facilities. However with the intervention of CS, L&D Department and Env Dept, 100% processing at Karaikal municipality has started. For Puducherry, work order issued in September 2023. Mobilization of machineries and equipment taking place, processing will start from the end of January, 2024. For Mahe, in-situ composting is in place. At Yanam, tenders were floated. Concessionaire has been identified. Machineries are being mobilized. There was delay due to resistance from local residents. Processing is likely to commence from next week.

The Chair remarked deterioration observed in Chunambar river stretch and sought status of Action Plan for the new river stretches - Gautami Godavari and Coringa.

Secretary (Env), Puducherry informed that Chunambar is the Shankarbarani river, for which 3 MLD STP along with FSTP is proposed to be established. All discharge points were identified and closed. The Gautami Godavari and Coringa river falls in the Yanam region, the pollution in this part will be addressed with the STPs being put up. Immediate short term measures applicable will be taken up meanwhile. Further, it was assured to submit comprehensive action plan shortly.

### **16. Assam**

Scientist-B, NRCD informed that the State currently lacks sewage treatment facility. There is a sewage generation of 437.23 MLD in the State. Slow progress is observed in implementation of proposed STP projects at Silsakoo Beel (65 MLD), Borsola Beel (62 MLD) and Pachim Boragaon (60MLD) at Guwahati; scheduled date of completion of 2 MLD on-going STP at Nagaon and 7 KLD FSTP at Goalpara not mentioned in the MPR;

slow progress observed in implementation of projects for construction of 8 STPs of total capacity of 47.5 MLD at Silchar, Dibrugarh, Jorhat, Tezpur, Bongaigaon, Dhubri, Tinsukia and Mangaloi; status of construction of 150 TPD Compost cum RDF at Belortol and 10 TPD MRC at Adabari needs to be indicated.

Secretary (Env), Assam along with Secretary (Urban), Assam and other State officials attended the meeting.

Secretary (Urban), Assam informed that two FSTPs of 10 KLD and 7 KLD at Titabor and Goalpara respectively are now operational presently. It was informed that Administrative Approval has already been issued and appointment of Project Management Consultant is underway for setting up STPs at Silsakoo Beel (65 MLD), Borsola Beel (62 MLD) and Pachim Boragaon (60MLD) at Guwahati under JICA funding. Construction of 2 MLD STP at Nagaon is 75% complete and scheduled for completion by March, 2024. Tendering process has started setting up STP at Silchar. Whereas, it was informed that there has been some land issues for setting up of STP at Dibrugarh.

The Chair directed NRCD to issue a DO letter to Chief Secretary, Assam to highlight the issues prevailing in the State especially Guwahati region.

### **17. Sikkim**

Scientist-B, NRCD informed that the low capacity utilization (71.33%) of the existing STPs capacity is reported. State may indicate status of under construction STP of 3.25 MLD at Gangtok Zone III having completion timeline of December, 2023. There is a need to expedite completion of sewage treatment projects at Mangan (1.0 MLD STP), Geyzing (1.0 MLD STP), Chungthang (0.75 MLD STP), Namchi 3.63 MLD & Jorethang 1.6 MLD.

State representative informed that the capacity utilization of existing STPs in Gangtok will be enhanced on completion of the project at Zone I Gangtok. Due to the occurrence of flash flood in October 2023, there has been slight delay in the progress of implementation of 3.25 MLD STP at Gangtok Zone III and it will be completed by March, 2024. Similarly, newly sanctioned projects under NRCP at Mangan and Chungthang have been greatly affected by the said flash flood but, work was not halted completely and 20% progress is achieved so far. Same progress is with newly sanctioned NRCP project at Geyzing.

The Chair instructed the State Government to expedite completion of the ongoing projects by March, 2024 as committed and it was suggested that given the prevailing topography and terrain of the State, to explore adoption of on-site technologies for treatment of untapped sewage in the State.

### **18. Mizoram**

Scientist-B, NRCD informed that persistently low capacity utilization (of only 1 MLD) reported in the existing 10 MLD STP due to pending sewerage network/house connections. Capacity of STPs being proposed under AMRUT not mentioned in the MPR. Lack of treatment facility for 51.132 MTA hazardous waste generated from 24 industrial units. State to indicate status of construction of common TSDF proposed at Luangmual, Aizawl, status of construction of 45 TPD and 25 TPD solid waste management centres at Lunglei and Champhai Towns, status of 240 TPD treatment facility proposed for 19 towns and status of one CBMWTF proposed at Tuirial.

Secretary (Urban), Mizoram informed that low capacity utilization of 10 MLD STP at Aizawl, is mainly due to the inadequate water supply in the city at present which is expected to be enhanced with the completion of the new 37 MLD WTP by the end of this financial year and also due to difficulty in laying of sewerage line in the already congested city of Aizawl. Further, under AMRUT, MoHUA has sanctioned for setting up of small bore-sewer system equipped with STPs of 5 MLD and implementation has started. For treatment of hazardous waste, it was informed that common TSDF at Luangmual, Aizawl is being set up under Smart City Mission and is likely to complete in this financial year. It was informed that solid waste management centre at Lunglei is 60% complete and likely date of completion is March, 2024 and at Champhai is 50% complete. Further, under Swachh Bharat Mission (SBM) 2.0, the State is going to set up more solid waste management centres in all District Head Quarters and Urban towns. On account of the NGT hearing in December, 2022, the State Government has earmarked certain State funds for setting up solid waste management centres and this will be converged with SBM for holistic address of solid waste in the State. As far as CBMWTF proposed at Tuirial is concerned, the project is likely to be completed in January, 2024 and on completion, this will cater to 5 major districts of Mizoram including Aizawl.

The Chair directed the State Government to expedite and complete the ongoing projects within their respective timelines.

## **19. Manipur**

Scientist B, NMCG informed that State needs to closely monitor the progress 1 MLD STP at Imphal scheduled for completed by March 2024. Status of implementation of 49 MLD STP at Imphal remains same. DPR for 315 KLD FSSM and 16.75 MLD In-situ Bio—remediation for 27 ULBs is under active consideration of NRCD. Present status of DPRs for setting up 3 ETPs of total capacity of 400 KLD at Takyelpat, Tera Urak & Kuraopokpi Industrial Estates of Manipur, status of 0.3 TPD composting facility, status of 5 TPD C&D waste processing unit, status of upgradation of CBMWTF and status of DPR for setting up TSDF for treatment of hazardous waste to be indicated by the State.

Director (Env), Manipur informed that trial run for 16 MLD STP completed and likely to be commissioned by February, 2024. However, the 1 MLD capacity STP though civil and mechanical works are completed, it is yet to be made operational as about 1-2% I&D portion is pending due to social unrest in the State. Construction work of 49 MLD STP at Imphal, started and expected to complete in December, 2026. It is requested that Ministry of Jal Shakti may consider and expedite sanctioning of the project for setting up 315 KLD FSSM and 16.75 MLD in-situ Bio—remediation for 27 ULBs for pollution abatement of Imphal-Manipur River which has been kept on hold due to paucity of funds. As reported earlier there are 34 water polluting industries in the State. However, due to their non-compliance, these industries have been closed down. At present a 400 KLD capacity CETP is operational for catering waste waters from few water polluting industries existing in the industrial estates. Another 3 ETPs of collective capacity of 400 KLD are under construction and 65% complete.

Construction of 0.3 TPD composting facility for one ULB is 50% complete and likely to be commissioned in March, 2024. For 5 TPD C&D waste processing unit, fund is being sought in the XV Finance Commission and work will commence soon. TSDF for treatment of hazardous waste will be set up at the same sites after completion of the under construction ETPs. There are 534 hospitals/ health care facilities in the State and

54 ETPs installed. The CBMWTF has been upgraded from 25 kg/hr to 100 kg/hr and made operational since January, 2022.

DG, NMCG raised concern over the increasing pollution in Loktak Lake which is one of the Ramsar Sites and the only habitat of the rare species of dancing deer which is also known the Sangai.

Director (Env), Manipur informed that preparation of DPR for Loktak Lake conservation.

The Chair instructed State Government to expedite completion of the projects in time and informed that the Ministry will take a view on the DPR submitted by the State for 315 KLD FSSM and 16.75 MLD In-situ Bioremediation for 27 ULBs.

## **20. Meghalaya**

Scientist B, NMCG informed that MPR is not being received timely from the State. 49 MLD of gap in sewage treatment remains in the State. Updated status of construction of 5 Onsite STPs of 13.42 MLD at Shillong, 0.35 MLD FSSM at Shillong, 50 KLD FSTP at Jowai to be indicated by the State. Status of project related to Phyco-remediation for Kyrhukhla and Lukha rivers and Bio-remediation in 3 drains of Myntdu River to be indicated. Status of 10 TPD Waste to Energy plant at Tura, 100 TPD Waste to Energy plant at Shillong, 0.04 MLD FSTP at Khliehriat, Compost facilities – 50 TPD at Tura, 0.1 TPD at Khliehriat & 15 TPD at Nongpoh reported as yet to be made operational for more than year. Slow progress in implementation of treatment facilities of 248.5 TPD total capacity for 10 towns since December, 2020. Action of State Government against 19 industries generating about 498.44 KL/annum hazardous Waste needs to be provided.

State representative assured that MPRs will be sent regularly. As regards to Umkhrah and Umshyrpi rivers with Priority-I stretches, it was informed that survey of their respective catchments for identification of sites for setting up STPs and it is likely to be completed in the next 2-3 months and after which, consultant from Smart City will be assigned for working out on technologies to treat the waste waters discharged in to the above mentioned rivers. In case of a number of facilities created but not yet operational even after a period of one year, it was informed that this is due to pending electricity connections which are still awaited.

The Chair urged the State Government to take immediate actions to address the pollution in Priority-I river stretches in Shillong. State to ensure submission of MPRs timely.

## **21. Nagaland**

Scientist B, NMCG informed that MPR is not being received timely from the State. There is gap of 65.67 MLD in sewage treatment and one STP of 25.4 MLD exists with a capacity utilization of only 5.5 MLD. State may update about the status of construction of 1 ETP of 90 KLD at Kohima. There is lack of treatment facility for 19.03 MTA Hazardous waste generated in the State.

Official from State informed that the existing 25.4 MLD STP at Dimapur currently receives 12.6 MLD of sewage. Another STP of 10.43 MLD at Kohima is sanctioned under AMRUT and work is yet to start. One ETP of 90 KLD at Kohima slaughterhouse is

completed. It was informed that 80-90% of Hazardous waste (Spent Oil) generated in the State is collected and sent to Ludhiana, Punjab for refining.

The Chair instructed the State Government to enhance the utilization capacity of the existing STP and to ensure further improvement in the polluted river stretches in the State.

## **22. *Daman, Diu & Dadra Nagar Haveli***

Scientist B, NMCG informed that there is low capacity utilization of 13 MLD STP at Silvassa. As out of 24,105 households, only 6146 are connected to the STP at DNH. Status of under construction 7 MLD STP at Diu needs to be indicated. Status of installation of In-Situ treatment/bioremediation/phyto-remediation in Daman remains same as in November, 2021. Status of Integrated Coastal Zone Management Plan for Daman & Diu remains same as reported in November, 2021. Since November 2022, river water quality monitoring data is not being included in the MPR submissions.

District Collector, Daman informed that the low capacity utilization of STP at DNH was mainly due to incomplete house connections because of the foreclosure of the Smart City project. However, now work has been re-tendered and work order will soon be issued. The 7 MLD STP at Diu, both STP and sewerage lines have been completed. Out of 8500 households, 2150 are connected and the capacity utilization will be about 3-4 MLD in a 2-3 months' time. In-Situ treatment/bioremediation/phyto-remediation of one drain will be carried out by NEERI. Treatment of 4-5 drains are being carried out through CSR by the industries located near to the drains. With regard to Integrated Coastal Zone Management Plan for Daman & Diu, it was informed that there was an issue with the notification from Daman & Diu Coastal Management Authority which has been done in December, 2023 from the Ministry of Env & Forest. Subsequently, the 2019 notification map will be finalized and thereafter, implementation of Integrated Coastal Management Plan will follow. Work order has been issued for carrying out of river quality monitoring at 14 locations and the same is in progress.

The Chair directed the UT to expedite completion of sewer network and house connections so as to enhance the utilization capacity of the STP at Silvassa. Also to expedite implementation of Integrated Coastal Management Plan. Further to ensure more effort in improving the water quality of Damanganga River.

## **23. *Haryana***

Director (T), NMCG briefed the current status as per MPR of November 2023. As per CPCB Report of 2022, the entire stretch of Ghaggar and Yamuna River are now under Priority-I as compared to limited stretch in CPCB 2018 report. Further, a new polluted river stretch of Markanda river has been added. Despite State having overall surplus treatment capacity (with some deficiency in Faridabad & Gurgaon) against the total sewage generation, the condition of the drains in the State is bad. This can be seen from the reported BOD levels >100 mg/litre in Dhanaura Escape Drain near Karnal, Drain No. 2 & Drain No.6. Similarly, BOD is >60 mg/litre in River Yamuna at the Confluence of Budhiya Nallah.

The Chair emphasised the concern of polluted river stretches in Priority-I and BOD levels of drains way beyond the required parameter, despite surplus treatment facilities reported in the State. Further, the issue of regularly reported high ammonia levels in Yamuna river, leading to constant friction between Delhi & Haryana was also

highlighted. And it was directed that the State should introspect on these two issues & submit its report in the matter.

MS, HSPCB informed that to address the BOD levels in the drains of Yamuna catchment area and to address the present treatment gap of 232.5 MLD, an additional under construction STPs of 180 MLD shall be ready for Faridabad by March 2024. It was assured that the balance gap of 52.5 MLD shall also be taken up soon through required measures. Similarly, in Gurgaon region, an additional capacity of 340 MLD has been proposed at Dhanwapur, Behrampur, Naurangpur & Sec-107 of Gurgaon to address the shortfall of 93 MLD in this area. Likewise, in Ghaggar catchment, the upgradation of some STP's is almost complete, which will address the BOD concerns of the area. With regard to the high ammonia levels in Yamuna, it was reported that an exercise to check the pollution levels from industries operating in Sonipat area shall be taken up soon with required action against the defaulters, in addition to installation of real time monitoring stations in the area in next 3-4 months.

ACS (Env), Haryana responded that the main concern in the State is in the initial Yamuna stretch of Yamunanagar area, for which a 70 MLD CETP has been planned and he reiterated the efforts quoted by MS, HSPCB for Faridabad & Gurgaon as above. It was reported that the State has added appreciable treatment capacity in last few years and hopefully things will be better in next 6 months.

The Chair emphasised that the State should specially focus on remedial actions for Panipat to Sonipat of river Yamuna. The focus should not be restricted to STP capacity addition only, but all other required measures to improve the water quality of the river like compliances & better monitoring of all major industries etc.

DG, NMCG informed that a project has been initiated by NMCG in solidarity with GIZ for zero liquid discharge from Industries for a comprehensive solution to Panipat area, similar strategies may be adopted by the State.

ACS (Env), Haryana assured to take required action as recommended.

#### **24. Delhi**

Director (T), NMCG informed that the existing treatment capacity reported is 667 MGD with utilization of 570 MGD against the estimated sewage generation of 792 MGD. The treatment capacity deficit of 125 MGD is planned to be addressed through a Capacity augmentation plan of 147 MGD with a target date of June 2024. The Status of trapping of 22 drains in the State was also briefed with 10 drains already reported fully trapped/lying dry and 2 drains partially trapped. The State has total 28 approved Industrial clusters out of which only 17 are presently connected with existing 13 CETP's (all complying as per MPR November 2023). The State may respond regarding the provision of CETP's for these balance 11 Industrial clusters. The land allocation issue of Delhi Gate STP may be looked into.

DG, NMCG asked about the completion deadline of Okhla STP which was assured by Member (Drainage) DJB as March 2024, same as reported in the MPR.

The Chair enquired about the status of Interceptor Sewer Project (ISP) and the quantum of sewage being treated by the State at 10/10 standards.

Member (Drainage), DJB responded that the ISP has already been completed with trapping of about 238 MGD of effluent. However, STP capacity and augmentation is

being carried out to treat it fully. Further, significant improvement in the quality of Yamuna river water as reported in the 8th HLC Meeting dated 10.01.2024 (BOD/COD improvement reported at Okhla Barrage from 68/240 in Dec 22 to 43/154 in Dec 2023).

Director (T), NMCG reported that as per Nov 23 MPR the State is treating about 275 MGD of sewage at 10/10 standards out of total sewage generation of 792 MGD. He further requested that the State should take required measures for further improvement of water quality in the Yamuna river, at least initially to the tune of <20 mg/lit and ultimately to the required 3 mg/lit.

DG, NMCG informed that the issue of the proposal to disperse treated effluent of Okhla STP in Yamuna river through Abul Fazal Drain has been resolved through the NMCG Gazette Amendment Notification dated 10.01.2024. So the State can now apply for seeking permission to disperse the Okhla STP treated effluent.

## **25. *Himachal Pradesh***

Director (T), NMCG informed that the no. of polluted river stretches have increased from 7 in 2018 to 9 in 2022 as per CPCB's report, with delisting of one river stretch and addition of three new river stretch. Water quality of 2 river stretches also deteriorated. The notable stretches of concern are Ashwani Khad, Bald (along Baddi), Sirsa & Sukhna now falling under priority-I. The treatment capacity reported is sufficient ~126 MLD against the sewage generation of ~91 MLD. Despite, State having sufficient treatment capacity, there is increase in polluted river stretches and also changes in priority. The water quality data at Exit point of the State, as reported in Nov 2023 MPR (BOD ranging from BDL {below detectable level} to 0.7 in 6 out of 7 reported stretches) is in stark contrast to the categorization of polluted river stretches as per the CPCB report 2022.

MS, HP SPCB responded that with regard to the Ashwani Khad river stretch, 2 out of 3 contributing STP's have recently been upgraded and the third one will also be done in a couple of months. So there is likelihood to drive a shift of this stretch from Priority-I to lower Priority. Similarly, with regard to the Sirsa river stretch, the earlier contributing non-compliant CETP has now become compliant and this shall improve the categorization of the river stretch. As Bald is a tributary of Sirsa river, improvement will also be seen in this stretch. Sukhna is basically a nallah & not a river, having limited flow during lean period. The Phytoremediation work taken up in this section was considerably affected during the recent floods. The State is taking up 2 STP's for this stretch, out of which one is already in place and the other one is in progress, which may lead to improvement in the Sukhna stretch. In addition to all this continuous monitoring is being done in the State and the no. of household connections are also being continuously added.

The Chair directed the State to take up all required measures to ensure shifting of polluted river stretches from Priority-I to a lower Priority. The issue of Punjab-Himachal interstate matter was highlighted regarding the pollution of Punjab river stretch allegedly due to Industrial effluent of Baddi in Himachal Pradesh.

MS, HP SPCB responded that the interstate issue is being taken up. Recently a joint Meeting was held between officials of Punjab PCB and Himachal PCB, wherein it was decided to collect samples in the 1<sup>st</sup> week of February 2024, in the area so that the cause could be pinpointed consensually, and the responsible State could take up the required action to address the issue.

The Chair directed that in the next CMC the review of Punjab & Himachal Pradesh should be taken up simultaneously and a report in the matter may be presented by the State to the CMC.

## **26. *Madhya Pradesh***

Director (T), NMCG informed that presently against the estimated sewage generation of 2184 MLD, treatment facility exists for 1295 MLD through 56 STPs. Further, 8 STPs of 142.39 MLD are under trial run, 43 STPs of 359.55 MLD are under construction and 25 STPs of about 340 MLD are proposed. Therefore, after completion of these under construction/ proposed STPs, a gap of 59 MLD will remain which needs to be addressed by the State. There were 22 polluted river stretches in the State in 2018. As per the 2022 CPCB report, 7 stretches have been removed and 4 new stretches have been added, making it to 19 polluted river stretches. There are 2 stretches in Priority-I, 1 stretch in Priority-III and rest 16 are in category IV and V.

Inconsistency in the progress of on-going STP works reported in the MPR of November 2023 was also mentioned. The Chair raised concern over reduction in physical progress of the said STPs in November 2023 as compared to October 2023, asked them to reconcile it. The Chair instructed State to thoroughly review the MPR and provide a written reply along with remarks in the subsequent MPR.

State has informed that a few STPs were re-tendered due to contract termination owing to non-performance and the inconsistencies in data for the remaining STPs will be re-examined.

## **27. *West Bengal***

Director (T), NMCG informed that against the estimated sewage generation of 2758 MLD, treatment facility exists for 1774.6 MLD (through 47 STPs and 910 MLD East Kolkata Wetlands). There are 11 STPs of 222.6 MLD under construction, 6 STPs of 234.7 MLD are under renovation and 30 STPs of 665 MLD are under proposal/tender. Therefore, after completion of these under construction/proposed STPs no gap in sewage treatment will be left. There were 17 polluted river stretches in the State in 2018. As per the 2022 CPCB report, 4 stretches have been removed and now 13 river stretches are remaining. There is 1 stretch in Priority-I, 2 stretches in Priority-II, 1 stretch in P-III and rest are in Priority IV &V. The issues raised by NMCG have already been responded by the State. State has informed that Durgapur and Asansol DPR will be forwarded to NMCG by 15.01.2024, progress of the said STPs will be incorporated in the subsequent MPR. Regarding Naihati STP repairing of the embankment is going on, work is almost complete and treatment will start as soon as the work is finished. SWM with respect to 43 Ganga Towns have been given however, SWM in the 125 ULBs are being provided in the report under O.A. No. 606. From now onward it will be included in the report under O.A. No. 673 as well. With regard to North Barrackpore, State informed that alternative land for setting up of 8 MLD STP at Monirampore is being explored.

PS (Env), West Bengal informed that water quality of polluted river stretches in the month of November 2023 has improved.

DG, NMCG highlighted that a Ganga Tarang Portal has been developed in NMCG to get real time monitoring status of the existing STPs. The State may nominate a nodal officer coordinating with NMCG officials for integration of State STPs details into the Portal.

PD, SMCG West Bengal informed that 4 polluted river stretches – Jalangi, Kanshi, Dwarakeshwar and Rupnarayan in Priority V are now achieving the desired BOD levels may be de-listed. CPCB to look into the matter for delisting of polluted river stretches.

PS (Env), West Bengal informed that the pollution in river Mathbhanga & Churni is also due to the discharge of distillery unit from Bangladesh. Further, for the pollution abatement of river Churni, 3 STPs of 11.80 MLD are being constructed.

DG, NMCG informed that the matter of discharge from Bangladesh has been flagged with MEA for resolving the issue. The Chair directed NMCG to put it in the list of issues for discussion in Joint River Commissions with Bangladesh.

## **28. Uttarakhand**

Director (T), NMCG informed that number of polluted river stretch in the State remains the same (9). River Ganga along Haridwar to Sultanpur which was in Priority IV has been removed from the list and River Banganga along Idrishpur has been added as Priority V. 69 STPs of 428 MLD exists and as per latest November 2023 MPR, 61 STPs were reported to be operational. 61 STPs are complying with the standards notified by MoEF &CC. However, as per standard prescribed by Hon'ble NGT, 45 STPs are complying with the discharge norms while 16 STPs major in Kumaon Mandal (8 old STPs) are non-complying in the parameter of BOD, TSS & Fecal Coliform as per standard prescribed by Hon'ble NGT. 3 CETPs existing in the State are reported to be complying. State to ensure compliance and initiate measures to operationalize the non-functional STPs. It was also highlighted that few on-going STP projects seems to have no progress since March 2023 and State may closely monitor the implementation works. Land acquisition process is long-pending for I&D & 15 MLD STP project at Sapera Basti, Dehradun, sanctioned on 25.10.2022.

Secretary (Drinking Water), Uttarakhand informed that 5 out of 8 non-operational STPs are actually operational however these are receiving less quantity of influent flow, thus their operational timing is only for 1 and 2 hours a day at early morning. It was also informed that out of 3 non-operational STP, 1 STP in Rusi, Nainital is non-operational because a new STP is being constructed at the same location and the effluent from the existing STP is being sent to a nearby 5 MLD STP for treatment. 10 KLD STP at Badrinath was non-operational due to ongoing master plan re-development demolition work and remaining 1 STP at Rudrapryag was damaged due to natural calamity for which forest department land has been identified as alternate site. With regard to 15 MLD STP at Sapera Basti project, estimate for land acquisition has been approved and LoA will be issued by 15 February 2024. It was also informed that the work of 09 STPs under Udham Singh Nagar will be completed by October 2024.

DG, NMCG directed the State to closely supervise and expedite activities to ensure the timely completion of the 04 STPs under the project of Udham Singh Nagar by February 2024. The project shall issue of the 7 polluted river stretches. Further, the issue of solid waste dumps piling along the banks of river and roads near the river in Uttarkashi was highlighted and directed that these pilings should be removed immediately to avert pollution to the adjacent river. The municipalities concerned and tourists should also be sensitized about this issue and watch should be kept on the mid-way villages also.

ED (T), NMCG advised the State to verify e-flow being released in the rivers should be in accordance with the provisions embedded in Ministry's Notification dated 9<sup>th</sup> October 2018.

## **29. Bihar**

Director (T), NMCG informed that the number of polluted have increase from 6 to 18 in the State, with most of the newly added river stretches in Priority IV and V. There is deterioration in water quality of Sirsia, Ganga Poonpun, Ramrekha, Sikhrhana. The total sewage generation is 1100 MLD and 7 STPs of 224.5 MLD exists. Utilization capacity of STPs is 106.85 MLD. 16 projects of 396.5 MLD are under-construction (including newly executed projects of Kahalgaon & Dehri in Sep'23). 8 sewerage and STP schemes of 102.6 MLD are under tendering. 541 MLD of sewage is being treated through In-situ treatment technology. Current gap in sewage treatment of 875.5 MLD exists. For which 499.1 MLD projects have been sanctioned; 396.5 MLD are ongoing and 102.6 MLD are under tendering. A new I&D with 13 MLD STP at Raxaul has been sanctioned (for Priority of River Sirsia). There are 317.84 MLD projects under consideration of NMCG. After completion of these projects, gap of 45.56 MLD in sewage treatment will remain. Further, DPR for FSTPs are also under preparation/sanction.

8 MLD STP at Mokama is complete from 3-4 months however it is non-operational as electricity connection is pending due to permission delay from Railways. Similarly, 9 MLD STP at Naughachia is yet to be operationalized due to issue with effluent disposal. The State has been directed to submit proposal for treated effluent disposal line variation to NMCG. The progress of on-going STP projects is good. The existing 7 STPs have adequate disinfection facilities, still are reported to be non-compliant to the Faecal Coliform norms. Work yet to be awarded by the State for 10.5 MLD STP at Daudnagar and 23 MLD STP at Motihari, which were approved by NMCG in early November 2023. Updated status regarding present and proposed solid waste management facilities need to be provided in the MPR. Further, a nodal officer may be appointed for integration of STP details into Ganga Tarang Portal of NMCG.

The Chair remarked that there is huge gap in sewage treatment, capacity utilization of the existing STPs remains an issue and certain established infrastructure are yet to be operationalized.

Managing Director, BUIDCO informed that the sewer networks of few of the STPs (Karmalichak and Phari) have just been completed and are under commissioning. The capacity utilization shall be enhance within 2-3 months. Variation proposal with regard 9 MLD STP at Naughachia shall be submitted within 2 weeks. Power supply for Mokama STP needs to come from other side of Railway lines and the matter is being taken up with Railways (Danapur Division). There are pending issue with Railways and NHAI for STP projects at Hajipur and Baktiyapur. As per the December 2023 STP quality report, 7 STPs are complying with the standards. Letter of award is to be issued for projects at Daudnagar and Motihari.

Director (T), NMCG informed that proposal having variations shall be taken up in upcoming EC meeting.

MS, Bihar PCB informed that as per the latest water quality monitoring reports of 2022 and 2023, there is improvement in the water quality of the 18 polluted river stretches and at least 6 of the stretches can be delisted from the list.

The Chair directed NMCG for a DO letter to Railways. State was directed to ensure regular compliance monitoring of the STPs including surprise inspections to verify whether the disinfection units in the STPs are operational. State to ensure that the water quality of River Ganga does not deteriorate further and efforts should be put in improving the water quality of the rivers.

### **30. Chhattisgarh**

Director (T), NMCG informed that the number of polluted river stretches increased in the State from 5 to 6. River Kharoon which was previously in Priority IV is now in Priority II. Estimated sewage generation in the State is approx. 600 MLD (Urban) and 14 STPs of 360.5 MLD are operational and complying. Capacity utilization of STPs is 226.33 MLD. 11 STPs of 87.8 MLD are under construction and 10 STPs of 423.7 MLD are proposed. 3.95 MLD of sewage is treated through FSTP.

The Chair directed State to review the Action Plan for restoration of River Kharoon, where deterioration in river quality is seen. The State may take comprehensive action with committed timelines to address the issue in Raipur area and the river catchment.

PS (Env), Chhattisgarh assured to provide details of the action being taken up/proposed by the State.

### **31. Jharkhand**

Director (T), NMCG informed that the number of polluted river stretches increased in the State from 7 to 9, with deletion of three river stretches and addition of five river stretches. Estimated sewage generation in State is 452 MLD and 35 STPs of 123.74 MLD are existing. Capacity Utilization of the existing STPs is 73%. There is gap of 328.26 MLD in treatment capacity. 5 STPs of 143 MLD are under construction and 2 STPs of 224.8 MLD are proposed. The on-going STP projects are having slow progress. MPRs are not being submitted on monthly basis despite repetitive direction. No information provided for industrial pollution in the latest MPR. Updated status with regard to the floodplain demarcation of river Swarnrekha, Konar, Damodar, Garga & Sankh needs to be provided in the MPR.

The Chair enquired about the action proposed for the newly identified Priority III stretch of river Harmu and the reasons for delay in on-going STP projects.

State SMCG representative informed that the MPR till December 2023 was submitted on 10<sup>th</sup> January, 2024. Floodplain zone marking for River Ganga has been done, for remaining river stretches; a new Consultant is being hired for the work. Pollution in River Harmu shall be addressed through the proposed 200 MLD STP in Ranchi. Land issues and NOC from Forest Department were pending with regard to the on-going projects, these have been resolved and the progress in these projects shall improve.

The Chair NMCG to issue DO letter to Chief Secretary, Jharkhand highlighting the issue and the absence of senior officials in the meeting.

### **32. Uttar Pradesh**

Senior Specialist, NMCG informed that in 2018 there were 12 polluted river stretches which have increased to 18 in 2022. 2 new stretches namely Bahela and Kali (W) are

under Priority I and remaining 4 new stretches namely Banganga, Pilkhar, Rihand & Sone are under Priority V. Earlier 4 stretches were under Priority I which continue to remain in Priority I, 1 stretch remained in Priority III, water quality of Ganga has improved and is moved from Priority IV to V, whereas water quality of Ramganga has degraded and has moved from Priority IV to III. During the last meeting, it was informed that for the new stretches study needs to be done and Action Plan needs to be prepared. Action Plans for 4 stretches have been prepared and submitted to CPCB for approval. Further, status of action on approval of projects identified for other polluted stretches has not been reported in the MPR.

Regarding sewage management, it was indicated that out of 5500 MLD sewage generation, presently about 4110 MLD is being treated through 133 STPs. Further, there are 44 STPs (25 projects) of 883 MLD capacity which are under construction and 19 STPs of 942 MLD capacity which are under tendering, thereby leaving no gap in treatment capacity. Regarding operational status of existing STPs, it was indicated that out of 133 STPs, 124 STPs are operational with capacity utilization to the tune of 80% (3296 MLD). There are 4 non-operational STPs at Banda, Baniyapur – Kanpur, Paharigaon – Rampur & Moradabad since long. In addition, there are 5 STPs at Aligarh, Shahjapur, Jhansi, Lucknow – CG city & Hathi park which are under trial run and likely to be commissioned shortly. With respect to compliance status of STPs, it was informed that 32 STPs are non-compliant to the design standards. There are 16 STPs which are likely to be completed by January 2024 and close monitoring by State needs to be ensured for timely completion.

Regarding industrial pollution, it was informed that there are 7 existing CETPs and 5 CETPs are under construction. Recently, Jajmau CETP has been completed. The CETP at Tronica city, Ghaziabad is reported to be non-compliant. The issue of concern is that completion timelines indicated in the MPR for CETP at Jainpur – Kanpur and Gorakhpur seems to be unrealistic whereas no timelines have been provided for Bhadohi & Moradabad CETPs. The issue of pending permission from NHAI for laying HDPE pipeline and power connection issue in Jajmau CETP was also highlighted.

Project Director, UP SMCG informed that during the recent visit of PS, it was informed by KESCO officials that tender for providing permanent power connection has been done and officials were directed to complete the work at the earliest.

The Chair raised concern over the increase in number of Priority-I polluted river stretches in the State and no improvement seen in the already identified Priority-I river stretches.

Director-T, NMCG informed that STP projects have already been sanctioned or are under active consideration of NMCG with regard to the Priority I Rivers - Hindon/ Kali Nadi/ Varuna/ Yamuna and Priority-III River Gomti for addressing the pollution from domestic sewage.

DG, NMCG informed that in last one year, projects have been taken up in tributaries of River Ganga and the projects are under different stages of implementation. The sewerage pollution sources have been identified and are being addressed however the issue of industrial pollution management needs to be addressed by the State Pollution Control Board. Further, it was highlighted that data with regard to few STPs under UP Jal Nigam (urban) needs to be integrated with NMCG's Ganga Tarang Portal.

MS, UPPCB informed that action is being taken against the non-complying STPs/ industrial unit/ CETPs. Further, UP SIDA has been directed to ensure construction of CETPs in the industrial zones for treatment of the effluents.

Director-T, NMCG highlighted that 3 land pockets for construction of IPS needs to be provided for the CETP project at Banthar and UPPCB may take up the matter with UP SIDA for the same.

Scientist F, CPCB informed that CPCB had prepared Action Plan for River Hindon, Assi, Varuna and Kali East and had submitted it to the State Government for consideration and implementation. It was requested that implementation status of these Action Plan prepared by CPCB may also be taken up by CMC. He further told that while comparing the Action Plan prepared and being implemented in Uttar Pradesh, it has been found that there is lack of reporting of ground truth. The data on paper/ inventory do not match with the ground reality.

Senior Specialist, NMCG highlighted that the issue of O&M of STPs remain an issue with regard to the STPs sanctioned under State funds/ AMRUT.

MD, UP Jal Nigam (Urban) informed that out of 54 STPs under urban, 29 STPs are operated under One City One Operator scheme and funds are paid centrally by the State Government. The remaining 25 STPs are operated by Finance Commission funds available with the respective Nagar Nigam. However, these are now proposed to be taken up under One City One Operator for ease of management.

The Chair directed NMCG to guide the States in applying for the NOC required with regard to reuse of treated water.

ED (T), NMCG enquired about floodplain zones for Hindon, Yamuna, Varuna, Gomti, Kali East, Ramganga, Betwa, Ghaghra, Rapti, Sai & Sarayu. Official from Irrigation Department, UP informed that floodplains have been decided for State records however the same is not yet been notified.

### **33. Rajasthan**

Senior Specialist, NMCG highlighted that the number of polluted river stretches increased in the State from 2 to 14, with deterioration in River Banas from Priority III to I. Estimated sewage generation in the State is 1551 MLD and 118 STPs with treatment capacity of 1298.68 MLD are existing. Capacity utilization of existing STPs is 955.97 MLD (73.61 %). 77 STPs of 586.35 MLD are under construction STPs. There is no gap in sewage treatment. However, in 16 on-going STPs progress is stagnant since 4 months. State needs to closely monitor the progress in 15 on-going STPs having physical progress of more than 90%. The number of water polluting industries is 1359 (having ETPs) and 3764 (connected with CETPs). 1307 ETPs are complying and action taken against the 52 non-complying ETPs. 16 CETPs with 140.78 MLD are existing of which 14 CETPs of 119.4 MLD are operational. 1 CETP of 12.3 MLD is partially operational at Sanganer and 1 CETP of 9.08 MLD is closed. 8 CETPs are reported to be complying and 7 are non-complying. 4 CETPs are under upgradation and DPR for up-gradation of 2 CETP is under preparation. Current Municipal Solid Waste Generation in the State is 6523 TPD. Existing processing facilities of 4122.20 TPD exists. 71 Plants with total capacity of 4059.80 TPD are under construction. State may closely monitor the progress as the completion timelines are varying with each MPR submission.

MPRs are not being submitted on monthly basis despite repetitive directions. As per directions during last review meeting, the real time data of STPs/ CETPs for integration with PRAYAG portal of NMCG to be shared by RUIDP, the same is yet to be shared. The issue of delisting of Banas & Chambal river stretches was reportedly taken up with CPCB - present status to be indicated. Implementation status of Action Plan for Banas river stretch yet to be shared. For other polluted river stretch - the findings/ outcome and proposed actions of the meeting to be held in September 2023 with local bodies/ other departments regarding identification of pollution sources/ STP requirement is yet to be received. State to provide the current status of concept note for handling sewage & industrial pollution of Jodhpur town along river Joghri. No Model river decided by the State yet.

Chief Engineer (LSG), Rajasthan ensured that the MPRs shall be submitted in time. The issue with Bhiwadi STP has been resolved. It was informed that real time STP analysis is not being displayed on RUIDP website, the data analysis report are being manually fed into the website. In 92 STPs, OCEMS have been installed and have been connected to RSPCB's website. Remaining STPs shall also be connected within 2-3 months. It was informed that the 16 on-going STPs having slow progress are in initial phase of implementation and progress shall be seen in upcoming months. For bridging the gap in solid waste management, work order issued for 221 processing plants of 3074 TPD.

About Joghri river, it was informed that Jodhpur generates 210 MLD of sewage and 3 STPs of 120 MLD are operational. 2 STPs of 40 MLD are on-going and are expected to be completed by January 2025. For remaining 50 MLD, the concerned department has been directed to prepare DPRs. ED (Technical), NMCG informed that he held a meeting with DM, Jodhpur and Commissioner, Jodhpur Development Authority at Jodhpur. He told that State has agreed to submit response to the observations made by NRCD with regard to upgradation of 2 CETPs of 18.5 MLD and 0.75 MLD at Jodhpur. State needs to expedite the submissions.

The Chair directed NMCG to issue DO letter to Chief Secretary, Rajasthan highlighting the issues prevailing in the State.

**General observations from CPCB-** During the course of review meeting, Scientist-F, CPCB stated that observations on Action Plans submitted to it have been communicated to the States and there is no Action Plan pending. He further underlined that the Action Plans prepared by States dates back to 2018/2019 completion by June 2021, but they are still under implementation. Thus, there is a need to revisit them.

He further remarked that no significant progress is observed in Priority I to Priority III reaches. Thus, the Action Plans for Priority I, II and III needs to be revisited. These priority stretches indicates absence of fresh water and therefore needs implementation of Action Plan for restoration of natural wetlands & constructed wetlands. No State/UTs have submitted any Action Plan for natural and constructed wetlands. With regard to the sewage treatment capacity, hardly 30 to 35% has been addressed. The Action Plans of States/UTs may also envisage decentralized treatment units for rapid implementation.

*The Chair, in her concluding remarks, urged all the States/ UTs to immediately take necessary actions for restoring the water quality of the polluted river stretches in Priority-I, II and III. States/ UTs need to prepare Action Plan for the newly identified polluted river stretches and to implement them accordingly. Efforts should also be put*

*in to ensure that the non-polluted rivers remain clean. States were urged to bring the issues discussed in the meeting to notice of the Chief Secretaries so that a coordinated action is taken at State Level. Further, the team at NMCG/ NRCD to bring out the list of Best Performing States/ UTs based on certain indicators to highlight best efforts/practices. A brainstorming session with regard to new technologies/ alternate treatment/solid waste management shall also be taken up by the Ministry.*

The meeting ended with vote of thanks to the Chair.

**Annexure-I****List of participants:**

1. Ms. Debashree Mukherjee, Secretary, DoWR,RD&GR, Ministry of Jal Shakti – *in Chair*
2. Shri G Asok Kumar, Director General, NMCG cum Project Director, NRCD
3. Shri Pradeep Kumar Agrawal, Joint Secretary, NRCD
4. Shri Anup Kumar Srivastav, Executive Director (Technical), NMCG
5. Shri Raghav Langer, Director (Atal Bhu Jal), DoWR, RD&GR, MoJS
6. Shri Brijesh Sikka, Senior Consultant, NMCG
7. Shri P K Mishra, Scientist F, CPCB
8. Shri A K Vidyarathi, Scientist F, CPCB
9. Shri. Nelapatla Ashok Babu, Director, NRCD
10. Shri S.K. Srivastava, Director, NRCD
11. Shri A.P. Singh, Additional Director, NRCD
12. Dr. Sabita Madhvi Singh, Joint Director, NRCD
13. Dr. P.N.Rymbai, Scientist B, NRCD
14. Dr. Pravin Kumar, Director-Technical, NMCG
15. Shri Rajat Kumar, Senior Waste Management Specialist, NMCG
16. Shri Ishwer Singh, Consultant (Legal), NMCG
17. Shri Vijay Kumar, Assistant Civil Engineer, NMCG
18. Shri Mahender Singh, Monitoring Expert, NMCG
19. Shri N K Madan, Senior Monitoring Expert, NMCG
20. Shri Rachit Andley, Project Manager, NMCG
21. Mrs. Ruby Raju, Senior Project Engineer, NMCG
22. Ms. Preeti Sinha, Research Associate, NRCD
23. Shri Debarshi Ghosh, Research Associate, NRCD

\*\*\*\*\*



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 16

Date: 16/08/2024

Industry Registration ID: HP09413855

Application No : 13178292

To,

Shimla Jal Prabandhan Nigam Ltd STP Dhalli  
US Club, Shimla, 171001  
Shimla  
Shimla  
171001

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1. Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/13178292
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2029
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	SHIMLA JAL PRABANDHAN NIGAM LIMITED STP DHALLI, (Add General Manager SW)
Address of Industrial premises	Shimla Jal Prabandhan Nigam Ltd STP Dhalli, US Club, Shimla, 171001, Shimla, Shimla-171001
Capital Investment of the Industry	63.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Small
Office District	Shimla
Capacity	0.76 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Waste Water	0.592	MLD

#### Products (Name with quantity per day)

  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant (0.76 MLD)	Number/Year	1	--	Treatment of Waste Water

By-Products, if any, (Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Sludge	Cubic Meter/Year	40000	40000 cum/Y

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	760 KLD	592.8 KLD

Mode of Disposal

Description	Quantity (in KLD)	Method of Treatment	Method of Disposal
Domestic	592.8 KLD	STP	Nallah

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/Heater/Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heater s/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	63 KVA	DG Set with Acoustic Enclosure	Diesel	8 to 10 Ltr./Hr.

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Exhaust Muffler	DG Sets	2016-04-01	100%	0.072 kg/day of PM 10 , 1.296 kg/day of NO X and 0.77 kg/day of CO.

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3	Height of Vent/outlet/stack from ground level in meters
Stack	0.072 kg/day of PM 10 , 1.296 kg/day of NO X and 0.77 kg/day of CO.	0.072 kg/day of PM 10 , 1.296 kg/day of NO X and 0.77 kg/day of CO.	3 Mtr.



**Approved By**  
**Member Secretary**  
**( H. P. State Pollution Control Board)**

**Endst. No.:**

Copy To:-

The Regional Officer, HPSPCB, Shimla.



ANIL  
JOSHI

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**Anil Joshi**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

Environmental Engineer  
HP State Pollution Control Board  
Shimla.



## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 4 of 7

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

(1) The unit shall ensure that the final outlet of the STP shall be at a suitable distance away from the intake point of the drinking water scheme so that sufficient dilution is available throughout the year and particularly during the lean season so as to maintain the surface water quality of the adjoining stream.

(2) Alternately the final outlet may be placed at the downstream of the intake point for the drinking water supply.

(3) The unit shall cater to discharge standards at final outlet complying the discharge norms laid under EP Act, 1986.

(4) OCEMS shall be installed at final outlet of the STP.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 14

Date: 16/08/2024

Industry Registration ID: HP09715074

Application No : 12633007

To,

SHIMLA JAL PRABANDHAN NIGAM LIMITED (STP LALPANI)  
US CLUB, SHIMLA  
SHIMLA  
Shimla  
171001

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12633007
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2029
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	SHIMLA JAL PRABANDHAN NIGAM LIMITED STP LALPANI, (Add General Manager Sewer)
Address of Industrial premises	SHIMLA JAL PRABANDHAN NIGAM LIMITED (STP LALPANI), US CLUB, SHIMLA, SHIMLA, Shimla-171001
Capital Investment of the Industry	950.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Medium
Office District	Shimla
Capacity	19.35 MLD


#### Raw Materials (Name with quantity per day)

Raw Materials	Quantiry	Unit
Waste Water	15093	KL/Day

#### Products (Name with quantity per day)

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Environmental Engineer  
HP State Pollution Control Board  
Shimla.

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewerage Treatment Plant	MLD	19.35	-----	Treatment of wastewater

By-Products, if any, (Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Sludge	M.T./Month	38.8	35

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	19350 KLD	15093 KLD

Mode of Disposal

Description	Quantity (in KLD)	Method of Treatment	Method of Disposal
Domestic	15093	STP	Nallah

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/Heater/Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heater s/Evaporators/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	500 KVA	DG Set with Acoustic Enclosed	Diesel	15 to 20 Ltr./Hr.

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Exhaust Muffler	DG Sets	Mon Jan 01 00:04:00 IST 2018	100%	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3	Height of Vent/outlet/stack from ground level in meters
Stack	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO	3 Mtr.



**Approved By**  
**Member Secretary**  
**( H. P. State Pollution Control Board)**

**Endst. No.:**

Copy To:-  
The Regional Officer, HPSPCB, Shimla.



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**Anil Joshi**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

A handwritten signature in blue ink, appearing to be 'G. J.', located above the typed name of the Environmental Engineer.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.

9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**

- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
  11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
  12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
  13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
  14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
  15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
  16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
  17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

(1) The unit shall ensure that the final outlet of the STP shall be at a suitable distance away from the intake point of the drinking water scheme so that sufficient dilution is available throughout the year and particularly during the lean season so as to maintain the surface water quality of the adjoining stream.

(2) Alternately the final outlet may be placed at the downstream of the intake point for the drinking water supply.

(3) The unit shall cater to discharge standards at final outlet complying the discharge norms laid under EP Act, 1986.

(4) OCEMS shall be installed at final outlet of the STP.

  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)

  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 19

Date: 16/08/2024

Industry Registration ID: HP09740326

Application No : 12631772

To,

SJPNL STP Malyana  
US Club, Shimla, 171001  
Shimla  
Shimla  
171001

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12631772
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2029
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	SJPNL STP Malyana, (Add General Manager SW)
Address of Industrial premises	SJPNL STP Malyana, US Club, Shimla, 171001, Shimla, Shimla-171001
Capital Investment of the Industry	194.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Small
Office District	Shimla
Capacity	4.44 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Wastewater	117	MLD

#### Products (Name with quantity per day)

  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewerage Treatment Plant	MLD	4.44	----	Treatment of wastewater

By-Products, if any,(Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Sludge	M.T./Month	28.8	18

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	4400 KLD	3432 KLD

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	3432 KLD	STP	Nallah

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	250 KVA	DG Set with Acoustic Enclosure	Diesel	15 to 20 Ltr./Hr.

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Exhaust Muffler	DG Sets	Mon Jan 01 00:04:00 IST 2018	100%	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO 2 , NOX, H 2 S, Cl, HCl etc. in mg/NM 3	Height of Vent/outlet/stack from ground level in meters
Stack	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO	0.183 kg/day of PM 10 , 3.08 kg/day of NO X and 1.50 kg/day of CO	3 Mtr.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 2 of 7



Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-  
The Regional Officer, HPSPCB, Shimla.



ANIL  
JOSHI

Digital Signature of ANIL JOSHI  
Date: 2024-08-22 15:17:45 +05:30

Anil Joshi  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

A handwritten signature in blue ink, appearing to be 'GJ'.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

- (1) The unit shall ensure that the final outlet of the STP shall be at a suitable distance away from the intake point of the drinking water scheme so that sufficient dilution is available throughout the year and particularly during the lean season so as to maintain the surface water quality of the adjoining stream.
- (2) Alternately the final outlet may be placed at the downstream of the intake point for the drinking water supply.
- (3) The unit shall cater to discharge standards at final outlet complying the discharge norms laid under EP Act, 1986.
- (4) OCEMS shall be installed at final outlet of the STP.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 41

Date: 24/05/2024

Industry Registration ID: 12627

Application No : 12599236

To,

Executive Engineer STP Rohru  
O/o The Executive Engineer, STP Division Rohru, Teh. Rohru, Distt. Shimla (HP)  
Rohru  
Shimla  
171207

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12599236
Consent valid from:	01/04/2021
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Executive Engineer Jal Shakti Vibhag DivisionRohru, (Executive Engineer)
Address of Industrial premises	Executive Engineer STP Rohru, O/o The Executive Engineer, STP Division Rohru, Teh. Rohru, Distt. Shimla (HP), Rohru,Shimla-171207
Capital Investment of the Industry	43.45 lakhs
Category of Industry	Red
Type of Industry	Ind Type-1
Scale of the Industry	Small
Office District	Shimla
Capacity	1.015 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Waste water	1.015	MLD

#### Products (Name with quantity per day)

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant	MLD	1.015	NA	Treatment of Waste Water

By-Products, if any, (Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Sludge	M.T./Month	18	12MT/Month

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	1015 KLD	1015 KLD

Mode of Disposal

Description	Quantity (in KLD)	Method of Treatment	Method of Disposal
Domestic	1015	STP	River

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/' Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/' Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	62.5 KVA	DG Set with acoustic enclosure	HSD	10-12.5LPH

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
GI Stack	Others	Tue Jan 01 00:03:00 IST 2002	90-95%	Nox/HC <4.7, CO<3.0 g/kWH & S.D <0.7M-1
Acoustic Enclosure	DG Sets	Tue Jan 01 00:03:00 IST 2002	90-95%	Noise Level <75dB at 1 Mtr.

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NOX, H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
Exhaust Muffler	Nox/HC <4.7, CO<3.0 g/kWH & S.D <0.7M-1	Nox/HC <4.7, CO<3.0 g/kWH & S.D <0.7M-1	3 Mtrs.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 2 of 6



Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-  
The Regional Officer, HPSPCB, Shimla.



ANIL Digitally signed  
by ANIL JOSHI  
Date: 2024.05.27  
07:50:01 +05'30'  
JOSHI

Anil Joshi  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 4 of 6

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

Unit to ensure effective operations and maintenance of STP to ensure compliance in future w.r.t. outlet norms laid under the Environment (Protection) Act, 1986.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 26

Date: 24/05/2024

Industry Registration ID: 18133

Application No : 12141850

To,

Executive Engineer JSV Division Jubbal  
O/o The Executive Engineer, Jal Shakti Vibhag, Jubbal, Distt. Shimla (HP)  
Jubbal  
Shimla  
171205

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12141850
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2027
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Executive Engineer STP Jubbal, (Executive Engineer)
Address of Industrial premises	Executive Engineer JSV Division Jubbal , O/o The Executive Engineer, Jal Shakti Vibhag, Jubbal, Distt. Shimla (HP), Jubbal, Shimla-171205
Capital Investment of the Industry	252.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Micro
Office District	Shimla
Capacity	0.65 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Waste Water	0.2	MLD

#### Products (Name with quantity per day)

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant	MLD	0.65	NA	Treatment of Waste Water

By-Products, if any, (Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
Sludge	K.G./Month	200-250	120-150KG/Month

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	650 KLD	200 KLD

Mode of Disposal

Description	Quantity (in KLD)	Method of Treatment	Method of Disposal
Domestic	200	STP	Nallah

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/ Thermo heater etc.

Type	No. of Boiler/ Heater / Evaporator/ Incinerator/ DG Set/ Other	Capacity	Type of Boiler/ Heater s/ Evaporators / Incinerator/ DG Sets/ Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M <sup>3</sup> /hour
DG Sets	1	30 kVA	DG Set with acoustic Enclosure	HSD	4-6 LPH

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency (% reduction)	Final concentration of pollution being emitted
GI Stack	Others	Mon Jan 18 00:12:00 IST 2016	90-95%	Nox/HC < 4.7, CO < 3.0, g/KWH & S.D. < 0.7 M-1
Acoustic Enclosure	DG Sets	Mon Jan 18 00:12:00 IST 2016	90-95%	Noise level < 75dB at 1m

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NOX, H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
Exhaust Muffler	Nox/HC < 4.7, CO < 3.0 g/KWH & S.D. < 0.7 M-1	Nox/HC < 4.7, CO < 3.0 g/KWH & S.D. < 0.7 M-1	3 meters

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Environmental Engineer  
HP State Pollution Control Board  
Shimla.



Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-



ANIL  
JOSHI

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ANIL JOSHI  
Date: 2024.05.27  
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Anil Joshi, IFS  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

Environmental Engineer  
H.P. State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

Unit to ensure effective operations and maintenance of STP to ensure compliance in future w.r.t. outlet norms laid under the Environment (Protection) Act, 1986.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 79

Date: 24/05/2024

Industry Registration ID: HP11800786

Application No : 12624922

To,

Executive Engineer Solan (STP Parwanoo 1 MLD)  
Near HPMC, sECTOR-02, Parwanoo, Distt.- Solan H.P  
Parwanoo  
Solan Parwanoo  
173220

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/12624922
Consent valid from:	01/04/2023
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Executive Engineer Solan, (Executive Engineer )
Address of Industrial premises	Executive Engineer Solan (STP Parwanoo 1 MLD), Near HPMC, sECTOR-02, Parwanoo, Distt.- Solan H.P, Parwanoo,Solan Parwanoo-173220
Capital Investment of the Industry	2141.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Large
Office District	Solan Parwanoo
Capacity	1 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantiry	Unit
Untreated sewage	1000	KL/Day

#### Products (Name with quantity per day)

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HP State Pollution Control Board  
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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewerage treatment plant of 1000 KLD	Number/Year	1	nil	Treatment of sewage

**Details of the Effluent Treatment Plant**

Type of Effluent	Capacity	Quantity
STP	1000 KLD	1

**Mode of Disposal**

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	300	STP	Nallah

**Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.**

Type	No.of Boiler/'Heater /Evaporator/Incinerator/D G Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/D G Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	125 KVA	Diesel Generator	Diesel oil	4.2 Ltrs/hrs

**Type of Air Pollution Control Devices installed**

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
DG set with acoustic enclosures	DG Sets	Fri Jan 01 00:01:00 IST 2021	90 %	PM<0.037,Kg/Hr . HC<016 KG/Hr.Nox<1.15 KG/hr ,CO<0.43



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



Approved By  
Chairman  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-  
Regional Officer, HPSPCB Regional Office Parwanoo.



ANIL  
JOSHI

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by ANIL JOSHI  
Date: 2024.05.27  
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**Anil Joshi, IFS**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
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  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.



Environmental Engineer  
HP State Pollution Control Board  
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- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
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13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
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16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.
- B. OTHER CONDITIONS**
1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.



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2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

Unit to ensure effective operations and maintenance of STP to ensure compliance in future w.r.t. outlet norms laid under the Environment (Protection) Act, 1986.

*Ge*

Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Chairman  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 67

Date: 31/05/2024

Industry Registration ID: HP011482654

Application No : 11559292

To,

Executive Engineer IPH Nalagarh Distt Solan HP  
IPH Nalagarh Distt Solan HP  
Nalagarh  
Solan Baddi  
174101

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/11559292
Consent valid from:	01/04/2021
Consent valid upto:	31/03/2026
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Puneet Sharma, (Executive Engineer)
Address of Industrial premises	Executive Engineer IPH Nalagarh Distt Solan HP, IPH Nalagarh Distt Solan HP, Nalagarh,Solan Baddi-174101
Capital Investment of the Industry	1678.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Large
Office District	Solan Baddi
Capacity	3.62 MLD

#### Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
STP	MLD	3.62	NA	Sewage treatment

#### Details of the Effluent Treatment Plant

*Ca*

Environmental Engineer  
HP State Pollution Control Board

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Type of Effluent	Capacity	Quantity
STP	3.62 MLD	1 MLD

**Mode of Disposal**

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	3620	STP	River

**Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.**

Type	No.of Boiler/'Heater /Evaporator/Incinerator/D G Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/D G Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	250kva	DG	HSD	25Ltr/hr

**Type of Air Pollution Control Devices installed**

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Acoustic encloser	Others	Tue Jan 03 00:11:00 IST 2023	75	Within limits



Approved By  
Chairman  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-

ANIL JOSHI  
Digitally signed by ANIL JOSHI  
Date: 2024.05.31 16:47:24 +05'30'

Anil Joshi, IFS  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

*Ca*  
Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**

Ca

Environmental Engineer  
H.P. State Pollution Control Board  
Gurgaon

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- a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.
  - c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
  - d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
  11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
  12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
  13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
  14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
  15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

CA

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.
2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Chairman  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 21

Date: 22/05/2024

Industry Registration ID: 13041

Application No : 12554409

To,

Jal Shakti Vibhag Mandi (STP at Khaliar)  
The Executive Engineer Jal Shakti Vibhag Division-I Mandi Distt. Mandi  
Mandi  
Mandi  
175001

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1. Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RL/2024/12554409
Consent valid from:	01/04/2021
Consent valid upto:	31/03/2026
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	The Executive Engineer, (Executive Engineer)
Address of Industrial premises	Jal Shakti Vibhag Mandi (STP at Khaliar), The Executive Engineer Jal Shakti Vibhag Division-I Mandi Distt. Mandi, Mandi, Mandi-175001
Capital Investment of the Industry	120.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Micro
Office District	Mandi
Capacity	.47 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Domestic Effluent	380	KL/Day

#### Products (Name with quantity per day)



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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant	KL/Day	470	nil	For treatment of sewage

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	0.47	0.38

## Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	380	STP	River

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/D G Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/D G Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	20 KVA	Acoustic Enclosure	HSD	4 Ltr/hr

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Acoustic enclosure with canopy	DG Sets	Sun Jan 01 00:01:00 IST 2017	Approximate Avg. 75-85%	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter

## Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NO <sub>x</sub> , H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
Stack attached to DG Set	PM <sub>10</sub> =0.035g/s, NO <sub>x</sub> =0.572g/s, SO <sub>x</sub> =0.256g/s, CO=0.224g/s, HC=0.075g/s; Avg Cumulative=4.1832kg/hr	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter	2.5 meter above the roof level



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-  
The Regional Officer, HPSPCB, mandi.



ANIL  
JOSHI

Digitally signed by  
ANIL JOSHI  
Date: 2024.09.22  
14:46:53 +05'30'

Anil Joshi  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

A handwritten signature in blue ink, appearing to be 'G.L.' or similar.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.



Enviro. Engineer  
HP State Pollution Control Board

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Page 4 of 6

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.
9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**
- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
- b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
- c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
- d) Unit shall ensure Stack height for diesel generating sets as per specification.
- e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
- f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
- g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 5 of 6

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

#### C. SPECIAL CONDITIONS

1. Unit shall ensure the effective operations and maintenance of the treatment plant in order to ensure that the analysis results for the treated effluent meets the prescribed norms.
2. Unit shall apply for the Authorization under HOWM Rules 2016 for Generation and storage of Used Spent oil from DG set.
3. Unit shall apply for CTE-Expand under both Water Act, 1974 and Air Act, 1981 for the ongoing capacity augmentation works along with change in treatment Technology.



Environment  
HP State Pollution  
Control Board

Member  
Secretary



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 25

Date: 31/05/2024

Industry Registration ID: 13047

Application No : 12343880

To,

JSV Division Sarkaghat Zone B STP at Paplog  
The Executive Engineer Jal Shakti Vibagh Division Sarkaghat Distt. Mandi

Mandi  
175024

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RL/2024/12343880
Consent valid from:	01/04/2023
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Vivek Hazri, (Executive Engineer)
Address of Industrial premises	JSV Division Sarkaghat Zone B STP at Paplog, The Executive Engineer Jal Shakti Vibagh Division Sarkaghat Distt. Mandi, ,Mandi-175024
Capital Investment of the Industry	44.21 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Small
Office District	Mandi
Capacity	0.70 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Raw Sewage	0.350	MLD

#### Products (Name with quantity per day)

*Handwritten signature*

Environmental Engineer  
Pollution Control Board  
Shimla.

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant	MLD	0.70	nil	For Treatment of Sewage

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	0.70 MLD	0.70

## Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	350	STP	Nallah

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	62.5 KVA	Acoustic Enclosure	HSD	4 Ltr/hr

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Acoustic enclosure with canopy	DG Sets	Sun Jan 01 00:01:00 IST 2023	Approximate Avg. 75-85%	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter



Environment  
HP State Pollution Control Board



Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-

Regional Officer, Regional Office Mandi, HPSPCB



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by ANIL JOSHI  
JOSHI Date:  
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**Anil Joshi, IFS  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)**

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 4 of 6

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.

9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**

- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
- 10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
  - 11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
  - 12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
  - 13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
  - 14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
  - 15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
  - 16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
  - 17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

- 1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

1. Unit shall install the Online Continuous Effluent Monitoring System.
2. Unit shall ensure the effective operations and maintenance of the treatment plant in order to ensure that the analysis results for the treated effluent meets the prescribed norms.
3. Unit shall apply for the Authorization under HOWM Rules 2016 for Generation and storage of Used Spent oil from DG set.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 5

Date: 31/05/2024

Industry Registration ID: 13110

Application No : 12243301

To,

Jal Shakti Vibhag Division Sundernagar (STP at Sundernagar)  
The Executive Engineer Jal Shakti Vibhag Division Sundernagar Distt. Mandi

Mandi  
175018

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1. Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RL/2024/12243301
Consent valid from:	01/04/2024
Consent valid upto:	31/03/2027
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	Rajat Kumar, (Executive Engineer)
Address of Industrial premises	Jal Shakti Vibhag Division Sundernagar (STP at Sundernagar), The Executive Engineer Jal Shakti Vibhag Division Sundernagar Distt. Mandi, ,Mandi-175018
Capital Investment of the Industry	633.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Micro
Office District	Mandi
Capacity	3.54 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Raw Sewage	4.1	MLD

#### Products (Name with quantity per day)

Ca

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Common Sewage Treatment	MLD	4.50	Nil	Sewage Treatment of the town

**Details of the Effluent Treatment Plant**

Type of Effluent	Capacity	Quantity
STP	4500	4100

**Mode of Disposal**

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	4100	STP	River

**Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.**

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	125 KVA	Acoustic Enclosure	HSD	17 ltr/hrs

**Type of Air Pollution Control Devices installed**

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Acoustic enclosure with canopy	DG Sets	Sun Jan 01 00:08:00 IST 2017	Approximate Avg. 75-85%	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter

*Ca*



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-  
The Regional Officer, HPSPCB, Mandi.



ANIL  
JOSHI

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**Anil Joshi**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.

### CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.

- a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
- b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.

9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**

- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

- 1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

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Environmental Engineer  
HP State Pollution Control Board  
Shimla

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

1. Unit shall install the Online Continuous Effluent Monitoring System at final outlet of SPT.
2. Unit shall ensure the effective operations and maintenance of the treatment plant in order to ensure that the analysis results for the treated effluent meets the prescribed norms.
3. Unit shall apply for the Authorization under HOWM Rules 2016 for Generation and storage of Used Spent oil from DG set.

*Ga*

Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



**H.P.STATE POLLUTION CONTROL BOARD**  
HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 88

Date: 21/03/2023

Industry Registration ID: 13028

Application No : 7176360

To,

Bhakhra Beas Management Board  
BSL (P) BBMB Sunder Nagar  
Sundernagar  
Mandi  
175019

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention &amp; Control of Pollution) Act, 1974

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

## 1.Particulars of Consent to Operate under the Water Act, 1974 granted to the industry

Consent No.	CTO/WATER/RENEW/RL/2023/7176360
Consent valid from:	01/04/2016
Consent valid upto:	31/03/2026
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

## 2. Particulars of the Industry

Name & Designation of the Applicant	Xen Township, (Executive Engineer)
Address of Industrial premises	Bhakhra Beas Management Board, BSL (P) BBMB Sunder Nagar , Sundernagar, Mandi-175019
Capital Investment of the Industry	22.59 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Micro
Office District	Mandi
Capacity	1 MLD

## Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Common Sewage	1000	KL/Day

## Products (Name with quantity per day)

Environmental  
HP State Pollution Control Board  
Shimla.

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
STP	KL/Day	1000	2 No. 7.5 H.P. Motors/Pump	Treatment of Sewerage

By-Products, if any,(Name with quantity per day)

Name of By Products	Unit	Installed Capacity	Average Production
STP	KL/Day	1000	0.80 MLD

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	1 MLD MLD	01 MLD

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	800	STP	Nallah



*Environmental Engineer*  
HP State Pollution Control Board  
Shimla.

Approved By  
Member Secretary  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-

The Regional Officer, HPSPCB, Mandi.



Lalit  
Jain

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by Lalit Jain  
Date:  
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Lalit Jain, IAS

Member Secretary  
For & on behalf of  
(H. P. State Pollution Control Board)



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. GENERAL CONDITIONS

1. This consent is not valid for getting power load from the HPSEB or for getting loan from the financial institutions.
2. The industry shall apply for renewal/further extension in validity of consent atleast two months before expiry of the consent.
3. The industry shall ensure that the effluent discharging through the authorized outlet shall confirm to the prescribed standards as applicable from time to time.
4. The industry shall plant minimum of three suitable varieties of trees at the density of not less than 1000 trees per hectare all along the boundary of the industrial premises.
5. The achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the industry.
6. The industry shall ensure that the Hazardous and Other Wastes generated from the premises are handled as per the provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 as amended time to time, without any adverse effect on the environment, in any manner.
7. The industry shall ensure that the Plastic Wastes generated from the premises are handled as per the provisions of the Plastic Waste Management Rules, 2016 as amended time to time, without any adverse effect on the environment, in any manner.
8. The industry shall ensure that the Electronic Wastes generated from the premises are handled as per the provisions of the E-Waste (Management) Rules, 2016 as amended time to time, without any adverse effect on the environment, in any manner.
9. The industry shall ensure that the Solid Wastes generated from the premises are handled as per the provisions of the Solid Waste Management Rules, 2016 as amended time to time, without any adverse effect on the environment, in any manner.
10. The responsibility to monitor the effluent discharged from the authorized outlet and to maintain a record of the same rests with the industry. The Board shall only test check the accuracy of these reports for which the industry shall deposit the samples collection and testing fee with the Board as and when required.
11. The industry shall submit balance sheet of every financial year to the concerned Regional Office by 30th June of every year.
12. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
13. During the period beginning from the date of issuance and the date of expiration of this consent, the applicant shall stop production and shall not discharge any effluent/emission/discharge floating solids or visible foam.
14. Any amendments/revisions made by the Board in the tolerance limits for discharges shall be applicable to the industry from the date of such amendments/revisions.
15. The industry shall not change or alter the manufacturing process(es) so as to change the quality and/or quantity of the effluents generated without the written permission of the Board.
16. Any upset conditions in the plant/plants of the factory, which is likely to result in increased effluent and/or result in violation of the standards lay down by the Board shall be reported to the H.P. State Pollution Control Board of concerned Regional Office immediately failing which any stoppage and upset conditions that come to the notice of the Board/its officers, will be deemed to be intentional violation of the conditions of consent.
17. The industry shall provide terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.
18. The industry shall for the purpose of measuring and recording the quantity of water consumed and effluent discharged, affix meters of such standards and at such places as approved by H.P. State Pollution Control Board of the concerned Regional Office.

19. The industry shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
20. The industry shall provide online monitoring equipment's for the parameters as decided by concerned Regional Office with the effluent treatment plant/air pollution control devices installed, if applicable.
21. The pollution control devices shall be interlocked with the manufacturing process of the industry.
22. The authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board.
23. The industry shall comply with the conditions imposed by the DLEIAA/SEIAA / MOEF in the environmental clearance granted to it as required under EIA notification dated 14/9/06, if applicable.
24. The industry shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
25. The industry shall not use any unauthorized out-let(s) for discharging effluents from its premises. All unauthorized outlets, if any, shall be connected to the authorized outlet within one month from the date of issue of this consent.
26. The industry shall provide proper and adequate air pollution control arrangements for control emission from its coal/fuel handling area, if applicable.
  - (i) Once in Year for Small Scale Industries
  - (ii) Four in a Year for Large/Medium Scale Industries
  - (iii) The industry will submit monthly reading/ data of the separate energy meter installed for running of effluent treatment plant/re-circulation system to the concerned Regional Office of the Board by the 5th of the following month.
27. The Board reserves the right to revoke this consent at any time in case the industry is found violating any of the conditions of this consent and/or the provisions of Water (Prevention & Control of Pollution) Act, 1974 as amended from time to time.
28. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
29. The consent does not authorize or approve the construction of any physical structures or facilities for undertaking of any work in any natural watercourse.
30. Nothing in this consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected under this or any other Act.
31. The industry shall make necessary and adequate arrangements to hold back the effluent in case of failure of pollution control devices.
32. The industry shall ensure that no water pollution problem is created in the area due to discharge of effluents from its industrial premises.
33. The industry shall comply with the code of practice as notified by the Government/ Board for the type of industries where the siting guidelines/code of practice have been notified.
34. Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed off in such a manner to prevent any pollutants from such materials from entering into natural water.
35. The industry shall re-circulate the entire cooling water and shall also re-circulate/reuse to the maximum extent the treated effluent in processes.
36. The industry shall make necessary and adequate arrangements to hold back the effluent in case of failure of re-circulation system/ effluent treatment plant.
37. The industry shall make proper disposal of the effluent so as to ensure that no stagnation occurs inside and outside the industrial premises during rainy season and no demand period.

38. The industry shall submit a detailed plan showing therein the distribution system for conveying waste-water for application on land for irrigation along with the crop pattern for the year.
39. The industry shall ensure that the effluent discharged by it is toxicity free.
40. The industry shall not irrigate the vegetable crops with the treated effluents which are used/ consumed as raw.
41. Drains causing oil & grease contamination shall will be segregated. Oil & grease trap shall be provided to recover oil & grease from the effluent.
42. The industry shall ensure that its production capacity & quantity of trade effluent do not exceed the quantity mentioned in the consent and shall not carry out any expansion without the prior permission/NOC of the Board.

**B. SPECIAL CONDITIONS**

(1) The unit shall ensure that the final outlet of the STP shall be at a suitable distance away from the intake point of the drinking water scheme so that sufficient dilution is available throughout the year and particularly during the lean season so as to maintain the surface water quality of the adjoining stream.

(2) Alternately the final outlet may be placed at the downstream of the intake point for the drinking water supply.

(3) The unit shall provide power back up DG of suitable capacity to cater for power failure so as to maintain the biological activity to optimum for treatment in the STP.

(4) The unit shall cater to discharge standards at final outlet as proposed in the project report ie- pH b/w 6.5 to 9.0, 05 day BOD  $\leq$  10 mg/l, COD  $\leq$  50 mg/l, Suspended Solids  $\leq$  20 mg/l, N total  $\leq$  10 mg/l, FC (Fecal Coliforms, MPN/100 ml)  $<$  100.

(5) And orders / decision of the Hon'ble High Court of HP in CWP No. 3013/2021 titled as Pawan Singh & Ors Vs State of HP and others pending before the Hon'ble court shall be binding as the case may be.

(6) This consent is valid only for operation of STP excluding the operation of hydro project and also subject to the final outcome of SLP No. 33418/2012 pending in Hon'ble Supreme Court of India. Now, option of preparing certificate is not available at this stage. Therefore, the condition may be inserted and the case of consent may be processed.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.



By Order  
Member Secretary  
( H. P. State Pollution Control Board)



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 21

Date: 22/05/2024

Industry Registration ID: 13041

Application No : 12554409

To,

Jal Shakti Vibhag Mandi (STP at Khaliar)  
The Executive Engineer Jal Shakti Vibhag Division-I Mandi Distt. Mandi  
Mandi  
Mandi  
175001

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1. Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RL/2024/12554409
Consent valid from:	01/04/2021
Consent valid upto:	31/03/2026
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	The Executive Engineer, (Executive Engineer)
Address of Industrial premises	Jal Shakti Vibhag Mandi (STP at Khaliar), The Executive Engineer Jal Shakti Vibhag Division-I Mandi Distt. Mandi, Mandi, Mandi-175001
Capital Investment of the Industry	120.0 lakhs
Category of Industry	Red
Type of Industry	1081-Sewage Treatment Plant
Scale of the Industry	Micro
Office District	Mandi
Capacity	.47 MLD

#### Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Domestic Effluent	380	KL/Day

#### Products (Name with quantity per day)

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Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Sewage Treatment Plant	KL/Day	470	nil	For treatment of sewage

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
STP	0.47	0.38

## Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Domestic	380	STP	River

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	20 KVA	Acoustic Enclosure	HSD	4 Ltr/hr

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Acoustic enclosure with canopy	DG Sets	Sun Jan 01 00:01:00 IST 2017	Approximate Avg. 75-85%	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter

## Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO <sub>2</sub> , NO <sub>x</sub> , H <sub>2</sub> S, Cl, HCl etc. in mg/NM <sup>3</sup>	Height of Vent/outlet/stack from ground level in meters
Stack attached to DG Set	PM <sub>10</sub> =0.035g/s, NO <sub>x</sub> =0.572g/s, SO <sub>x</sub> =0.256g/s, CO=0.224g/s, HC=0.075g/s; Avg Cumulative=4.1832kg/hr	Nox+HC<=4.0 g/kW-hr, CO<=3.5 g/kW-hr, PM<=0.2 g/kW-hr, Smoke Limit<=0.7 per meter	2.5 meter above the roof level

Environmental Engineer  
HP State Pollution Control Board  
Shimla.



**Approved By**  
**Member Secretary**  
**( H. P. State Pollution Control Board)**

**Endst. No.:**

Copy To:-

The Regional Officer, HPSPCB, mandi.



ANIL  
JOSHI

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ANIL JOSHI  
Date: 2024.05.22  
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**Anil Joshi**  
**Member Secretary**  
**For & on behalf of**  
**( H. P. State Pollution Control Board)**

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/recirculation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.

### 8. CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.

- a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
- b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.

9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**

- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

- 1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

1. Unit shall ensure the effective operations and maintenance of the treatment plant in order to ensure that the analysis results for the treated effluent meets the prescribed norms.
2. Unit shall apply for the Authorization under HOWM Rules 2016 for Generation and storage of Used Spent oil from DG set.
3. Unit shall apply for CTE-Expand under both Water Act, 1974 and Air Act, 1981 for the ongoing capacity augmentation works along with change in treatment Technology.

Environmental  
HP State Pollution Control Board  
Shimla.



**By Order**  
**Member Secretary**  
**( H. P. State Pollution Control Board)**



## H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 1454

Date: 25/05/2024

Industry Registration ID: 21291

Application No : 11996770

To,

**Baddi Infrastructures (CETP)**  
**Kenduwal, Baddi-Kenduwal**  
**BADDI**  
**Solan Baddi**  
**1732405**

**Subject:** Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

### 1. Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/11996770
Consent valid from:	01/04/2020
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

### 2. Particulars of the Industry

Name & Designation of the Applicant	VIJAY KR ARORA, (DIRECTOR cum CEO)
Address of Industrial premises	Baddi Infrastructures (CETP), Kenduwal, Baddi-Kenduwal, BADDI, Solan Baddi-1732405
Capital Investment of the Industry	6378.0 lakhs
Category of Industry	Red
Type of Industry	Common Effluent, Treatment plant
Scale of the Industry	Large
Office District	Solan Baddi
Capacity	

Raw Materials (Name with quantity per day)

  
 Environmental Engineer  
 HP State Pollution Control Board  
 Shimla.

Raw Materials	Quantity	Unit
poly CATIONIC, POLY ANIONIC, H <sub>3</sub> PO <sub>4</sub> , PAC LIQUID, PAC POWDER, LIME, JAGGERY, ECOMASTER, CAUSTIC, NUTRIENT BROTH	118250, 291835, 1680, 5805, 18195, 873, 8689, 18025 27966, 18195,	K.G./Month

## Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
CETP	MLD	25	NA	NA

## Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
CETP	25 MLD	1

## Mode of Disposal

Description	Quantity (in KLD)	Method of Treatment	Method of Disposal
Industrial Process	21000	CETP	River

## Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No. of Boiler/Heater/Evaporator/Incinerator/DG Set/Other	Capacity	Type of Boiler/Heater/Evaporator/Incinerator/DG Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M <sup>3</sup> /hour
DG Sets	3	625KVA	DG	DIESEL	4KL/HRS

## Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency (% reduction)	Final concentration of pollution being emitted
ACOUSTIC ENCLOSURE and Canopy	DG Sets	Fri Jan 15 00:11:00 IST 2016	95 %	PARTICULATE MATTER=0.015, NITROGEN OXIDE(NO <sub>2</sub> )=0.005, SULPHUR DIOXIDE(SO <sub>2</sub> )=ND, CARBON MONOXIDE=0.758, HYDROCARBON=0.03, OXYGEN=17.7

  
 Environmental Engineer  
 HP State Pollution Control Board  
 Shimla.



Approved By  
Chairman  
( H. P. State Pollution Control Board)

Endst. No.:

Copy To:-

1. The Regional Officer, HPSPCB, Baddi for information and shall ensure to operate the unit as per consent condition with adequate PCDs.



ANIL  
JOSHI

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by ANIL JOSHI  
Date: 2024.05.27  
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Anil Joshi, IFS  
Member Secretary  
For & on behalf of  
( H. P. State Pollution Control Board)

Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## TERMS AND CONDITIONS

### A. SPECIFIC CONDITIONS

1. This 'Renewal of Consent to Operate' is only for the purpose and under the provision of Water Act, 1974 and Air Act, 1981 as the case may be, and will not construed as substitute for mandatory clearances required for the project under any other law/regulation/direction/order and the applicant shall obtain any such mandatory clearance before taking any steps to establish industry/ industrial plant, operation or process or any treatment and disposal system or an extension or addition thereto.
2. Nothing in this Consent shall be deemed to neither preclude the institution of any legal action nor relieve the applicant from any responsibilities, liabilities or penalties to which the applicant is or may be subjected to under this or any other Act.
3. The unit shall apply for further renewal/extension in the validity of the Consent, before the expiry of this 'Renewal of Consent to Operate'.
4.
  - i) The unit shall ensure compliance of Waste Management Rules i.e. Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016/ Plastic Waste Management Rules, 2016/ E-Waste (Management) Rules, 2016/Construction & Demolition Waste Management Rules, 2016 and Manufacture, Storage & Import of Hazardous Chemical Rules, 1989 and provisions made thereunder, as amended from time to time, without any adverse effect on the environment, in any manner (As Applicable).
  - ii) The unit shall made provisions for the compliance Solid Waste Management Rules, 2016 and provisions made thereunder and unit shall also not practice burning activity of solid waste/waste generated from fuel within/outside premises, to avoid public nuisance.
5. This 'Renewal of Consent to Operate' is for:-
  - i) The emissions from all sources conforming to the norms as prescribed in Schedule-I of Environment (Protection) Rules, 1986 as amended from time to time.
  - ii) Noise and Ambient Air Quality shall be maintained within Ambient Air Quality Standards for noise as specified in Schedule-III of Environment (Protection) Rules, 1986 and Noise Pollution (Regulation and Control) Rules, 2000, as amended from time to time.
  - iii) The effluent (Domestic/Industrial) shall conform to the limits as prescribed in Schedule-I or Schedule-VI or Industry specific standards of Environment (Protection) Rules, 1986 as amended from time to time.
  - iv) Sewage and sullage generated from the unit to be disposed-off in a properly designed septic tank system/Sewage Treatment Plant/ Public Sewer System (as applicable).
6. The unit shall ensure regular operation and maintenance of Pollution Control Devices to achieve the norms as prescribed in Environment (Protection) Act, 1986 and the achievement of the adequacy and efficiency of the effluent treatment plant/pollution control devices/re-circulation system installed shall be the entire responsibility of the unit.
7. The unit shall ensure regular operation and maintenance of separate energy meter/flow meter for running pollution control devices and shall also maintain record with respect to operation of air pollution control device/effluent treatment plant, so as to the satisfy the Board regarding the regular operation of air pollution control device/effluent treatment plant and shall maintain log book for the monthly reading / record.
8. **CONDITIONS UNDER WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974.**
  - a) The unit shall maintain the record regarding the daily water consumption as per flow meter installed.
  - b) The unit shall ensure that terminal manhole(s) at the end of each collection system and a manhole upstream of final outlet (s) out of the premises of the industry for measurement of flow and for taking samples.



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

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Page 4 of 7

- c) The pollution control devices shall be interlocked with the manufacturing process of the industry (if applicable) and the authorized outlet and mode of disposal shall not be changed without the prior written permission of the Board. Unit shall not use any unauthorized out-let(s) for discharging effluents from its premises.
- d) Solids, sludge, filter backwash or other pollutant removed from or resulting from treatment or control of waste waters shall be disposed-off in scientific manner.

9. **CONDITIONS UNDER AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981.**

- a) The unit shall ensure port-holes, platforms and/or other necessary facilities as may be required for collecting samples of emissions from any chimney, flue or duct or any other outlets as per the specifications.
  - b) The unit shall discharge air emissions through a stack of minimum height as specified in 'Consent to Establish' and shall follow standards laid down from time to time.
  - c) For industrial furnaces and kilns, the criteria for selection of stack height would be based on fuel used for the corresponding steam generation & as per specification.
  - d) Unit shall ensure Stack height for diesel generating sets as per specification.
  - e) The unit shall ensure regular operation and maintenance of installed canopy and stack of the D.G sets so as to control the noise & air pollution in order to comply with the provision of notification No GSR-371 E dated 17-5-2002 or direction as issued by MOEF from time to time, under Environment (Protection) Act, 1986.
  - f) The unit shall ensure disposal of boiler ash/fuel ash through authorized person or within premises in a scientific manner (as the case may be) and shall maintain proper record for the same, if applicable.
  - g) The unit shall ensure regular operation and maintenance of air pollution control arrangements for control emission from its coal/fuel handling area and from handling, transportation and processing of raw material & product of the industry.
- 10. The unit shall ensure valid and approved on-site and off-site emergency plan, approved by the Chief Inspector of Factories, Himachal Pradesh (If applicable).
  - 11. The unit shall ensure regular operation and maintenance of real time online monitoring equipment's and provisions for the un-interrupted transfer of data as per guidelines of CPCB (if applicable).
  - 12. The unit shall provide adequate arrangements for fighting the accidental leakages/ discharge of any air pollutant/gas/liquids from the vessels, mechanical equipment's etc. which are likely to cause environmental pollution.
  - 13. The unit shall plant & maintain minimum three layer of trees so far possible as per plantation guide (may be download from the website <http://hppcb.nic.in/plantationguide.pdf>) all along the boundary of the industrial premises and check air/water/noise pollution at source.
  - 14. Any guidelines issued by the Central Government/State Government/MoEF/CPCB/SPCB/any other authority concerned, shall be binding.
  - 15. This 'Renewal of Consent to Operate' is subject to orders on any litigation pending in any Court of Law. Any direction/order issued by any court shall be binding (if any).
  - 16. The Board reserves the right to revoke the 'Renewal of Consent to Operate' granted to the industry at any time, in case the industry is found violating the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 as amended from time to time.
  - 17. The unit shall comply with any other conditions laid down or directions issued in due course by the Board under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

**B. OTHER CONDITIONS**

- 1. The unit shall comply with the conditions imposed by the MoEF/State Level Environment Impact Assessment Authority/ District Level Environment Impact Assessment Authority in the environmental clearance granted to it as required under EIA notification dated 14-9-06, if applicable.

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2. The issuance of this consent does not convey any property right in either real or personal property, or any exclusive privileges, nor does it authorize any injury to private property or any invasion of personal rights, nor any infringement of Central, State or Local Laws or Regulations.
3. Stone Crusher units shall comply with the provisions of guidelines notified by the State Government vide Notification No. STE-E(3)-11/2012, dated 29-05-2014 (If Applicable).
4. Brick Kiln units shall comply with the provisions of guidelines notified by the MoEF vide Notification No. G.S.R.233.(E), dated-15-03-2018 and by the State Government vide Notification No. STE-E(5)-6/2013, dated-07-03-2014 (If Applicable).
5. Hydroelectric Projects shall install Online Real Time Monitoring System for the measurement of 15% of minimum discharge in lean season as per orders of Court/Government. The unit shall also ensure provisions for the regular and uninterrupted transfer of data from the real time online monitoring system for 15% of minimum discharge of flow to SPCB, failing which unit shall be liable for action on account of violation of the directions issued by Court/Government/SPCB in this regard (If Applicable).
6. Unit shall strictly adhere to the capacity approved by the Industries Department/ Department of Tourism & Civil Aviation/any other concerned Authority (As Applicable).
7. The unit shall not cause any nuisance/traffic hazard in vicinity of the area.
8. The unit shall ensure that there will not be significant visible dust emissions beyond the property line.
9. The unit shall obtain and submit Insurance cover as required under the Public Liability Insurance Act, 1991.
10. Unit shall submit all the annual/quarterly returns, as per timeline.
11. The industry shall submit a yearly certificate to the effect that no addition/up-gradation/modification/ modernization has been carried out during the previous year otherwise the industry shall apply for the varied consent.
12. The unit shall maintain record regarding the operation of effluent treatment plant i.e. record of quantity of chemicals and energy utilized for treatment and sludge generated from treatment so as to satisfy the Board regarding regular and proper operation of pollution control equipment.
13. Any amendments/revisions made by the Board/CPCB/MOEF in the emission/stack height standards shall be applicable to the industry from the date of such amendments/revisions.

**C. SPECIAL CONDITIONS**

- 1) The unit shall comply w.r.t norms under EP (Rules) 1986 including Bio-Assay test.
- 2) The outcome of S.L.P pending at Hon'ble Supreme court of India shall be complied with including EC imposition (if applicable).
- 3) The unit shall not receive any additional concentrated high TDS/FDC effluent from any industry unless second stage advance treatment is commissioned.
- 4) RO shall identify the pollution load being discharged by CETP Baddi including its impact on upstream and D/S of River Sirsa including self-purification capacity of River during lean period in order to meet the NGT Prescribed mandate of meeting norms of water quality of criteria for bathing along with the structure of River.
- 5) Operator of CETP shall submit calibration report of online equipment of monitoring with 3 months
- 6) CETP must have holding capacity for wastewater in event of any operation failure.

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By Order  
Chairman  
( H. P. State Pollution Control Board)



Environmental Engineer  
HP State Pollution Control Board  
Shimla.

## STPs in the catchment area of Sukhana Khad in Parwanoo

STP	Capacity	Sampling date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
STP Parwanoo	1 MLD	31.10.2023	7.62	32	15	1600	Non complying	Non complying
		30.11.2023	7.47	30	10	-	Compliant	Non complying
		29.12.2023	7.35	71	14	1600	Non complying	Non complying
		24.01.2024	7.67	32	18	1600	Non complying	Non complying
		09.04.2024	7.46	46	14	920	Complying	Non complying
		08.05.2024	7.41	19	7.6	920	Complying	Non complying
		15.07.2024	7.15	36	14	>1600	Non complying	Non complying
		08.08.2024	9.96	310	90	>1600	Non complying	Non complying
		17.09.2024	7.62	26	10	>1600	Non complying	Non complying
		10.10.2024	7	11	12	>1600	Non complying	Non complying
		12.11.2024	6.94	22	16	>1600	Non complying	Non complying
		13.12.2024	7.76	88	11	>1600	Non complying	Non complying

  
 Environment  
 HPSFCB  
 Phase - II, 20/11/2024  
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STPs in the catchment area of Ashwani Khadd							
STP Malyana							
Sr. No.	Sample collection Date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
1	08-04-2024	7.75	28	7.6	12	Compliant	Non-Compliant
2	25-04-2024	7.57	9	6.4	12000	Non-Compliant	Non-Compliant
3	15-05-2024	7.45	17	9.6	21	Compliant	Compliant
4	29-05-2024	7.54	18	10.2	220	Compliant	Non-Compliant
5	15-06-2024	7.48	17	9.4	4000	Non-Compliant	Non-Compliant
6	26-06-2024	7.63	23	14.75	350	Compliant	Non-Compliant
7	15-07-2024	7.82	38	10.5	1.8	Compliant	Non-Compliant
8	26-07-2024	7.76	35	3.8	12	Compliant	Non-Compliant
9	13-08-2024	7.17	10	2.5	1.8	Compliant	Compliant
10	27-08-2024	7.07	6	4.8	1.8	Compliant	Compliant
11	17-09-2024	6.95	9	5	1.8	Compliant	Compliant
12	27-09-2024	7.86	10	4.3	1.8	Compliant	Compliant
13	14-10-2024	7.49	10	4.2	7.8	Compliant	Compliant
14	25-10-2024	7.96	9	5	540	Compliant	Non-Compliant
15	18-11-2024	7.44	24	18.8	350	Compliant	Non-Compliant
16	11-28-2024	7.4	17	17.5	220	Compliant	Non-Compliant
17	16-12-2024	7.92	17	6	26	Compliant	Compliant
18	30-12-2024	8.28	12	5.6	<1.8	Compliant	Compliant
19	16-01-2025	7.11	12	12	33	Compliant	Non-Compliant
20	27-01-2025	7.44	14	8	33	Compliant	Compliant

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Final Outlet of STP Dhalli							
Sr. No.	Sample collection Date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
1	08-04-2024	7.46	8.5	6.5	4.5	Compliant	Compliant
2	25-04-2024	7.46	2	5.6	9300	Non-Compliant	Non-Compliant
3	15-05-2024	8.25	27	17.5	920	Compliant	Non-Compliant
4	29-05-2024	7.76	22	43	280	Non-Compliant	Non-Compliant
5	15-06-2024	7.66	4	4.6	1.8	Compliant	Compliant
6	26-06-2024	7.68	27	11.6	1600	Non-Compliant	Non-Compliant
7	15-07-2024	7.22	14	1.1	1.8	Compliant	Compliant
8	26-07-2024	7.56	34	1.2	14	Compliant	Non-Compliant
9	14-08-2024	6.64	31	4.4	1.8	Compliant	Non-Compliant
10	27-08-2024	7.24	176	30	540	Non-Compliant	Non-Compliant
11	16-09-2024	6.79	5	3.3	540	Compliant	Non-Compliant
12	21-09-2024	7.03	557	195	33	Non-Compliant	Non-Compliant
13	14-10-2024	7.23	8	2.8	220	Compliant	Compliant
14	26-10-2024	7.35	9	3.2	540	Compliant	Non-Compliant
15	11-16-2024	7.14	11	6.6	540	Compliant	Non-Compliant
16	12-02-2024	7.5	30.6	7	<1.8	Compliant	Non-Compliant
17	12-16-2024	7.68	19	10	33	Compliant	Compliant
18	12-30-2024	7.44	18	16.8	47	Compliant	Non-Compliant
19	01-16-2025	7.28	119	24	47	Non-Compliant	Non-Compliant
20	1-27-2025	7.66	8	4.8	47	Compliant	Compliant

Environmental Engineer,  
 HSPCB,  
 1<sup>st</sup> Floor,  
 Phase - 1, New Samina 9

Final Outlet of STP Lalpani							
Sr. No.	Sample collection Date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
1	08-04-2024	7.7	218	250	4	Non-Compliant	Non-Compliant
2	26-04-2024	7.26	448	330	920	Non-Compliant	Non-Compliant
3	16-05-2024	7.77	20	17.8	170	Compliant	Non-Compliant
4	29-05-2024	7.77	14	10.5	1600	Non-Compliant	Non-Compliant
5	15-06-2024	7.8	65	60	12000	Non-Compliant	Non-Compliant
6	26-06-2024	7.84	152	60	12000	Non-Compliant	Non-Compliant
7	15-07-2024	7.51	8	16	33	Compliant	Non-Compliant
8	30-07-2024	8.14	16	1.3	1.8	Compliant	Compliant
9	14-08-2024	7.46	48	4	14	Compliant	Non-Compliant
10	28-08-2024	7.32	95	14	1.8	Compliant	Non-Compliant
11	12-09-2024	7.35	40	13	1600	Non-Compliant	Non-Compliant
12	27-09-2024	7.53	7	4	540	Compliant	Non-Compliant
13	14-10-2024	7.37	BDL	1.4	1.8	Compliant	Non-Compliant
14	24-10-2024	7.2	BDL	2.9	1.8	Compliant	Non-Compliant
15	25-11-2024	7.24	17	5.1	<1.8	Compliant	Compliant
16	10-12-2024	7.23	14.1	2	<1.8	Compliant	Compliant
17	30-12-2024	7.47	BDL	2.3	33	Compliant	Compliant
18	09-01-2025	7.3	BDL	4.6	<1.8	Compliant	Compliant
19	1-27-2025	7.44	27	3	<1.8	Compliant	Non-Compliant

Environmental Engineer,  
 HPSPCB,  
 Plot No. 14,  
 Phase II, Sector 14, Gurgaon

STPs in the catchment area of River Pabbar							
STP Rohru							
Sr. No.	Sample collection Date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
1	09-04-2024	8.15	235	92	17	Non-Compliant	Non-Compliant
2	04-05-2024	7.27	170	147.5	540	Non-Compliant	Non-Compliant
3	14-06-2024	7.8	27	10.2	6100	Non-Compliant	Non-Compliant
4	16-07-2024	7.83	166	180	4000	Non-Compliant	Non-Compliant
5	09-08-2024	7.28	210	115	540	Non-Compliant	Non-Compliant
6	17-09-2024	7.49	165	162.5	220	Non-Compliant	Non-Compliant
7	19-10-2024	7.05	308	125	920	Non-Compliant	Non-Compliant
8	04-11-2024	7.21	185	90	110	Non-Compliant	Non-Compliant
9	12-10-2024	7.92	24	10.8	1600	Non-Compliant	Non-Compliant
10	02-01-2025	7.76	300	150	220	Non-Compliant	Non-Compliant
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STP Jubbal							
Sr. No.	Sample collection Date	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
1	09-04-2024	7.91	90	65	<1.8	Non-Compliant	Non-Compliant
2	04-05-2024	7.6	73	28	<1.8	Compliant	Non-Compliant
3	14-06-2024	9.04	338	Interference	<1.8	Non-Compliant	Non-Compliant
4	16-07-2024	7.47	48	22.5	6800	Non-Compliant	Non-Compliant
5	09-08-2024	6.88	91	24	1600	Non-Compliant	Non-Compliant
6	17-09-2024	7.57	152	197.5	110	Non-Compliant	Non-Compliant
7	01-01-2025	7.11	1235	520	350	Non-Compliant	Non-Compliant

Environmental Engineer,  
HPSPCB,  
1<sup>st</sup> Floor, 1<sup>st</sup> Floor,  
Phase - 1, 1<sup>st</sup> Floor

STPs in the catchment area of River Beas of Mandi								
STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
Raghunath Ka Padhar	3.83	26.10.2023	7.82	6	1.6	< 1.8	Compliant	Compliant
		25.11.2023	7.27	17	4.5	< 1.8	Compliant	Compliant
		05.12.2023	7.63	25	8	23	Compliant	Non-compliant
		30.01.2024	7.35	48	10.3	< 1.8	Compliant	Non-compliant
		11.03.2024	6.65	21	8	540	Compliant	Non-compliant
		09.04.2024	6.96	49	9	< 1.8	compliant	Non-compliant
		31.05.2024	6.92	46	7	350	compliant	Non-compliant
		28.06.2024	7.57	21	5	4	compliant	Non-compliant
		29.07.2024	8.41	2000	5	150	Non-compliant	Non-compliant
		31.08.2024	7.65	24	0.8	1.8	compliant	Non-compliant
		25.09.2024	7.28	66	2	250	compliant	Non-compliant
		26.10.2024	7.46	7	2	< 1.8	compliant	Compliant
		26.11.2024	7.29	16	11	540	compliant	Non-compliant
		31.12.2024	7.35	20	3	110	Compliant	Compliant

STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
Khaliar	0.47	26.10.2023	7.32	46	9	920	Compliant	Non-compliant
		25.11.2023	7.05	128	40	540	Non-Compliant	Non-compliant
		05.12.2023	6.72	66	14	920	Compliant	Non-compliant
		30.01.2024	7.58	21	0.6	110	Compliant	Non-compliant
		15.02.2024	7.61	14	0.5	70	Compliant	Compliant
		11.03.2024	6.68	15	7	920	Compliant	Non-compliant
		09.04.2024	7.74	61	34	< 1.8	Non-Compliant	Non-compliant
		31.05.2024	7.09	286	58	1600	Non-Compliant	Non-compliant
		28.06.2024	7.09	174	46	1600	Non-Compliant	Non-compliant
		29.07.2024	6.94	33	10	350	compliant	Non-compliant
		31.08.2024	7.41	16	1.6	1.8	Compliant	Compliant
		25.09.2024	7.19	240	15	4.5	Non-Compliant	Non-compliant
		26.10.2024	6.83	52	15	12	compliant	Non-compliant
		26.11.2024	7.88	58	6	< 1.8	compliant	Non-compliant
31.12.2024	7.59	24	<2	11	compliant	Non-compliant		

Environmental Engineer,  
HPSPCB,  
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STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
Sarkaghat Zone B	0.7	26.10.2023	7.68	5	3.6	79	Compliant	Compliant
		25.11.2023	6.74	11	2.4	920	Compliant	Non-compliant
		29.12.2023	7.78	15	2.4	<1.8	Compliant	Compliant
		18.01.2024	7.3	192	7	<1.8	Non-Compliant	Non-compliant
		21.02.2024	7.98	20	2.3	120	Compliant	Compliant
		08.04.2024	7.82	17	5.2	<1.8	Compliant	Compliant
		18.05.2024	7.4	14	2.8	110	Compliant	Compliant
		29.06.2024	7.97	2	2	140	Compliant	Compliant
		23.07.2024	7.4	14	4	140	Compliant	Compliant
		29.08.2024	7.54	8	2.2	280	Compliant	Non-compliant
		28.09.2024	8.36	14	2.2	280	Compliant	Non-compliant
		24.10.2024	6.74	14	5	<1.8	Compliant	Compliant
		16.11.2024	7.78	7	3	220	Compliant	Compliant
17.12.2024	7.13	12	3.8	<1.8	Compliant	Compliant		
10.1.2025	7.3	9	<2	<1.8	Compliant	Compliant		

STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
STP Joginder Nagar	1.74	30.12.2023	8.9	64	4	<1.8	Compliant	Non-compliant
		30.01.2024	7.05	26	15.5	140	Compliant	Non-compliant
		01.03.2024	11.73	290	0.8	<1.8	Non-Compliant	Non-compliant
		08.04.2024	7.02	89	24	150	Compliant	Non-compliant
		27.05.2024	8.03	63	6	7	Compliant	Non-compliant
		10.06.2024	6.9	134	40	NA	Non-Compliant	Non-compliant
		01.07.2024	6.54	210	37.5	1600	Non-Compliant	Non-compliant
		01.08.2024	7.05	3	9	7.8	Compliant	Compliant
		30.09.2024	7.02	20	5	920	Compliant	Non-compliant
		28.10.2024	7.85	16	2	4	Compliant	Compliant
		26.11.2024	8.06	29	11	350	Compliant	Non-compliant
		31.12.2024	7.35	18	2.3	350	Compliant	Non-compliant

Environmental Engineer,  
HPSPCB.

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STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
STP Sundernagar	3.55	27.10.2023	8.8	90	0.6	<1.8	Compliant	Non-compliant
		15.11.2023	11.4	634	0.5	<1.8	Non-Compliant	Non-compliant
		05.12.2023	7.21	13	1.4	<1.8	Compliant	Compliant
		03.01.2024	7.79	12	0.9	<1.8	Compliant	Compliant
		02.02.2024	7.82	3	0.2	<1.8	Compliant	Compliant
		12.03.2024	7.85	2	0.2	<1.8	Compliant	Compliant
		09.04.2024	7.28	35	42	1600	Non Compliant	Non-compliant
		28.05.2024	7.37	15	8	540	Compliant	Non-compliant
		29.06.2024	7.23	6	3	150	Compliant	Compliant
		23.07.2024	7.19	93	6	280	Compliant	Non-compliant
		30.09.2024	7.43	3	1.4	28	Compliant	Compliant
		26.10.2024	8.04	7	<2	<1.8	Compliant	Compliant
		21.11.2024	8.3	13	8.5	350	Compliant	Non-compliant
31.12.2024	7.72	20	<2	<1.8	Compliant	Compliant		

STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
BBMB. BSL, Sundernagar	1.0 MLD	27.10.2023	7.40	11	2.2	920	Compliant	Non-compliant
		15.11.2023	7.48	11	1.4	94	Compliant	Compliant
		05.12.2023	6.89	20	3.2	210	Compliant	Compliant
		03.01.2024	7.19	35	1	110	Compliant	Non-compliant
		02.02.2024	7.02	83	47	1600	Non-Compliant	Non-compliant
		12.03.2024	7.26	78	1.4	540	Compliant	Non-compliant
		09.04.2024	8	58	11	<1.8	Compliant	Non-compliant
		28.05.2024	7.38	21	9	920	Compliant	Non-compliant
		29.06.2024	7.17	10	1.3	540	Compliant	Non-compliant
		23.07.2024	7.5	9	2	170	Compliant	Compliant
		29.08.2024	7.56	11	2	350	Compliant	Non-compliant
		30.09.2024	7.4	7	1.6	430	Compliant	Non-compliant
		26.10.2024	7.72	5	<2	<1.8	Compliant	Compliant
21.11.2024	7.6	3	2	79	Compliant	Compliant		
31.12.2024	7.34	11	2.9	120	Compliant	Compliant		

Environmental Engineer,  
HSPCB,  
Pune  
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STP in the catchment of River Sirsa & River Ratta in Nalagarh and River Bald in Baddi								
STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100 ml)	Compliance as per MoEF & CC norms	Compliance as per norms of Hon'ble NGT vide order dated 30.04.2019
STP Nalagarh	3.62	25.11.2023	8.18	9	5.2	920	Compliant	Non-Compliant
		22.12.2023	8.37	16	1.8	6.8	Compliant	Compliant
		30.01.2024	7.68	14	9.2	920	Compliant	Non-Compliant
		22.02.2024	8.23	46	14	1600	Non-Compliant	Non-Compliant
		30.03.2024	7.48	28	9	1600	Non-Compliant	Non-Compliant
		09.04.2024	7.52	34	9	920	Compliant	Non-Compliant
		30.4.24	7.49	18	2.2	170	Compliant	Compliant
		27.5.24	7.57	4	10	1600	Non-Compliant	Non-Compliant
		29.6.24	6.86	27	13	540	Compliant	Non-Compliant
		31.7.24	7.91	19	7.6	>1600	Non-Compliant	Non-Compliant
		30.8.24	7.68	5	3.2		Compliant	Compliant
		30.9.24	7.63	15	19	1600	Non-Compliant	Non-Compliant
		24.10.24	8.24	14	8		Compliant	Compliant
		28.11.24	8.45	14	5.4	33	Compliant	Compliant
		31.12.24	8.18	30	9	920	Compliant	Compliant
31.01.25	7.59	20	6.6	920	Compliant	Compliant		

CETP cum STP	Capacity	Sampling	pH	TSS (Mg/l)	BOD(mg/l)	FC (MPN/100)	Compliance Status
Baddi Infrastructure, (CETP), Village Kenduwal (Baddi) Tehsil Baddi Distt Solan H.P.	5.5 MLD (STP) And 25 MLD (CETP)	14.09.2023	7.72	18	16	148	Compliant
		20.10.2023	7.49	48	19	172	Compliant
		6.11.2023	7.5	20	20	184	Compliant
		5.12.2023	7.53	37	16	132	Compliant
		23.1.2024	7.71	54	19	144	Compliant
		26.02.2024	7.53	20	22	184	Compliant
		3.04.2024	7.65	47	27	224	Compliant
		4.04.2024	7.48	19	10	64	Compliant
		28.6.24	8.4	28	16	110	Compliant
		31.7.24	7.75	27	16	112	Compliant
		31.8.24	7.91	50	14	120	Compliant
		30.9.24	7.3	92	42	272	Non compliant
		28.10.2024	7.41	43	22	168	Compliant
04.12.2024	8.77	44	14	124	Compliant		



# Real Time Data Acquisition And Monitoring

Site Name: SJPNL Sewage Division

Report: Average Report

From Date: 01-09-2024T14:59:14Z To Date: 31-12-2024T14:59:20Z

Description	STP_OUTLET-BOD(mg/l)	STP_OUTLET-COD(mg/l)	STP_OUTLET-TSS(mg/l)	STP_OUTLET-pH(pH)
Prescribed Standards	0 -	0 -	0 -	-
Maximum Data	36.26	268.24	288.82	7.77
Minimum Data	0.06	7.72	0.04	7.43
Geometric Mean	4.81	39.69	36.0	7.54
Median	3.26	26.88	4.16	7.53
Standard Deviation	6.2	46.28	78.78	0.08
Maximum Value At Time	2024-11-17 00:00:00	2024-11-17 00:00:00	2024-09-24 00:00:00	2024-11-15 00:00:00
Minimum Value At Time	2024-12-23 00:00:00	2024-12-24 00:00:00	2024-09-01 00:00:00	2024-09-08 00:00:00
Valid Data Points	62	62	62	62
Total Data Points	121	121	121	121
Data Availability %	51.24%	51.24%	51.24%	51.24%

Sl No.	Time	STP_OUTLET-BOD(mg/l)	STP_OUTLET-COD(mg/l)	STP_OUTLET-TSS(mg/l)	STP_OUTLET-pH(pH)
1	2024-09-01 00:00:00	3.69	26.36	0.04	7.49
2	2024-09-02 00:00:00	3.42	23.46	1.98	7.47
3	2024-09-03 00:00:00	NA	NA	NA	NA
4	2024-09-04 00:00:00	NA	NA	NA	NA
5	2024-09-05 00:00:00	NA	NA	NA	NA
6	2024-09-06 00:00:00	NA	NA	NA	NA
7	2024-09-07 00:00:00	NA	NA	NA	NA
8	2024-09-08 00:00:00	3.40	24.41	0.22	7.43
9	2024-09-09 00:00:00	3.23	23.23	1.36	7.47
10	2024-09-10 00:00:00	3.92	28.16	0.44	7.52
11	2024-09-11 00:00:00	3.30	23.72	1.10	7.53
12	2024-09-12 00:00:00	3.52	25.26	5.28	7.55

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Sl No.	Time	STP_OUTLET- BOD(mg/l)	STP_OUTLET- 1266 (mg/l)	STP_OUTLET- TSS(mg/l)	STP_OUTLET- pH(pH)
13	2024-09-13 00:00:00	2.64	18.95	0.98	7.56
14	2024-09-14 00:00:00	2.69	19.35	0.24	7.53
15	2024-09-15 00:00:00	1.97	14.20	0.19	7.45
16	2024-09-16 00:00:00	2.60	18.66	0.16	7.48
17	2024-09-17 00:00:00	2.31	16.62	1.67	7.44
18	2024-09-18 00:00:00	2.16	15.54	0.48	7.48
19	2024-09-19 00:00:00	1.10	7.90	1.38	7.51
20	2024-09-20 00:00:00	2.37	16.95	0.93	7.54
21	2024-09-21 00:00:00	4.50	32.32	0.64	7.55
22	2024-09-22 00:00:00	3.69	26.54	0.60	7.56
23	2024-09-23 00:00:00	6.26	45.01	122.25	7.56
24	2024-09-24 00:00:00	4.40	31.05	288.82	7.55
25	2024-09-25 00:00:00	4.82	33.98	280.93	7.64
26	2024-09-26 00:00:00	4.66	29.93	281.43	7.62
27	2024-09-27 00:00:00	4.40	29.39	246.40	7.63
28	2024-09-28 00:00:00	3.68	25.98	186.30	7.59
29	2024-09-29 00:00:00	3.47	22.70	131.16	7.56
30	2024-09-30 00:00:00	2.79	20.66	130.34	7.55
31	2024-10-01 00:00:00	4.01	28.24	132.24	7.60
32	2024-10-02 00:00:00	5.11	36.41	12.12	7.66
33	2024-10-03 00:00:00	NA	NA	NA	NA
34	2024-10-04 00:00:00	NA	NA	NA	NA
35	2024-10-05 00:00:00	NA	NA	NA	NA
36	2024-10-06 00:00:00	NA	NA	NA	NA



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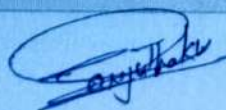
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Sl No.	Time	STP_OUTLET- BOD(mg/l)	STP_OUTLET- TSS(mg/l)	STP_OUTLET- TSS(mg/l)	STP_OUTLET- pH(pH)
37	2024-10-07 00:00:00	NA	NA	NA	NA
38	2024-10-08 00:00:00	NA	NA	NA	NA
39	2024-10-09 00:00:00	NA	NA	NA	NA
40	2024-10-10 00:00:00	NA	NA	NA	NA
41	2024-10-11 00:00:00	NA	NA	NA	NA
42	2024-10-12 00:00:00	NA	NA	NA	NA
43	2024-10-13 00:00:00	NA	NA	NA	NA
44	2024-10-14 00:00:00	NA	NA	NA	NA
45	2024-10-15 00:00:00	NA	NA	NA	NA
46	2024-10-16 00:00:00	NA	NA	NA	NA
47	2024-10-17 00:00:00	NA	NA	NA	NA
48	2024-10-18 00:00:00	4.39	31.57	6.38	7.59
49	2024-10-19 00:00:00	3.96	28.44	6.07	7.57
50	2024-10-20 00:00:00	3.82	27.41	7.06	7.58
51	2024-10-21 00:00:00	5.38	38.66	7.50	7.61
52	2024-10-22 00:00:00	12.37	92.39	232.80	7.66
53	2024-10-23 00:00:00	NA	NA	NA	NA
54	2024-10-24 00:00:00	NA	NA	NA	NA
55	2024-10-25 00:00:00	NA	NA	NA	NA
56	2024-10-26 00:00:00	NA	NA	NA	NA
57	2024-10-27 00:00:00	NA	NA	NA	NA
58	2024-10-28 00:00:00	NA	NA	NA	NA
59	2024-10-29 00:00:00	NA	NA	NA	NA
60	2024-10-30 00:00:00	NA	NA	NA	NA

*[Handwritten signature]*

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Sl No.	Time	STP_OUTLET- BOD(mg/l)	STP_OUTLET- COD(mg/l)	STP_OUTLET- TSS(mg/l)	STP_OUTLET- pH(pH)
61	2024-10-31 00:00:00	NA	NA	NA	NA
62	2024-11-01 00:00:00	NA	NA	NA	NA
63	2024-11-02 00:00:00	NA	NA	NA	NA
64	2024-11-03 00:00:00	NA	NA	NA	NA
65	2024-11-04 00:00:00	NA	NA	NA	NA
66	2024-11-05 00:00:00	NA	NA	NA	NA
67	2024-11-06 00:00:00	NA	NA	NA	NA
68	2024-11-07 00:00:00	NA	NA	NA	NA
69	2024-11-08 00:00:00	NA	NA	NA	NA
70	2024-11-09 00:00:00	NA	NA	NA	NA
71	2024-11-10 00:00:00	NA	NA	NA	NA
72	2024-11-11 00:00:00	3.21	23.02	4.97	7.57
73	2024-11-12 00:00:00	3.51	25.26	5.85	7.63
74	2024-11-13 00:00:00	2.44	17.37	5.90	7.75
75	2024-11-14 00:00:00	2.02	13.87	5.91	7.75
76	2024-11-15 00:00:00	11.47	133.02	4.85	7.77
77	2024-11-16 00:00:00	20.78	153.09	4.35	7.65
78	2024-11-17 00:00:00	36.26	268.24	2.72	7.51
79	2024-11-18 00:00:00	27.43	206.72	3.58	7.46
80	2024-11-19 00:00:00	19.36	142.59	3.65	7.44
81	2024-11-20 00:00:00	5.62	44.82	3.85	7.44
82	2024-11-21 00:00:00	6.02	44.26	5.05	7.44



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Sl No.	Time	STP_OUTLET- BOD(mg/l)	STP_OUTLET- mg/l	STP_OUTLET- TSS(mg/l)	STP_OUTLET- pH(pH)
83	2024-11-22 00:00:00	NA	NA	NA	NA
84	2024-11-23 00:00:00	NA	NA	NA	NA
85	2024-11-24 00:00:00	NA	NA	NA	NA
86	2024-11-25 00:00:00	NA	NA	NA	NA
87	2024-11-26 00:00:00	NA	NA	NA	NA
88	2024-11-27 00:00:00	NA	NA	NA	NA
89	2024-11-28 00:00:00	NA	NA	NA	NA
90	2024-11-29 00:00:00	NA	NA	NA	NA
91	2024-11-30 00:00:00	NA	NA	NA	NA
92	2024-12-01 00:00:00	NA	NA	NA	NA
93	2024-12-02 00:00:00	NA	NA	NA	NA
94	2024-12-03 00:00:00	NA	NA	NA	NA
95	2024-12-04 00:00:00	NA	NA	NA	NA
96	2024-12-05 00:00:00	NA	NA	NA	NA
97	2024-12-06 00:00:00	NA	NA	NA	NA
98	2024-12-07 00:00:00	NA	NA	NA	NA
99	2024-12-08 00:00:00	NA	NA	NA	NA
100	2024-12-09 00:00:00	NA	NA	NA	NA
101	2024-12-10 00:00:00	1.64	30.02	7.16	7.49
102	2024-12-11 00:00:00	2.32	42.45	9.70	7.54
103	2024-12-12 00:00:00	2.43	44.56	10.10	7.59
104	2024-12-13 00:00:00	2.36	43.25	3.97	7.66
105	2024-12-14 00:00:00	2.40	43.92	7.37	7.65
106	2024-12-15 00:00:00	NA	NA		NA



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Sl No.	Time	STP_OUTLET- BOD(mg/l)	STP_OUTLET- COD(mg/l)	STP_OUTLET- TSS(mg/l)	STP_OUTLET- pH(pH)
107	2024-12-16 00:00:00	1.59	29.18	2.91	7.51
108	2024-12-17 00:00:00	1.56	28.64	2.34	7.52
109	2024-12-18 00:00:00	NA	NA	NA	NA
110	2024-12-19 00:00:00	1.91	34.97	5.14	7.50
111	2024-12-20 00:00:00	1.83	33.48	4.56	7.51
112	2024-12-21 00:00:00	1.54	27.22	3.91	7.49
113	2024-12-22 00:00:00	1.52	26.48	3.75	7.50
114	2024-12-23 00:00:00	0.06	13.74	3.78	7.52
115	2024-12-24 00:00:00	1.02	7.72	2.96	7.51
116	2024-12-25 00:00:00	3.70	26.42	5.56	7.49
117	2024-12-26 00:00:00	3.06	21.83	4.99	7.48
118	2024-12-27 00:00:00	2.32	16.59	3.74	7.46
119	2024-12-28 00:00:00	1.10	7.86	3.85	7.44
120	2024-12-29 00:00:00	2.01	14.34	3.24	7.43
121	2024-12-30 00:00:00	1.77	12.62	2.86	7.44

Report Details: SJPNL | 2025-02-13 15:01:05 | Average Report



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Real Time Data Acquisition And Monitoring					
STP Dhalli OCEMS Data Sheet					
Site Name : SJPNL Sewage Division					
From Date: 04-08-2024 To Date 20-10-2024					
Timestamp	BOD	COD	PH	TSS	
04-08-2024 02:58	7.434269	32.79818	7.914855	4.145132	
05-08-2024 00:01	7.996209	35.26455	7.92866	4.206056	
06-08-2024 00:01	2.451148	10.84724	7.921864	9.128563	
07-08-2024 00:01	8.551176	37.71199	7.726257	6.032665	
08-08-2024 00:01	6.504035	28.68591	7.692275	5.242638	
09-08-2024 00:00	2.711287	11.95719	7.822043	8.268227	
10-08-2024 00:01	2.460923	10.85305	7.81546	9.444513	
11-08-2024 00:00	6.584583	29.045	7.748983	4.970534	
12-08-2024 00:00	6.417576	28.30468	7.709479	4.550155	
13-08-2024 00:00	6.82783	30.10793	7.754504	5.118951	
14-08-2024 00:04	2.70728	11.93952	7.72923	9.235899	
15-08-2024 00:01	2.830602	12.58608	7.780416	9.583884	
16-08-2024 00:00	7.425641	32.74654	7.627498	6.052989	
17-08-2024 00:01	7.52857	33.20214	7.823318	4.18098	
18-08-2024 00:01	7.636239	33.71899	7.987278	4.357732	
19-08-2024 00:00	7.636239	43.80267	7.543182	6.128941	
20-08-2024 00:01	7.636239	14.13969	7.570791	8.405745	
21-08-2024 00:09	7.636239	21.50666	7.971775		
22-08-2024 00:01	7.636239	17.97993	7.891706	6.325759	
23-08-2024 00:01	7.636239	16.86505	8.051208	7.610672	
24-08-2024 00:00	8.614724	37.99244	7.832237	4.599534	
25-08-2024 00:01	9.487439	41.84066	7.567817	4.643569	
26-08-2024 00:00	9.996137	44.08448	7.84222	4.94553	
27-08-2024 00:00	9.478735	41.81083	7.878749	4.662763	
28-08-2024 00:00	3.981968	17.56108	7.785088	9.519352	
29-08-2024 00:01	3.833699	16.95431	7.799317	10.29973	
30-08-2024 00:01	7.860635	34.6666	7.913581	4.154263	
31-08-2024 00:01	8.417219	37.12555	8.01043	4.322516	
01-09-2024 00:00	4.333824	19.11282	7.935882	5.828156	
02-09-2024 00:00	3.831566	16.92375	7.996836	8.394613	
03-09-2024 00:01	4.211504	18.55776	7.994925	8.339408	
04-09-2024 00:00	4.197899	18.53026	7.879812	8.909012	
05-09-2024 00:01	3.88274	17.17275	7.819706	7.845498	
06-09-2024 00:01	4.000809	17.70263	7.9242	8.836802	
07-09-2024 00:01	3.711649	16.4175	7.937368	9.228369	
08-09-2024 00:00	11.01295	48.56487	7.915493	6.285182	
09-09-2024 00:00	3.822157	16.95336	7.828202	8.616749	
10-09-2024 00:00	4.070907	17.95332	7.657444	8.375348	
11-09-2024 00:00	4.161837	18.40229	7.735815	8.132751	
12-09-2024 00:00	8.761004	38.64336	7.873016	4.526963	
13-09-2024 00:00	8.479914	20.28588	8.009579	9.054311	

  
 Assistant Engineer,  
 Sewerage North Zone  
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14-09-2024 00:00	8.479914	18.23799	8.103879	9.122206
15-09-2024 00:00	8.479914	17.37896	7.73093	10.24271
16-09-2024 00:00	8.479914	19.23517	7.949262	7.275566
17-09-2024 00:00	8.479914	18.5008	8.098568	9.850034
18-09-2024 00:00	8.479914	20.12356	7.922501	7.920983
19-09-2024 00:01	8.479914	18.30722	8.017862	9.37226
20-09-2024 00:01	8.479914	18.37177	7.805902	8.918945
21-09-2024 00:01	4.604621	20.34458	7.908908	8.14683
22-09-2024 00:01	4.358309	19.24555	7.778929	8.695959
23-09-2024 00:01	4.237562	18.77248	7.736239	8.552442
24-09-2024 00:00	4.244692	18.86026	8.023596	8.687483
25-09-2024 00:00	4.411439	19.55465	7.941404	7.929536
26-09-2024 00:00	4.322675	19.06365	7.918041	9.63745
27-09-2024 00:01	4.165052	18.39865	7.886608	9.26055
28-09-2024 00:00	8.903712	39.27301	7.923138	5.060258
29-09-2024 00:00	8.974586	39.57929	8.050995	4.926781
30-09-2024 00:01	8.837271	38.96801	7.804628	5.100777
01-10-2024 00:01	4.629961	20.40511	7.809088	11.47506
02-10-2024 00:01	4.196706	18.52909	7.864733	8.682427
03-10-2024 00:01	2.845082	12.54725	7.940979	7.216174
04-10-2024 00:01	2.734737	12.19293	7.944589	8.865651
05-10-2024 00:00	7.358767	32.45328	7.965191	3.883135
06-10-2024 00:00	2.987167	13.26471	7.989402	9.86694
07-10-2024 00:00	3.026902	13.43525	7.907847	8.133036
08-10-2024 00:00	3.056534	13.5753	8.133187	7.577405
09-10-2024 00:01	3.156391	13.98117	8.177575	9.235403
10-10-2024 00:01	7.452953	32.86866	8.03634	3.812066
11-10-2024 00:01	7.593064	32.14252	8.198177	3.844993
12-10-2024 00:00	7.593064	32.21563	8.245327	3.903109
13-10-2024 00:00	7.593064	31.99907	8.233432	3.861368
14-10-2024 00:00	7.593064	32.47554	8.089649	3.826997
15-10-2024 00:00	7.593064	32.82168	8.049508	3.819302
16-10-2024 00:00	7.314025	33.11525	8.19839	4.290764
17-10-2024 00:01	3.60716	15.90813	8.149753	7.816565
18-10-2024 21:36	7.845482	34.62867	8.103454	4.299863
19-10-2024 00:01	8.13997	35.89735	8.038039	4.400518
20-10-2024 00:01	7.303247	32.20843	8.170356	3.947535

  
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CENTRIFUGE

REGISTER

S.T.P DHALLI

**A4**

**EXERCISE  
BOOK**



May 2024

NAME OF MACHINERY'S

Starting Hours 1275  
 Running Hours

Total Hours

To 192 Sludge Consumption in  
 high foam

Date	Name of Machinery's	Starting Hours	Running Hours	Total Hours	Sludge Consumption
1/05/24	Centrifuge No 2	138 Hours	150 Hours	12 Hours	32964 Jtr
2/05/24	Centrifuge No 1	150 Hours	163 Hours	13 Hours	36453 Jtr
3/05/24	Centrifuge No 1	163 Hours	179 Hours	16 Hours	39170 Jtr
4/05/24	Centrifuge No 1	179 Hours	193 Hours	14 Hours	34690 Jtr
5/05/24	Centrifuge No 1	193 Hours	205 Hours	12 Hours	30370 Jtr
6/05/24	Centrifuge No 1	205 Hours	219 Hours	14 Hours	35460 Jtr
7/05/24	Centrifuge No 1	219 Hours	234 Hours	15 Hours	37664 Jtr
8/05/24	Centrifuge No 1	234 Hours	248 Hours	14 Hours	36781 Jtr
9/05/24	Centrifuge No 2	248 Hours	260 Hours	12 Hours	32954 Jtr
10/05/24	Centrifuge No 1	260 Hours	276 Hours	16 Hours	37674 Jtr
11/05/24	Centrifuge No 1	276 Hours	290 Hours	14 Hours	35463 Jtr
12/05/24	Centrifuge No 1	290 Hours	302 Hours	12 Hours	30164 Jtr
13/05/24	Centrifuge No 1	302 Hours	315 Hours	13 Hours	32980 Jtr
14/05/24	Centrifuge No 1	315 Hours	329 Hours	14 Hours	36780 Jtr
15/05/24	Centrifuge No 1	329 Hours	345 Hours	16 Hours	34800 Jtr
16/05/24	Centrifuge No 1	345 Hours	357 Hours	12 Hours	31600 Jtr
17/05/24	Centrifuge No 1	357 Hours	371 Hours	14 Hours	35160 Jtr
18/05/24	Centrifuge No 1	371 Hours	384 Hours	13 Hours	33270 Jtr
19/05/24	Centrifuge No 1	384 Hours	395 Hours	11 Hours	31260 Jtr
20/05/24	Centrifuge No 1	395 Hours	409 Hours	14 Hours	34460 Jtr
21/05/24	Centrifuge No 1	409 Hours	422 Hours	13 Hours	32160 Jtr
22/05/24	Centrifuge No 2	422 Hours	436 Hours	14 Hours	33540 Jtr
23/05/24	Centrifuge No 1	436 Hours	452 Hours	16 Hours	36960 Jtr
24/05/24	Centrifuge No 1	452 Hours	469 Hours	17 Hours	37680 Jtr
25/05/24	Centrifuge No 1	469 Hours	488 Hours	19 Hours	40163 Jtr
26/05/24	Centrifuge No 2	488 Hours	504 Hours	16 Hours	36814 Jtr
27/05/24	Centrifuge No 1	504 Hours	522 Hours	18 Hours	39780 Jtr
28/05/24	Centrifuge No 1	522 Hours	538 Hours	16 Hours	36609 Jtr
29/05/24	CENTRIFUGE NO 1	538 hours	555 hours	17 Hours	38218 Jtr
30/05/24	Centrifuge No. 1	555 hours	562 hours	7 Hours	2600 Jtr
31/05/24	Centrifuge No. 1	562 hours	570 hours	8 Hours	900 Jtr

Assistant Engineer  
 Sewerage North Zone  
 Shimla - 171001

TE

Agst

Jun  
2024

NAME of  
MACHINERY/S

Starting  
Hours

1276  
Closing  
Hours

Total  
Hours

Tel: 011-26111111  
Con: 011-26111111  
193  
Date: / / 20  
Page: (2)

DATE	NAME of MACHINERY/S	Starting Hours	Closing Hours	Total Hours	Quantity
1/06/2024	Centrifuge No. 1	570 Hours	577 Hours	7 Hours	11600 ltr
2/06/2024	Centrifuge No. 1	577 Hours	586 Hours	9 Hours	13200 ltr
3/06/2024	Centrifuge No. 1	586 Hours	595 Hours	9 Hours	12400 ltr
4/06/2024	Centrifuge No. 1	595 Hours	603 Hours	8 Hours	11200 ltr
5/06/2024	Centrifuge No. 1	603 Hours	610 Hours	7 Hours	10300 ltr
6/06/2024	Centrifuge No. 1	610 Hours	618 Hours	8 Hours	12300 ltr
7/06/2024	Centrifuge No. 1	618 Hours	625 Hours	7 Hours	11000 ltr
8/06/2024	Centrifuge No. 1	625 Hours	632 Hours	7 Hours	10800 ltr
9/06/2024	Centrifuge No. 1	632 Hours	640 Hours	8 Hours	12300 ltr
10/06/2024	Centrifuge No. 1	640 Hours	649 Hours	9 Hours	13600 ltr
11/06/2024	Centrifuge No. 1	649 Hours	657 Hours	8 Hours	13100 ltr
12/06/2024	Centrifuge No. 1	657 Hours	659 Hours	2 Hours	2000 ltr
13/06/24	Centrifuge No. 1	659 Hours	669 Hours	10 hours	14500 ltr
14/06/24	CNF No. 2	669.0	681.0	12 hour	26000 ltr
15/06/24	CNF No. 2	681.0	695.0	14 hour	28000 ltr
16/06/24	CNF No. 2	695.0	711.0	16 hour	22000 ltr
17/06/24	CNF No. 2	711.0	727.0	16 hour	22000 ltr
18/06/24	CNF No. 2	727.0	735.0	08 hour	22500 ltr
19/06/24	CNF No. 2	735.0	744.0	09 hour	23400 ltr
20/06/24	CNF No. 2	744.0	754.0	10 hour	24400 ltr
21/06/24	CNF No. 2	754.0	770.0	16 hour	22300 ltr
22/06/24	CNF No. 2	770.0	780.0	10 hour	24400 ltr
23/06/24	CNF No. 2	780.0	792.0	12 hour	25800 ltr
24/06/24	CNF No. 2	792.0	807.4	15 Hour	27500 ltr
25/06/24	CNF No. 2	807.4	818.6	11 hrs.	23800 ltr
26/06/24	CNF No. 1	492.0	501.7	9 hrs.	17800 ltr
27/06/24	CNF No. 2	818.6	828.6	10 hrs	24200 ltr
28/06/24	CNF No. 1	501.7	509.9	8 hrs	13400 ltr
29/06/24	CNF No. 2	828.6	840.7	12 hrs	28000 ltr

*[Signature]*

Assistant Engineer,  
Sewerage North Zone  
SJPNL US Club  
Shimla-171001 Jagdish



AUG 2024

NAME OF MACHINERY

STARTING HOURS 1278 CLOSING HOURS

TOTAL HOURS

195 L SLUDGE CONSUMPTION IN LTR

17/08/24  
18/08/24

CNF. No. 2  
CNF. No. 3

1139  
1144

1144  
1151

7 hrs  
7 hrs

31400 LTR  
32500 LTR

~~JE~~

Assistant Engineer,  
Sewerage North Zone  
SJPNL UD Circle  
Shimla - 171001

Jagdeep

SEPT  
2024  
DATED

NAME  
OF  
MACHINERY

STARTING  
HOURS

CLOSING  
HOURS  
1279

TOTAL  
HOURS

TOTAL 196 HOURS  
CONSUMPTION  
Date: 10/10/25  
Page: IN 40-18-5 (5)

DATE	NAME OF MACHINERY	STARTING HOURS	CLOSING HOURS	TOTAL HOURS	CONSUMPTION
2/09/2024	#51 CNF2	1151	1159	8 hrs	25200 lbs
3/09/2024	CNF2.	1159	1165	6 hrs	20190 lbs
16/09/2024	CNF2.	1165	1174	9 hrs	28980 lbs
17/09/2024	CNF2.	1174	1183	9 hrs	31480 lbs
18/09/2024	CNF2.	1183	1192	9 hrs	32250 lbs
19/09/24.	CNF2.	1192	1198	6 hrs	23498 lbs
20/09/24	CNF2.	1198	1203	5 hrs	18650 lbs
21/09/24	CNF2	1203	1209	6 hrs	21950 lbs
22/09/24	CNF2.	1209	1216	7 hrs	25235 lbs
29/09/24	CNF2.	1216	1222	6 hrs	20940 lbs

END OF MONTH.

~~MAU~~  
JE

~~JE~~  
Assistant Engineer,  
Sewerage North Zone  
SJPNL US Club  
Shirnia - 171001  
Jagdish

OCT-2024

NAME OF MACHINERY

STARTING HOURS

CLOSING HOURS

TOTAL HOURS

TOTAL SLUDGE CONSUMPTION  
Date: / / 20  
Page: IN Ltr's

DATED

DATED	NAME OF MACHINERY	STARTING HOURS	CLOSING HOURS	TOTAL HOURS	TOTAL SLUDGE CONSUMPTION IN Ltr's
7/10/2024	CNF-2	1229	1228	6 hr's	20680 Ltr's
8/10/2024	CNF-2	1228	1234	6 hr's	21100 Ltr's
9/10/2024	CNF-2	1234	1240	6 hr's	21900 Ltr's
10/10/2024	CNF-2	1240	1245	5 hr's	18255 Ltr's
16/10/2024	CNF-2	1245	1251	6 hr's	21458 Ltr's
18/10/2024	CNF-2	1251	1257	6 hr's	20980 Ltr's
19/10/2024	CNF-2	1257	1263	6 hr's	19958 Ltr's
23/10/2024	CNF-2	1263	1268	5 hr's	17820 Ltr's
24/10/2024	CNF-2	1268	1273	5 hr's	16963 Ltr's

~~M. K. J.E.~~

~~Assistant Engineer,  
Sewerage North Zone  
SJPNLIS Cl-12  
Shimla - 171001~~

Jagdish

NOV-24

NAME OF MACHINERY

STARTING HOURS 1281

STOPPING HOURS

TOTAL HOURS

TOTAL SLUDGE CONSUMPTION IN Ltrs

DATE

12/11/2024

CNF-2

1273

1278

5 hrs

18350 Ltrs

14/11/2024

CNF-2

1278

1283

5 hrs

19220 Ltrs

15/11/2024

CNF-2

1283

1287

4 hrs

15480 Ltrs

16/11/2024

CNF-2

1287

1293

6 hrs

21250 Ltrs

~~Signature~~

Assistant Engineer  
Sewerage North Zone  
SIGNAL US Club  
Shimla - 171001

Signature

DECEMBER  
2024

STARTING HOURS 1282

CLOSING HOURS

TOTAL HOURS

199 TOTAL

SLUDGE CONSUMPTION IN Ltr's

DATE	NAME OF MACHINERY'S	STARTING HOURS	CLOSING HOURS	TOTAL HOURS	SLUDGE CONSUMPTION IN Ltr's
9/12/2024	CNF-2	1293	1300	7	23500 Ltr's
10/12/2024	CNF-2	1300	1305	5	18450 Ltr's
11/12/2024	CNF-2	1305	1312	7	23155 Ltr's
12/12/2024	CNF-2	1312	1320	8	27570 Ltr's
13/12/2024	CNF-2	1320	1329	9	32580 Ltr's
14/12/2024	CNF-2	1329	1334	5	16880 Ltr's
15/12/2024	CNF-2	1334	1342	8	27890 Ltr's
16/12/2024	CNF-2	1342	1351	9	30380 Ltr's
17/12/2024	CNF-2	1351	1356	5	16890 Ltr's
18/12/2024	CNF-2	1356	1362	6	19890 Ltr's
19/12/2024	CNF-2	1362	1369	7	24535 Ltr's
20/12/2024	CNF-2	1369	1376	7	24890 Ltr's
21/12/2024	CNF-2	1376	1383	7	25670 Ltr's

Zagdir

MWU  
JC

Assistant Engineer,  
Sewerage North Zone  
SJPNLUS Club  
Shimla - 171001

दिनांक: 14.11.24 विशेष न्यायाधीश भ्रष्टाचार निरोधक, सीबीआई (पश्चिम) / विशेष न्यायालय, पीएमएलए

1283

नोट 1: ऐसे सभी दावे निम्नलिखित अपेक्षित दस्तावेजों के साथ दायर किए जाने चाहिए: (i) पैन् (ii) आधार (iii) बैंक स्टेटमेंट (iv) रसीदें (v) आईटीआर (vi) समझौता और रजिस्ट्री (viii) कुल निवेशित राशि (viii) कोई अन्य दस्तावेज जो दावे को स्थापित करने के लिए आधार हो।

नोट 2: अन्य सभी दावेदार जिन्होंने पहले ही संबंधित न्यायालय में दावा दायर कर दिया है, उन्हें अपना दावा पुनः प्रस्तुत करने की आवश्यकता नहीं है।



SHUDGE  
CONSUMPTION  
& DISPOSAL  
RECORD BOOK  
S.T. Dwar...

एवं अध्यक्ष रेणुकाजी विकास बोर्ड एवं उपाध्यक्ष रेणुकाजी विकास बोर्ड  
समय दोपहर 12:00 बजे स्थान श्री रेणुकाजी मेला परिसर  
आप सभी कार्यक्रम अनुसार सादर आमंत्रित हैं  
स्वागतकर्ता  
समस्त सदस्य श्री रेणुकाजी विकास बोर्ड जिला सिरमौर हि.प्र.

Happy Gurupurab

OFFER OF THE MONTH  
Get FREE Gift  
on Purchase of  
6000/-  
(NAPKIN RING SET)

से करीब 30 लाख रुपये के मकान का अनुमान है। घटना दोपहर करीब 2 बजे के आसपास तब हुई जब कोटखाई के डोला गांव में प्रेमचंद के वक्त घर से बाहर थे। हादसे प्रभावित परिवार का कोई भी अन्य घर में नहीं था। प्रेम चंद अपनी को लेकर अस्पताल गए थे। लकड़ी से बना हुआ था। इसके देखते ही देखते आग पूरे मकान तक गई।

मकान के 9 कमरे जलकर राख हो गए। ग्रामीणों ने घटना की सूचना पुलिस विभाग को दी। दमकल वाहन आग बुझाने से पहले मकान जलकर हो गया। संवाद

गों को दिए बिजली बचाने के टिप्स

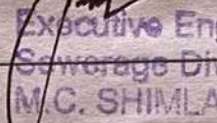
मकान। रोटरी क्लब शिमला ने लोगों को बिजली बचाने में जागरूक किया गया। इस कार्यक्रम में अशोक जैन, कवि राजन शर्मा, रमेश ठाकुर, और सिंह और विकास अग्रवाल शामिल रहे। संवाद

मशोबरा स्कूल के स्वच्छता अभियान

मकान। राजकीय आदर्श वरिष्ठ प्राथमिक स्कूल मशोबरा में स्वच्छता अभियान का आयोजन किया गया। इसमें विद्यार्थियों ने स्वच्छता अभियान, पौधारोपण, स्वच्छता अभियान और अन्य कार्यक्रमों में हिस्सा लिया।

पंचायत समिति सदस्य चंद्रकांत शर्मा ने बताया कि स्वच्छता अभियान समापन समारोह में बतौर मुख्य अतिथि शिरकत की। समाजसेवी नरेश्वर शर्मा, एसएमसी अध्यक्ष राम पाल ने बताया शिविर के आयोजन में कृषि एवं बागवानी विभाग से सेवानिवृत्त डॉ. जगदीश शर्मा, मुख्य स्वास्थ्य अधिकारी मन्नाला, स्वास्थ्य पर्यवेक्षिका सुमन शर्मा, संजौली कॉलेज के सहायक प्राचार्य चंद्र वर्मा, देशराज सुमन, रोटरी क्लब की प्रधान माला सिंह, प्रवक्ता डॉ. प्रेम शर्मा, दीपक शर्मा, पार्षद विशाखा मोदी, पंचायत प्रधान रमा देवी, प्रधानाचार्य डॉ. शर्मिला गुप्ता और शैला

IT is certify that this register contain 84 pages  
and issue to STP Dhali

  
Executive Engineer  
Sewerage Division  
M.C. SHIMLA

August  
2024Sludge Consumption & Disposal  
Record of S.T. Dhalli

1285

B/F = 38 bag's

DATE

PAGE

1/08/24	Sludge Consumed from Bed No 2	10 bag's
3/08/24	Sludge Consumed from Bed No 4	15 bag's
4/08/24	Sludge Consumed from Bed No 1	20 bag's
8/08/24	Sludge Consumed from Bed No 5	18 bag's
9/08/24	Sludge Consumed from Bed No 3	15 bag's
11/08/24	Sludge Consumed from Bed No 2	18 bag's
13/08/24	Sludge Consumed from Bed No 3	16 bag's
15/08/24	Sludge Consumed from Bed No 1	15 bag's
17/08/24	Sludge Consumed from Bed No 4	20 bag's
18/08/24	Sludge Consumed from Bed No 5	12 bag's
20/08/24	Sludge Consumed from Bed No 3	10 bag's
22/08/24	Sludge Consumed from Bed No 4	14 bag's
25/08/24	Sludge Consumed from Bed No 2	16 bag's
26/08/24	Sludge Consumed from Bed No 1	18 bag's
27/08/24	Sludge Consumed from Bed No 5	16 bag's
28/08/24	Sludge Consumed from Bed No 3	14 bag's
30/08/24	Sludge Consumed from Bed No 4	19 bag's

Total 266 bag's  
B/F 38 bag's

Total S/bag's in Aug month  
balance 304 bag's  
4 bag's

300 dry Sludge bag's issued for  
agriculture used to Mr Maidram  
Village Boh P/O Dhalli Shimla - 12

*[Signature]*  
JF

*[Signature]*  
Assistant Engineer,  
Sewerage North Zone  
SJPNL US Club  
Shimla - 171001

ScP  
2024

Sludge Consumption & Disposal  
Record of S.T. 1286-Alli

203

DATE \_\_\_\_\_  
PAGE 51  
BIF: 4 bag's

2/09/24	Sludge Consumed from Bed No 2	9 bag's
4/09/24	Sludge Consumed from Bed No 5	8 bag's
6/09/24	Sludge Consumed from Bed No 4	15 bag's
9/09/24	Sludge Consumed from Bed No 3	18 bag's
10/09/24	Sludge Consumed from Bed No 2	20 bag's
11/09/24	Sludge Consumed from Bed No 1	16 bag's
13/09/24	Sludge Consumed from Bed No 5	13 bag's
15/09/24	Sludge Consumed from Bed No 4	19 bag's
16/09/24	Sludge Consumed from Bed No 3	18 bag's
19/09/24	Sludge Consumed from Bed No 1	16 bag's
21/09/24	Sludge Consumed from Bed No 2	15 bag's
23/09/24	Sludge Consumed from Bed No 5	12 bag's
24/09/24	Sludge Consumed from Bed No 3	17 bag's
27/09/24	Sludge Consumed from Bed No 2	18 bag's
29/09/24	Sludge Consumed from Bed No 4	16 bag's
29/09/24	Sludge Consumed from Bed No 1	15 bag's
30/09/24	Sludge Consumed from Bed No 3	19 bag's

Total 269 bag's  
BIF 4 bag's

Total S/bag's in September month  
balance 88 bag's

180 dry sludge bag's mixed for agri-  
culture used to Mr Het Bam Village  
Shmog 1/0 thachi

Jagdish  
JE

Assistant Engineer,  
Sewerage North Zone  
SJPNL US Club  
Shimla - 171001

OCT  
2024

Sludge Consumption & Disposal  
Record of S.T.P. Dhalli

1287

204

bag's

DATE

PAGE

BIF = 88 bag's

1/10/24	Sludge Consumed from Bed No 5	12 bag's
3/10/24	Sludge Consumed from Bed No 3	16 bag's
6/10/24	Sludge Consumed from Bed No 2	18 bag's
8/10/24	Sludge Consumed from Bed No 4	16 bag's
11/10/24	Sludge Consumed from Bed No 1	12 bag's
13/10/24	Sludge Consumed from Bed No 3	17 bag's
15/10/24	Sludge Consumed from Bed No 5	15 bag's
16/10/24	Sludge Consumed from Bed No 4	14 bag's
18/10/24	Sludge Consumed from Bed No 2	17 bag's
20/10/24	Sludge Consumed from Bed No 1	19 bag's
21/10/24	Sludge Consumed from Bed No 5	20 bag's
22/10/24	Sludge Consumed from Bed No 3	17 bag's
23/10/24	Sludge Consumed from Bed No 4	18 bag's
26/10/24	Sludge Consumed from Bed No 2	15 bag's
27/10/24	Sludge Consumed from Bed No 1	17 bag's
29/10/24	Sludge Consumed from Bed No 5	15 bag's

Total

256 bag's

BIF

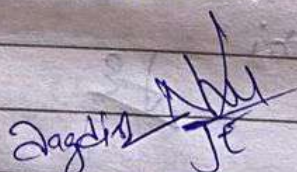
88 bag's

Total S/bag's in Oct month  
balance

344 bag's

194 bag's

150 dry Sludge bag's issued for agri-  
culture used to Mr Maidram Village  
beh 1/0 Dhalli Shimla - 12

  
Jagdish JE

Assistant Engineer,  
Sewerage North Zone  
SJPNL US Club  
Shimla - 171001

Nov  
2024

Sludge Consumption & Disposal  
Record of S.T.P. <sup>1288</sup> ~~Small~~

Total 205  
bag's

DATE  
PAGE 52

B/F = 194 bag's

4/11/24	Sludge Consumed from Bed No 2	10 bag's
6/11/24	Sludge Consumed from Bed No 5	8 bag's
9/11/24	Sludge Consumed from Bed No 3	8 bag's
11/11/24	Sludge Consumed from Bed No 1	9 bag's
12/11/24	Sludge Consumed from Bed No 4	7 bag's
13/11/24	Sludge Consumed from Bed No 5	8 bag's
15/11/24	Sludge Consumed from Bed No 2	12 bag's
16/11/24	Sludge Consumed from Bed No 3	10 bag's
17/11/24	Sludge Consumed from Bed No 4	9 bag's
19/11/24	Sludge Consumed from Bed No 1	6 bag's
23/11/24	Sludge Consumed from Bed No 3	8 bag's
27/11/24	Sludge Consumed from Bed No 5	7 bag's
30/11/24	Sludge Consumed from Bed No 2	7 bag's
Total =		115 bag's

Total sludge bag's in Dec Month  
balance 309 bag's  
109 bag's

200 dry sludge bag's issued for  
agriculture use Mr Devidar Village  
sharog teh Sunni post office Thachi

20/11/24

*[Signature]*

*[Signature]*  
Assistant Engineer,  
Sewerage North Zone  
SIPNI US Club  
Shimla - 171001

Dec 2024

# Sludge Consumption & Disposal Record of S.T.P. Dhalli

1289

206 Total  
bag's

DATE \_\_\_\_\_  
PAGE \_\_\_\_\_  
B/F 109 bag's

3/12/24	Sludge Consumed from bed NO 2	7 bag's
6/12/24	Sludge Consumed from bed NO 4	8 bag's
9/12/24	Sludge Consumed from bed NO 3	5 bag's
13/12/24	Sludge Consumed from bed NO 1	4 bag's
16/12/24	Sludge Consumed from bed NO 5	6 bag's
20/12/24	Sludge Consumed from bed NO 1	7 bag's
24/12/24	Sludge Consumed from bed NO 3	5 bag's
26/12/24	Sludge Consumed from bed NO 2	5 bag's
28/12/24	Sludge Consumed from bed NO 4	4 bag's
30/12/24	Sludge Consumed from bed NO 5	6 bag's
<b>Total</b>		<b>166 bag's</b>
Total sludge bag's in Dec Month 275 bag's		

*[Signature]*  
JC

*[Signature]*  
Assistant Engineer,  
Sewerage North Zone  
SIPNL US Club  
Shimla - 171001

**SLUDGE**

**RECORD BOOK**

STP Malyana



NOVEMBER 2023

classmate  
Date \_\_\_\_\_  
Page 6

POLY CONSUMPTION SLUDGE GENERATED

Date	Poly Consumption	Sludge	Date	Grit Consumption
1-11-23	1.5 kg	810	1-12-23	216 kg
2-11-23	1 kg	830	2-12-23	217 kg
3-11-23	1 kg	790	3-12-23	210 kg
4-11-23	1 kg	750	4-12-23	225 kg
5-11-23	1.5 kg	850	5-12-23	250 kg
6-11-23	1 kg	740	6-12-23	235 kg
7-11-23	1 kg	810	7-12-23	220 kg
8-11-23	-	-	8-12-23	225 kg
9-11-23	1 kg	790	9-12-23	250 kg
10-11-23	1 kg	820	10-12-23	240 kg
11-11-23	1 kg	730	11-12-23	235 kg
12-11-23	1 kg	710	12-12-23	210 kg
13-11-23	-	-	13-12-23	225 kg
14-11-23	1.5 kg	810	14-12-23	250 kg
15-11-23	1 kg	820	15-12-23	230 kg
16-11-23	1 kg	770	16-12-23	235 kg
17-11-23	-	-	17-12-23	210 kg
18-11-23	1 kg	890	18-12-23	190 kg
19-11-23	1 kg	710	19-12-23	200 kg
20-11-23	-	-	20-12-23	220 kg
21-11-23	1.5 kg	900	21-12-23	250 kg
22-11-23	1 kg	850	22-12-23	230 kg
23-11-23	-	-	23-12-23	235 kg
24-11-23	1.5 kg	920	24-12-23	210 kg
25-11-23	-	-	25-12-23	200 kg
26-11-23	1 kg	870	26-12-23	170 kg
27-11-23	1 kg	865	27-12-23	190 kg
28-11-23	1 kg	875	28-12-23	200 kg
29-11-23	1.5 kg	925	29-12-23	210 kg
30-11-23	1 kg	910	30-12-23	190 kg

Dec - 2023

STP Malpana

7

Deepak Singh

Plant Manager

Assistant Engineer,  
S/PNL-US Club  
Shimla-171001

DECEMBER 2023

classmate  
Date \_\_\_\_\_  
Page 8

Date      Poly Consumption      Sludge generated

1-12-23	1 kg	920 kg
2-12-23	1 kg	970 kg
3-12-23	1 kg	990 kg
4-12-23	1.5 kg	1000 kg
5-12-23	1 kg	970 kg
6-12-23		
7-12-23	1 kg	970 kg
8-12-23	1 kg	1010 kg
9-12-23	1 kg	1030 kg
10-12-23	1 kg	950 kg
11-12-23		
12-12-23	1 kg	1030 kg
13-12-23	1 kg	930 kg
14-12-23	1 kg	980 kg
15-12-23	1 kg	900 kg
16-12-23	1.5 kg	1050 kg
17-12-23		
18-12-23	1 kg	980 kg
19-12-23	1.5 kg	930 kg
20-12-23	1 kg	950 kg
21-12-23	1 kg	940 kg
22-12-23		
23-12-23	1 kg	900 kg
24-12-23	1 kg	780 kg
25-12	1 kg	830 kg
26-12		
27-12		
28-12		
29-12		
30-12		
31-12		

Left Sludge generated

210	kg
200	kg
205	kg
190	kg
180	kg
170	kg
175	kg
185	kg
190	kg
195	kg
200	kg
205	kg
210	kg
215	kg
205	kg
200	kg
190	kg
195	kg
180	kg
185	kg
175	kg
170	kg
180	kg
190	kg
200	kg
210	kg
185	kg
190	kg
195	kg
180	kg
190	kg

classmate  
Date \_\_\_\_\_  
Page 9  
Remarks

**Pradeep Kumar**  
Assistant Engineer,  
Sewerage South Zone  
SJP NL US Club  
Shimla-171001

JANUARY 2024

classmate  
Date \_\_\_\_\_  
Page 10

DATE	GRTT GENERATED	POLY	DOSING
1-1-24	210 kg	1 kg	
2-1	220 kg	1.5 kg	
3-1	230 kg	1 kg	
4-1	200 kg	1.5 kg	
5-1	205 kg	1 kg	
6-1	190 kg	1 kg	
7-1	175 kg	1 kg	
8-1	185 kg	1 kg	
9-1	210 kg	-	
10-1	205 kg	1 kg	
11-1	230 kg	1 kg	
12-1	220 kg	1 kg	
13-1	190 kg	1 kg	
14-1	180 kg	-	
15-1	230 kg	1.5 kg	
16-1	250 kg	1 kg	
17-1	270 kg	1 kg	
18-1	190 kg	1 kg	
19-1	170 kg	1 kg	
20-1	210 kg	-	
21-1	190 kg	1 kg	
22-1	170 kg	1 kg	
23-1	200 kg	1 kg	
24-1	230 kg	1 kg	
25-1	190 kg	1.5 kg	
26-1	180 kg	1 kg	
27-1	190 kg	1 kg	
28-1	170 kg	1 kg	
29-1	170 kg	-	
30-1	190 kg	1 kg	
31-1	170 kg	1 kg	

DATE	SLUDGE GENERATED	REMARKS
1-1-24	980 kg	
2-1	990 kg	
3-1	970 kg	
4-1	1050 kg	
5-1	900 kg	
6-1	930 kg	
7-1	990 kg	
8-1	850 kg	
9-1	-	
10-1	1050 kg	
11-1	920 kg	
12-1	970 kg	
13-1	980 kg	
14-1	-	
15-1	1030 kg	
16-1	1010 kg	
17-1	970 kg	
18-1	910 kg	
19-1	950 kg	
20-1	-	
21-1	910 kg	
22-1	930 kg	
23-1	920 kg	
24-1	940 kg	
25-1	980 kg	
26-1	990 kg	
27-1	1000 kg	
28-1	1020 kg	
29-1	990 kg	
30-1	990 kg	
31-1	990 kg	

Deepti Suman  
Plant Incharge

Assistant Engineer,  
Sewerage South Zone  
SAPNL US Club  
Shimla-171001

Date  
Page 12  
classmate

DATE	GRTI GENERATED	POLY DOSTING	SLUDGE GENERATED	REMARK
01-02-24	220 kg	1 kg	930 kg	
02-02-24	190 kg	1.5 kg	910 kg	
03-02-24	220 kg	1 kg	960 kg	
04-2-24	180 kg	-	-	
05-2-24	170 kg	1 kg	990 kg	
06-2-24	160 kg	1.5 kg	1010 kg	
07-2-24	190 kg	1 kg	1020 kg	
08-08-24	200 kg	1 kg	930 kg	
09-2-24	180 kg	1 kg	940 kg	
10-2-24	170 kg	1 kg	930 kg	
11-2-24	210 kg	1 kg	990 kg	
12-2-24	176 kg	1 kg	1030 kg	
13-2-24	190 kg	1.5 kg	1020 kg	
14-2-24	110 kg	1 kg	970 kg	
15-2-24	150 kg	1 kg	950 kg	
17-2-24	140 kg	1 kg	960 kg	
18-2-24	100 kg	1 kg	940 kg	
19-2-24	101 kg	1 kg	970 kg	
20-2-24	180 kg	1.5 kg	1030 kg	
21-2-24	180 kg	-	-	
22-2-24	130 kg	1.5 kg	1020 kg	
23-2-24	150 kg	1 kg	1030 kg	
24-2-24	170 kg	1 kg	950 kg	
25-2-24	180 kg	1 kg	930 kg	
26-2-24	160 kg	1 kg	920 kg	
27-2-24	150 kg	-	-	
28-2-24	150 kg	1.5 kg	910 kg	
29-2-24	130 kg	-	-	

Deepak Sarda  
Plant incharge

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

SLUDGE BOOK

MARCH - 2024

classmate  
Date: / /  
Page: 14

SLUDGE GENERATED

REMARK

DATE GRIT GENERATED

POLY DOSING

01/03/24 200 kg

210 kg

1 kg

930 kg

02/3/24

190 kg

1.5 kg

950 kg

04/3/24

210 kg

1 kg

970 kg

05/3/24

170 kg

1 kg

950 kg

06/03/24

180 kg

1 kg

980 kg

07/3/24

220 kg

1 kg

970 kg

08/3/24

230 kg

1 kg

1010 kg

09/3/24

230 kg

1.5 kg

1050 kg

10/3/24

230 kg

1 kg

1030 kg

11/3/24

200 kg

1 kg

970 kg

12/3/24

250 kg

1 kg

960 kg

13/3/24

240 kg

1 kg

920 kg

14/3/24

270 kg

1 kg

950 kg

15/3/24

260 kg

1.5 kg

1050 kg

16/3/24

190 kg

1 kg

1040 kg

17/3/24

200 kg

1 kg

1010 kg

18/3/24

200 kg

1 kg

930 kg

19/3/24

240 kg

1 kg

930 kg

20/3/24

240 kg

1 kg

970 kg

21/3/24

260 kg

1 kg

970 kg

22/3/24

260 kg

1.3 kg

1030 kg

23/03/24

290 kg

1.5 kg

900 kg

24/3/24

210 kg

1 kg

850 kg

25/3/24

110 kg

1.3 kg

750 kg

26/3/24

200 kg

1 kg

780 kg

27/3/24

190 kg

1 kg

690 kg

28/3/24

170 kg

1 kg

690 kg

29/3/24

170 kg

1 kg

690 kg

30/3/24

170 kg

1 kg

690 kg

170 kg

Deepak Singh  
Sewerage Engineer

Assistant Engineer,  
Sewerage South Zone  
SUPNL US Club  
Shimla-171001

APRIL 2024

classmate  
Date 16  
Page 16

POLY OOSINIG

DATE	GRTT GENERATED	POLY OOSINIG
01/04/24	160 kg	1 kg
02/04/24	180 kg	1.5 kg
03/04/24	150 kg	1 kg
04/04/24	190 kg	1 kg
05/04/24	170 kg	1 kg
06/04/24	160 kg	1 kg
07/04/24	150 kg	1 kg
08/04/24	160 kg	1 kg
09/04/24	190 kg	1 kg
10/04/24	170 kg	1 kg
11/04/24	190 kg	1 kg
12/04/24	180 kg	1 kg
13/04/24	190 kg	1 kg
14/04/24	170 kg	1 kg
15/04/24	180 kg	1 kg
16/04/24	170 kg	1 kg
17/04/24	190 kg	1 kg
18/04/24	180 kg	1 kg
19/04/24	170 kg	1 kg
20/04/24	190 kg	1 kg
21/04/24	180 kg	1 kg
22/04/24	170 kg	1 kg
23/04/24	190 kg	1 kg
24/04/24	180 kg	1 kg
25/04/24	190 kg	1 kg
26/04/24	190 kg	1 kg
27/04/24	180 kg	1 kg
28/04/24	190 kg	1 kg
29/04/24	170 kg	1 kg
30/04/24	180 kg	1 kg

STP MALYANA

SLUDGE GENERATED.

REMARK.

730 kg	
710 kg	
790 kg	
690 kg	
680 kg	
670 kg	
690 kg	4390kg 2nd Stage
650 kg	
630 kg	
710 kg	
610 kg	
620 kg	
580 kg	
630 kg	
690 kg	
590 kg	
510 kg	
550 kg	
540 kg	
590 kg	
520 kg	
540 kg	
530 kg	
530 kg	
520 kg	
590 kg	
510 kg	
520 kg	
560 kg	

Deepak Sinner  
Plant Incharge

Assistant Engineer,  
Sewerage South Zone  
SJP.N. US Club  
Shimla-171001

DATE	GRTT GENERATED	POLY DOSING	SLUDGE GENERATED	REMARKS
1-5-24	180 Kg	1 Kg	630 Kg	
2-5-24	170 Kg	1 Kg	590 Kg	
3-5-24	190 Kg	1 Kg	610 Kg	
4-5-24	180 Kg	—	630 Kg	
5-5-24	160 Kg	1.5 Kg	750 Kg	
6-5-24	190 Kg	1 Kg	670 Kg	
7-5-24	210 Kg	1 Kg	620 Kg	
8-5-24	170 Kg	1 Kg	580 Kg	
9-5-24	180 Kg	1 Kg	550 Kg	
10-5-24	160 Kg	1 Kg	520 Kg	
11-5-24	180 Kg	—	—	
12-5-24	—	1.5 Kg	750 Kg	
13-5-24	230 Kg	1.5 Kg	680 Kg	
14-5-24	170 Kg	1 Kg	650 Kg	
15-5-24	150 Kg	1 Kg	610 Kg	
16-5-24	130 Kg	1 Kg	600 Kg	
17-5-24	150 Kg	1 Kg	580 Kg	
18-5-24	170 Kg	—	—	
19-5-24	—	1.5 Kg	720 Kg	
20-5-24	160 Kg	1 Kg	670 Kg	
21-5-24	190 Kg	1 Kg	640 Kg	
22-5-24	150 Kg	1 Kg	610 Kg	
23-5-24	140 Kg	1 Kg	570 Kg	
24-5-24	170 Kg	1 Kg	580 Kg	
25-5-24	—	—	—	
26-5-24	200 Kg	1 Kg	710 Kg	
27-5-24	160 Kg	1 Kg	650 Kg	
28-5-24	190 Kg	1 Kg	620 Kg	
29-5-24	150 Kg	1 Kg	590 Kg	
30-5-24	130 Kg	1 Kg	530 Kg	
31-5-24	150 Kg	1 Kg	—	

MAY 2024

classmate  
Date  
Page

STP MALYANA

classmate  
Date  
Page

Deputy Suman  
Plant operator

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

JUNE 2024

Page 2

DN DATE GRT GENERATED POLY DOSING

SLUDGE GENERATED

DEPARTS

11-5	1-6-24	130 Kg	1 Kg	550 Kg
2	2-6-24	160 Kg	1.5 Kg	700 Kg
3	3-6-24	180 Kg	1 Kg	630 Kg
4	4-6-24	130 Kg	1 Kg	610 Kg
5	5-6-24	160 Kg	1 Kg	630 Kg
6	6-6-24	150 Kg	1 Kg	530 Kg
7	7-6-24	180 Kg	1 Kg	510 Kg
8	8-6-24	190 Kg	1 Kg	720 Kg
9	9-6-24	220 Kg	1 Kg	680 Kg
10	10-6-24	220 Kg	1 Kg	670 Kg
11	11-6-24	200 Kg	1 Kg	650 Kg
12	12-6-24	170 Kg	1 Kg	590 Kg
13	13-6-24	150 Kg	1 Kg	570 Kg
14	14-6-24	160 Kg	1 Kg	720 Kg
15	15-6-24	250 Kg	1 Kg	710 Kg
16	16-6-24	240 Kg	1 Kg	690 Kg
17	17-6-24	220 Kg	1 Kg	660 Kg
18	18-6-24	190 Kg	1 Kg	650 Kg
19	19-6-24	180 Kg	1 Kg	630 Kg
20	20-6-24	270 Kg	1.5 Kg	710 Kg
21	21-6-24	250 Kg	1 Kg	690 Kg
22	22-6-24	260 Kg	1 Kg	630 Kg
23	23-6-24	230 Kg	1 Kg	610 Kg
24	24-6-24	220 Kg	1 Kg	590 Kg
25	25-6-24	180 Kg	1 Kg	560 Kg
26	26-6-24	220 Kg	1 Kg	
27	27-6-24	220 Kg	1 Kg	
28	28-6-24	220 Kg	1 Kg	
29	29-6-24	220 Kg	1 Kg	
30	30-6-24	180 Kg	1 Kg	

Deshraj Singh  
Plant Incharge

Assistant Engineer,  
SJPNL US Club  
Shimla-171001

JULY 2024  
POLY DISPOSAL

SLUDGE GENERATED

REMARKS

DATE	GRIIT GENERATED	SLUDGE GENERATED	REMARKS
1-7-24	160 kg	630 kg	
2-7-24	180 kg	610 kg	
3-7-24	170 kg	620 kg	
4-7-24	160 kg	650 kg	
5-7-24	150 kg	580 kg	
6-7-24	180 kg	750 kg	
7-7-24	190 kg	550 kg	
8-7-24	160 kg	620 kg	
9-7-24	170 kg	670 kg	
10-7-24	190 kg	620 kg	
11-7-24	180 kg	620 kg	
12-7-24	170 kg	590 kg	
13-7-24	160 kg	590 kg	
14-7-24	150 kg	540 kg	
15-7-24	160 kg	530 kg	
16-7-24	150 kg	540 kg	
17-7-24	140 kg	570 kg	
18-7-24	130 kg	570 kg	
19-7-24	120 kg	680 kg	
20-7-24	170 kg	650 kg	
21-7-24	180 kg	610 kg	
22-7-24	150 kg	600 kg	
23-7-24	170 kg	570 kg	
24-7-24	150 kg	550 kg	
25-7-24	170 kg	560 kg	
26-7-24	155 kg	555 kg	
27-7-24	165 kg	557 kg	
28-7-24	170 kg	550 kg	
29-7-24	170 kg	550 kg	
30-7-24	170 kg	550 kg	
31-7-24	170 kg	550 kg	

Prabhat Singh  
 Assistant Engineer,  
 Sewerage South Zone  
 SJPNL US Club  
 Shimla-171001

AUGUST - 2024

Grit Generated

Poly Dosing

Sludge generated

Armstrong

Date	Grit Generated (kg)	Poly Dosing (kg)	Sludge generated (kg)
1-8-24	160	1 kg	480
2-8-24	170	1 kg	630
3-8-24	150	1 kg	650
4-8-24	160	1 kg	670
5-8-24	170	1 kg	662
6-8-24	155	1 kg	632
7-8-24	170	1 kg	650
8-8-24	160	1 kg	755
9-8-24	158	1 kg	850
10-8-24	150	1 kg	490
11-8-24	155	1 kg	660
12-8-24	165	1 kg	560
13-8-24	170	1 kg	550
14-8-24	158	1 kg	540
15-8-24	158	1 kg	660
16-8-24	160	1 kg	560
17-8-24	150	1 kg	570
18-8-24	160	1 kg	660
19-8-24	170	1 kg	700
20-8-24	170	1 kg	550
21-8-24	158	1 kg	570
22-8-24	170	1 kg	580
23-8-24	160	1 kg	660
24-8-24	150	1 kg	650
25-8-24	170	1 kg	760
26-8-24	150	1 kg	550
27-8-24	170	1 kg	590
28-8-24	155	1 kg	460
29-8-24	175	1 kg	600
30-8-24	130	1 kg	610
31-8-24	140	1 kg	650

Total = 18219 kg Sludge

Despik Smit  
 Plant Incharge  
 Assistant Engineer,  
 Sewerage South Zone  
 SJPNL US Club  
 Shimla-171001

Septam but - 2024

Gruff Gummuld  
poly Dosing

Date	Gruff Gummuld	poly Dosing
01/09/24	160 kg	1 kg
02/09/24	160 kg	1 kg
03/09/24	150 kg	1 kg
04/09/24	140 kg	1 kg
05/09/24	160 kg	1 kg
06/09/24	150 kg	1 kg
07/09/24	140 kg	1 kg
08/09/24	160 kg	1 kg
09/09/24	150 kg	1 kg
10/09/24	160 kg	1 kg
11/09/24	140 kg	1 kg
12/09/24	150 kg	1 kg
13/09/24	170 kg	1 kg
14/09/24	160 kg	1 kg
15/09/24	155 kg	1 kg
16/09/24	150 kg	1 kg
17/09/24	160 kg	1 kg
18/09/24	145 kg	1 kg
19/09/24	150 kg	1 kg
20/09/24	160 kg	1 kg
21/09/24	140 kg	1 kg
22/09/24	160 kg	1 kg
23/09/24	170 kg	1 kg
24/09/24	150 kg	1 kg
25/09/24	140 kg	1 kg
26/09/24	160 kg	1 kg
27/09/24	150 kg	1 kg
28/09/24	170 kg	1 kg
29/09/24	160 kg	1 kg
30/09/24	150 kg	1 kg

STP MALIANA

Sludge generated

460 kg
300 kg
410 kg
370 kg
400 kg
390 kg
500 kg
480 kg
400 kg
470 kg
520 kg
550 kg
500 kg
540 kg
570 kg
520 kg
490 kg
470 kg
500 kg
530 kg
560 kg
520 kg
480 kg
450 kg
430 kg
480 kg
510 kg
460 kg
530 kg
490 kg

Remarks

Deepak Singh  
Plant Incharge

Assistant Engineer,  
Sewerage South Zone  
SJPNE US Club  
Shimla-171001

Total - 13820 Sludge Kg.

DATED

October - 2024

STP MAYYANA

Poly Dosing

Page 28

Gait. Generational

Poly Dosing

Sludge generated

Remeskg

10-10-24	140 Kg	1 Kg	550 Kg	
2-10-24	160 Kg			
3-10-24	170 Kg	1 Kg	470 Kg	
4-10-24	150 Kg			
5-10-24	160 Kg	1 Kg	480 Kg	
6-10-24	140 Kg			
7-10-24	150 Kg	1 Kg	560 Kg	
8-10-24	170 Kg			
9-10-24	160 Kg	1 Kg	530 Kg	
10-10-24	140 Kg	1 Kg	490 Kg	
11-10-24	150 Kg	1 Kg	500 Kg	
12-10-24	140 Kg	1 Kg	460 Kg	
13-10-24	160 Kg			
14-10-24	170 Kg	1 Kg	520 Kg	
15-10-24	150 Kg			
16-10-24	160 Kg	1 Kg	480 Kg	
17-10-24	170 Kg	1 Kg	540 Kg	
18-10-24	150 Kg			
19-10-24	170 Kg	1 Kg	410 Kg	
20-10-24	140 Kg			
21-10-24	160 Kg	1 Kg	560 Kg	
22-10-24	140 Kg			
23-10-24	170 Kg	1 Kg	480 Kg	
24-10-24	150 Kg			
25-10-24	160 Kg	1 Kg	460 Kg	
26-10-24	150 Kg			
27-10-24	140 Kg	1 Kg	530 Kg	
28-10-24	150 Kg			
29-10-24	170 Kg	1 Kg	480 Kg	
30-10-24	140 Kg			
31-10-24	160 Kg	1 Kg		
Total = 8500 Kg Sludge				

Deepak Saini  
Plant In-charge

Assistant Engineer,  
Sewerage South Zone  
SUPNL US Club  
Shimla-171001

Sharma

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Page 29

November - 2024

STP MALYANA

Date \_\_\_\_\_  
Page 30

Date	Grit generated	Polys Passing	Sludge Generated	Remarks
1-11-24	155 kg	1 kg	566 kg	
2-11-24	160 kg	1 kg	580 kg	
3-11-24	145 kg			
4-11-24	140 kg	1 kg	620 kg	
5-11-24	155 kg			
6-11-24	160 kg	1 kg	600 kg	
7-11-24	165 kg			
8-11-24	170 kg	1 kg	450 kg	
9-11-24	165 kg			
10-11-24	150 kg	1 kg	300 kg	
11-11-24	140 kg			
12-11-24	160 kg	1 kg	500 kg	
13-11-24	170 kg	1 kg	410 kg	
14-11-24	165 kg			
15-11-24	155 kg	1 kg	500 kg	
16-11-24	150 kg			
17-11-24	170 kg	1 kg	460 kg	
18-11-24	150 kg			
19-11-24	150 kg	1 kg	480 kg	
20-11-24	160 kg			
21-11-24	150 kg	1 kg	600 kg	
22-11-24	180 kg			
23-11-24	160 kg	1 kg	500 kg	
24-11-24	150 kg			
25-11-24	180 kg	1 kg	420 kg	
26-11-24	170 kg			
27-11-24	185 kg	1 kg	500 kg	
28-11-24	165 kg			
29-11-24	170 kg			
30-11-24	165 kg	1 kg	480 kg	

Deepak Singh  
Plant In-charge

Assistant Engineer,  
Sewerage South Zone  
SJPWL US Club  
Shimla-171001

December 2024  
STP MALYANVA

Date  
Page 39

Dated Gasit generated Poly Nursing

Sludge generated

Remarks

1-12-24	158 kg	1 kg	566	
2-12-24	170 kg	1 kg	565	
3-12-24	160 kg		564	
4-12-24	150 kg		563	
5-12-24	145 kg	1 kg	562	
6-12-24	155 kg		561	
7-12-24	160 kg		560	
8-12-24	140 kg	1 kg	559	
9-12-24	120 kg		558	
10-12-24	160 kg	1 kg	557	
11-12-24	150 kg		556	
12-12-24	140 kg	1 kg	555	
13-12-24	145 kg		554	
14-12-24	150 kg	1 kg	553	
15-12-24	155 kg		552	
16-12-24	160 kg		551	
17-12-24	165 kg		550	
18-12-24	140 kg	1 kg	549	
19-12-24	145 kg		548	
20-12-24	160 kg		547	
21-12-24	165 kg	1 kg	546	
22-12-24	150 kg		545	
23-12-24	155 kg	1 kg	544	
24-12-24	150 kg		543	
25-12-24	145 kg		542	
26-12-24	140 kg	1 kg	541	
27-12-24	145 kg		540	
28-12-24	160 kg	1 kg	539	
29-12-24	120 kg		538	
30-12-24	160 kg		537	
31-12-24	165 kg		536	

Deekhi Singh  
Plant Incharge

Assistant Engineer,  
Sewerage South Zone  
SIPNL US Club

This register contain 92 pages & further  
issue to STP Mahyona for sludge disposal  
record.

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

Nov - 2022

Nov - 2022

29-Nov-22 Dinesh Sharma 89882  
82488 250 bag.  
250x17kg=4250kg HP 63D 1780

Dinesh Sharma  
Vill Chaug Pop  
Teh - Tirsoa

*Sharma*

*Sharma*

30-11-22 Dinesh Sharma 89882 82488  
250 bags 250x40kg HP 63D 1980  
10000 kg

Teh - Tirsoa  
DISH Shimla  
(HP) 71201

*Sharma*

*Sharma*

15-12-22 Dinesh Sharma 89882 87137  
950 bag 250x40kg HP 63D 3749  
Adlar No - 781975  
742202.

Village - Kelvi Teh - Kelvi  
Dist - Shimla HP.  
171201

30-12-22 Dinesh Sharma 89882 87137  
350 bags 250x40kg HP 52A 4360

Vill Kelvi Teh Theog  
Po. Theog Dist. Shimla  
HP 171201

*Sharma*

*Sharma*

Assistant Engineer,  
Sewerage South Zone  
SUPNL US Club  
Shimla-177001

1307

SLUDGE DISPOSE KE CONTA  
2024

CLASSMATE  
Date  
Page 5

Signature

Date	Name	M.No	Sludge bag	V.No	Add.	Sig. of S.T.P. Supt.	Sig. of Received person	Remark
15-1-24	Renuka	88943-17215	350 bags 350x40 kgs	HP62 A 3285	village Kelawajuba Teh. Thangur Dist Shimla HP.			
31-1-24	Ravindra Kama	98175-77319	300 bags 300x40 kgs	HP52 A 4360	village Pabali Teh. Beasla Dist Shimla HP.			
15-2-24	Mehinda Sharma	98175 77319	310 X 40 kgs 310 bags	HP 63 A 4437	village Bardi Teh. Jurga Dist Shimla HP.			
29-2-24	Suresh Sharma	98161-61078	250 bags 250 X 40 kgs	HP 08 A 1708	village Dhaoh Teh. Chopal Dist Shimla HP			
19-3-24	Ramesh	8091300277	320 bags 320 X 40 kgs	HP 62 A 3285	village Kelawajuba Teh. Thangur Dist Shimla HP			
9-4-24	Abesh Kama	70183 05143	250 bags 250 X 40 kgs	HP 52 A 6703	village Chaoki Teh. Sumi Dist Shimla HP			

REPORT  
080511  
080511  
080511

Assistant Engineer,  
Sewerage South Zone  
SJPNL-US Club  
Shimla-171001

8/4/24  
8/4/24

SLUDGE DISPOSE RECORD

classmate  
Date  
Page 7

classmate  
Date  
Page 8

Date	Name	MNo	Sludge bag	WNo	Add.	Sup of S.T.P	Sign of Receiver person	Remarks
20-5-24	<del>Prakash</del> Narsingh	9819915929	150 bag	HP12M 4093	1st Century Sakire Engg Pvt. Ltd. Chaudhary rd 100002	<del>Prakash</del>	Narsingh	
16-6-24	Rama Ram	6201431308	150 bag	HP12M 4093	1st Century Sakire Engg Sigg. Pvt. Ltd. Chaudhary rd 160002	<del>Prakash</del> 16-6-24	P	
20-7-24	Neelkamal	---	250 bag	Dumping	S.T.P Madhyana	<del>Prakash</del>	---	
4-8-24	Dharmendra	---	250 bag	Dumping	S.T.P Madhyana	<del>Prakash</del>	Dharmendra 4-8-24	
3-9-2024	Dinesh Kumar	99882-82-488	910 bag	HP 63D 1780	Mt. Chaitany PDS Fen Tkgg Distt - Shimla H.P. 171201	<del>Prakash</del> 31-1-24	<del>Prakash</del>	
28-10-24	Ravi	88943-17215	980 bag	HP 62A 3255	Mt. Kellow Suber Distt Shimla H.P.	<del>Prakash</del> 28-10-24	Ravi	
21-10-24	Kapil Kumar	82-193 28679	200 bag	HP 52 B 6703	Mt. Nohar Teh. Nohar (Shimla) H.P.	<del>Prakash</del> 31-10-24	Prakash	
10-11-24	Kamal Kamth	---	100 bag	Dumping	S.T.P Madhyana	<del>Prakash</del>	<del>Prakash</del>	
22-11-24	Kamal Kamth	---	100 bag	Dumping	S.T.P Madhyana	<del>Prakash</del>	<del>Prakash</del>	

Assistant Engineer,  
Sewerage South Zone  
S/P/11 US Club  
Shimla-171001

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SLUDGE DISPOSE RECORD

date	Name	M No	Sludge bag	V No	Address	Signature	Date	Signature	Date
2-19-24	Narinder & Sonam	98175-77319	180 bag	HP 63 A 4137	Village Gianda Zan Junga Distt. Sianda HP.	<i>[Signature]</i>			
25-12-24	PUSHPA DEVI	08988064412	200 bag	HP 63 C 2835	Village Chakki P.O. 8 Teh. Distt. Sianda HP.	<i>[Signature]</i>	95-12-24	<i>[Signature]</i>	
				HP 63 B 4137		<i>[Signature]</i>			

classmate  
Date  
Page 9

classmate  
Date  
Page 10

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club

SLUDGE LOG

BOOK

STP LALPANI

This Register contains 215 pages to further  
issued to STP Lalpore for Sludge  
Generation & disposal register.

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

Sludge Disposal

STP Lalpore

Sludge Disposal Details - STP Lalpara

Date \_\_\_\_\_  
Page 1

DATE	NAME	MOB. NO.	ADDRESS	SLUDGE BAG	V. NO.	Sign.
8/8/24	Anil Thakur	9736220611	Vill. Badagaon Shimla, H.P.	350 bags * 40kg Each	HP51B 1026	Anil Thakur  Deepak Singh Plant Incharge
9-10/24	Dev Raj Sharma	91292110001	Vill. Badagaon Shimla, H.P.	400 bags * 40kg Each	HP63C 7363	Dev Raj Sharma  Deepak Singh Plant Incharge
14/11/24	Sanjay Kumar	7018732847	Vill. Mehli Shimla, HP	500 bags 40kg Each	HP64A 7363	Sanjay Kumar  Deepak Singh Plant Incharge
27-12-24	Pandeep	7876372819	Vill. Utkeri Teh. Theog Shimla, HP	450 bags 40kg Each	HP63B 6632	- P.V.  Deepak Singh
21-1-24	Deepak Singh	7888943915	STP Lalpara Used in flower beds	250 bags		Deepak Singh  Deepak Singh

Deepak Singh  
Plant Incharge

Sewerage S... Zone  
SJPNL US Club  
Shimla-171001

AUGUST - 2014

class 231

Date \_\_\_\_\_  
Page 2

DATE	GPRIT GENERATED	SLUDGE GENERATED	POLY DOSING
1-8-24	350 kg.	500 kg.	1.7 kg
2-8-24	330 kg.		
3-8-24	370 kg.		
4-8-24	360 kg.		
5-8-24	380 kg.	535 kg.	1.7 kg
6-8-24	370 kg.	350 bags of Sludge Given to Farmer   Daxpak Singh 8/8/24	
7-8-24	300 kg.		
8-8-24	320 kg.		500 kg.
9-8-24	310 kg.		
10-8-24	320 kg.		
11-8-24	310 kg.		
12-8-24	330 kg.	600 kg	2.0 kg
13-8-24	320 kg.		
14-8-24	310 kg.		
15-8-24	335 kg.		
16-8-24	280 kg.	580 kg	2.0 kg
17-8-24	370 kg.		
18-8-24	340 kg.		
19-8-24	325 kg.	550 kg	1.5 kg
20-8-24	320 kg.		
21-8-24	360 kg.		
22-8-24	340 kg.	570 kg	1.7 kg
23-8-24	380 kg.		
24-8-24	390 kg.		
25-8-24	310 kg.		
26-8-24	240 kg.	620 kg	2.0 kg
27-8-24	205 kg.		
28-8-24	289 kg.		
29-8-24	289 kg.		
30-8-24	210 kg.	600 kg	
		5055	
		14718 kg	

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

Daxpak Singh  
Plant Manager

DATE	GRIT GENERATED	SLUDGE GENERATED	Poly Dose/kg
1-9-24	230 kg		
2-9-24	230 kg	540 kg	1.5 kg
3-9-24	240 kg		
4-9-24	300 kg		
5-9-24	310 kg		
6-9-24	320 kg	580 kg	1.7 kg
7-9-24	270 kg		
8-9-24	290 kg		
9-9-24	230 kg		
10-9-24	250 kg	610 kg	2.0 kg
12-9-24	280 kg		
12-9-24	250 kg		
13-9-24	320 kg		
14-9-24	340 kg	600 kg	2.0 kg
15-9-24	310 kg		
16-9-24	330 kg		
17-9-24	320 kg	450 kg	1.4 kg
18-9-24	350 kg		
19-9-24	360 kg	615 kg	2.0 kg
20-9-24	320 kg		
22-9-24	350 kg		
22-9-24	300 kg	540 kg	1.5 kg
23-9-24	270 kg		
24-9-24	290 kg		
25-9-24	260 kg	500 kg	1.5 kg
26-9-24	230 kg		
28-9-24	270 kg		
28-9-24	290 kg		
29-9-24	270 kg		
30-9-24	320 kg	650 kg	2.0 kg
31-9-24	230 kg		
<u>8730</u>		<u>5085</u>	

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla-171001

Deebak Singh  
Plant Incharge

October 1316 2024

STP Lalpur 233

Date \_\_\_\_\_  
Page 4

DATE	GRT GENERATED	SLUDGE GENERATED	POLY DGSING
1-10-24	320 kg		
2-10-24	270 kg		
3-10-24	290 kg	530 kg	1.8 kg
4-10-24	270 kg		
5-10-24	230 kg		
6-10-24	260 kg		
7-10-24	290 kg	600 kg	2.0 kg
8-10-24	270 kg	400 bags of Sludge given to Farmers, Deepak Singh 9-10-24	
9-10-24	300 kg		
10-10-24	350 kg		
11-10-24	320 kg	500 kg	1.5 kg
12-10-24	360 kg		
13-10-24	350 kg		
14-10-24	320 kg	620 kg	2.0 kg
15-10-24	330 kg		
16-10-24	310 kg		
17-10-24	340 kg	520 kg	1.5 kg
18-10-24	320 kg		
19-10-24	250 kg		
20-10-24	280 kg		
21-10-24	260 kg	600 kg	2.0 kg
22-10-24	230 kg		
23-10-24	290 kg		
24-10-24	270 kg		
25-10-24	320 kg	630 kg	2.0 kg
26-10-24	310 kg		
27-10-24	300 kg		
28-10-24	240 kg	500 kg	1.4 kg
29-10-24	230 kg		
30-10-24	380 kg		
31-10-24	450 kg	550 kg	
	<u>9310</u>	<u>5110</u>	

Deepak Singh  
Plant Incharge

Assistant Engineer,  
Sewerage South Zone  
SJPNL US Club  
Shimla 71001

*[Signature]*

Date	Grit generated	Sludge generated	Poly Dosing
1-11-24	180 Kg	-	1.5 Kg
2-11-24	190 Kg	630 Kg	
3-11-24	150 Kg	-	
4-11-24	200 Kg	-	1 Kg
5-11-24	170 Kg	690 Kg	
6-11-24	190 Kg	-	
7-11-24	210 Kg	-	
8-11-24	170 Kg	630 Kg	1.5 Kg
9-11-24	180 Kg	-	
10-11-24	160 Kg	700 Kg	1 Kg
11-11-24	180 Kg	-	
12-11-24	200 Kg	-	
13-11-24	210 Kg	680 Kg	1.5 Kg
14-11-24	220 Kg	-	
15-11-24	200 Kg	-	
16-11-24	190 Kg	700 Kg	1.5 Kg
17-11-24	210 Kg	-	
18-11-24	200 Kg	-	
19-11-24	180 Kg	630 Kg	1.5 Kg
20-11-24	210 Kg	-	
21-11-24	190 Kg	-	
22-11-24	200 Kg	680 Kg	1.5 Kg
23-11-24	180 Kg	-	
24-11-24	170 Kg	-	
25-11-24	190 Kg	700 Kg	1.5 Kg
26-11-24	200 Kg	-	
27-11-24	180 Kg	-	
28-11-24	190 Kg	-	
29-11-24	180 Kg	680 Kg	1.5 Kg
30-11-24	200 Kg	-	

500 bags of  
SLUDGE given  
to The Farmer  
Deepak Singh  
14-11-24

Deepak Singh  
Plant incharge

Sewer  
SJPNI  
Shimla-171001  
1.5 Kg

1318  
DECEMBER 2024

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Date \_\_\_\_\_  
Page 6

STP LALPANI

DATE	GRIT GENERATED	SLUDGE GENERATED	POLY DOSING
1/12/24	180 kg	—	—
2/12/24	200 kg	—	—
3/12/24	190 kg	570	1.5 kg
4/12/24	180 kg	—	—
5/12/24	170 kg	—	—
6/12/24	160 kg	—	—
7/12/24	150 kg	690	1.5 kg
8/12/24	140 kg	—	—
9/12/24	130 kg	—	—
10/12/24	170 kg	700 kg	1.5 kg
11/12/24	190 kg	—	—
12/12/24	180 kg	—	—
13/12/24	200 kg	—	—
14/12/24	180 kg	630 kg	1.5 kg
15/12/24	190 kg	—	—
16/12/24	200 kg	—	—
17/12/24	190 kg	610 kg	1.5 kg
18/12/24	180 kg	—	—
19/12/24	170 kg	—	—
20/12/24	160 kg	700 kg	2 kg
21/12/24	170 kg	—	—
22/12/24	190 kg	—	—
23/12/24	130 kg	590 kg	1.5 kg
24/12/24	170 kg	—	—
25/12/24	180 kg	—	—
26/12/24	180 kg	680 kg	1.5 kg
27/12/24	200 kg	—	—
28/12/24	210 kg	—	—
29/12/24	180 kg	730 kg	1.5 kg
30/12/24	230 kg	—	—
31/12/24	220 kg	—	—

Deepak Singh  
Plant incharge

Assistant Engineer,  
Sewerage South Zone  
SJPNL UC Club  
Shimla-171001

# हिमाचल प्रदेश सरकार

2023-24

“अष्टाचार मुक्त भारत, विकसित भारत”

## SLUDGE DISPOSAL REGISTER

w.e.f. 09-04-2024


to

28-12-2024

नाम.....Jubbol Division.....

विषय.....STP JUBBAL.....

Certified that the register contains 93 pages  
& issued on dt. 09-04-2024 to STP Jubbal  
for sludge disposal.

  
Assistant Engineer  
J.S.V. Sub DWS. No-1  
Jubbal Dist. Shimla

SLUDGE DISPOSAL RECORD

S.No	Date of Sludge working to drying bed through (centrifuge / filter)	Centrifuge / Pumping time (minutes)	Date of Sludge removal from drying bed	Dried Sludge Collected from drying bed (kg)	Remark	Total Accumulation Sludge at STP (kg)	Sludge Disposed (kg)	Balance	To whom Disposed (Name of farmer and Address)
1	16-04-2024 Fri (10-4-2024 to 16-4-2024)	30	23-04-2024	28.60	Collected in Bag	28.60	-	28.60	-
2	20-04-2024 Sat (11-04-2024 to 20-04-2024)	12	24-04-2024	17.50	Collected in Bag	46.10	-	46.10	-
3	25-04-2024 Fri (21-04-2024 to 25-04-2024)	10	30-04-2024	12.20	Collected in Bag	58.30	-	58.30	-
4	26-04-2024 Sat (24-04-2024 to 26-04-2024)	11:00	2-05-2024	12.00	Collected in Bag	70.30	-	70.30	-
5	30-04-2024 Sat (21-04-2024 to 30-04-2024)	15	7-05-2024	17.00	Collected in Bag	87.30	-	87.30	-
6	4-5-2024 Sat (1-5-2024 to 4-5-2024)	14	11-05-2024	17.10	Collected in Bag	104.40	100.40 (4 bags)	0	Sh. Naresh Kumar Aatre V.P.O. Old Subod Tehsil, Jubbah Dist. Shikole H.P
7	7-5-2024 Sat (5-5-2024 to 7-5-2024)	10	14-5-2024	12.40	Collected in Bag	124.0	-	124.0	-
8	11-5-2024 Sat (9-5-2024 to 11-5-2024)	15	18-5-2024	14.30 (13.00) 1.30 (Dost) 1.00 (Dost)	Collected in Bag	29.70	-	29.70	-

Assistant Engineer  
J.S.V. Sub. Divn. No. 1  
Jubbah Canal Scheme

Executive Engineer  
J.S. Div. Sub. Divn. No. 1  
Jubbah Canal Scheme

Jat Shakti Vohang  
Rohru-171207

S.No	Date of study & location to laying bed throughcentrifuge Period	Centrifuge Pumping Time (Min)	Date of Sludge Removal from drying bed	Dried Sludge Collected from drying bed (kg)	Remarks	Total Compressive Sludge at STP (kg)	Sludge Disposal (kg)	Balance	To whom Disposed (Name of farmer & address)
9.	14.05.2024 bed-1 (18.05.2024 - 14.05.2024)	18	21.05.2024	12.60	Collected in bag	42.50	—	42.50	—
10.	18-5-2024 bed-2 (15-5-2024 to 18-5-2024)	15	25-5-2024	18.40	Collected in bag	60.30	—	60.30	—
11.	21-5-2024 bed-1 (19-5-2024 to 21-5-2024)	12	28-5-2024	12.10	Collected in bag	72.40	—	72.40	—
12.	25-5-2024 bed-2 (22-5-2024 to 25-5-2024)	15	1-6-2024	18.50	Collected in bag	90.70	—	90.70	—
13.	28-5-2024 bed-1 (26-5-2024 to 28-5-2024)	12	4-6-2024	12	Collected in bag	102.70	—	102.70	—
14.	31-5-2024 bed-2 (29-5-2024 to 31-5-2024)	10	7-6-2024	12.20	Collected in bag	114.90	—	114.90	—
15.	4-6-2024 bed-1 (1-6-2024 to 4-6-2024)	15	11-6-2024	17.10 19.05 Chennai	Collected in bag	132.0	—	132	—

ASST. DIR. Engineer  
S.S.V. Sub-Divn. No-1  
Jambhale, Dist. Solapur

Executive Engineer  
J.B. Jambhale

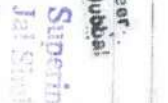
Superintending Engineer  
J.B. Jambhale  
Jambhale, Dist. Solapur



S.No.	Date of Sludge waiting to drying bed through centre jugs / period	Centrifuge pumping time (in minutes)	Date of Sludge removal from drying bed	Dried Sludge collected from drying bed (kg)	Remarks	Total cumulative Sludge at SIP disposal (kg)	Balance	To whom disposed Name and address
23.	2-7-2024 bed-1 (20.6.2024 to 2-7-2024)	12	9-7-2024	12.10	collected in Bag	150.50	150.50	
24.	6-7-2024 bed-2, (3-7-2024 to 6-7-2024)	15	13-7-2024	17.20	do	167.70	167.70	Sl. And. Sharan Village: Shankara, P.O. Dalia Talait Subod Distt: Srisila K.P.
25.	9-7-2024 bed-1 (7-7-2024 to 9-7-2024)	11	16-7-2024	12	do	297.70	297.70	
26.	13-7-2024 bed-2 (10-7-2024 to 13-7-2024)	16	20-7-2024	14.50	do	412.20	412.20	
27.	16-7-2024 bed-1 (14-7-2024 to 16-7-2024)	12	23-7-2024	12.30	do	599.50	599.50	
28.	20-7-2024 bed-2 (17-7-2024 to 20-7-2024)	16	27-7-2024	17.10	do	76.60	76.60	
29.	23-7-2024 bed-1 (21-7-2024 to 23-7-2024)	12	30-7-2024	12.40	do	89	89	

  
 J.S.V. Sub. Divn. Officer  
 District Engineer, Srisila

Executive Engineer  
 J.S.V. Division Jubbalai

  
 Superintendent  
 Jai Shree Vibhag


Sr.	Date of sludge waiting to drying bed through centrifuge/period	Centrifuge pumping time (in minutes)	Date of sludge removed from drying bed	Dried sludge collected from drying bed (kg)	Remarks	Total amount active sludge at STP	Sludge disposed (kg)	Balance	To whom disposed Name and address
30.	27.7.2024 bed-2 (24.7.2024 to 27.7.2024)	15	3-8-2024	17.80	Collected in bag	106.60	—	106.60	—
31.	28-7-2024 bed-1 (26.7.2024 to 28.7.2024)	12	6-8-2024	12.40	do	119.	—	119	—
32.	28-8-2024 bed-2 (21.7.2024 to 28.8.2024)	15	10-8-2024	17.40	do	136.40	—	136.40	—
33.	6-8-2024 bed-1 (4.8.2024 to 6-8-2024)	12	13-8-2024	13.20	do	24.60	—	24.60	—
34.	16-8-2024 bed-2 (14.8.2024 to 16-8-2024)	16	17-8-2024	19	do	19.60	—	49.60	—
35.	13-8-24 bed-1 (11.8.24-13.8.24)	10	20-8-24	13.10	do	56.70	—	56.70	—
36.	17-8-24 bed-2 (14.8.24-17.8.24)	16	24-8-24	16.80	do	73.50	—	73.50	—
37.	26-8-24 bed-1 (23.8.24-26.8.24)	12	27-8-24	12.90	do	86.40	—	86.40	—
38.	24-8-24 bed-2 (21.8.2024 to 24.8.2024)	15	31.8.2024	17.70	do	104.10	—	104.10	—

Sl. Tution rights will be paid for. Payment ch. serial. with bank H.P.

Executive Engineer  
J.S.V., Division Jubbal

Supporting Engineer  
Jai Smita Village  
13.07.2024

SNo.	Date of sludge waiting to drying bed through centrifuge/forced	Centrifuge pumping time (in minutes)	Date of sludge removed from drying bed	Dried sludge collected for drying bed (kg)	Remarks	Total cumulative sludge at STP	Sludge disposal (kg)	Balance	To whom dispersed Name & Address of farmer
398	29-8-2024 bed-1 (25-8-2024 to 29-8-2024)	10	29-9-2024	12-40	collected in bag	116.50	—	116.50	
40	31-8-2024 bed-2 (28-8-2024 to 31-8-2024)	15	7-9-2024	19	do	135.50	125kg (5 bags)	10.50	Sr. Babi Ram Village, Sunka, P.O. Subhad Tawal, Subhad Dist. Srikalahasti
41	2-9-2024 bed-1 (0-9-2024 to 2-9-2024)	12	10-9-2024	12.60	do	23.10	—	23.10	
42	7-9-2024 bed-2 (4-9-2024 to 7-9-2024)	16	14-9-2024	17.40	do	40.50	—	40.50	
43	10-9-2024 bed-1 (8-9-2024 to 10-9-2024)	12	17-9-2024	10.10	do	52.60	—	52.60	
44	14-9-2024 bed-2 (11-9-2024 to 14-9-2024)	15	21-9-2024	19	do	71.60	—	71.60	
45	17-9-2024 bed-1 (15-9-2024 to 17-9-2024)	10	24-9-2024	12.40	do	84	—	84	

  
 J.S.V. Divakar  
 J.S.V. Division, Subhad  
 District Srikalahasti

Executive Engineer  
 J.S.V. Division, Subhad



Size	Date of sludge waiting to drying bed through Centrifuge	Centrifuge pumping time (in minutes)	Date of sludge removed from drying bed	Dried Sludge collected from drying bed (kg)	Remarks	Total Cumulative Sludge (kg)	Balance	To whom disposed Name & address
46.	21-9-2024 bed-2 (8-9-2024 to 21-9-2024)	16	28-9-2024	17.40	Collection bag	101.40	101.40	
47.	24-9-2024 bed-1 (22-9-2024 to 24-9-2024)	12	1-10-2024	11.90	do	113.30	113.30	
48.	28-9-2024 bed-2 (25-9-2024 to 28-9-2024)	15	5-10-2024	12.10	do	125.30	125.30	
49.	1-10-2024 bed-1 (29-9-2024 to 1-10-2024)	12	8-10-2024	12.40	do	137.70	137.70	Sh. Bahadur Singh Vill Dardot P.O. Bawal Tah. Jindal
50.	5-10-2024 bed-2 (3-10-2024 to 5-10-2024)	16	12-10-2024	17.60	do	201.30	201.30	
51.	8-10-2024 bed-1 (6-10-2024 to 8-10-2024)	10	15-10-2024	12.40	do	221.70	221.70	
52.	12-10-2024 bed-2 (9-10-2024 to 12-10-2024)	17	19-10-2024	19	do	251.90	251.90	

19  
DSDS  
19/10/24

1-1  
13.10.2024  
13.10.2024

Executive Engineer  
U.S.V. Division Jubbah

Superintendent  
Jubbah

S.No.	Date of sludge waiting to drying bed through centrifuge / period	Centrifuge pumping time (in minutes)	Date of sludge removal from drying bed	Dried sludge collected from drying bed (kg)	Remarks	Total accumulated sludge at STP	Sludge disposed (kg)	Balance	To whom disposed Name & Address
S3	15-10-2024 bed-1 (15-10-2024 to 15-10-2024)	12	22-10-2024	13.10	Collected in bag.	64.80	—	64.80	—
S4	19-10-2024 bed-2 (16-10-2024 to 19-10-2024)	15	26-10-2024	18.90	do	83.20	—	83.20	—
S5	22-10-2024 bed-1 (20-10-2024 to 22-10-2024)	13	29-10-2024	14.10	do	97.30	—	97.30	—
S6	26-10-2024 bed-2 (23-10-2024 to 26-10-2024)	17	2-11-2024	17.60	do	114.90	—	114.90	—
S7	29-10-2024 bed-1 (27-10-2024 to 29-10-2024)	12	5-11-2024	12.80	do	127.70	—	127.70	—
S8	2-11-2024 bed-2 (30-10-2024 to 2-11-2024)	16	9-11-2024	17.40	do	145.10	—	145.10	—
S9	5-11-2024 bed-1 (2-11-2024 to 5-11-2024)	12	12-11-2024	12.60	do	157.70	—	157.70	—

DSG's  
Chernish

14  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7

15  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7

16  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7  
J.S.V. DIVISION NO-7

Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohm-171207

S.No.	Date of Sludge washing & drying bed through centrifuge period	Centrifuge running time (in minutes)	Date of Sludge recovery - val from drying bed	Dried sludge collected for drying bed (kg)	Remarks	Total cumulated sludge at S.T.P. (kg)	Sludge Balance	Name & Address to whom disposed
G0	9-11-2024 bed-2 (6-11-2024 to 9-11-2024)	15	16-11-2024 drying bed	17.80	Collected in bags	175.50	175.50	
G1	12-11-2024 bed-1 (10-11-2024 to 12-11-2024)	12	14-11-2024	11.80	do	187.30	187.30	
G2	16-11-2024 bed-2 (13-11-2024 to 16-11-2024)	16	23-11-2024	18.30	do	205.60	205.60	
G3	19-11-2024 bed-1 (17-11-2024 to 19-11-2024)	10	26-11-2024	11	do	216.60	216.60	Chowdhury P. Subhad
G4	23-11-2024 bed-2 (20-11-2024 to 23-11-2024)	15	28-11-2024	17.80	do	234.40	234.40	Chowdhury P. Subhad
G5	28-11-2024 bed-1 (24-11-2024 to 28-11-2024)	10			do	244.40	244.40	Chowdhury P. Subhad

It is certified that the dried sludge is being taken away by the local farmers for its use for agricultural as well as horticultural purposes.

Executive Engineer  
J.S.V. Division Jubbal  
Subhad P. Subhad  
TEL - Jubbal

Signature  
Jai Shanti Jais  
Rohini-171207

S.No.	DATE of Sample washing to drying bed through Sediment (Period)	Centrifuge pumping Time (in minutes)	DATE of Sledge removal from drying bed.	Dried Sledge from drying bed (kg)	Remarks	Total Cumulative Sledge at S.T.P.	Sledge disposed (kg)	Balance	To whom shipped Name & Address
64.	28-11-2024 bed-2 (28-11-2024 to 28-11-2024)	15	28-11-2024	17.80	Collected in bag	29.40	—	29.40	—
65.	26-11-2024 bed-1 (24-11-2024 to 26-11-2024)	10	28-11-2024	18.40	Collected in bag	52.80	—	52.80	—
66.	28-11-2024 bed-2 (27-11-2024 to 28-11-2024)	15	28-11-2024	17.80	Collected in bag	70.60	—	70.60	—
67.	8-12-2024 bed-1 (8-12-2024 to 8-12-2024)	12	16-12-2024	11.80	Collected in bag	82.40	—	82.40	—
68.	7-12-2024 bed-2 (4-12-2024 to 7-12-2024)	16	14-12-2024	18.20	Collected in bag	100.60	—	100.60	—
69.	10-12-2024 bed-1 (8-12-2024 to 10-12-2024)	10	17-12-2024	11.40	Collected in bag	112.00	—	112.00	—
70.	14-12-2024 bed-2 (11-12-2024 to 14-12-2024)	12	21-12-2024	17.20	Collected in bag	129.20	—	129.20	—
71.	17-12-2024 bed-1 (15-12-2024 to 17-12-2024)	10	24-12-2024	14.40	Collected in bag	16.60	—	16.60	—
72.	21-12-2024 bed-2 (18-12-2024 to 21-12-2024)	15	28-12-2024	18.20	Collected in bag	34.80	—	34.80	—

Assistant Engineer  
J.S.V. Sub. Divn. No-1  
Airport Dist. Siltin

Inspector  
J.S.V. Divn. No-1

Superintendent  
Jat Saha, Vidyanagar  
Rohini-171207

Deputy Officer in Charge  
Jat Saha, Vidyanagar, P.O.  
Jalandhar.

Page No:

Date: / /

Certified that this register contains 1 to 66 pages. Issued to STP Rohru (Sludge disposal record).

*(Handwritten Signature)*  
JECR)

*(Handwritten Signature)*  
Engineer  
Jal Shakti Vibhag Division  
Rohru

*(Handwritten Signature)*  
Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohru-171207

Page No:   
 Date:   
 Remarks

To whom  
Disposed

Balance at STP

Sludge  
Disposed

Drilled Sludge Page No. Total Cumulative  
Collected in Date Sludge at STP

Source Sizing  
Bed No.

S No

S No	Date	Source Sizing Bed No.	Drilled Sludge Collected in Date	Page No. Total Cumulative Sludge at STP	Sludge Disposed	Balance at STP	To whom Disposed
1	01-04-2024	1	140	140	0	140	
2	02-04-2024	2	120	260	0	260	
3	03-04-2024	3	100	360	0	360	
4	04-04-2024	4	140	500	0	500	
5	05-04-2024	5	100	600	0	600	
6	06-04-2024	6	120	720	0	720	
7	07-04-2024	7	80	800	0	800	
8	08-04-2024	1	60	860	0	860	
9	09-04-2024	2	140	1000	0	1000	
10	10-04-2024	3	100	1100	0	1100	
11	11-04-2024	4	80	1180	0	1180	
12	12-04-2024	5	120	1300	0	1300	
13	13-04-2024	6	80	1380	0	1380	
14	14-04-2024	7	100	1480	0	1480	
15	15-04-2024	1	120	1600	0	1600	
16	16-04-2024	2	140	1740	0	1740	
17	17-04-2024	3	60	1800	0	1800	
18	18-04-2024	4	100	1900	0	1900	
19	19-04-2024	5	80	1980	0	1980	
20	20-04-2024	6	120	2100	0	2100	
21	21-04-2024	7	140	2240	0	2240	
22	22-04-2024	1	80	2320	0	2320	
23	23-04-2024	2	100	2420	0	2420	
24	24-04-2024	3	60	2480	0	2480	

(Total)

Superintending Engineer  
Jai Shakti Vibhag Circle  
Rohru-171207

Executive Engineer  
Jai Shakti Vibhag Division  
Rohru

Page No:             
 Date:             
 Remarks

To Whome  
 Disposed

Balance at STP

Sludge  
 Disposed

Drilled Sludge  
 Collected in Bag

Source Seizing  
 Bag No.

Date

S No

S No	Date	Source Seizing Bag No.	Drilled Sludge Collected in Bag	Balance at STP	Sludge Disposed	To Whome Disposed
25	25-04-2024	4	120	2600	0	
26	26-04-2024	5	140	2740	0	
27	27-04-2024	6	100	2840	0	
28	28-04-2024	7	100	2940	0	
29	29-04-2024	1	120	3060	0	
30	30-04-2024	2	140	3200	2250	Balak Ram Village Dihrothi Teh Rohru Distt. Shimla (HP).

Executive Engineer  
 Jal Shakti Vibhag Division  
 Rohru

(Signature)

Superintending Engineer  
 Jal Shakti Vibhag Circle  
 Rohru-171207

To whom  
Disposed

Balance at STP

Sludge  
Disposed

Drical Sludge  
Collected in  
Date

Source Dring  
No.

Date

Sl. No.	Date	Source Dring No.	Drical Sludge Collected in	Sludge at STP	Balance at STP	Sludge Disposed	To whom Disposed
1	01-05-2024	3	140	140	140	0	
2	02-05-2024	4	120	260	260	0	
3	03-05-2024	5	100	360	360	0	
4	04-05-2024	6	140	500	500	0	
5	05-05-2024	7	100	600	600	0	
6	06-05-2024	1	120	720	720	0	
7	07-05-2024	2	80	800	800	0	
8	08-05-2024	3	60	860	860	0	
9	09-05-2024	4	140	1000	1000	0	
10	10-05-2024	5	100	1100	1100	0	
11	11-05-2024	6	80	1180	1180	0	
12	12-05-2024	7	120	1300	1300	0	
13	13-05-2024	1	80	1380	1380	0	
14	14-05-2024	2	100	1480	1480	0	
15	15-05-2024	3	120	1600	1600	0	
16	16-05-2024	4	140	1740	1740	0	
17	17-05-2024	5	60	1800	1800	0	
18	18-05-2024	6	100	1900	1900	0	
19	19-05-2024	7	80	1980	1980	0	
20	20-05-2024	1	120	2100	2100	0	
21	21-05-2024	2	140	2240	2240	0	
22	22-05-2024	3	80	2320	2320	0	
23	23-05-2024	4	100	2420	2420	0	
24	24-05-2024	5	60	2480	2480	0	

Executive Engineer  
Jai Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jai Shakti Vibhag Circle  
Rohru-171207

(Signature)

Sl No

Date

Source Being  
Revised

Original Aludge  
Collected in kg

Noted  
Aludge at STP

Aludge  
Disposed

Balance at STP

To whom  
Disposed

Page No:  
Date: Remark

(4)

25	25-05-2024	1-6	120	2600	0	2600
26	26-05-2024	5-7	140	2740	0	2740
27	27-05-2024	5-1	100	2840	0	2840
28	28-05-2024	7-2	100	2940	0	2940
29	29-05-2024	1-3	120	3060	0	3060
30	30-05-2024	2-4	140	3200	0	3200
31	31-05-2024	5-5	40	3240	3000	940

Bobby Chaudary  
 Vill Khilargi  
 Po Jagodli  
 Teh Rohnu  
 Distt. Shimla HP  
 And Aludge  
 disposed by Dist  
 year STP i.e.  
 240 + 950 - 250  
 = 940kg

Executive Engineer  
 Jal Shakti Vibhag Division  
 Rohru

Superintending Engineer  
 Jal Shakti Vibhag Circle  
 Rohru-171207

Sl No	Date	Source Being	Drained Sludge		Total Accumulation	Sludge at STP	Disposed	Balance at STP	To whom Disposed	Page No:	Remarks
			Collected	Intake							
1	01-06-2024	6	140	140	0	140					
2	02-06-2024	7	120	260	0	260					
3	03-06-2024	1	100	360	0	360					
4	04-06-2024	2	140	500	0	500					
5	05-06-2024	3	100	600	0	600					
6	06-06-2024	4	120	720	0	720					
7	07-06-2024	5	80	800	0	800					
8	08-06-2024	6	80	860	0	860					
9	09-06-2024	7	140	1000	0	1000					
10	10-06-2024	1	100	1100	0	1100					
11	11-06-2024	2	80	1180	0	1180					
12	12-06-2024	3	120	1300	0	1300					
13	13-06-2024	4	80	1380	0	1380					
14	14-06-2024	5	100	1480	0	1480					
15	15-06-2024	6	120	1600	0	1600					
16	16-06-2024	7	140	1740	0	1740					
17	17-06-2024	1	60	1800	0	1800					
18	18-06-2024	2	100	1900	0	1900					
19	19-06-2024	3	80	1980	0	1980					
20	20-06-2024	4	120	2100	0	2100					
21	21-06-2024	5	140	2240	0	2240					
22	22-06-2024	6	80	2320	0	2320					
23	23-06-2024	7	100	2420	0	2420					
24	24-06-2024	1	60	2480	0	2480					

(5)

Executive Engineer  
Jal Shakti Vibhag Division  
Bohru

Superintending Engineer  
Jal Shakti Vibhag Circle  
Bohru-171207

Δ No. 11

Source Sludge

Dried Sludge Collected in kg Date

Sludge at STP

Disposal

Balance of STP

To whom Disposed

Page No: 2

Date: 17/06/2024

25	25-06-2024	2	120	2600	0	2600	Roman chakkar Vill Raspa Ren Rohru Distt Shimla (HP) And Sludge disposed in pit near STP i.e. 1225+ 940-200 = 1965kg
26	26-06-2024	3	140	2740	0	2740	
27	27-06-2024	4	160	2840	0	2840	
28	28-06-2024	5	180	2940	0	2940	
29	29-06-2024	6	120	3060	0	3060	
30	30-06-2024	7	40	3100	1875	2965	

Executive Engineer  
Jal Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohru-171207

Source Billing

Dried Aludax Page No.  Date

Collected in by

Aludax at STP

Aludax Disposed

Balance at STP

To Whome Disposed

Page No:

Date:

Remarks

Sl. No.	Date	QTY	Rate	Total Aludax	Aludax at STP	Aludax Disposed	Balance at STP	To Whome Disposed	Page No.	Date	Remarks
1	1-07-2024	1	60	60	60	0	60				
2	2-07-2024	2	120	180	180	0	180				
3	3-07-2024	3	100	280	280	0	280				
4	4-07-2024	4	40	320	320	0	320				
5	5-07-2024	5	100	420	420	0	420				
6	6-07-2024	6	40	460	460	0	460				
7	7-07-2024	7	80	540	540	0	540				
8	8-07-2024	1	60	600	600	0	600				
9	9-07-2024	2	140	740	740	0	740				
10	10-07-2024	3	100	840	840	0	840				
11	11-07-2024	4	80	920	920	0	920				
12	12-07-2024	5	120	1040	1040	0	1040				
13	13-07-2024	6	80	1120	1120	0	1120				
14	14-07-2024	7	100	1220	1220	0	1220				
15	15-07-2024	1	40	1260	1260	0	1260				
16	16-07-2024	2	140	1400	1400	0	1400				
17	17-07-2024	3	60	1460	1460	0	1460				
18	18-07-2024	4	100	1560	1560	0	1560				
19	19-07-2024	5	80	1640	1640	0	1640				
20	20-07-2024	6	120	1760	1760	0	1760				
21	21-07-2024	7	60	1820	1820	0	1820				
22	22-07-2024	1	80	1900	1900	0	1900				
23	23-07-2024	2	100	2000	2000	0	2000				

Executive Engineer  
Jat Shakti Vibhag Division  
Rohru

Supervending Engineer  
Jat Shakti Vibhag Circle  
Rohru-171207

Sl No	Date	Source Being	Drilled Aludges		Aludges at STP	Aludges Disposed	Balance at STP	To whom Disposed	Page No: Date: <span style="border: 1px solid black; padding: 2px;">Remarks</span>
			Drilled	Aludges					
24	24-07-2024	3	60	2060	0	2060			
25	25-07-2024	4	120	2180	0	2180			
26	26-07-2024	5	60	2240	0	2240			
27	27-07-2024	6	100	2340	0	2340			
28	28-07-2024	7	100	2440	0	2440			
29	29-07-2024	1	120	2560	0	2560			
30	30-07-2024	2	60	2620	0	2620			
31	31-07-2024	3	40	2660	2350	2225	Chandan Charlan M.L. Shakti Tel. Rohru Distt Shikri HR & Study disposed. in pit near STP. 10 410 + 1965-150 = 2225		

*(Signature)*

Executive Engineer  
Jai Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jai Shakti Vibhag Circle  
Rohru-11207

Sl No	Date	Source Design	Drained Sludge Collected		Total Accumulation		Sludge at STP		To Whome Disposed	Page No: Date: Remarks
			Weight	Volume	Weight	Volume	Weight	Volume		
1	01-08-2024		80		80		0			
2	02-08-2024		100		180		0			
3	03-08-2024		120		300		0			
4	04-08-2024		80		380		0			
5	05-08-2024		60		440		0			
6	06-08-2024		100		540		0			
7	07-08-2024		120		660		0			
8	08-08-2024		100		760		0			
9	09-08-2024		80		820		0			
10	10-08-2024		80		900		0			
11	11-08-2024		60		960		0			
12	12-08-2024		100		1060		0			
13	13-08-2024		120		1180		0			
14	14-08-2024		140		1320		0			
15	15-08-2024		140		1460		0			
16	16-08-2024		100		1560		0			
17	17-08-2024		100		1660		0			
18	18-08-2024		140		1800		0			
19	19-08-2024		100		1900		0			
20	20-08-2024		140		2040		0			
21	21-08-2024		100		2140		0			
22	22-08-2024		100		2240		0			
23	23-08-2024		120		2360		0			

9

Executive Engineer  
Jal Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohru-171207

Sl No

Date

Amount Being

Drilled Sludge Collected in kg

Drilled Sludge at STP

Disposal

Balance at STP

To Whome Disposed

Page No:   
 Date:   
 Remarks

24	24-08-2024	B	1000	2360	0	2360
25	25-08-2024	7	140	2460	0	2460
26	26-08-2024	1	80	2680	0	2680
27	27-08-2024	2	120	2800	0	2800
28	28-08-2024	3	100	2900	0	2900
29	29-08-2024	4	120	3020	0	3020
30	30-08-2024	5	60	3080	0	3080
31	31-08-2024	6	100	3120	2250	8845

Koishna Chand  
Village - Chingam  
Taluk - Chingam  
Distt. Shirda CRP  
and Sludge  
disposed at Pit  
near STP i.e.  
870 + 2225 - 250  
= 2845 kg

*(Signature)*

Executive Engineer  
Jai Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jai Shakti Vibhag Circle  
Rohru-171207

Sl No	Date	Amount Being	Drilled Aludges		Total Cumulative	Aludges Disposed	Balance of STP	To Whome Disposed	Page No: Date: Remarks
			Page	Collected in Rs					
1	01-09-2024	7	80	80	80	0	80		
2	02-09-2024	1	100	180	180	-	180		
3	03-09-2024	2	120	300	300	-	300		
4	04-09-2024	3	80	380	380	-	380		
5	05-09-2024	4	60	440	440	-	440		
6	06-09-2024	5	100	540	540	-	540		
7	07-09-2024	6	120	660	660	-	660		
8	08-09-2024	7	100	760	760	-	760		
9	09-09-2024	1	80	820	820	-	820		
10	10-09-2024	2	80	900	900	-	900		
11	11-09-2024	3	60	960	960	-	960		
12	12-09-2024	4	100	1060	1060	-	1060		
13	13-09-2024	5	120	1180	1180	-	1180		
14	14-09-2024	6	140	1320	1320	-	1320		
15	15-09-2024	7	140	1460	1460	-	1460		
16	16-09-2024	1	100	1560	1560	-	1560		
17	17-09-2024	2	100	1660	1660	-	1660		
18	18-09-2024	3	140	1800	1800	-	1800		
19	19-09-2024	4	100	1900	1900	-	1900		
20	20-09-2024	5	140	2040	2040	-	2040		
21	21-09-2024	6	100	2140	2140	-	2140		
22	22-09-2024	7	100	2240	2240	-	2240		
23	23-09-2024	1	120	2360	2360	-	2360		

Executive Engineer  
Jal Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohru-171207

Δ No \_\_\_\_\_ Date \_\_\_\_\_  
 Source Being \_\_\_\_\_  
 Drained Sludge Collected in \_\_\_\_\_ Date \_\_\_\_\_  
 Total Accumulation of Sludge at STP \_\_\_\_\_  
 Sludge Disposed \_\_\_\_\_  
 Balance at STP \_\_\_\_\_  
 To whom Disposed \_\_\_\_\_  
 Page No: \_\_\_\_\_  
 Date: \_\_\_\_\_  
 Remarks \_\_\_\_\_

24	24-09-2024	100	2460	0	2460
25	25-09-2024	3	2520	0	2520
26	26-09-2024	4	2600	0	2600
27	27-09-2024	5	2720	0	2720
28	28-09-2024	6	2820	0	2820
29	29-09-2024	7	2880	0	2880
30	30-09-2024	1	2980	2250	3425

Kalyani Ram Village  
 Kambalash P.O.  
 Rohru Teh Rohru  
 Dist Shimla (HP)  
 and Sludge  
 disposed in Pit  
 near S.T.P. i.e.  
 730 + 2845 - 150  
 = 3425 kg

Executive Engineer  
 Jal Shakti Vibhag Division  
 Rohru

Superintending Engineer  
 Jal Shakti Vibhag Circle  
 Rohru-171207

Sl No	Date	Source Being	Drilled Aludges		Aludges at STP	Aludges Disposed	Balances at STP	To Whome Disposed	Page No: Date: <span style="border: 1px solid black; padding: 2px;">Remarks</span>
			Page	Collected info Date					
1	1-10-2024	2	80	80	0	80			
2	2-10-2024	3	100	180	-	180			
3	3-10-2024	4	120	300	-	300			
4	4-10-2024	5	80	380	-	380			
5	5-10-2024	6	60	440	-	440			
6	6-10-2024	7	100	540	-	540			
7	7-10-2024	1	120	660	-	660			
8	8-10-2024	2	100	760	-	760			
9	9-10-2024	3	60	820	-	820			
10	10-10-2024	4	80	900	-	900			
11	11-10-2024	5	60	960	-	960			
12	12-10-2024	6	100	1060	-	1060			
13	13-10-2024	7	120	1180	-	1180			
14	14-10-2024	1	140	1320	-	1320			
15	15-10-2024	2	140	1460	-	1460			
16	16-10-2024	3	100	1560	-	1560			
17	17-10-2024	4	100	1660	-	1660			
18	18-10-2024	5	140	1800	-	1800			
19	19-10-2024	6	100	1900	-	1900			
20	20-10-2024	7	140	2040	-	2040			
21	21-10-2024	1	100	2140	-	2140			
22	22-10-2024	2	100	2240	-	2240			
23	23-10-2024	3	120	2360	-	2360			
24	24-10-2024	4	100	2460	-	2460			

Executive Engineer  
Jal Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jal Shakti Vibhag Circle  
Rohru-171207

Sl No	Date	Source Being	Dried Sludge Collected in kg	Balance at STP	Disposal	Balance at STP	To whom Disposed
25	25-10-2024	5	60	2520	-	2520	Krishna Chand V. Jai Chigam. Teh. Chigam Dist Shimla (HP.) & Sludge disposed in fire near STP is $750 + 3425 - 200$ $= 3925 kg$
26	26-10-2024	6	80	2600	-	2600	
27	27-10-2024	7	120	2720	-	2720	
28	28-10-2024	1	100	2820	-	2820	
29	29-10-2024	2	60	2880	-	2880	
30	30-10-2024	3	60	2940	-	2940	
31	31-10-2024	4	60	3000	250	3925	

(HCO)

Executive Engineer  
Jai Shakti Vibhag Division  
Rohru

Superintending Engineer  
Jai Shakti Vibhag Circle  
Rohru-171207

Page No:  
Date:  
Remarks

**Account Opening**  
**Drilled & Budget**  
**Noted**  
**Disposal**  
**Balance at STP**  
**To whom Disposed**  
 Page No: \_\_\_\_\_  
 Date: \_\_\_\_\_  
 Remarks: \_\_\_\_\_

Sl. No.	Date	Account Opening	Drilled & Budget	Noted	Disposal	Balance at STP	To whom Disposed
1	01-11-2024	5	80	80	0	80	
2	02-11-2024	6	100	180	-	180	
3	03-11-2024	7	120	300	-	300	
4	04-11-2024	1	80	380	-	380	
5	05-11-2024	2	80	460	-	460	
6	06-11-2024	3	100	540	-	540	
7	07-11-2024	4	120	660	-	660	
8	08-11-2024	5	100	760	-	760	
9	09-11-2024	6	60	820	-	820	
10	10-11-2024	7	80	900	-	900	
11	11-11-2024	1	60	960	-	960	
12	12-11-2024	2	100	1060	-	1060	
13	13-11-2024	3	120	1180	-	1180	
14	14-11-2024	4	140	1320	-	1320	
15	15-11-2024	5	140	1460	-	1460	
16	16-11-2024	6	100	1560	-	1560	
17	17-11-2024	7	100	1660	-	1660	
18	18-11-2024	1	140	1800	-	1800	
19	19-11-2024	2	100	1900	-	1900	
20	20-11-2024	3	140	2040	-	2040	
21	21-11-2024	4	100	2140	-	2140	
22	22-11-2024	5	100	2240	-	2240	
23	23-11-2024	6	120	2360	-	2360	

Executive Engineer  
 Jal Shakti Vibhag Division  
 Rohru

Suprintending Engineer  
 Jal Shakti Vibhag Circle  
 Rohru-171207

Sl No	Date	Source Sludge	Drained Sludge		Approved Accumulation		Sludge Disposed	Balance at STP	To Whome Disposed	Page No:	
			Collected	Date	Sludge at STP	Sludge at STP				Date:	Remarks
24	24-11-2024	7	100		2460	0	2460				
25	25-11-2024	1	60		2520	-	2520				
26	26-11-2024	2	60		2580	2250	4105				

(16)

Happy skawa  
 Village Tolser  
 Teh Daringon  
 Dist. Ghimla  
 HP. and Sludge  
 disposed in Pit  
 near STP i.e.  
 $330 + 3975 - 200$   
 $= 4105 \text{ kg}$

Executive Engineer  
 Jal Shakti Vibhag Division  
 Rohru

Superintending Engineer  
 Jal Shakti Vibhag Circle  
 Rohru-171207

Sl. No.	Date	Source Being	Drilled Mud Collected in kg	Drilled Mud Date	Approved Cumulative Mud at STP	Mud Disposed	Balance at STP	To Whom Disposed	Page No:	Remarks
									Date	
1	01-12-2024	3	100		100	0	100			
2	02-12-2024	4	80		180	0	180			
3	03-12-2024	5	120		300	0	300			
4	04-12-2024	6	120		420	0	420			
5	05-12-2024	7	100		520	0	520			
6	06-12-2024	1	140		660	0	660			
7	07-12-2024	2	140		800	0	800			
8	08-12-2024	3	100		900	0	900			
9	09-12-2024	4	80		980	0	980			
10	10-12-2024	5	80		1060	0	1060			
11	11-12-2024	8	120		1180	0	1180			
12	12-12-2024	7	120		1300	0	1300			
13	13-12-2024	1	80		1380	0	1380			
14	14-12-2024	2	80		1460	0	1460			
15	15-12-2024	3	100		1560	0	1560			
16	16-12-2024	4	120		1680	0	1680			
17	17-12-2024	5	120		1800	0	1800			
18	18-12-2024	6	100		1900	0	1900			
19	19-12-2024	7	100		2000	0	2000			
20	20-12-2024	1	80		2080	0	2080			
21	21-12-2024	2	80		2160	0	2160			
22	22-12-2024	3	60		2220	0	2220			
23	23-12-2024	4	60		2280	0	2280			

(17)

To Whom  
Disposed

Page No:  
Date: Remarks

Executive Engineer  
Jai Shakti Vibhag Division  
Bohru

Superintending Engineer  
Jai Shakti Vibhag Circle  
Bohru-171207

Ward

Sources Sludge

Dried Sludge Collected in Date

Total Accumulation

Sludge at STP

Sludge Disposed

Balance at STP

To whom Disposed

Page No: 18  
Date: 18/12/2024  
Remarks

24	24-12-2024	5	100	2380	0	2380
25	25-12-2024	6	120	2500	0	2500
26	26-12-2024	7	140	2640	0	2640
27	27-12-2024	1	60	2700	0	2700
28	28-12-2024	2	60	2760	0	2760
29	29-12-2024	3	80	2840	0	2840
30	30-12-2024	4	80	2920	0	2920
31	31-12-2024	5	100	3020	2250	4675

Kavi Raj Brelta  
 Village Devidhar  
 Teh shingam  
 Distt Shimla  
 HP and sludge  
 disposed in pit  
 near STP i.e.  
 770+4105-200  
 = 4675 kg

Executive Engineer  
 of Shakti Vibhag Division  
 Rohru

Superintending Engineer  
 Jai Shakti Vibhag Circle  
 Rohru-171207

Certificate

Name of Scheme : Providing permanent Sewerage Scheme to Sarkaghat Town in Tehsil Sarkaghat, Distt. Mandi (HP)

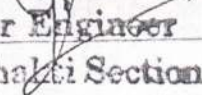
It is certified that the Sludge Generation & Sludge Disposal record is being maintained continuously w.e.f. 01/06/2023 on daily basis by Jal Shakti Division Sarkaghat for STP Sarkaghat. The Verified record is enclosed herewith please.

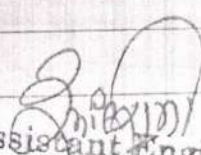


  
Executive Engineer  
JSV Division Sarkaghat

## SLUDGE PUMPING LOG BOOK

Certified that this log book contains 68 <sup>pages</sup>  
(Sixty eight only) leaves and all the leaves are  
in one contact.

  
Junior Engineer  
Jal Shakti Section  
Sarkaghat

  
Assistant Engineer  
Jal Shakti Sub-Division  
Sarkaghat

Date	PUMPING TIME	Quantity of Sludge	Sludge out in kg	Remarks
1-6-23	3 MIN.	510 LB.	25.50 kg	ok
2-6-23	3 MIN.	510 LB	25.50 kg	ok
3-6-23	3 MIN.	510 LB.	25.50 kg	ok
4-6-23	3 MIN.	510 LB.	25.50 kg	ok
5-6-23	3 MIN.	510 LB.	25.50 kg	ok
6-6-23	3 MIN.	510 LB.	25.50 kg	ok
7-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
8-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
9-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
10-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
11-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
12-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
13-6-23	3 MIN.	510 LB.	25.50 kg	ok
14-6-23	3 MIN.	510 LB.	25.50 kg	ok
15-6-23	3 MIN.	510 LB.	25.50 kg	ok
16-6-23	2 MIN.	510 LB.	25.50 kg	ok
17-6-23	3 MIN.	510 LB.	25.50 kg	ok
18-6-23	3 MIN.	510 LB.	25.50 kg	ok
19-6-23	3 MIN.	510 LB.	25.50 kg	ok
20-6-23	3 MIN.	510 LB.	25.50 kg	ok
21-6-23	3 MIN.	510 LB.	25.50 kg	ok
22-6-23	3 MIN.	510 LB.	25.50 kg	ok
23-6-23	3 MIN.	510 LB.	25.50 kg	ok
24-6-23	2 MIN.	510 LB.	25.50 kg	ok
25-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
26-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
27-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
28-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
29-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>
30-6-23	3 MIN.	510 LB.	25.50 kg	<del>ok</del>

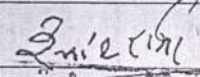
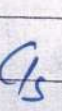
*Raj*  
JE

Assistant Engineer  
Jal Shakti Sub-Division  
Sarkaghat

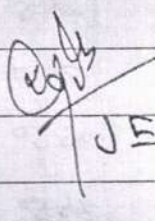
*Ch*  
Executive Engineer  
Jal Shakti Division  
Sarkaghat  
30-6-2023

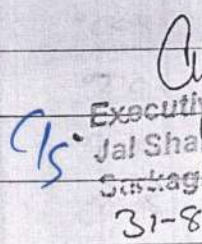
1353

Date	Pumping Time	Quantity of Sludge	Sludge out in kg	Remarks
1-7-23	3min	510 HS	25.50 kg	↓
2-7-23	3min	510	25.50	↓
3-7-23	3min	510	25.50	↓
4-7-23	3min	510	25.50	↓
5-7-23	3min	510	25.50	↓
6-7-23	3min	510	25.50	↓
7-7-23	3min	510	25.50	↓
8-7-23	3min	510	25.50	↓
9-7-23	3min	510	25.50	↓
10-7-23	3min	510	25.50	↓
11-7-23	3min	510	25.50	↓
12-7-23	3min	510	25.50	↓
13-7-23	3min	510	25.50	↓
14-7-23	3min	510	25.50	↓
15-7-23	3min	510	25.50	↓
16-7-23	3min	510	25.50	↓
17-7-23	3min	510	25.50	↓
18-7-23	3min	510	25.50	↓
19-7-23	3min	510	25.50	↓
20-7-23	3min	510	25.50	↓
21-7-23	3min	510	25.50	↓
22-7-23	3min	510	25.50	↓
23-7-23	3min	510	25.50	↓
24-7-23	3min	510	25.50	↓
25-7-23	3min	510	25.50	↓
26-7-23	3min	510	25.50	↓
27-7-23	3min	510	25.50	↓
28-7-23	3min	510	25.50	↓
29-7-23	3min	510	25.50	↓
30-7-23	3min	510	25.50	↓
31-7-23	3min	510	25.50	↓

  
 Assistant Engineer  
 Jal Shakti Sub-Division  
 Sarkaghat  
  
  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 31-7-2023

Date	Pumping Time	Quantity of Sludge	Sludge out Mbp	Remarks
1-8-23	3 min	510 Lts	25.50 kg	X
2-8-23	3 min	510	25.50	X
3-8-23	3 min	510	25.50	X
4-8-23	3 min	510	25.50	X
5-8-23	3 min	510	25.50	X
6-8-23	3 min	510	25.50	X
7-8-23	3 min	510	25.50	↓
8-8-23	3 min	510	25.50	↓
9-8-23	3 min	510	25.50	↓
10-8-23	3 min	510	25.50	↓
11-8-23	3 min	510	25.50	↓
12-8-23	3 min	510	25.50	↓
13-8-23	3 min	510	25.50	↓
14-8-23	3 min	510	25.50	↓
15-8-23	2 min	510	25.50	↓
16-8-23	3 min	510	25.50	↓
17-8-23	3 min	510	25.50	↓
18-8-23	3 min	510	25.50	↓
19-8-23	3 min	510	25.50	X
20-8-23	3 min	510	25.50	X
21-8-23	3 min	510	25.50	X
22-8-23	3 min	510	25.50	X
23-8-23	3 min	510	25.50	X
24-8-23	3 min	510	25.50	X
25-8-23	3 min	510	25.50	↓
26-8-23	3 min	510	25.50	↓
27-8-23	3 min	510	25.50	↓
28-8-23	3 min	510	25.50	↓
29-8-23	3 min	510	25.50	↓
30-8-23	3 min	510	25.50	↓
31-8-23	3 min	510	25.50	↓

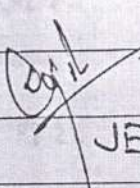
  
 Assistant Engineer  
 Jal Shakti Sub Division  
 Sarkaghat

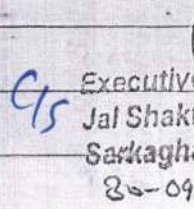
  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 31-8-2023

1355

272

Date	PUMPING-TIME	Quantity of Sludge	Sludge out in kg.	Remarks
1-9-23	3 MIN.	510 lbs.	25.50 kg	Mch
2-9-23	3 MIN.	510	25.50	Mch
3-9-23	3 MIN.	510	25.50	Mch
4-9-23	3 MIN.	510	25.50	Mch
5-9-23	3 MIN.	510	25.50	Mch
6-9-23	3 MIN.	510	25.50	Mch
7-9-23	3 MIN.	510	25.50	X
8-9-23	3 MIN.	510	25.50	X
9-9-23	3 MIN.	510	25.50	X
10-9-23	3 MIN.	510	25.50	X
11-9-23	3 MIN.	510	25.50	X
12-9-23	3 MIN.	510	25.50	X
13-9-23	3 MIN.	510	25.50	JO
14-9-23	3 MIN.	510	25.50	JO
15-9-23	3 MIN.	510	25.50	JO
16-9-23	3 MIN.	510	25.50	JO
17-9-23	3 MIN.	510	25.50	JO
18-9-23	3 MIN.	510	25.50	JO
19-9-23	Sarkaghat MIN.	510	25.50	Mch
20-9-23	3 MIN.	510	25.50	Mch
21-9-23	3 MIN.	510	25.50	Mch
22-9-23	3 MIN.	510	25.50	Mch
23-9-23	3 MIN.	510	25.50	Mch
24-9-23	3 MIN.	510	25.50	Mch
25-9-23	3 MIN.	510	25.50	X
26-9-23	3 MIN.	510	25.50	X
27-9-23	3 MIN.	510	25.50	X
28-9-23	3 MIN.	510	25.50	X
29-9-23	3 MIN.	510	25.50	X
30-9-23	3 MIN.	510	25.50	X

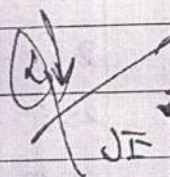
  
 Assistant Engineer  
 Jal Shakti Sub-Division  
 Sarkaghat

  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 30-09-2023

Date	PUMPING	TIME	Quantity of Sludge	Sludge out in kg	Remarks
1-10-23		3 MIN.	510 LB.	25.50 LB	↓
2-10-23		3 MIN.	510	25.50	↓
3-10-23		3 MIN.	510	25.50	↓
4-10-23		3 MIN.	510	25.50	↓
5-10-23		3 MIN.	510	25.50	↓
6-10-23		3 MIN.	510	25.50	↓
7-10-23		3 MIN.	510	25.50	↓
8-10-23		3 MIN.	510	25.50	Mela
9-10-23		3 MIN.	510	25.50	Mela
10-10-23		3 MIN.	510	25.50	Mela
11-10-23		3 MIN.	510	25.50	Mela
12-10-23		3 MIN.	510	25.50	Mela
13-10-23		3 MIN.	510	25.50	Mela
14-10-23		3 MIN.	510	25.50	<del>↓</del>
15-10-23	<del>24/10/23</del>	3 MIN.	510	25.50	<del>↓</del>
16-10-23	<del>24/10/23</del>	3 MIN.	510	25.50	<del>↓</del>
17-10-23		3 MIN.	510	25.50	<del>↓</del>
18-10-23		3 MIN.	510	25.50	<del>↓</del>
19-10-23		3 MIN.	510	25.50	<del>↓</del>
20-10-23	Executive Engineer Jal Shakti Division Sarkaghat	2 MIN.	510	25.50	↓
21-10-23	27-10-2023	3 MIN.	510	25.50	↓
22-10-23		3 MIN.	510	25.50	↓
23-10-23		3 MIN.	510	25.50	↓
24-10-23		3 MIN.	510	25.50	↓
25-10-23		3 MIN.	510	25.50	↓
26-10-23		3 MIN.	510	25.50	↓
27-10-23		3 MIN.	510	25.50	Mela
28-10-23		3 MIN.	510	25.50	Mela
29-10-23		3 MIN.	510	25.50	Mela
30-10-23		3 MIN.	510	25.50	Mela
31-10-23		3 MIN.	510	25.50	Mela

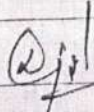
1357


Date	PUMPING TIME	Quantity of sludge	Sludge cost in ₹	Remarks
1-11-23	3 MIN.	510 Lts	25.50	✓
2-11-23	3 MIN.	510 Lts	25.50	✓
3-11-23	3 MIN.	510	25.50	✓
4-11-23	3 MIN.	510	25.50	✓
5-11-23	3 MIN.	510	25.50	✓
6-11-23	3 MIN.	510	25.50	✓
7-11-23	3 MIN.	510	25.50	✓
8-11-23	3 MIN.	510	25.50	✓
9-11-23	3 MIN.	510	25.50	✓
10-11-23	2 MIN.	510	25.50	✓
11-11-23	3 MIN.	510	25.50	✓
12-11-23	3 MIN.	510	25.50	✓
13-11-23	3 MIN.	510	25.50	Not
14-11-23	2 MIN.	510	25.50	Not
15-11-23	3 MIN.	510	25.50	Not
16-11-23	3 MIN.	510	25.50	Not
17-11-23	3 MIN.	510	25.50	Not
18-11-23	3 MIN.	510	25.50	Not
19-11-23	3 MIN.	510	25.50	✓
20-11-23	3 MIN.	510	25.50	✓
21-11-23	3 MIN.	510	25.50	✓
22-11-23	3 MIN.	510	26.50	✓
23-11-23	3 MIN.	510	25.50	✓
24-11-23	3 MIN.	510	25.50	✓
25-11-23	3 MIN.	510	25.50	Not
26-11-23	3 MIN.	510	25.50	Not
27-11-23	3 MIN.	510	25.50	Not
28-11-23	3 MIN.	510	25.50	Not
29-11-23	3 MIN.	510	25.50	Not
30-11-23	3 MIN.	510	25.50	Not

  
 Assistant Engineer  
 Jal Shakti Sub Division  
 Sarkaghat

  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 30-11-2023

Date	PUMPING TIME	Quantity of Sludge out	Sludge in	Remarks
1-12-23	4 MIN.	680 2H	34	X
2-12-23	4 MIN.	680 4H	34	X
3-12-23	4 MIN.	680	34	X
4-12-23	4 MIN.	680	34	X
5-12-23	4 MIN.	680	34	X
6-12-23	4 MIN.	680	34	X
7-12-23	4 MIN.	680	34	+
8-12-23	4 MIN.	680	34	+
9-12-23	4 MIN.	680	34	+
10-12-23	4 MIN.	680	34	+
11-12-23	4 MIN.	680	34	+
12-12-23	4 MIN.	680	34	+
13-12-23	4 MIN.	680	34	Make
14-12-23	4 MIN.	680	34	Make
15-12-23	4 MIN.	680	34	Make
16-12-23	4 MIN.	680	34	Make
17-12-23	4 MIN.	680	34	Make
18-12-23	4 MIN.	680	34	Make
19-12-23	4 MIN.	680	34	X
20-12-23	4 MIN.	680	34	X
21-12-23	4 MIN.	680	34	X
22-12-23	4 MIN.	680	34	X
23-12-23	4 MIN.	680	34	X
24-12-23	4 MIN.	680	34	X
25-12-23	4 MIN.	680	34	+
26-12-23	4 MIN.	680	34	+
27-12-23	4 MIN.	680	34	+
28-12-23	4 MIN.	680	34	+
29-12-23	4 MIN.	680	34	+
30-12-23	4 MIN.	680	34	+
31-12-23	4 MIN.	680	34	+

  
 J.E. Sarkaghat  
 Sub-Division  
 Sarkaghat

  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat

31-12-2023

1359

Date	PUMPING TIME	Quantity of Sludge	Sludge out in kg	Remarks
1-1-24	4 min.	680 Lts.	34 kg	Adela
2-1-24	4 min.	680 Lts.	34 kg	Adela
3-1-24	4 min.	680 Lts.	34 kg	Adela
4-1-24	4 min.	680 Lts.	34 kg	Moh
5-1-24	4 min.	680 Lts.	34 kg	Moh
6-1-24	4 min.	680 Lts.	34 kg	Moh
7-1-24	4 min.	680 Lts.	34 kg	✗
8-1-24	4 min.	680 Lts.	34 kg	✗
9-1-24	4 min.	680 Lts.	34 kg	✗
10-1-24	4 min.	680 Lts.	34 kg	✗
11-1-24	4 min.	680 Lts.	34 kg	✗
12-1-24	4 min.	680 Lts.	34 kg	✗
13-1-24	4 min.	680 Lts.	34 kg	✗
14-1-24	4 min.	680 Lts.	34 kg	✗
15-1-24	4 min.	680 Lts.	34 kg	✗
16-1-24	4 min.	680 Lts.	34 kg	✗
17-1-24	4 min.	680 Lts.	34 kg	✗
18-1-24	4 min.	680 Lts.	34 kg	✗
19-1-24	4 min.	680 Lts.	34 kg	Moh
20-1-24	4 min.	680 Lts.	34 kg	Moh
21-1-24	4 min.	680 Lts.	34 kg	Moh
22-1-24	4 min.	680 Lts.	34 kg	Moh
23-1-24	4 min.	680 Lts.	34 kg	Moh
24-1-24	4 min.	680 Lts.	34 kg	Moh
25-1-24	4 min.	680 Lts.	34 kg	✗
26-1-24	4 min.	680 Lts.	34 kg	✗
27-1-24	4 min.	680 Lts.	34 kg	✗
28-1-24	4 min.	680 Lts.	34 kg	✗
29-1-24	4 min.	680 Lts.	34 kg	✗
30-1-24	4 min.	680 Lts.	34 kg	✗
31-1-24	4 min.	680 Lts.	34 kg	✗

~~DM~~ ~~JE~~ ~~3rd Shift Engineer~~  
~~JE~~ ~~3rd Shift Division~~  
~~Sarkaghat~~

~~CS~~ ~~Executive Engineer~~  
~~3rd Shift Division~~  
~~Sarkaghat~~  
~~31-1-2024~~

Date	PUMPING TIME	Quantity of Sludge	Sludge out in kg	Remarks
1-2-24	6 min.	680 Lts	34 kg	↓ P
2-2-24	4 min.	680 Lts	34 kg	↓ P
3-2-24	4 min.	680 Lts	34 kg	↓ P
4-2-24	4 min.	680 Lts	34 kg	↓ P
5-2-24	4 min.	680 Lts	34 kg	↓ P
6-2-24	4 min.	680 Lts	34 kg	↓ P
7-2-24	4 min.	680 Lts	34 kg	Nil
8-2-24	4 min.	680 Lts	34 kg	Nil
9-2-24	4 min.	680 Lts	34 kg	Nil
10-2-24	4 min.	680 Lts	34 kg	Nil
11-2-24	4 min.	680 Lts	34 kg	Nil
12-2-24	4 min.	680 Lts	34 kg	Nil
13-2-24	4 min.	680 Lts	34 kg	✗
14-2-24	4 min.	680 Lts	34 kg	✗
15-2-24	4 min.	680 Lts	34 kg	✗
16-2-24	4 min.	680 Lts	34 kg	✗
17-2-24	4 min.	680 Lts	34 kg	✗
18-2-24	4 min.	680 Lts	34 kg	✗
19-2-24	4 min.	680 Lts	34 kg	↓ P
20-2-24	4 min.	680 Lts	34 kg	↓ P
21-2-24	4 min.	680 Lts	34 kg	↓ P
22-2-24	4 min.	680 Lts	34 kg	↓ P
23-2-24	4 min.	680 Lts	34 kg	↓ P
24-2-24	4 min.	680 Lts	34 kg	↓ P
25-2-24	4 min.	680 Lts	34 kg	Nil
26-2-24	4 min.	680 Lts	34 kg	Nil
27-2-24	4 min.	680 Lts	34 kg	Nil
28-2-24	4 min.	680 Lts	34 kg	Nil
29-2-24	4 min.	680 Lts	34 kg	Nil

*Signature*  
 Dyk Engineer  
 Jal Shakti Division  
 Sarkaghat

*Signature*  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 29-2-2024

1361

Date	PUMPING TIME	Quantity of Sludge	Sludgeout m kg	Remarks
1-3-24	5 MIN.	850 Lts	42.50 kg	✓
2-3-24	5 MIN.	850 Lts	42.50 kg	✓
3-3-24	5 MIN.	850 Lts	42.50 kg	✓
4-3-24	5 MIN.	850 Lts	42.50 kg	✓
5-3-24	5 MIN.	850 Lts	42.50 kg	✓
6-3-24	5 MIN.	850 Lts	42.50 kg	✓
7-3-24	5 MIN.	850 Lts	42.50 kg	✓
8-3-24	5 MIN.	850 Lts	42.50 kg	✓
9-3-24	5 MIN.	850 Lts	42.50 kg	✓
10-3-24	5 MIN.	850 Lts	42.50 kg	✓
11-3-24	5 MIN.	850 Lts	42.50 kg	✓
12-3-24	5 MIN.	850 Lts	42.50 kg	✓
13-3-24	5 MIN.	850 Lts	42.50 kg	✓
14-3-24	5 MIN.	850 Lts	42.50 kg	Not
15-3-24	5 MIN.	850 Lts	42.50 kg	Not
16-3-24	5 MIN.	850 Lts	42.50 kg	Not
17-3-24	5 MIN.	850 Lts	42.50 kg	Not
18-3-24	5 MIN.	850 Lts	42.50 kg	Not
19-3-24	5 MIN.	850 Lts	42.50 kg	Not
20-3-24	5 MIN.	850 Lts	42.50 kg	Not
21-3-24	5 MIN.	850 Lts	42.50 kg	X
22-3-24	5 MIN.	850 Lts	42.50 kg	X
23-3-24	5 MIN.	850 Lts	42.50 kg	X
24-3-24	5 MIN.	850 Lts	42.50 kg	X
25-3-24	5 MIN.	850 Lts	42.50 kg	X
26-3-24	5 MIN.	850 Lts	42.50 kg	✓
27-3-24	5 MIN.	850 Lts	42.50 kg	✓
28-3-24	5 MIN.	850 Lts	42.50 kg	✓
29-3-24	5 MIN.	850 Lts	42.50 kg	✓
30-3-24	5 MIN.	850 Lts	42.50 kg	✓
31-3-24	5 MIN.	850 Lts	42.50 kg	✓

*(Signature)*  
 Assistant Engineer  
 Jal Shakti Sub-Division  
 Sarkaghat

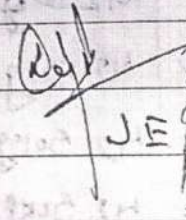
*(Signature)*  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 31-03-2024

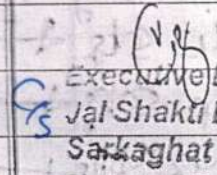
Date	PUMPING TIME	Quantity of Sludge	Sludge out in kg	Remarks
1-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
2-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
3-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
4-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
5-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
6-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
7-4-24	5 MIN.	850 Ltr	42.50 kg	✓
8-4-24	5 MIN.	850 Ltr	42.50 kg	✓
9-4-24	5 MIN.	850 Ltr	42.50 kg	✓
10-4-24	5 MIN.	850 Ltr	42.50 kg	✓
11-4-24	5 MIN.	850 Ltr	42.50 kg	✓
12-4-24	5 MIN.	850 Ltr	42.50 kg	✓
13-4-24	5 MIN.	850 Ltr	42.50 kg	✓
14-4-24	5 MIN.	850 Ltr	42.50 kg	✓
15-4-24	5 MIN.	850 Ltr	42.50 kg	✓
16-4-24	5 MIN.	850 Ltr	42.50 kg	✓
17-4-24	5 MIN.	850 Ltr	42.50 kg	✓
18-4-24	5 MIN.	850 Ltr	42.50 kg	✓
19-4-24	5 MIN.	850 Ltr	42.50 kg	✓
20-4-24	5 MIN.	850 Ltr	42.50 kg	✓
21-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
22-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
23-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
24-4-24	5 MIN.	850 Ltr	42.50 kg	Nil
25-4-24	5 MIN.	850 Ltr	42.50 kg	✓
26-4-24	5 MIN.	850 Ltr	42.50 kg	✓
27-4-24	5 MIN.	850 Ltr	42.50 kg	✓
28-4-24	5 MIN.	850 Ltr	42.50 kg	✓
29-4-24	5 MIN.	850 Ltr	42.50 kg	✓
30-4-24	5 MIN.	850 Ltr	42.50 kg	✓

*(Signature)*  
Assistant Engineer  
Jal Shakti Sub-Division  
Sarkaghat

*(Signature)*  
Executive Engineer  
Jal Shakti Division  
Sarkaghat  
30-04-2024

Date	PUMPING TIME	Quantity of Sludge	Sludge out m/c	Remarks
01/05/24	5 MIN.	850 Ltrs	42.50 kg	✓
2.5.24	5 MIN	850 Ltr	42.50 kg	✓
3.5.24	5 Min	850 Ltr	42.50 kg	mlm
4.5.24	5 Min	850 Ltr	42.50 kg	mlm
5/05/24	5 MIN	850 Ltr	42.50 kg	✓
6/05/24	5 MIN	850 Ltr	42.50 kg	✓
7/05/24	5 MIN	850 Ltr	42.50 kg	✓
08/05/24	5 MIN	850 Ltr	42.50 kg	✓
09/05/24	5 MIN	850 Ltr	42.50 kg	✓
10/05/24	5 MIN	850 Ltr	42.50 kg	✓
11/05/24	5 MIN	850 Ltr	42.50 kg	✓
12.5.24	5 MIN	850 Ltr	42.50 kg	✓
13.5.24	5 MIN	850 Ltr	42.50 kg	✓
14.5.24	5 MIN	850 Ltr	42.50 kg	mlm
15.5.24	5 MIN	850 Ltr	42.50 kg	mlm
16/05/24	5 MIN	850 Ltr	42.50 kg	✓
17/05/24	5 MIN	850 Ltr	42.50 kg	✓
18.5.24	5 MIN	850 Ltr	42.50 kg	✓
19.5.24	5 MIN	850 Ltr	42.50 kg	✓
20.5.24	5 MIN	850 Ltr	42.50 kg	✓
21/05/24	5 MIN	850 Ltr	42.50 kg	✓
22.5.24	5 MIN	850 Ltr	42.50 kg	✓
23.5.24	5 MIN	850 Ltr	42.50 kg	✓
24.5.24	5 MIN	850 Ltr	42.50 kg	✓
25/05/24	5 MIN	850 Ltr	42.50 kg	✓
26.5.24	5 MIN	850 Ltr	42.50 kg	✓
27.5.24	5 MIN	850 Ltr	42.50 kg	✓
28/05/24	5 MIN	850 Ltr	42.50 kg	✓
29/05/24	5 MIN	850 Ltr	42.50 kg	✓
30/05/24	5 MIN	850 Ltr	42.50 kg	✓

  
 J.E. Sarvaghat  
 Assistant Engineer  
 Jal Shakti Sub-Division  
 Sarkaghat

  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 31-05-2024

Date	Pumping TIME	Quantity of Sludge	Sludge out in kg	Remarks
01/06/24	5 MIN	850 Ltr	42.5 kg	✓
02/06/24	5 MIN	850 Ltr	42.5 kg	✓
03/06/24	5 MIN	850 Ltr	42.5 kg	✓
04/06/24	5 MIN	850 Ltr	42.5 kg	✓
5.6.24	5 MIN	850 Ltr	42.5 kg	
26.24	5 MIN	850 Ltr	42.5 kg	
8.6.24	5 MIN	850 Ltr	42.5 kg	→
10.6.24	5 MIN	850 Ltr	42.5 kg	→
11/06/24	5 MIN	850 Ltr	42.5 kg	✓
12/06/24	5 MIN	850 Ltr	42.5 kg	✓
13/06/24	5 MIN	850 Ltr	42.5 kg	✓
14/06/24	5 MIN	850 Ltr	42.5 kg	✓
15.6.24	5 MIN	850 kg	42.30 kg	✓
16.6.24	5 MIN	850 kg	42.5 kg	
17.6.24	5 MIN	850 kg	42 kg	→
18/06/24	5 MIN	850 kg	42.5 kg	✓
19/06/24	5 MIN	850 kg	42.5 kg	✓
20/06/24	5 MIN	850 kg	42.5 kg	✓
24.06.24	5 MIN	850 kg	42.5 kg	
22.6.24	5 MIN	850 kg	42.5 kg	
23.6.24	5 MIN	850 kg	42.5 kg	→
24.6.24	5 MIN	850 kg	42.5 kg	→
25.6.24	5 MIN	850 kg	42.5 kg	
26.6.24	5 MIN	850 kg	42.5 kg	
27.6.24	5 MIN	850 kg	42 kg	→
28.6.24	5 MIN	850 kg	42.5 kg	→
29.6.24	5 MIN	850 kg	42.5 kg	→
30.6.24	5 MIN	850 kg	42.5 kg	24

~~Signature~~

**Pratik**  
 Assistant Engineer  
 Jal Shakti Sub Division  
 Sarkaghat

**Chay**  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 30-06-2024

Date	Pumping Time	Quantity of Sh.	Qty	Smg	km
1.7.24	5 MIN	850kg	42.5kg	✓	
2.7.24	5 MIN	850kg	42.5kg	✓	
3.7.24	5 MIN	850kg	42.5kg		
4.7.24	5 MIN	850kg	42.5kg	✓	
5.7.24	5 MIN	850kg	42.5kg	✓	
6.7.24	5 MIN	850kg	42.5kg	✓	
7.7.24	5 MIN	850kg	42.5kg	✓	
8.7.24	5 MIN	850kg	42.5kg	✓	
9.7.24	5 MIN	850kg	42.5kg	✓	
10.7.24	5 MIN	850kg	42.5kg	✓	
11.7.24	5 MIN	850kg	42.5kg	✓	
12.7.24	5 MIN	850kg	42.5kg	✓	
13.7.24	5 MIN	850kg	42.5kg	✓	
14.7.24	5 MIN	850kg	42.5kg	✓	
15.7.24	5 MIN	850kg	42.5kg	✓	
16.7.24	5 MIN	850kg	42kg	✓	
17.7.24	5 MIN	850kg	42.5kg	✓	
18/07/24	5 MIN	850kg	42.5kg	✓	
19/07/24	5 MIN	850kg	42.5kg	✓	
20/07/24	5 MIN	850kg	42.5kg	✓	
21/07/24	5 MIN	850kg	42.5kg	✓	
22.7.24	5 MIN	850kg	42.5kg	✓	
23.7.24	5 MIN	850kg	42.5kg	✓	
24.7.24	5 MIN	850kg	42.5kg	✓	
25.7.24	5 MIN	850kg	42.5kg	✓	
26.7.24	5 MIN	850kg	42.5kg	✓	
27.7.24	5 MIN	850kg	42.5kg	✓	
28.7.24	5 MIN	850kg	42.5kg	✓	

Signature

Jal  
Sar

Executive Engineer  
Jal Shakti Division  
Saskaghat  
28-07-2024

Date	Pumping Time	Qty Sal	Qty kg	Qty	Remarks
29.7.24	5 MIN	850 kg	42.5 kg	↓	
30.7.24	5 MIN	850 kg	42.5 kg	↓	
31.7.24	5 MIN	850 kg	42.5 kg	↓	
1.8.24	5 MIN	850 kg	42.5 kg	↓	
2.8.24	5 MIN	850 kg	42.5 kg	↓	
3.8.24	5 MIN	850 kg	42.5 kg	↓	
4.8.24	5 MIN	850 kg	42.5 kg	↓	
5.8.24	5 MIN	850 kg	42.5 kg	↓	
6.8.24	5 MIN	850 kg	42.5 kg	↓	
7.8.24	5 MIN	850 kg	42.5 kg	↓	
8.8.24	8 MIN	850 kg	42.5 kg	↓	
9.8.24	5 MIN	850 kg	42.5 kg	↓	
10.8.24	5 MIN	850 kg	42.5 kg	↓	
11.8.24	5 MIN	850 kg	42.5 kg	↓	
12.8.24	5 MIN	850 kg	42.5 kg	↓	
13.8.24	5 MIN	850 kg	42.5 kg	↓	
14.8.24	5 MIN	850 kg	42.5 kg	↓	
15.8.24	5 MIN	850 kg	42.5 kg	↓	
16.8.24	5 MIN	850 kg	42.5 kg	↓	
17.8.24	5 MIN	850 kg	42.5 kg	↓	
18.8.24	5 MIN	850 kg	42.5 kg	↓	
19.8.24	5 MIN	850 kg	42.5 kg	↓	
20.8.24	5 MIN	850 kg	42.5 kg	↓	
21.8.24	5 MIN	850 kg	42.5 kg	↓	
22.8.24	5 MIN	850 kg	42.5 kg	↓	
23.8.24	5 MIN	850 kg	42.5 kg	↓	
24.8.24	5 MIN	850 kg	42.5 kg	↓	
25.8.24	5 MIN	850 kg	42.5 kg	↓	
26.8.24	5 MIN	850 kg	42.5 kg	↓	

Executive Engineer  
Jai Shakti Division  
Sarkaghat  
26-08-2024

Assistant Engineer  
Jai Shakti Sub-Div  
Sarkaghat

Date	Pumping Time	Qty of Sew	Qty of KG	Qty of Sew	Remarks
27.8.24	5 MIN	850kg	42.5kg	↓	
28.8.24	5 MIN	850kg	42.5kg	↓	
29.8.24	5 MIN	850kg	42.5kg	↓	
30.8.24	5 MIN	850kg	42.5kg	↓	
31.8.24	5 MIN	850kg	42.5kg	↓	
1.8.24	5 MIN	850kg	42.5kg	↓	
2.8.24	5 MIN	850kg	42.5kg	↓	
3.8.24	5 MIN	850kg	42.5kg	↓	
4.8.24	5 MIN	850kg	42.5kg	↓	
5.8.24	5 MIN	850kg	42.5kg	↓	
6.8.24	5 MIN	850kg	42.5kg	↓	
7.8.24	5 MIN	850kg	42.5kg	↓	
8.9.24	5 MIN	850kg	42.5kg	↓	
9.9.24	5 MIN	850kg	42.5kg	↓	
10/09/24	5 MIN	850kg	42.5kg	↓	
11/09/24	5 MIN	850kg	42.5kg	↓	
12/09/24	5 MIN	850kg	42.5kg	↓	
13/09/24	5 MIN	850kg	42.5kg	↓	
14/09/24	5 MIN	850kg	42.5kg	↓	
15/09/24	5 MIN	850kg	42.5kg	↓	
16/09/24	5 MIN	850kg	42.5kg	↓	
17/09/24	5 MIN	850kg	42.5kg	↓	
18/09/24	5 MIN	850kg	42.5kg	↓	
19/09/24	5 MIN	850kg	42.5kg	↓	
20/09/24	5 MIN	850kg	42.5kg	↓	
21/09/24	5 MIN	850kg	42.5kg	↓	
22.9.24	5 MIN	850kg	42.5kg	↓	

Executive Engineer  
Jal Shakti Division  
Sarkaghat  
22-09-2024

Date	Pumping Time	Qty of Sal	Qty of kg	Slmp	Remarks
23/09/24	5 MIN	850 Ltrs	42.5 kg	F	
24/09/24	5 MIN	850 Ltrs	42.5 kg	F	
25/09/24	5 MIN	850 Ltrs	42.5 kg	F	
26/09/24	5 MIN	850 Ltrs	42.5 kg	F	
27/09/24	5 MIN	850 Ltrs	42.5 kg	F	
28/09/24	5 MIN	850 Ltrs	42.5 kg	F	
29/09/24	5 MIN	850 Ltrs	42.5 kg	F	
30/09/24	5 MIN	850 Ltrs	42.5 kg	F	
01/10/24	5 MIN	850 Ltrs	42.5 kg	F	
02/10/24	5 MIN	850 Ltrs	42.5 kg	F	
03/10/24	5 MIN	850 Ltrs	42.5 kg	F	
04/10/24	5 MIN	850 Ltrs	42.5 kg	F	
05/10/24	5 MIN	850 Ltrs	42.5 kg	F	
06/10/24	5 MIN	850 Ltrs	42.5 kg	F	
07/10/24	5 MIN	850 Ltrs	42.5 kg	F	
08/10/24	5 MIN	850 Ltrs	42.5 kg	F	
09/10/24	5 MIN	850 Ltrs	42.5 kg	F	
10/10/24	5 MIN	850 Ltrs	42.5 kg	F	
11/10/24	5 MIN	850 Ltrs	42.5 kg	F	
12/10/24	5 MIN	850 Ltrs	42.5 kg	F	
13/10/24	5 MIN	850 Ltrs	42.5 kg	F	
14/10/24	5 MIN	850 Ltrs	42.5 kg	F	
15/10/24	5 MIN	850 Ltrs	42.5 kg	F	
16/10/24	5 MIN	850 Ltrs	42.5 kg	F	
17.10.24	5 MIN	850 Ltrs	42.5 kg	F	
18.10.24	5 MIN	850 Ltrs	42.5 kg	F	
19/10/24	5 MIN	850 Ltrs	42.5 kg	F	

*Res. Engineer*  
 Assistant Engineer  
 Jal Shakti Sub  
 Sarkaghat

*Res. Engineer*  
 Executive Engineer  
 Jal Shakti Division  
 Sarkaghat  
 19-10-2024

DATE	PUMPING TIME	QUANTITY OF SLUDGE	SLUDGE OUT IN KG	SIGN	REMARKS
20.10.24	5 MIN	850 LTR	42.5 KG	+	
21/10/24	5 MIN	850 LTR	42.5 KG	+	
22/10/24	5 MIN	850 LTR	42.5 KG	+	
23/10/24	5 MIN	850 LTR	42.5 KG	+	
24/10/24	5 MIN	850 LTR	42.5 KG	+	
25.10.24	5 MIN	850 LTR	42.5 KG	+	
26.10.24	5 MIN	850 LTR	42.5 KG	+	
27/10/24	5 MIN	850 LTR	42.5 KG	+	
28.10.24	5 MIN	850 LTR	42.5 KG	+	
29.10.24	5 MIN	850 LTR	42.5 KG	+	
30.10.24	5 MIN	850 LTR	42.5 KG	+	
1.11.24	5 MIN	850 KG	42.5 KG	+	
2.11.24	5 MIN	850 KG	42.5 KG	+	
3.11.24	5 MIN	850 KG	42.5 KG	+	
4.11.24	5 MIN	850 KG	42.5 KG	+	
5/11/24	5 MIN	850 LTR	42.5 KG	+	
6/11/24	5 MIN	850 LTR	42.5 KG	+	
7/11/24	5 MIN	850 LTR	42.5 KG	+	
8.11.24	5 MIN	850 LTR	42.5 KG	+	
9.11.24	5 MIN	850 LTR	42.5 KG	+	
10.11.24	5 MIN	850 LTR	42.5 KG	+	
11.11.24	5 MIN	850 LTR	42.5 KG	+	
12.11.24	5 MIN	850 LTR	42.5 KG	+	
13.11.24	5 MIN	850 LTR	42.5 KG	+	
14.11.24	5 MIN	850 LTR	42.5 KG	+	
15.11.24	5 MIN	850 LTR	42.5 KG	+	
16.11.24	5 MIN	850 LTR	42.5 KG	+	
17.11.24	5 MIN	850 LTR	42.5 KG	+	

J.E. Assistant  
Jal Shakti  
Sardkaghat

Executive Engineer  
Jal Shakti Division  
Sardkaghat  
17-11-2024

classmate  
Date \_\_\_\_\_  
Page \_\_\_\_\_

SLUDGE DISPOSAL & STOCK

	No. of Bags	TANNES	GIVEN TO FARMERS	Stock	
JUNE, 23	25	0.632 MT,	-	25 Bgs	<u>Nil</u>
JULY, 23	25	0.632	-	50 Bgs	<u>Nil</u>
AUG, 23	25	0.632	-	75 Bgs	<u>Nil</u>
SEP, 23	25	0.632	100 Bgs	Nil	<u>Nil</u>
OCT, 23	25	0.632	-	25 Bgs	<u>Nil</u>
NOV, 23	25	0.632	-	50 Bgs	<u>Nil</u>
DEC, 23	33	0.843	-	83 Bgs	<u>Nil</u>
JAN, 24	33	0.843	-	116 Bgs	<u>Nil</u>
FEB, 24	31	0.789	-	147 Bgs	<u>Nil</u>
MAR, 24			-		
APR, 24			-		

CS CS

Executive Engineer  
Jal Shakti Division  
Sarkaghat  
Feb-2024

Assistant Engineer  
Jal Shakti Sub-Di  
Sarkaghat

S.T.P. Barchhwar (Sarkaghat)

Month: December 1371 Year: 2024

(∴ Sludge disposal ∴)

Date	Waste Sludge Pump time (h)	Sludge out in L Pump Capacity (LPH)	Sludge out (in kg)	Sludge disposed (50% after drying (kg)) / 10-20%	Signature
1-12-2024	2 minute	7560	7560	378	Asy/kun
-12-2024	2 minute	7560	7560	378	Asy/kun
-12-2024	3 min	3240	3240	162	Asy/kun
-12-2024	3 min	3240	3240	162	Asy/kun
-12-2024	4 min	4320	4320	216	Asy/kun
-12-2024	4 min	4320	4320	216	Asy/kun
-12-2024	6 min	6480	6480	324	Asy/kun
-12-2024	6 min	6480	6480	324	Asy/kun
-12-2024	5 min	5400	5400	270	Asy/kun
-12-2024	5 min	5400	5400	270	Asy/kun
-12-2024	7 min	7560	7560	378	Asy/kun
-12-2024	7 min	7560	7560	378	Asy/kun
-12-2024	3 min	3240	3240	162	Asy/kun
-12-2024	3 min	3240	3240	162	Asy/kun
-12-2024	3 min	3240	3240	162	Asy/kun
-12-2024	4 min	4320	4320	216	Asy/kun
-12-2024	4 min	4320	4320	216	Asy/kun
-12-2024	4 min	4320	4320	216	Asy/kun
-12-2024	6 min	6480	6480	324	Asy/kun
-12-2024	6 min	6480	6480	324	Asy/kun
-12-2024	6 min	6480	6480	324	Asy/kun
1-12-2024	3 min	3240	3240	162	Asy/kun
3-12-2024	3 min	3240	3240	162	Asy/kun
1-12-2024	3 min	3240	3240	162	Asy/kun
5-12-2024	3 min	3240	3240	162	Asy/kun
6-12-2024	6 min	6480	6480	324	Asy/kun
7-12-2024	6 min	6480	6480	324	Asy/kun
8-12-2024	6 min	6480	6480	324	Asy/kun
7-12-2024	6 min	6480	6480	324	Asy/kun
2-12-2024	6 min	6480	6480	324	Asy/kun
1-12-2024	5 min	5400	5400	270	Asy/kun
Total				261	

SUNFACE

Executive Engineer  
Jal Shakti Division  
Sarkaghat

277 Barkhwar (Sarkaghat) 289  
 month: January Year: 2025

Date	Waste Sludge Pump Time (hr)	Sludge in (mlt) Pump capacity (18-11R)	Sludge out (In kg)	Sludge disposed after drying (kg) 5%	Sludge
1-1-2025	3 min	3240	3240	162	dry
2-1-2025	3 min	3240	3240	162	dry
3-1-2025	3 min	3240	3240	162	dry
4-1-2025	4 min	4320	4320	216	dry
5-1-2025	4 min	4320	4320	216	dry
6-1-2025	4 min	4320	4320	216	dry
7-1-2025	4 min	4320	4320	216	dry
8-1-2025	5 min	6480	6480	324	dry
9-1-2025	6 min	6480	6480	324	dry
10-1-2025	6 min	6480	6480	324	dry
11-1-2025	6 min	6480	6480	324	dry
12-1-2025	3 min	3240	3240	162	dry
13-1-2025	3 min	3240	3240	162	dry
14-1-2025	3 min	3240	3240	162	dry
15-1-2025	4 min	4320	4320	216	dry
16-1-2025	4 min	4320	4320	216	dry
17-1-2025	4 min	4320	4320	216	dry
18-1-2025	6 min	6480	6480	324	dry
19-1-2025	6 min	6480	6480	324	dry
20-1-2025	6 min	6480	6480	324	dry
21-1-2025	5 min	5400	5400	270	dry
22-1-2025	5 min	5400	5400	270	dry
23-1-2025	5 min	5400	5400	270	dry
24-1-2025	5 min	5400	5400	270	dry
25-1-2025	5 min	5400	5400	270	dry
26-1-2025	4 min	4320	4320	216	dry
27-1-2025	4 min	4320	4320	216	dry
28-1-2025	4 min	4320	4320	216	dry
29-1-2025	6 min	6480	6480	324	dry
30-1-2025	6 min	6480	6480	324	dry
31-1-2025	5 min	5400	5400	270	dry
<b>Total</b>				<b>249</b>	

SUNFACT  
 Executive Engineer  
 Jal Sanitation Division  
 Barkaghat

(STR-1373 Jhanda Nagar)

October - 24

DATE    

S.No	Date	Wash sludge out pump Time in (min)	Sludge out in kg	Sludge out in kg	After Dewatering process in Drying Bed
01	01-10-24	1min	174	173.5	
02	02-10-24	1min	174	172.1	
03	03-10-24	1min	174	172.0	
04	04-10-24	1min	174	172.	
05	05-10-24	1min	174	173.5	IN PROCESS
06	06-10-24	1.5min	261	260	
07	07-10-24	1.5min	261	258.6	
08	08-10-24	1.5min	261	256.4	
09	09-10-24	1.5min	261	260	
10	10-10-24	1.5min	261	259	
11	11-10-24	1.5min	261	258	
12	12-10-24	1.5min	261	260.5	
13	13-10-24	1min	174	173	
14	14-10-24	1min	174	173.5	
15	15-10-24	1min	174	172.	398KG
16	16-10-24	1min	174	172.8	
17	17-10-24	1min	174	172.0	
18	18-10-24	1min	174	173.4	
19	19-10-24	2min	348	346	
20	20-10-24	1min	174	172.	
21	21-10-24	1min	174	172.5	
22	22-10-24	1min	174	173	
23	23-10-24	1min	174	173.5	
24	24-10-24	1min	174	173.8	
25	25-10-24	2min	348	346	
26	26-10-24	2min	348	345.5	

shape

PAGE

Serials.	Date	Waste Sludge out pump. Time.	Waste Sludge out in(Lts)	Sludge out in (kg)	After Dewatering process.
27	27-10-24	2 min	348	346.5	
28	28-10-24	1 min	174	172.5	
29	29-10-24	1 min	174	173.8	
30	30-10-24	1.5 min	261	260.5	
31	31-10-24	1.5 min	261	258.0	378 kg

~~Junior Engineer  
Jal Shakti Section~~

Assistant Engineer  
Jal Shakti Sub Division  
Joginder Nagar (H.P.)

~~Executive Engineer  
Jal Shakti Division  
Chauntra (H.P.)~~

(STP - Jagan Nagar)

Nov - 2024

DATE    

S. No.	Date	Waste Sludge out pump time in (min)	Sludge out in (kg)	Sludge out in (kg)	After Dewatering process in Drying beds
01	01-11-24	1.5 min	261	258.5	
02	02-11-24	1.5 min	261	256	
03	03-11-24	1.5 min	261	257.1	
04	04-11-24	1.5 min	261	258	
05	05-11-24	1.5 min	261	259	
06	06-11-24	1 min	174	173	
07	07-11-24	1 min	174	172.5	IN PROCESS
08	08-11-24	1 min	174	172.1	
09	09-11-24	1 min	174	173	
10	10-11-24	1 min	174	172.5	
11	11-11-24	1 min	174	172	
12	12-11-24	1 min	174	171	
13	13-11-24	1 min	174	173	
14	14-11-24	1.5 min	261	260	
15	15-11-24	1.5 min	261	258	372 KG
16	16-11-24	1.5 min	261	258.5	
17	17-11-24	1.5 min	261	259	
18	18-11-24	1.5 min	261	258	
19	19-11-24	1.5 min	261	260	
20	20-11-24	1 min	174	173	
21	21-11-24	1 min	174	172.5	
22	22-11-24	1 min	174	170	
23	23-11-24	1 min	174	171.5	
24	24-11-24	1 min	174	171	
25	25-11-24	1 min	174	172	
26	26-11-24	1 min	174	172.4	

Shape

PAGE

DATE

Date	Waste sludge out pump time in (min)	Sludge out in (Lts)	Sludge out in ken	dffer processing
27-11-24	1.5 min	261	260	
28-11-24	1.5 min	261	258	
29-11-24	1.5 min	261	259	
30-11-24	1 min	174	173	403 KG

~~Engineer  
Jal Shakti Section~~

Assistant Engineer  
Jal Shakti Sub Division  
Joginder Nagar (H.P.)

Executive Engineer  
Jal Shakti Division  
Chauntra (H.P.)

Dec-24

S. No.	Date	Waste sludge pump time in (min)	Sludge out in (lbs)	Sludge out in kg	After processing
01	01-12-24	1.5 min	261	260	
02	02-12-24	1.5 min	261	258.5	
03	03-12-24	1.5 min	261	259	
04	04-12-24	1.5 min	261	260	
05	05-12-24	1 min	174	173	
06	06-12-24	1 min	174	172.5	
07	07-12-24	1 min	174	173	
08	08-12-24	1 min	174	171.8	
09	09-12-24	1.5 min	261	260	
10	10-12-24	1.5 min	261	258.5	
11	11-12-24	1.5 min	261	257	
12	12-12-24	1.5 min	261	258	
13	13-12-24	1.5 min	261	259	
14	14-12-24	1 min	174	172.8	
15	15-12-24	1 min	174	172.5	
16	16-12-24	1 min	174	170.8	
17	17-12-24	1 min	174	170	
18	18-12-24	1.5 min	261	260	
19	19-12-24	1.5 min	261	260.5	
20	20-12-24	1.5 min	261	258	
21	21-12-24	1.5 min	261	256	
22	22-12-24	1.5 min	261	258	
23	23-12-24	1 min	174	173	
24	24-12-24	1 min	174	171	

25	25-12-24	1 min	174
26	26-12-24	1.5 min	261
27	27-12-24	1.5 min	261
28	28-12-24	1.5 min	261
29	29-12-24	1.5 min	261
30	30-12-24	1.5 min	261
31	31-12-24	1 min	174

S. No	Date	Waste study Type and no	Waste cut in	Waste cut in		
1	1-1-25	1min	174	173	After process	
2	2-1-25	1min	174	172.5		
3	3-1-25	1min	174	171		
4	4-1-25	1min	174	174		
5	5-1-25	1.5 min	261	260		
6	6-1-25	1.5 min	261	259		
7	7-1-25	1.5 min	261	257		
8	8-1-25	1.5 min	261	258		
9	9-1-25	1min	174	170		IN PROCESS
10	10-1-25	1min	174	173		
11	11-1-25	1min	174	172		
12	12-1-25	1min	174	172.5		
13	13-1-25	2min	348	346		
14	14-1-25	2min	348	345		
15	15-1-25	1min	174	171		
16	16-1-25	1min	174	172		
17	17-1-25	1min	174	173		
18	18-1-25	1min	174	173.5		
19	19-1-25	2min	348	346		
20	20-1-25	2min	348	346		
21	21-1-25	1.5 min	261	260		
22	22-1-25	1.5 min	261	258		
23	23-1-25	1min	174	173		
24	24-1-25	1min	174	173		
25	25-1-25	1min	174	172		
26	26-1-25	1min	174	171		
27	27-1-25	1min	174	170		
28	28-1-25	1.5 min	261	260		
29	29-1-25	1.5 min	261	259		
30	30-1-25	1min	174	173		
31	31-1-25	1min	174	172		

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-04-2024	2 min	960 ltr	96 kg	Disposed off in pit	
2.	02-04-2024	4 min	1920 ltr.	192 kg	Near S.F.P.	
3.	04-04-24	3 min	1440 ltr	144 kg	Plant.	
4.	06-04-24	2 min	960 ltr	96 kg		
5.	08-04-24	2.5 min	1200 ltr	120 kg	-do-	
6.	09-04-24	2 min	960 ltr	96 kg		
7.	10-04-24	4 min	1920 ltr	192 kg		
8.	12-04-24	2.5 min	1200 ltr	120 kg	-do-	
9.	13-04-24	1 min	480 ltr.	480 kg		
10.	15-04-24	2 min	960 ltr	96 kg		
11.	16-04-24	4.5 min	2160 ltr.	216 kg	-do-	
12.	18-04-24	2 min	960 ltr	96 kg		
13.	19-04-24	1 min	480 ltr	48 kg		
14.	20-04-24	3.5 min	1680 ltr.	168 kg	-do-	
15.	22-04-24	2 min	960 ltr	96 kg		
16.	23-04-24	5 min	2400 ltr	240 kg		
17.	25-04-24	2 min	960 ltr	96 kg	-do-	
18.	26-04-24	2.5 min	1200 ltr.	120 kg.		
19.	27-04-24	1 min	480 ltr	48 kg	-do-	
20.	29-04-24	3.5 min	1680 ltr.	168 kg		
21.	30-04-24	2 min	960 ltr.	96 kg	-do-	
22.						
23.						
24.						
25.						
26.						
27.						
28.						
29.						
30.						

It is certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

MAY

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CARRIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-05-24	3 min	1440 ltr.	144 kg	Disposed	
2.	03-05-24	2.5 min	1200 ltr	120 kg	impst	
3.	04-05-24	2 min	960 ltr.	96 kg	Near STP	
4.	06-05-24	3.5 min	1680 ltr.	168 kg	Plant	
5.	07-05-24	2 min	960 ltr.	96 kg	- do -	
6.	08-05-24	4 min	1920 ltr	192 kg		
7.	10-05-24	2.5 min	1200 ltr	120 kg		
8.	11-05-24	2 min	960 ltr.	96 kg	- do -	
9.	13-05-24	3 min	1440 ltr.	144 kg		
10.	14-05-24	5 min	2400 ltr	240 kg		
11.	16-05-24	2.5 min	1200 ltr	120 kg	- do -	
12.	17-05-24	3 min	1440 ltr.	144 kg		
13.	18-05-24	4.5 min	2160 ltr.	216 kg		
14.	20-05-24	2 min	960 ltr.	96 kg	- do -	
15.	21-05-24	2.5 min	1200 ltr	120 kg		
16.	22-05-24	3.5 min	1680 ltr.	168 kg		
17.	24-05-24	2 min	960 ltr.	96 kg	- do -	
18.	25-05-24	2.5 min	1200 ltr	120 kg		
19.	27-05-24	3 min	1440 ltr.	144 kg		
20.	28-05-24	3.5 min	1680 ltr.	168 kg	- do -	
21.	30-05-24	4.5 min	2160 ltr	216 kg		
22.	31-05-24	2 min	960 ltr.	96 kg	- do -	
23.						
24.						
25.						
26.						
27.						
28.						
29.						
30.						

it is certified that the fault is under investigation have no proper facility for collection/drawing of sludge he been created. The work is under program

*[Signature]*

Assistant Engineer  
Jal Shakti Sub-Div. I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

1382

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-06-24	4 min	1920 ltr.	192 kg	Disposed in pit	
2.	03-06-24	2.5 min	1200 ltr.	120 kg	Near STP Plant.	
3.	04-06-24	2 min	960 ltr.	96 kg		
4.	06-06-24	3.5 min	1680 ltr.	168 kg		
5.	07-06-24	2 min	960 ltr.	96 kg	do	
6.	08-06-24	4.5 min	2160 ltr.	216 kg		
7.	10-06-24	2.5 min	1200 ltr.	120 kg		
8.	11-06-24	3 min	1440 ltr.	144 kg	do	
9.	13-06-24	2 min	960 ltr.	96 kg		
10.	14-06-24	1 min	480 ltr.	48 kg	do	
11.	15-06-24	2.5 min	1200 ltr.	120 kg		
12.	17-06-24	2 min	960 ltr.	96 kg		
13.	18-06-24	2.5 min	1200 ltr.	120 kg	do	
14.	20-06-24	5 min	2400 ltr.	240 kg		
15.	21-06-24	2.5 min	1200 ltr.	120 kg		
16.	22-06-24	2 min	960 ltr.	96 kg	do	
17.	24-06-24	3.5 min	1680 ltr.	168 kg		
18.	25-06-24	1.5 min	720 ltr.	72 kg	do	
19.	27-06-24	4.5 min	2160 ltr.	216 kg		
20.	29-06-24	2.5 min	1200 ltr.	120 kg		
21.	30-06-24	3 min	1440 ltr.	144 kg	do	
22.						
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It is noted that the plant is under upgradation hence no proper facility for collection/drawing of sludge has been created. The work is under progress.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

Sr.No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks	
1.	01-07-24	3 min	1440 ltr.	144 kg	Disposed		
2.	02-07-24	2.5 min	1200 ltr.	120 kg	in pit		
3.	04-07-24	4.5 min	2160 ltr.	216 kg	Near		
4.	05-07-24	2 min	960 ltr.	96 kg	STP Plant		
5.	06-07-24	3.5 min	1680 ltr.	168 kg			
6.	08-07-24	2.5 min	1200 ltr.	120 kg	-do-		
7.	09-07-24	3 min	1440 ltr.	144 kg			
8.	11-07-24	4.5 min	2160 ltr.	216 kg			
9.	12-07-24	2.5 min	1200 ltr.	120 kg	-do-		
10.	13-07-24	3 min	1440 ltr.	144 kg			
11.	15-07-24	2.5 min	1200 ltr.	120 kg	-do-		
12.	16-07-24	1.5 min	720 ltr.	720 kg			
13.	18-07-24	4.5 min	2160 ltr.	216 kg			
14.	20-07-24	5 min	2400 ltr.	240 kg	-do-		
15.	22-07-24	3.5 min	1680 ltr.	168 kg			
16.	23-07-24	1.5 min	720 ltr.	72 kg	-do-		
17.	24-07-24	2 min	960 ltr.	96 kg			
18.	26-07-24	3.5 min	1680 ltr.	168 kg	-do-		
19.	27-07-24	2 min	960 ltr.	96 kg			
20.	29-07-24	4.5 min	2160 ltr.	216 kg	-do-		
21.	30-07-24	2.5 min	1200 ltr.	120 kg			
22.							
23.	Ind	It is Clarified that the plant is					
24.		under upgradation have no proper facility					
25.		for collection/drawing of sludge he					
26.		been Grated The work is under progress					
27.							
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Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division, Mandi.

Sr.No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-08-24	3.5 min	1680 ltr.	168 kg	Disposed	
2.	02-08-24	1.5 min	720 ltr.	72 kg	in Pit	
3.	03-08-24	2.5 min	1200 ltr.	12 kg	Near STP.	
4.	05-08-24	4.5 min	2160 ltr.	216 kg		
5.	06-08-24	2 min	960 ltr.	96 kg	-do	
6.	08-08-24	4 min	1920 ltr.	192 kg		
7.	09-08-24	3.5 min	1680 ltr.	168 kg		
8.	10-08-24	3.5 min	1680 ltr.	168 kg	-do	
9.	12-08-24	5 min	2400 ltr.	240 kg		
10.	13-08-24	2.5 min	1200 ltr.	120 kg		
11.	15-08-24	3 min	1440 ltr.	144 kg	-do	
12.	16-08-24	2.5 min	1200 ltr.	120 kg		
13.	17-08-24	2 min	960 ltr.	96 kg		
14.	19-08-24	4.5 min	2160 ltr.	216 kg	-do	
15.	20-08-24	2.5 min	1200 ltr.	120 kg		
16.	22-08-24	5 min	2400 ltr.	240 kg	-do	
17.	23-08-24	2.5 min	1200 ltr.	120 kg		
18.	24-08-24	4.5 min	2160 ltr.	216 kg	-do	
19.	26-08-24	3 min	1440 ltr.	144 kg		
20.	27-08-24	3.5 min	1680 ltr.	168 kg	-do	
21.	29-08-24	4 min	1920 ltr.	192 kg		
22.	30-08-24	2.5 min	1200 ltr.	120 kg	-do	
23.	31-08-24	2 min	960 ltr.	96 kg		
24.	Ind	it is clarified that the plant is under upgradation have no proper facility for collection/drawing of sludge he been created. The work is under progress.				
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Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi

Executive Engineer,  
Jal Shakti Division Mandi.

1385

SEPTEMBER

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	02-09-24	5 min	2400 ltr.	240 kg	Disposed	
2.	03-09-24	3.5 min	1680 ltr.	168 kg	in pit	
3.	05-09-24	3.5 min	1680 ltr.	168 kg	Near S.T.P.	
4.	06-09-24	2.5 min	1200 ltr.	120 kg		
5.	07-09-24	1.5 min	720 ltr.	72 kg	-do-	
6.	09-09-24	4.5 min	2160 ltr.	216 kg		
7.	11-09-24	5 min	2400 ltr.	240 kg	-do-	
8.	12-09-24	3.5 min	1680 ltr.	168 kg		
9.	14-09-24	4.5 min	2160 ltr.	216 kg		
10.	16-09-24	3.5 min	1680 ltr.	168 kg	-do-	
11.	17-09-24	2.5 min	1200 ltr.	120 kg		
12.	18-09-24	4.5 min	2160 ltr.	216 kg		
13.	20-09-24	5 min	2400 ltr.	240 kg	-do-	
14.	21-09-24	2.5 min	1200 ltr.	120 kg		
15.	23-09-24	4.5 min	2160 ltr.	216 kg		
16.	24-09-24	3 min	1440 ltr.	144 kg	-do-	
17.	25-09-24	2.5 min	1200 ltr.	120 kg		
18.	27-09-24	3.5 min	1680 ltr.	168 kg		
19.	28-09-24	2.5 min	1200 ltr.	120 kg	-do-	
20.	30-09-24	4.5 min	2160 ltr.	216 kg		
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it is Clarified that the plant is under  
upgradation. have no proper facility  
for collection/drawing of Sludge has  
been created. The work is under progress

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

Sr. No.	Date	IN WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-10-24	2 mt	960 ltr.	96 kg	Disposed	
2.	02-10-24	2.5 mt	1200 ltr.	120 kg	in pit	
3.	04-10-24	4.5 mt	2160 ltr.	216 kg	Near STP.	
4.	05-10-24	3 mt	1440 ltr.	144 kg	- do -	
5.	07-10-24	4.5 mt	2160 ltr.	216 kg	- do -	
6.	08-10-24	2.5 mt	1200 ltr.	120 kg	- do -	
7.	10-10-24	5 mt	2400 ltr.	240 kg	- do -	
8.	11-10-24	3.5 mt	1680 ltr.	168 kg	- do -	
9.	12-10-24	2 mt	960 ltr.	96 kg	- do -	
10.	14-10-24	4.5 mt	2160 ltr.	216 kg	- do -	
11.	15-10-24	2.5 mt	1200 ltr.	120 kg	- do -	
12.	17-10-24	5 mt	2400 ltr.	240 kg	- do -	
13.	18-10-24	2.5 mt	1200 ltr.	120 kg	- do -	
14.	19-10-24	1.5 mt	720 ltr.	72 kg	- do -	
15.	21-10-24	4.5 mt	2160 ltr.	216 kg	- do -	
16.	23-10-24	3.5 mt	1680 ltr.	168 kg	- do -	
17.	24-10-24	4.5 mt	2160 ltr.	216 kg	- do -	
18.	26-10-24	4.5 mt	2160 ltr.	216 kg	- do -	
19.	27-10-24	2.5 mt	1200 ltr.	120 kg	- do -	
20.	29-10-24	3.5 mt	1680 ltr.	168 kg	- do -	
21.	31-10-24	4.5 mt	2160 ltr.	216 kg	- do -	

23. It is clarified that the plant is under  
 24. upgradation have no proper facility  
 25. for collection/drawing of sludge has  
 26. been created. The work is under  
 27. progress

1387

Sr.No.	Date	WAST SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	01-11-24	3.5 mt	1680 ltr.	168 kg	Disposed	
2.	02-11-24	2.5 mt	1200 ltr.	120 kg	In pit	
3.	04-11-24	4.5 mt	2160 ltr.	216 kg	Near STP.	
4.	05-11-24	3.5 mt	1680 ltr.	168 kg		
5.	06-11-24	1.5 mt	720 ltr.	72 kg	-do-	
6.	08-11-24	2.5 mt	1200 ltr.	120 kg		
7.	09-11-24	3.5 mt	1680 ltr.	168 kg	-do-	
8.	11-11-24	2.5 mt	1200 ltr.	120 kg		
9.	13-11-24	4.5 mt	2160 ltr.	216 kg	-do-	
10.	14-11-24	2.5 mt	1200 ltr.	120 kg		
11.	16-11-24	3 mt	1440 ltr.	144 kg	-do-	
12.	18-11-24	4 mt	1920 ltr.	192 kg		
13.	19-11-24	3.5 mt	1680 ltr.	168 kg	-do-	
14.	21-11-24	4.5 mt	2160 ltr.	216 kg		
15.	22-11-24	3 mt	1440 ltr.	144 kg	-do-	
16.	23-11-24	2.5 mt	1200 ltr.	120 kg		
17.	25-11-24	4 mt	1920 ltr.	192 kg		
18.	26-11-24	2.5 mt	1200 ltr.	120 kg	-do-	
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20.						
21.	<i>Dist</i>					
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it is clarified that the plant is under upgradation hence no proper facility for collection/drawing of sludge has been created. The work is under progress.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

DECEMBER

Sr.No.	Date	IN WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	02-12-2024	9 mnt.	960 ltr.	64 kg.	Disposed	
2.	04-12-2024	1.5 mnt.	720 ltr.	48 kg.	empt near str.	
3.	06-12-2024	3 mnt.	1440 ltr.	96 kg.	-do-	
4.	09-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	
5.	12-12-2024	3.5 mnt.	1680 ltr.	93 kg.	-do-	
6.	14-12-2024	1.5 mnt.	720 ltr.	28 kg.	-do-	
7.	15-12-2024	3.4 mnt.	1632 ltr.	90 kg.	-do-	
8.	17-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	
9.	18-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	
10.	21-12-2024	4 mnt.	1920 ltr.	106 kg.	-do-	
11.	23-12-2024	3 mnt.	1440 ltr.	96 kg.	-do-	11.6 m <sup>3</sup>
12.	26-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	
13.	27-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	
14.	30-12-2024	4 mnt.	1920 ltr.	106 kg.	-do-	
15.	31-12-2024	5 mnt.	2400 ltr.	133 kg.	-do-	2957 2464166667 m <sup>3</sup>
16.						
17.						
18.		Assistant Engineer Jal Shakti Sub-Div.-I Mandi (H.P.)		Executive Engineer, Jal Shakti Division Ma-		
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"2025"

JANUARY

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING Disposed in pit near	Remarks
1.	01-01-2025	3 mnts	1440 ltr.	96 kg.	-do-	
2.	03-01-2025	2 mnts	960 ltr.	64 kg.	-do-	
3.	05-01-2025	2.5 mnts	1200 ltr.	65 kg.	-do-	
4.	08-01-2025	4 mnts	1920 ltr.	107 kg.	-do-	
5.	11-01-2025	4 mnts	1920 ltr.	107 kg.	-do-	
6.	15-01-2025	2 mnts	960 ltr.	64 kg.	-do-	
7.	19-01-2025	1.5 mnts	720 ltr.	28 kg.	-do-	
8.	22-01-2025	4 mnts	1920 ltr.	107 kg.	-do-	
9.	23-01-2025	2.5 mnts	1200 ltr.	65 kg.	-do-	
10.	28-01-2024	4 mnts	1920 ltr.	107 kg.	-do-	
11.	31-01-2024	3 mnts	1440 ltr.	96 kg.	-do-	
12.						
13.						
14.		Assistant Engineer Jal Shakti Sub-Div.-I Mandi (H.P.)				
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Sr. No.	DATE	DISPOSED FOR	NAME OF	Father	QUANTITY DISPOSED (m <sup>3</sup> )	ADDRESS OF DISPOSAL	REMARKS.
11.	05-10-2024	AGRICULTURE	HUKKAM	CHAND	4.20	VILLAGE KUNHAL P.O. GAGAL TEH. BALH DISTT MANDI H.P.	
12.	31-10-2024	AGRICULTURE	JOGINDER KUM LATE SH. NAGAR	AR S/O Dev.	3.16	VILLAGE DHANYARI P.O. GUDMA NU. TEH. <del>SAH</del> SADAR DISTT MANDI H.P.	
13.	19-11-2024	AGRICULTURE	KARAM CHAN	ID	1.60	VILLAGE KUNHAL P.O. GAGAL TEHSIL BALH DISTT MANDI H.P.	
14.	23-12-24	Agricul ture	Manesh		1.6 m <sup>3</sup>	Village Tikker P/o Behna Teh Balh Distt Mandi(H.P.)	
15.	31-01-2025	AGRICULTURE	HARI SINGH		1.1m <sup>3</sup>	HOUSE NO. //1 KHALIAR P.O. KHALIAR DISTT. MANDI HIMACHAL PRADESH	

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

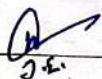
Executive Engineer,  
Jal Shakti Division Mandi.

1391  
STP RKP

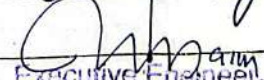
APRIL

Sr.No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN(KG)	SLUDGE AFTER PROCESSING (KG)	Remarks
1.	01/04/2024.	1 min.	480 ltr.	48 kg	disposed	
2.	02/04/2024.	3 min.	1440 ltr.	144 kg	in need of	
3.	03/04/2024.	2.5 min.	1200 ltr.	120 kg	New STP	
4.	04/04/2024	4 min.	1920 ltr.	192 kg	do	
5.	05/04/2024	5 min.	2400 ltr.	240 kg	do	
6.	06/04/2024.	3 min	1440 ltr.	144 kg	do	
7.	08/04/2024.	1 min	480 ltr.	48 kg	do	
8.	09/04/2024	3.5 min	1680 ltr.	168 kg	do	
9.	10/04/2024.	5 min	2400 ltr.	240 kg	do	
10.	11/04/2024	3 min	1440 ltr.	144 kg	do	
11.	12/04/2024.	1 min.	480 ltr.	48 kg	do	
12.	13/04/2024.	2.5 min.	1200 ltr.	120 kg	do	
13.	15/04/2024	3 min.	1440 ltr.	144 kg	do	
14.	16/04/2024	1.5 min	720 ltr.	72 kg	do	
15.	17/04/2024	5 min	2400 ltr.	240 kg	do	
16.	18/04/2024	2 min	960 ltr.	96 kg	do	
17.	19/04/2024	1 min	480 ltr.	48 kg	do	
18.	20/04/2024	3 min	1440 ltr.	144 kg	do	
19.	22/04/2024	1.5 min	720 ltr.	72 kg	do	
20.	23/04/2024.	3 min	1440 ltr.	144 kg	do	
21.	24/04/2024	1 min	480 ltr.	48 kg	do	
22.	25/04/2024	2.5 min	1200 ltr.	120 kg	do	
23.	26/04/2024	4 min	1920 ltr.	192 kg	do	
24.	27/04/2024	2.5 min	1200 ltr.	120 kg	do	
25.	29/04/2024	3 min	1440 ltr.	144 kg		
26.	30/04/2024.	5 min.	2400 ltr.	240 kg	do	

It is certified that the plant is under foundation hence no proper facility for collection/drying of sludge has been created. The work is under progress.



Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H P)



Executive Engineer,  
Jal Shakti Division Mandi.

Sr.No	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING (KG)	Remarks	
1.	01/05/2024	3 min	1440 ltr.	144 kg	disposed		
2.	03/05/2024	1 min	480 ltr.	48 kg	in pit New		
3.	04/05/2024	2.5 min	1200 ltr.	120 kg	STP		
4.	06/05/2024	5 min	2400 ltr.	240 kg	do		
5.	08/05/2024	2 min	960 ltr.	96 kg	do		
6.	09/05/2024	1 min	480 ltr.	48 kg	do		
7.	11/05/2024	3 min	1440 ltr.	144 kg	do		
8.	15/05/2024	5 min	2400 ltr.	240 kg	do		
9.	17/05/2024	2 min	960 ltr.	96 kg	do		
10.	18/05/2024	2 min	960 ltr.	96 kg	do		
11.	20/05/2024	1.5 min	720 ltr.	72 kg	do		
12.	22/05/2024	2 min	960 ltr.	96 kg	do		
13.	25/05/2024	2.5 min	1200 ltr.	120 kg	do		
14.	27/05/2024	1.5 min	720 ltr.	72 kg	do		
15.	29/05/2024	3 min	1440 ltr.	144 kg	do		
16.	31/05/2024	1 min	480 ltr.	48 kg	do		
17.							
18.			It is certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.				
19.							
20.	03/06/2024						
21.	06/06/2024						
22.	08/06/2024						
23.	10/06/2024						
24.	12/06/2024						
25.	15/06/2024						


*[Signature]*

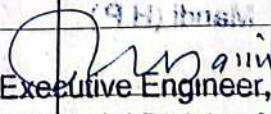
Assistant Engineer, Jal Shakti Sub-Div.-I Mandi (H.P.)

*[Signature]*  
Executive Engineer, Jal Shakti Division Mandi

JUNE

Sr.No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	03/06/2024	2 min.	960 ltr.	96kg		Disposed
2.	07/06/2024	5 min.	2400 ltr.	240kg		In Pit
3.	08/06/2024	3 min.	1440 ltr.	144kg		New STP
4.	10/06/2024	1.5 min	720 ltr.	72kg		do
5.	12/06/2024	4 min.	1920 ltr.	192kg		do
6.	15/06/2024	5 min.	2400 ltr.	240kg		do
7.	17/06/2024	3 min	1440 ltr.	144kg		do
8.	19/06/2024	2.5 min	1200 ltr.	120kg		do
9.	20/06/2024	1.5 min	720 ltr.	72kg		do
10.	22/06/2024	3 min	1440 ltr.	144kg		do
11.	24/06/2024	2 min	960 ltr.	96kg		do
12.	27/06/2024	5 min	2400 ltr.	240kg		do
13.	29/06/2024	3 min	1440 ltr.	144kg		do
14.	30/06/2024	1.5 min	720 ltr.	72kg		do
15.						
16.						
17.						
18.						It is certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.
19.						
20.						
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**Assistant Engineer**  
 Jal Shakti Sub-Div.-I  
 Mandi (H.P.)

  
**Executive Engineer,**  
 Jal Shakti Division Mandi.

Sr.No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCE SSING	Remarks
1.	01/07/2024	1 min	480 ltr.	48 kg	Disposed	
2.	03/07/2024	3 min	1440 ltr.	144 kg	in pit	
3.	16/07/2024	5 min	2400 ltr.	240 kg	Near STP	
4.	19/07/2024	5 min	2400 ltr.	240 kg	do	
5.	22/07/2024	3.5 min	1680 ltr.	168 kg	do	
6.	23/07/2024	2 min	960 ltr.	96 kg	do	
7.	25/07/2024	1 min	480 ltr.	48 kg	do	
8.	26/07/2024	3 min	1440 ltr.	144 kg	do	
9.	27/07/2024	2 min	960 ltr.	96 kg	do	
10.	29/07/2024	4 min	1920 ltr.	192 kg	do	
11.	31/07/2024	5 min	2400 ltr.	240 kg	do	
12.						
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15.						
16.			It is intified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.			
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Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Sr.No.	Date	INASTE SWDGE PUMP START TIME	SLUDGE OUT IN (KG)	SLUDGE OUT FROM CLARIFIER	SLUDGE AFTER PROCESSING	AUGUST
						Remarks
1.	01/08/2024	2min.	96kg	960ltr.	Disposed	
2.	03/08/2024	4min.	192kg	1920ltr.	in pit	
3.	05/08/2024	2min.	96kg	960ltr.	near STP	
4.	08/08/2024	5min.	240kg	2400ltr.	do	
5.	10/08/2024	3min.	144kg	1440ltr.	do	
6.	13/08/2024	5min.	240kg	2400ltr.	do	
7.	15/08/2024	5min.	240kg	2400ltr.	do	
8.	17/08/2024	2min.	96kg	960ltr.	do	
9.	19/08/2024	4min.	192kg	1920ltr.	do	
10.	21/08/2024	2min.	96kg	960ltr.	do	
11.	23/08/2024	1.5min.	72kg	720ltr.	do	
12.	26/08/2024	5min.	240kg	2400ltr.	do	
13.	28/08/2024	3min.	144kg	1440ltr.	do	
14.	29/08/2024	1min.	148kg	480ltr.	do	
15.	30/08/2024	1.5min.	72kg	720ltr.	do	
16.	31/08/2024	2min.	96kg	960ltr.	do	
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It is Certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.

*[Signature]*  
 Assistant Engineer  
 Jal Shakti Sub-Div.-I  
 Mandi (H.P.)

*[Signature]*  
 Executive Engineer,  
 Jal Shakti Division Mandi.

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	05/09/2024	1min	480 ltr.	48kg	disposed	
2.	05/09/2024	3min	1440 ltr.	144kg	in Pit	
3.	07/09/2024	4min	1920 ltr.	192kg	near STP	
4.	09/09/2024	1.5min	720 ltr.	72kg	do	
5.	11/09/2024	3min	1440 ltr.	144kg	do	
6.	13/09/2024	1min	480 ltr.	48kg	do	
7.	15/09/2024	2min	960 ltr.	96kg	do	
8.	18/09/2024	3min	1440 ltr.	144kg	do	
9.	20/09/2024	5min	2400 ltr.	240kg	do	
10.	23/09/2024	4min	1920 ltr.	192kg	do	
11.	25/09/2024	2min	960 ltr.	96kg	do	
12.	27/09/2024	4min	1920 ltr.	192kg	do	
13.	28/09/2024	1.5min	720 ltr.	72kg	do	
14.	30/09/2024	3.5min	1680 ltr.	168kg	do	
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17.						It is certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.
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Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

OCTOBER

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SEWAGE AFTER PROCESSING	Remarks.
1.	01/10/2024	3 min.	1440 ltr.	144kg	Disposed	
2.	04/10/2024	5 min.	2400 ltr.	240kg	in PIT	
3.	07/10/2024	2 min.	960 ltr.	96kg	New STP	
4.	09/10/2024	4 min.	1920 ltr.	192kg	do	
5.	14/10/2024	5 min.	2400 ltr.	240kg	do	
6.	15/10/2024	5 min.	2400 ltr.	240kg	do	
7.	17/10/2024	2 min.	960 ltr.	96kg	do	
8.	19/10/2024	4 min.	1920 ltr.	192kg	do	
9.	21/10/2024	2.5 min.	1200 ltr.	120kg	do	
10.	23/10/2024	1 min.	480 ltr.	48kg	do	
11.	25/10/2024	3 min.	1440 ltr.	144kg	do	
12.	28/10/2024	4 min.	1920 ltr.	192kg	do	
13.	30/10/2024	2 min.	960 ltr.	96kg	do	
14.	30/10/2024	1 min.	480 ltr.	48kg	do	
15.	31/10/2024	3 min.	1440 ltr.	144kg	do	
16.						
17.			It is notified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.			
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Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Jal Shakti Division Mandi.

NOVEMBER

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks	
1	01/11/2024	1 min.	480 ltr.	48 kg	disposed		
2	03/11/2024	3 min.	1440 ltr.	144 kg	in pit		
3	05/11/2024	2 min.	960 ltr.	96 kg	near STP		
4	07/11/2024	5 min.	2400 ltr.	240 kg	do		
5	09/11/2024	4 min.	1920 ltr.	192 kg	do		
6	11/11/2024	2 min.	960 ltr.	96 kg	do		
7	13/11/2024	3 min.	1440 ltr.	144 kg	do		
8	15/11/2024	5 min.	2400 ltr.	240 kg	do		
9	17/11/2024	2 min.	960 ltr.	96 kg	do		
10	19/11/2024	5 min.	2400 ltr.	240 kg	do		
11	21/11/2024	3.5 min.	1680 ltr.	168 kg	do		
12	24/11/2024	1.5 min.	720 ltr.	72 kg	do		
13	26/11/2024	4 min.	1920 ltr.	192 kg	do		
14							
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16							
17			It is certified that the plant is under upgradation hence no proper facility for collection/drying of sludge has been created. The work is under progress.				
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N.S.C.

Assistant Engineer  
Jal Shakti Sub-Div.-I  
Mandi (H.P.)

Executive Engineer,  
Mandi (H.P.)

S.T.P. R.I.C.D

DECEMBER

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING	Remarks
1.	02-12-2024	3 mmt.	1440 ltr.	96 kg	Disposed in pit near S.T.P.	
2.	05-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
3.	07-12-2024	2 mmt.	960 ltr.	64 kg	- do -	
4.	09-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
5.	11-12-2024	2.5 mmt.	1200 ltr.	65 kg	- do -	
6.	13-12-2024	1 mmt.	480 mmt.	32 kg	- do -	
7.	14-12-2024	3 mmt.	1440 ltr.	80 kg	- do -	1.2 m <sup>3</sup>
8.	16-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
9.	18-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
10.	20-12-2024	2 mmt.	960 ltr.	64 kg	- do -	
11.	23-12-2024	3 mmt.	1440 ltr.	96 kg	- do -	
12.	25-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
13.	27-12-2024	3.5 mmt.	1680 ltr.	93 kg	- do -	
14.	29-12-2024	5 mmt.	2400 ltr.	133 kg	- do -	
15.	31-12-2024	2.5 mmt.	1200 ltr.	65 kg	- do -	
16.						
17.						
18.		Assistant Engineer Jal Shakti Sub-Div.-I Mandi (H.P.)		Executive Engineer, Jal Shakti Division Mandi		
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JANUARY

Sr. No.	Date	WASTE SLUDGE PUMP START TIME	SLUDGE OUT FROM CLARIFIER	SLUDGE OUT IN (KG)	SLUDGE AFTER PROCESSING Disposed in pit near STP -do-	Remarks
1.	01-01-2025	1.5 mnf 8.	720 ltr.	48 kg.	-do-	
2.	04-01-2025	2.5 mnf 8.	1200 ltr.	65 kg.	-do-	
3.	06-01-2025	3 mnf 8.	1440 ltr.	96 kg.	-do-	
4.	08-01-2025	4 mnf 8.	1920 ltr.	107 kg.	-do-	
5.	10-01-2025	2.5 mnf 8.	1200 ltr.	67 kg.	-do-	
6.	13-01-2025	3 mnf 8.	1440 ltr.	96 kg.	-do-	
7.	16-01-2025	5 mnf 8.	2400 ltr.	133 kg.	-do-	
8.	18-01-2025	2.5 mnf 8.	1200 ltr.	65 kg.	-do-	
9.	21-01-2025	3.5 mnf 8.	1680 ltr.	93 kg.	-do-	
10.	24-01-2025	4 mnf 8.	1920 ltr.	107 kg.	-do-	
11.	28-01-2025	3 mnf 8.	1440 ltr.	96 kg.	-do-	
12.	29-01-2025	4 mnf 8.	1920 ltr.	107 kg.	-do-	
13.	31-01-2025	2.5 mnf 8.	1200 ltr.	65 kg.	-do-	
14.						
15.						
16.		Assistant Engineer Jal Shakti Sub-Div-I Mandi (H.P.)				
17.				Executive Engineer Jal Shakti Division Mandi		
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# STP RKP

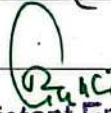
Page No. 1401 R.K.P.  
Date: 1 / 120

Evergreen  
Page No. 2 **318**  
Date: 1 / 120

S.No.	Date	Disposed for.	Name of farmer	Q. Disposed (Cubm)	Address of Disposal	Remarks.
10.	30/09/24	Agriculture	Ludas Dett	1.50	Vill. Chandyal P/O Lohara Teh Balh, Mandi (H.P.)	
11.	19-11-24	Agriculture	Teg Singh	3.90	Vill. Ropa P.O. Behna Teh. Balh, Mandi (H.P.)	
		<p><i>Balk</i></p> <p>Assistant Engineer Jal Shakti Sub-Div.-I Mandi (H.P.)</p>		<p><i>M. Jain</i></p> <p>Executive Engineer, Jal Shakti Division Mandi.</p>		
12.	14-12-24	Agriculture	Pushp Raj Late Sh Karam Singh	1.2m <sup>3</sup>	Vill Arthi Post office Gumanu Teh Sadar Mandi (HP)	
13.	13/01/2025	AGRICULTURE	"SHIV SINGH" VILLAGE ROPA P/O BEHNA TEH BALH MANDI H.P.	1.5m <sup>3</sup>	VILLAGE ROPA P/O BEHNA TEH BALH MANDI H.P.	
		<p><i>A</i></p> <p>Assistant Engineer Jal Shakti Sub-Div.-I Mandi (H.P.)</p>		<p><i>M. Jain</i></p> <p>Executive Engineer, Jal Shakti Division Mandi.</p>		

This Register has been issued vide Order No. 02/2024-25  
of Register of registers of this Sub-Division

Certified that this register contain 1 to 282 Pys  
Issued to STP R/P (Hudge Disposal records)

  
Assistant Engineer  
Jai Shakti Sub-Div.-I  
Mandi (H.P.)

**STP**

**SUNDER NAGAR**

**SLUDGE DISPOSAL REGISTER**

SLUDGE DISPOSAL REGISTER  
STP SUNDERNAGAR

Page No. 1  
Date:

Page No. 2  
Date:

SER. NO.	DATE	DISPOSED FOR	SENT TO	AUTHORIZED PERSON	QUANTITY DISPOSED	ADDRESS OF DISPOSAL	SIGN	RECEIVER
1.	6/01/2022	Agriculture purpose	Krishna Chand		2 Trolley (4.55cm <sup>3</sup> )	BPO - Jand		27/01/2022 27/01/2022
2.	7/01/2022	Agriculture purpose	Krishna Chand		2 Trolley (4.55cm <sup>3</sup> )	BPO - Jand		27/01/2022 27/01/2022
3.	15/01/2022	Agriculture purpose	Daleep		60 Bags (1.698m <sup>3</sup> )	VIII - Dodyam P.O. - Kalodir		
4.	26/01/2022	Agriculture purpose	Nagru Chakra		3 tractor (8.78m <sup>3</sup> )	VIII - Kalodir		
5.	6/01/2022	Agriculture purpose	Tamuj Sharma		80 Bags (2.984m <sup>3</sup> )	VIII - Vinayak		
6.	7/01/2022	Agriculture purpose	Tamuj Sharma		40 Bags (1.132m <sup>3</sup> )	VIII - Vinayak		
7.	20/02/2022	Agriculture purpose	Itihya Khan		8 Tippers (8.16m <sup>3</sup> )	VII - Kanid		
8.	15/03/2022	" "	Katla		4 Trolley (9.04m <sup>3</sup> )	BPO - Dood		
9.	28/03/2022	" "	Tamuj Sharma		50 Bags (1.415m <sup>3</sup> )	VII - Banak		
10.	28/04/2022	" "	Nagru Chakra		100 Bags (2.833m <sup>3</sup> )	VII - Kalodir		
11.	12/05/2022	" "	Krishna		5 Trolley (11.33m <sup>3</sup> )	BPO - Jand		
12.	5/07/2022	" "	Itihya Khan		14 Tippers (55.83m <sup>3</sup> )	VII - Kanid		
13.	21/07/2022	Agriculture purpose	Naras Thakur		5 Trolley (11.8m <sup>3</sup> )	VIII - Kanak		
14.	10/09/2022	" "	Om Chand		18 Trolley (46.64m <sup>3</sup> )	VIII - Nagarjuna		
15.	20/12/2022	" "	Kuldeep Chand		9 Tippers (35m <sup>3</sup> )	Kalodir		
16.	17/11/2023	" "	Deepak Kumar		8 Tippers (33m <sup>3</sup> )	Kalodir		

Executive Engineer  
STP SUNDERNAGAR  
District Mandi (H.P.)  
District : sundernagar@jshodha  
Contact : 01907-262712

S.No.	Date	Dispersed For	Recd. To	Quantity	Address of Recd.	Qty (m <sup>3</sup> )	Sl. No.	Recd.
17	17/1/2023	Agriculture Purpose	Ashok Kumar	10 Tipper	Waterpact 10	39.5 m <sup>3</sup>		Ashok
18	4/2/2023		Uday Kumar	32 Tipper	Waterpact 10	126 m <sup>3</sup>		Ashok
19	9/4/2023		Suresh Kumar	8 Tractor	Waterpact 10	18.0 m <sup>3</sup>		Ashok
20	8/5/2023		Karim Kumar	16 Tractor	Waterpact 10	36.16 m <sup>3</sup>		Ashok
21	8/5/2023		Om Prakash	11 Tractor	Waterpact 10	24.66 m <sup>3</sup>		Ashok
22	21/5/2023	Water supply	Alka Ram	2 Tipper	Waterpact 10	7.9 m <sup>3</sup>		Ashok
23	4-8-2023	Agriculture	Sanjeev Sharma	7 Tipper	Waterpact 10	27.15 m <sup>3</sup>		Ashok
24	1-8-2023	Agriculture	Ashok Ram	10 No. Tractor	Waterpact 10	28.6 m <sup>3</sup>		Ashok
25	11-8-2023	"	"	5 No. Tractor	Waterpact 10	11.3 m <sup>3</sup>		Ashok
26	10-11-2023	Road	Rao Prakash	10 No. Tipper	Waterpact 10	39.5 m <sup>3</sup>		Ashok
27	4-12-2023	Deep Agriculture	Tej Ram	6 No. Tractor	Waterpact 10	13.56 m <sup>3</sup>		Ashok
28	13-12-2023	Agriculture	Sanjay Sharma	8 No. Tipper	Waterpact 10	31.4 m <sup>3</sup>		Ashok
29	8-1-2024	Agriculture	Karim Singh	19 No. Tipper	Waterpact 10	75.0 m <sup>3</sup>		Ashok
30	26-1-2024	Agriculture	Karim Singh	8 No. Tipper	Waterpact 10	31.6 m <sup>3</sup>		Ashok
31	19-2-2024	Agriculture	Om Prakash	14 No. Tractor	Waterpact 10	31.4 m <sup>3</sup>		Ashok

Executive Engineer  
 S/Nagar Division  
 S/Nagar

Providing Irrigation Facility under HP SNTVA Project for Drang, Gohar, Bahi, Satar & Sundernagar Blocks, District S/Nagar (Punjab Pradesh) - Package-08

SUDGE DISPOSAL REGISTER  
STP SUNDER NAGAR.

Sr. No.	Date	Disposed For	SCAD To all those Person	Quantity Disposed	Add. of Disposal	Area sqm.	Sgn.
38.	14-4-24	Agriculture	Wrest Tanker	6 Tipper	Vill. Kovvie P.O. Dhegla	83.7 m <sup>2</sup>	Ukhu
33	20-4-24	Agriculture	Atta Koj. Machine	10 Tipper	Vill. Kallara P.O.	59.5 m <sup>2</sup>	Ukhu
34	9-6-24	Agriculture	Auto Pump	10 Tipper	Vill. Kapali P.O. S. Lak	39.5 m <sup>2</sup>	SADIA
35	28-6-24	Agriculture	Rup. Devi	10 Tipper	Tehsil Dhegla		
36.	2-7-24	Agriculture	Banking Machine	8 Tipper.	Vill. Bhargavanur	88.6 m <sup>2</sup>	Bankal
37	15-7-24	Agriculture	Amrit Blending	5 Tipper	PO SUNDAR NAGAR	19.75 m <sup>2</sup>	
39	21-8-24	Agriculture	AKKA Pumps	10 Tipper	Vill. Dhegla	39.5 m <sup>2</sup>	ATK
40	24-9-24	Agriculture	Mini Chand	5 Tipper	Vill. Kasi Tel.	113 m <sup>2</sup>	Ukhu
<p>Notes: Maintain record on revised profform</p>					<p>Executive Engineer Jai Shakti Division, Sunder Nagar</p>		
					<p>Total: 192.85 m<sup>2</sup></p>		

(SH) Sudeep Kumar  
Records Division  
Sunder Nagar

SLUDGE DISPOSAL REGISTER

S.No.	Date	Disposed for	Vent to And. Person	Quantity Disposed	Address of Disposal	Quantity (m <sup>3</sup> )	Spec.	Check
41	4-10-24	Agriculture	Dutt Ram	8 Tractor	N.P.O. Banait P.O.	288.6 m <sup>3</sup>	SP-2178	Executive Engineer Jal Snakti Division, Sunder Nagar
42	28-10-24	Agriculture	Trakhar Shrivastava	8 Tractor	N.P.O. Panna Bagra	288.7 m <sup>3</sup>		
43.	24.11.24	Agriculture	Ram Lal	4 Tipper	Tehsil Dabhandi V.P.O. Pagnoh P.O. Sthayi Teh. Ball Distt. Mandi	19.75 m <sup>3</sup>		(RAM Lal)
44	29-11-24	Agriculture	Rodhama	6 Tractor	Vill Bagraonu Bakhatpur Tehsil	237 m <sup>3</sup>		Chafkum
45	4-12-24	Agriculture	Omesh Thakur	5 Tractor	Vill. Banait P.O. Bhogpur Tehsil	11.3 m <sup>3</sup>		Alakha
46	19-12-24	Agriculture	Ravinder Thakur	7 Tipper	Vill Nopkha P.O. Makadon Teh. SNR Dist Mandi	2765 m <sup>3</sup>		Ravinder Thakur
47	25-12-24	Agriculture	Alexander Singh	5 Tipper	Vill. Motakha P.O. Makadon Teh. SNR Dist Mandi	19.75 m <sup>3</sup>		शरित सिंह
48	29-12-24	Agriculture	Omesh Singh Thakur	6 Tractor	Vill Banait P.O. Bhogpur Tehsil Dist Mandi	13.5 m <sup>3</sup>		
49	5-1-25	Agriculture	Ravi Bhardwaj	11 Tipper	V.P.O. Putana Bagra Teh. SNR Dist Mandi	15.8 m <sup>3</sup>		
50	16-1-25	Agriculture	Deepak	5 Tractor	Slam. Gaudet Uthalla Boghatoli Tehsil	11.3 m <sup>3</sup>		7807127019
51	18-1-25	Agriculture	Kuldeep Chandel	4 Tractor	Shorn Kharsingh Judd Bhanderi P.O. Mandi Tehsil Dabhandi	9.04 m <sup>3</sup>		8219517018



पता करो इ

Blocks, District

FAECAL SLUDGE

INTAKE REGISTER

S. No.	Date	Nature of	Made at	Capacity	No. of Tank	Total	P.R. Receipt No.	Applicant Name & Address
		sludge	Transportation					
		digested & aerobated fecal						
		sludge aerobic						
		septage						
		Sludge from Septic tank	through tankers	3000 (Good)	2	2	1489196	Teel Singh Muker Jais Dr. Satpal Ram Yell. Bharamda 10 Maranoid Tel. No. Dushmandi (H. D)
				3000 (Good)	2	2	1490131	Rakesh Kumar D.S.A. Kashopal V.P.O. Mathadon Tel. No. Dushmandi (H. D) Ph. No. 7015821370
				3000 (H)	1	1	1490199	Arumda Devi H.No. 499A V.P. Sakal P.O. Bhopur Tel. No. Dushmandi (H. D)
				3000	5	5	1490866	Abhinav Kumar Ph. Sanjay Kumar V.P.O. Bhopur Tel. No. Dushmandi (H. D)
				3000 (H)	2	2	149188	Hem Raj Rathon V.P.O Chandi Tel. No. Dushmandi (H. D) Tel. No. Dushmandi (H. D)

  
 Assistant Engineer  
 All S. No. Sub Division  
 Sunder Nagar District Mandi (H.P.)  
 e-mail: aspinam@vsnl.com  
 Contact: 01907363770  
  
 P.E.

Assistant Engineer  
 All S. No. Sub Division  
 Sunder Nagar District Mandi (H.P.)  
 e-mail: aspinam@vsnl.com  
 Contact: 01907363770

Sr. No.	Date	Nature of Sludge made at	Capacity	No. of Tanker	Total	GR Receipt No.	Applicant Name
		aligned & upgraded Transportation Pecal Sludge Contain stage					addoer
	26-6-2023	Sludge from Septic Tank	3000	2	2	1492855	Sh. Dandekar Kumar Sash Mast Ram, H.No. 11 D/1 R/o Boori P/o SWR Teh. SWR Dist. Mandi
	9-8-2023	do	3000	3	3	1493823	Sh. Shashikant Verma Vill. Sakh. cv. NB. 4 P/o Bhojpur Teh. SWR.
	6-10-2023	do	3000	2	2	1596039	Sh. Govekh Kumar H.No. 2779 P/o Bhalpur Teh. Sander Nagan
	16-11-2023	do	3000	3	3	1547105	Divisional Forest Officer (Research) H/pt at Koraodi Sander Nagan
	29-12-2023	do	3000	2	2	1547183	Sh. Jeej Singh Tankar A/o Sharanada Maganwad Sander Nagan

Training Institute  
 National Institute of  
 (111) Road District  
 at  
 02122-10910

Sl. No.	Date	Particulars	Mode of Payment	Amount	No. of Trunk	Total	PK Account No.	Applicant Name
		Bridge work						
		Bridge work						
		Bridge work						
		Subje from	through	3000/-	4	4	1548235	Sh. Man Singh Thakur
	16-1-2024	Subje from	through	18000/-				R/o Singh Teh.
		Subje from	through					Sunder-Nagan
	6-2-2024			3000	1	1	1548259	Sh. Y.P. Sharma
								Vill. Bharazi P/o
								Chandi Tehsil
								Sunder-Nagan
	22-3-2024			3000	1	1	1549480	Sh. Karan Singh
								V/o - Mahadev
								Teh. Sunder-Nagan
	30-9-24			3000 (6000-00)	2	2	1588083	Kharu Khurd Vill Rola
								Po Bhogpur Teh Sunder-Nagan
	18-10-24			3000	1	1	1589205	Po Bhogpur Teh Sunder-Nagan
								Po Bhogpur Teh Sunder-Nagan
	12-18-24			6000	2	2	1600604	Kharu Khurd Vill
								Rola Po Bhogpur Teh Sunder-Nagan
	18-10-24				2	2	1600614	Govesh Kumar
								K/D No. 277/19
								Po Bhogpur Teh Sunder-Nagan
								V/o - Mahadev (Th. 1)